

**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL (WZ) PUNE**

Original Application No.16 /2023

MRS. ALKA SUNIL KALE

.....Applicant

vs.

STATE OF MAHARASHTRA

AND ORS.

.....Respondents

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Dated on this 06th day of May 2023 at Pune.


Adv. for Applicant

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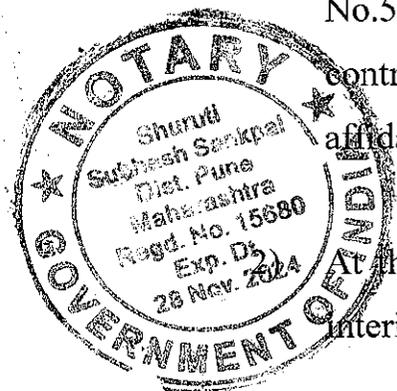
.....Respondents

**REJOINDER ON BEHALF OF THE APPLICANT TO
THE LIMITED AFFIDAVIT IN REPLY OF THE
RESPONDENT NO.1 TO 3 AND THE AFFIDAVIT IN
REPLY OF THE RESPONDENT NO.5**

I, Mrs. Alka Sunil Kale, Age: 40 years, Occupation: Social Work, R/at Gavalinagar, (Gaveli Matha) Telco Road, Bhosari, Pune-411026 do hereby state on solemn affirmation that:-

- 1) I say and submit that I have read and understood the contents of the Limited Affidavit in reply filed by the Respondent No.1 to 3 and also the Affidavit in reply filed by the Respondent No.5. I response I am filing this rejoinder affidavit to controvert the contents of the abovementioned reply affidavits.

At the outset I reiterate the contents of the Application and Interim Application are reiterated by the Applicant for the

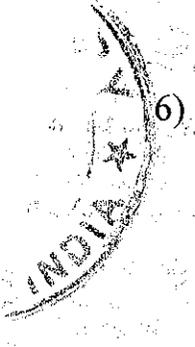




purpose of the present rejoinder and Applicant denies all the contents, statements, averment and proposition made by the Respondent No.1 to 3 in their limited affidavit in reply filed to the Application of the Applicant. Nothing stated in the Limited Affidavit in reply filed by the Respondent No.1 to 3 and also the Affidavit in reply filed by the Respondent No.5 be deemed to admitted unless specifically admitted by the Applicant.

- 3) I further say the Respondent No.5 which is a Central body responsible for the implementation of the environmental laws and which has specifically framed the guidelines for management of sanitary waste, 2018 as per the Solid Waste Management Rules, 2016 has so very causally filed its affidavit and nothing substantive materials are brought on record. The Respondent No.5 has reiterated the existing legal position and nothing more. It was the responsibility of the Respondent No.5 to explain and elaborate about temperature of incinerators indicated in the Solid Waste management Rules and also in the Guidelines framed by them.
- 4) The claims and the stance taken by the Respondent No.1 to 3 defending the tender condition of incineration is totally contrary to the Solid Waste Management Rules, 2016 and Guidelines for Management of Sanitary Waste, 2018 framed by the Respondent no.5.
- 5) The Contents of the Para No.1 to 5 are entirely false and denied by the Applicant. The Respondent no.1 to 3 has not

brought any material to prove and support the said statement therefore has no meaning and should be accepted at all.

- 
- 6) The content regarding the other department of the government floating the tender on the same condition that of the condition stated in the tender issued by the Respondent No.1 in Para No.6 is totally false. The impugned tender states that the temperature of incinerators shall upto 800°C which in itself contrary to the other government tender relied upon by the Respondent no.1 to 3 as the said other tender specifically state that the temperature of incinerators shall be minimum 800°C. The impugned tender suggests that incinerators which could reach upto 0°C to 800°C can be set up in the schools. The Respondent no.1 to 3 with an ulterior motive has stated the same to enable the favour ones to get the tender. Moreover, School and Education Department, Uttarakhand and also the Rajasthan Council of School Education have floated the tender for sanitary pads vending machines and the sanitary incinerators machines have the condition of the incinerator of dual chambers and the second chambers with burning temperature at 950°C which are in consonance of the Solid Waste Management Rules, 2016 and Guidelines for Management of Sanitary Waste, 2018. The Tenders floated by above mentioned department are annexed hereto and marked as 'Exhibits-A1' and 'Exhibits-A2' respectively.
- 7) The Respondent no.1 to 3 purposefully stating false that the electric incinerators are suited for burning the sanitary pads



having Super Absorbent Polymers (SAP). The Guidelines for Management of Sanitary Waste, 2018 clearly state that the high temperature incinerators are best suit for treating the sanitary pads with SAPs. Just because the SAPs have not been mentioned in the column of electric incinerators in the said guidelines of 2018, it cannot be said that the electric incinerators are suitable for treating the SAPs.

- 8) Scientists from International Advanced Research Centre for Powder Metallurgy and New Materials (ARCI), Hyderabad, an autonomous institute under the Department of Science & Technology, Govt. of India in collaboration with M/s. Sowbal Aerothermics, Hyderabad, and CSIR-National Environmental Engineering Research Institute (CSIR-NEERI), Nagpur, have developed an ecofriendly high-temperature sanitary napkin incinerator 'Green Dispo'.
- 9) The technology has been extended to develop the high-temperature incinerators and patented (IP 200787), and these are being installed in schools, colleges, government offices, and public places.
- 10) The 'Green Dispo' incinerator developed by ARCI - M/s. Sowbal Aerothermics-CSIR NEERI team generates instant heat up to temperatures greater than 800°C , which helps in complete combustion of sanitary pad wastes with minimum flue gas emissions. The 'Green Dispo' is manufactured in two models, which operate at $800\pm 50^{\circ}\text{C}$ (Model-I) and $950\pm 50^{\circ}\text{C}$ with a secondary combustion chamber (Model II),

respectively with less flue gas emissions and improved energy efficiency unlike the presently available incinerator operating at around 300°C resulting in harmful air emissions. In India, over 1 billion used sanitary pads are being disposed of every month. With increased awareness about menstrual hygiene, this number is likely to increase. Inappropriate disposal of menstrual waste is a major problem leading to diseases and other adverse effects. The majority of sanitary pad waste about (60-70%) is cellulose ($C_6H_{10}O_5$). Accordingly, in their process of developing the incinerator ARCI team evaluated burning characteristics of pad and estimated the amount of air required for incineration using the cellulose combustion reaction $C_6H_{10}O_5 + 6O_2 \rightarrow 6CO_2 + 5H_2O$.



- 11) The developed unit can efficiently burn the pads with high moisture content and super absorbent polymers (SAP). The exhaust concentration of Total Particulate Matter (TPM), CO, SO₂, NO_x was observed to be $46.1 \pm 6.7 \text{ mg/m}^3$, $74.0 \pm 4.5 \text{ mg/m}^3$, $38.6 \pm 5.9 \text{ mg/m}^3$, $1.3 \pm 0.4 \text{ mg/m}^3$, respectively with less than 5% ash per napkin, meeting standards under Waste Management Rule 2016 (CPCB).
- 12) The industrial partner M/s. Sowbal Aerothermics specializes in ceramic honeycomb-based energy-efficient air heaters based on ARCI's honeycomb technology, and extended the expertise jointly, to concentrate the heat using multi-channeled and oriented ceramic element holders. CSIR-NEERI provided scientific expertise to control the flue gas

emissions and improving energy efficiency. The copy of the article on 'Green Dispo' incinerators is also attached herewith and marked as 'Exhibit-B'.

19) Hence, the present rejoinder.



DATE: 06/05/2023

PLACE: PUNE

A.S.Kale
APPLICANT

ADV. FOR APPLICANT

BEFORE ME

Shrutli Subhash Sankpal
ADVOCATE & NOTARY
GOVERNMENT OF INDIA

Noted & Registered
at Serial No. 581/2023
Date, 06 MAY 2023

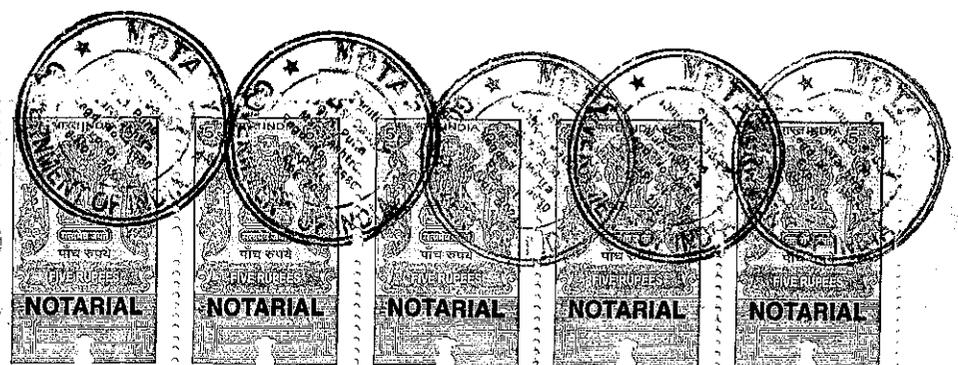
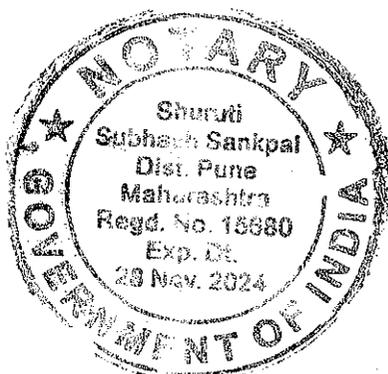
VERIFICATION

I, Mrs. Alka Sunil Kale the applicant herein, do hereby verify that the contents of the above paragraphs are true to the best of our Knowledge and grounds are based on legal advice and that I have not suppressed any material fact.'

DATE: 06/05/2023

PLACE: PUNE

A.S.Kale/
APPLICANT





Bid Number: GEM/2022/B/2413393
Dated: 04-08-2022

Bid Document

Bid Details	
Bid End Date/Time	15-08-2022 17:00:00
Bid Opening Date/Time	15-08-2022 17:30:00
Bid Offer Validity (From End Date)	80 (Days)
Ministry/State Name	Uttarakhand
Department Name	School Education Department Uttarakhand
Organisation Name	N/a
Office Name	Director Secondary Education
Total Quantity	680
Item Category	SANITARY NAPKIN VENDING MACHINE AND SANITARY INCINERATOR MACHINE
BOQ Title	SANITARY VENDING MACHINE AND SANITARY INCINERATOR MACHINE
Minimum Average Annual Turnover of the bidder (For 3 Years)	110 Lakh (s)
OEM Average Turnover (Last 3 Years)	870 Lakh (s)
Years of Past Experience Required for same/similar service	3 Year (s)
MSE Exemption for Years Of Experience and Turnover	Yes
Startup Exemption for Years Of Experience and Turnover	Yes
Document required from seller	Experience Criteria,Past Performance,Bidder Turnover,Certificate (Requested in ATC),OEM Authorization Certificate,OEM Annual Turnover *In case any bidder is seeking exemption from Experience / Turnover Criteria, the supporting documents to prove his eligibility for exemption must be uploaded for evaluation by the buyer
Past Performance	80 %
Bid to RA enabled	Yes
RA Qualification Rule	H1-Highest Priced Bid Elimination
Time allowed for Technical Clarifications during technical evaluation	2 Days
Evaluation Method	Total value wise evaluation

EMD Detail

Advisory Bank	State Bank of India
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EMD Percentage(%)	5.00
EMD Amount	1088000

ePBG Detail

Advisory Bank	PUNJAB NATIONAL BANK
ePBG Percentage(%)	3.00
Duration of ePBG required (Months).	26

(a). EMD EXEMPTION: The bidder seeking EMD exemption, must submit the valid supporting document for the relevant category as per GeM GTC with the bid. Under MSE category, only manufacturers for goods and Service Providers for Services are eligible for exemption from EMD. Traders are excluded from the purview of this Policy.

(b). EMD & Performance security should be in favour of Beneficiary, wherever it is applicable.

Beneficiary:

STATE PROJECT DIRECTOR
STATE PROJECT DIRECTOR, SAMAGRA SHIKSHA UTTARAKHAND
(Samagra Shiksha Uttarakhand)

Splitting

Bid splitting not applied.

MSE Purchase Preference

MSE Purchase Preference	No
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MII Purchase Preference

MII Purchase Preference	No
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1. If the bidder is a Micro or Small Enterprise as per latest definitions under MSME rules, the bidder shall be exempted from the requirement of "Bidder Turnover" criteria and "Experience Criteria". If the bidder is OEM of the offered products, it would also be exempted from the "OEM Average Turnover" criteria. In case any bidder is seeking exemption from Turnover / Experience Criteria, the supporting documents to prove his eligibility for exemption must be uploaded for evaluation by the buyer.
2. If the bidder is a Startup, the bidder shall be exempted from the requirement of "Bidder Turnover" criteria and "Experience Criteria". If the bidder is OEM of the offered products, it would also be exempted from the "OEM Average Turnover" criteria. In case any bidder is seeking exemption from Turnover / Experience Criteria, the supporting documents to prove his eligibility for exemption must be uploaded for evaluation by the buyer.
3. The minimum average annual financial turnover of the bidder during the last three years, ending on 31st March of the previous financial year, should be as indicated above in the bid document. Documentary evidence in the form of certified Audited Balance Sheets of relevant periods or a certificate from the Chartered Accountant / Cost Accountant indicating the turnover details for the relevant period shall be uploaded with the bid. In case the date of constitution / incorporation of the bidder is less than 3-year-old, the average turnover in respect of the completed financial years after the date of constitution shall be taken into account for this criteria.
4. Experience Criteria: In respect of the filter applied for experience criteria, the Bidder or its OEM {themselves or through reseller(s)} should have regularly, manufactured and supplied same or similar Category Products to any Central / State Govt Organization / PSU / Public Listed Company for number of Financial years as indicated above in the bid document before the bid opening date. Copies of relevant contracts to be submitted along with bid in support of having supplied some quantity during each of the Financial year. In case of bunch bids, the category of

primary product having highest value should meet this criterion.

5. OEM Turn Over Criteria: The minimum average annual financial turnover of the OEM of the offered product during the last three years, ending on 31st March of the previous financial year, should be as indicated in the bid document. Documentary evidence in the form of certified Audited Balance Sheets of relevant periods or a certificate from the Chartered Accountant / Cost Accountant indicating the turnover details for the relevant period shall be uploaded with the bid. In case the date of constitution / incorporation of the OEM is less than 3 year old, the average turnover in respect of the completed financial years after the date of constitution shall be taken into account for this criteria.

6. Estimated Bid Value indicated above is being declared solely for the purpose of guidance on EMD amount and for determining the Eligibility Criteria related to Turn Over, Past Performance and Project / Past Experience etc. This has no relevance or bearing on the price to be quoted by the bidders and is also not going to have any impact on bid participation. Also this is not going to be used as a criteria in determining reasonableness of quoted prices which would be determined by the buyer based on its own assessment of reasonableness and based on competitive prices received in Bid / RA process.

7. Past Performance: The Bidder or its OEM {themselves or through re-seller(s)} should have supplied same or similar Category Products for 80% of bid quantity, in at least one of the last three Financial years before the bid opening date to any Central / State Govt Organization / PSU / Public Listed Company. Copies of relevant contracts (proving supply of cumulative order quantity in any one financial year) to be submitted along with bid in support of quantity supplied in the relevant Financial year. In case of bunch bids, the category related to primary product having highest bid value should meet this criterion.

8. Reverse Auction would be conducted amongst all the technically qualified bidders except the Highest quoting bidder. The technically qualified Highest Quoting bidder will not be allowed to participate in RA. However, H-1 will also be allowed to participate in RA in following cases:

- i. If number of technically qualified bidders are only 2 or 3.
- ii. If Buyer has chosen to split the bid amongst N sellers, and H1 bid is coming within N.
- iii. In case Primary product of only one OEM is left in contention for participation in RA on elimination of H-1.
- iv. If L-1 is non-MSE and H-1 is eligible MSE and H-1 price is coming within price band of 15% of Non-MSE L-1
- v. If L-1 is non-MII and H-1 is eligible MII and H-1 price is coming within price band of 20% of Non-MII L-1

SANITARY NAPKIN VENDING MACHINE AND SANITARY INCINERATOR MACHINE

Brand Type	Unbranded
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Technical Specifications

Specification Document	View File
BOQ Detail Document	View File

Advisory-Please refer attached BOQ document for detailed consignee list and delivery period.

Consignees/Reporting Officer and Quantity

S.No.	Consignee/Reporting Officer	Address	Quantity	Delivery Days
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S.No.	Consignee/Reporting Officer	Address	Quantity	Delivery Days
1	Abhishek Rana	248008,SARVA SHIKSHA ABHIYAN NANOORKHERA TAPOVAN ROAD DEHRADUN UTTARAKHAND	680	90

Buyer Added Bid Specific Terms and Conditions

1. Generic

OPTION CLAUSE: The Purchaser reserves the right to increase or decrease the quantity to be ordered up to 25 percent of bid quantity at the time of placement of contract. The purchaser also reserves the right to increase the ordered quantity by up to 25% of the contracted quantity during the currency of the contract at the contracted rates. Bidders are bound to accept the orders accordingly.

2. Generic

Buyer Organization specific Integrity Pact shall have to be complied by all bidders. Bidders shall have to upload scanned copy of signed integrity pact as per Buyer organizations policy along with bid. [Click here to view the file](#)

3. Buyer Added Bid Specific ATC

Buyer uploaded ATC document [Click here to view the file](#).

Disclaimer

The additional terms and conditions have been incorporated by the Buyer after approval of the Competent Authority in Buyer Organization. Buyer organization is solely responsible for the impact of these clauses on the bidding process, its outcome, and consequences thereof including any eccentricity/restriction arising in the bidding process due to these ATCs and due to modification of technical specifications and/or terms and conditions governing the bid. Any clause incorporated by the Buyer such as demanding Tender Sample, incorporating any clause against the MSME policy and Preference to make in India Policy, mandating any Brand names or Foreign Certification, changing the default time period for Acceptance of material or payment timeline governed by OM of Department of Expenditure shall be null and void and would not be considered part of bid. Further any reference of conditions published on any external site or reference to external documents/clauses shall also be null and void. If any seller has any objection/grievance against these additional clauses or otherwise on any aspect of this bid, they can raise their representation against the same by using the Representation window provided in the bid details field in Seller dashboard after logging in as a seller within 4 days of bid publication on GeM. Buyer is duty bound to reply to all such representations and would not be allowed to open bids if he fails to reply to such representations. Also, GeM does not permit collection of Tender fee / Auction fee in case of Bids / Forward Auction as the case may be. Any stipulation by the Buyer seeking payment of Tender Fee / Auction fee through ATC clauses would be treated as null and void.

[This Bid is also governed by the General Terms and Conditions](#)

In terms of GeM GTC clause 26 regarding Restrictions on procurement from a bidder of a country which shares a land border with India, any bidder from a country which shares a land border with India will be eligible to bid in this tender only if the bidder is registered with the Competent Authority. While participating in bid, Bidder has to undertake compliance of this and any false declaration and non-compliance of this would be a ground for immediate termination of the contract and further legal action in accordance with the laws.

---Thank You---

Sanitary pad vending machine specifications

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Specification	Specification Name	Bid Requirement
GENERAL	Type of machine	Manual
	Color	any
	Napkin Size for loading	Any size
	Napkin Fold	Trifold
	Operating features	Coin operated, and free
	Multiple coins accepted	No
	Number of Napkins/pads provided/loaded with the vending machine	50
	Number of selection options	1
	Accessibility for free vending utility service	Token
	Type of loading	Spiral
	Vending Napkin individually packed	Yes
	Visibility window	Yes
	Maximum Storage Capacity (Nos)(Nos)	50
	FUNCTIONAL FEATURES	Material of the outer body
All MS parts are duly painted by		Antirust powder coating
Mode of function		Stand alone
DIMENSIONS	Width (mm +/- 5%)	400 – 450 or (450 ±10mm)
	Depth (mm +/- 5%)	125-150 or (150 ±10mm)
	Height (mm +/- 5%)	300-400 or (360 ±10mm)
	Weight (kg)	8-10
	Thickness of SS/MS sheet (mm +/- 5%)	1.0 or above
	Thickness of FRP/Plastic sheet (mm)	NA
Stock Message Display Available on machine	Yes mandatory Manual & Sensor Based	Yes mandatory Manual & Sensor Based
No Stock and In Stock feature	Auto Sensor	Auto Sensor

Sanitary pad Incinerator machine specifications

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Specification	Specification Name	Bid Requirement
GENERAL	Type of machine	Automatic - Used napkin inside the incinerator will burn automatically. (Automatic means auto start),Wall mountable.
	Purpose	Burn used Sanitary Napkins to sterile ash and stop automatically
	Color	Blue, As per buyer choice
	Operation Mode	Electronically operated, fully Automatic
	Loading Type	Front loading
	Stand provided	Yes, N.A
	Number of chambers	Two Chambers (one for burning and one for Fluegas treatment @ 950 C).(As per SWM act 2016).
	Trap Door available	Yes
	All MS parts Powder coated	Yes
	Spare parts should be available for Minimum 5/10 years from date of supply	Yes
	All electrical parts are ISI Marked	Yes
	Thickness of thermal Insulation material (mm)	25
	Thickness of MS/SS sheet of housing cabinet (external) (mm)	1.0 to 1.2
	Thickness of MS/SS sheet of burning chamber (internal) (mm) (Min)	3
	Internal/burning chamber shape	Rectangular cubical
MATERIAL OF MACHINE UNIT	Material of Housing cabinet (External)	Mild Steel (CRCA) sheet
	Material of Burning chamber (Internal)	Mild Steel (CRCA) sheet
	Finish of MS parts of cabinet	NA
	Material of Thermal Insulation	High Density Ceramic Fiber sheet

CONSTRUCTIONAL FEATURES	Thermal insulation of burning chamber housed in outer chamber	Yes
	Burning Chamber tray provided	Yes
	Emission Outlet pipe location	Top of machine
	Means of connecting the unit outlet with flue gas emission pipe	Flanged
	Type of door lock provided	Latch lock
CONTROL & FUNCTIONAL FEATURES	Temperature indicator provided	Yes
	Timer provided	Yes
	Auto cut-off temperature display	Yes
	Digital display to see actual and set temperature	No
	Minimum Burning temperature (degree C)	800
	Burning Capacity per day (Number of Napkins)	100 or above
	Burning Capacity at a time (Number of Napkins)	5-15
	Residue Ash per Napkin (gms)	1-1.5
	Burning time of full capacity Napkins/pads (minutes) (Max)	5
	Skin temperature of the unit under operation (deg C)	0-15
	Installation, training, demonstration and plumbing included	Yes
ELECTRICAL AND SAFETY FEATURES	Automatic digital controller for time	Yes
	Automatic digital controller for temperature	Yes
	Equipment ON/OFF indicator provided	Yes
	Power supply	230v +/-10%, 50Hz, Single phase, AC supply
	Electrical Power Consumption (Watt)	500-1000
	Minimum length of power chord to be supplied along with machine (mtr)	2
	Type of Heater	Ceramic heater containing coil
	Power saver (auto power cut-off)	Yes
	Safety MCB provided (16A to 30A)	Yes
	Protection against electric shock when checked as per IS:302-1/2008	Yes
	Minimum Insulation Resistance (IR) at 500 VDC (Mega Ohm)	2
	Maximum Electrical Insulation and Leakage current as per IS:302-1/2008, (mA)	0.21
	Maximum Earthing continuity test when tested as per IS:302-1/2008 (Ohm)	0.1
HV test at 1000 V rms for 1 Sec when tested as per IS:302-1/2008	No breakdown shall occur during the test	
Packing	Packing	Carton Box

Central Monitoring System	Dashboard	Dash board be provided to centrally monitor the machines through PC or android based mobile .(IOT based)
Burning cycle monitoring through notification		Process On & Off message Displayed
Online disposal data message by notification in predetermined frequency		Yes
Disposal data retrieval online		Yes
Built in temperature programming software for setting the temperature		Yes,remote control for temperature setting must
Auto Start when pre programmed capacity is full		Yes,must automatically start when capacity is filled
Type of Control Panel		Control panel should be placed at bottom side of body.It should be fitted with microprocessor based digital electronic temperature controller cum indicator.
Auto Cut off system on cycle Completion		Yes
Dimensions of Primary Chamber		
Height		100mm +- 10 mm
Length		200mm +- 10 mm
Width		200mm +- 10 mm
Dimensions of Secondary Chamber		
Height		50 mm +- 10 mm
Dia (round shape)		100 mm +- 10 mm
Power Saver		Auto Cut off System must be provided
Electrical Power Consumption		1500 watt
External Dimensions of Incinerator		
Width		320 +- 10 mm
Depth		230 +- 10 mm
Height		510 +- 10 mm
Minimum length of power cord to be supplied along with the machine		2.0 meters or above
Test Certificates		The bidder should have test certificates trace ability to NABL accredited Lab.



Rajasthan Council of School Education 460

S. Radha Krishnan Shiksha Sankul, 5th Block,

IInd & IIIrd Floor, JLN Marg, Jaipur - 17

Ph.: 0141-2700366, 2715590, 2715550

E-Mail: rajssa_acett@yahoo.co.in, girlseducationsmsa@gmail.com

BID FORM

NIB NO. : 14---/2020-21

Bid for Supply and Installation of Electric Combo Sanitary Napkin Incinerator and Dispenser Machine in Government Schools & KGBV's of Rajasthan

[Handwritten signatures and marks]

BID INDEX (NIB NO : 14--/2020-21)

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Rajasthan Council of School Education

S. Radhakrishnan Shiksha Sankul, Block No. 5, IInd Floor,

Jawahar Lal Nehru Marg, Jaipur

Ph. 0141-2700366, E-mail :- rajssa_acett@yahoo.co.in

No. P. 6 () RCScE/Jai/Manstrual hyegine management (MHM)/ F-153/2020-21/298 Date : 11.12.2020

Notice Inviting Bid NIB¹⁴/2020-21

Bids for supply and installation of Electric Combo Sanitary Napkin Incinerator and Dispenser Machine in government schools of Rajasthan are invited from interested bidder up to 11:00 A.M. of dated 04.12.2021. Other particulars of the bid may be visited on the procurement portal (<http://eproc.rajasthan.gov.in>, <http://sppp.raj.nic.in>) of the state; and "www.rajmsa.nic.in" Department website.

UBN-


State Project Director
Rajasthan Council of School Education
Rajasthan, Jaipur.



Rajasthan Council of School Education

S. Radha Krishnan ShikshaSankul, 5th Block,

IInd&IIIRD Floor, JLN Marg., Jaipur - 17

Ph.: 0141-2700366, 2715590, 2715550

E-Mail-rajssa_acctt@yahoo.co.in, girlseducationsmsa@gmail.com

No. P. 6 () /RCScE/Jai./Manstrual hyegine management (MHM) /F-153/2019-20/2021/2981

Date : 11-12-2020

NIB

NOTICE INVITING BID (NIBNo: 14-/2020-21)

1. Single stage, two-envelopes unconditional e-bids are invited from the eligible firms on behalf of the State Project Director, Rajasthan Council of School Education, Jaipur for Supply and installation of Electric combo Sanitary Napkin Incinerator and Dispenser Machine in government schools of Rajasthan as given below :

S No.	Description of Services	Estimated cost (each unit)	Bid Security	Bid form fees	Date of pre bid meeting	Bid Processing Fee	Date & time of start of sale of bid document	Last date and time to download and submission of Bid.	Last date and time for receipt of Hardcopy of bid ^{Act Fee}	Date and time of bid opening (Technical Bid)
1	Supply and Installation of 2282 units of Electric Combo Sanitary Napkin Incinerator and Dispenser Machine with technical specifications as mentioned in Table-1 & Table 2	7.30 crore	7.30 lakh	5000/-	17-12-20	1000/-	11-12-2020	04-01-2021 upto 11.00 A.M.	04-01-2021 upto 2.00 P.M.	05-01-2021 .at 3.00 P.M.

2. The above estimated amount/quantities are only indicative and may vary substantially the above estimated quantities are only indicative for Procurement of Electric Combo Sanitary Napkin Incinerator and Dispenser Machine for a specified period. If the procuring entity does not procure any subject matter of procurement or procures less than the quantity indicated in the bidding documents the bidder shall not be entitled for any claim or compensation. No minimum amount for value of work/quantity is guaranteed.
3. Firms which are registered as micro, MSME or SSI Unit of Rajasthan with Commissioner of Industries shall furnish the amount of bid security at the rate 0.25% of likely value of the indicative quantity or Rs. 1.85 /- Lakh Rupees (Rs. One Lakh Eighty Five Thousand only), whichever is less, for whole bid items (as per above Table-1). Micro, MSME or SSI Unit of Rajasthan shall submit an attested copy of acknowledgment of EM-II issued by DIC, with an affidavit on non-judicial stamp paper worth Rs. 100/- as per BF-X

4. Pre-bid meeting will be held on dated-----, bidder may seek clarification on Bid documents from RCScE (RMSA), Jaipur during working hours. **At the time of pre bid meeting every bidder has to submit sample of supply unit for functional demonstration.**
5. The bid is for Supply & Installation of Electric Combo Sanitary Napkin Incinerators and Dispensers in 2282 Government Schools & KGBV's of Rajasthan as mentioned in attached list of schools (Annexure-1).
6. Detailed terms and conditions of bid may be seen on the website www.sppp.rajasthan.gov.in and www.rajsmsa.nic.in or in the office of the State Project Director/ Financial Advisor, RCScE (RMSA), Jaipur.
7. The bid shall be downloaded.
8. The Bid form fee Rs. 5000.00 and the bid processing fee Rs. 1000/- shall be deposited through RTGS/NEFT/ECS in Council's Bank account " Rajasthan Council of Secondary Education, Jaipur A/C No 61078136415 Bank name – SBI, Shiksha Sankul , JLN marg, Jaipur IFS Code SBIN0031847. Bid Security may be deposited through RTGS/NEFT/ECS in said account. Verified acknowledgement of such deposits shall also be sent to Council through e-mail on rajssa_acctt@yahoo.co.in before last date and time of submission of bid.

Bid Security may also be submitted through Bank Guarantee, in specified format, of a scheduled bank. Original Bank Guarantee must be received in RCScE office before the last date & time of submission of bid.

9. Bids submitted after the specified time and date shall not be accepted / opened.
10. The technical bids shall be opened at 3.00 PM on dated ~~25.11.2014~~ or as amended in the presence of the bidders or their representatives, who wish to be present.
11. The RCScE is not bound to accept the lowest bid and may reject any or all bids without assigning any reason thereof. Bidder are mandatorily required to submit rates for the Electric Combo Sanitary Napkin Incinerators and Dispensers with technical specifications as mentationed in of Table-1& Table-2 otherwise bid will be rejected.
12. The bidders shall have to submit a valid GST Registration No. and the 'PAN' No. issued by Income Tax Department (copy of both document may be enclosed).
13. It is clarified that the information required in bidding document should be submitted only in enclosed format without any change or modification in its formats. Bids submitted with changed or modified annexure/ formats may be rejected.
14. Information of award of contract will be communicated to all participating bidders on the website www.rajsmsa.nic.in and www.sppp.rajasthan.gov.in. Please note that individual bidder will not be intimated.
15. Enclose declaration by the bidder regarding Qualifications (BF-VIII).
16. The bidding process shall be subject to the provisions of the Rajasthan Transparency in Public Procurement Act and Rules made there under.

Note: -If any amendment/ clarification is carried out in the technical specifications and bid terms & conditions following pre-bid meeting or any other information, the same will also be uploaded on the Council website "www.rajsmsa.nic.in, www.sppp.rajasthan.gov.in will not be published in news papers. It will not be intimated to individual bidder. In case any inconvenience is felt, please contact over telephone number i.e. 0141-2700366 or queries may be e-mailed on address "www.rajssa_acctt@yahoo.co.in".

sd/-
State Project Director,
RCScE, Jaipur



Rajasthan Council of School Education **465**

S. Radha Krishnan Shiksha Sankul, 5th Block,
IInd&IIIRD Floor, JNL Marg., Jaipur - 17
Ph.: 0141-2700366, 2715590, 2715550

E-Mail-rajssa_acctt@yahoo.co.in, girlseducationsmsa@gmail.com

No. F. 6 () /RCScE/Jai./GE/2018-19/MHM

Date: 11.12.2020

Specifications

(NIB No. 14/2020-21)

Table No. 01

Standards for incineration

Standards for incineration: The Emission from incinerators/thermal technologies in Solid Waste treatment /disposal facility shall meet the following standards, namely:-

Parameter	Emission standard	
	1	3
Particulates	50 mg/Nm ³	Standard refers to half hourly average value
HCl	50 mg/Nm ³	Standard refers to half hourly average value
SO ₂	200 mg/Nm ³	Standard refers to half hourly average value
CO	100 mg/Nm ³	Standard refers to half hourly average value
	50 mg/Nm ³	Standard refers to daily average value
Total Organic Carbon	20 mg/Nm ³	Standard refers to half hourly average value
HF	4 mg/Nm ³	Standard refers to half hourly average value
NO _x (NO and NO ₂ expressed as NO ₂)	400 mg/Nm ³	Standard refers to half hourly average value
Total dioxins and furans	0.1 ng TEQ/Nm ³	Standard refers to 6-8 hours sampling. Please refer guidelines for 17 concerned congeners for toxic equivalence values to arrive at total toxic equivalence.
Cd + Th + their compounds	0.05 mg/Nm ³	Standard refers to sampling time anywhere between 30 minutes and 8 hours.
Hg and its compounds	0.05 mg/Nm ³	Standard refers to sampling time anywhere between 30 minutes and 8 hours.
Sb + As + Pb + Cr + Co + Cu + Mn + Ni + V + their compounds	0.5 mg/Nm ³	Standard refers to sampling time anywhere between 30 minutes and 8 hours.

NOTE. - All values corrected to 11% oxygen on a dry basis.

Note :-

- Suitable designed pollution control devices shall be installed with the Incinerator to achieve above emission limits.
- All the facilities in twin chamber incinerator shall be designed to achieve a minimum temperature of 950°C in secondary combustion chamber and with a gas residence time in secondary combustion chamber not less than 2 (two) seconds.
- Incinerator plant shall be operated (combustion chamber) with such temperature, retention time and turbulence, as to achieve total Organic Carbon (TOC) content in the slag and bottom ash less than 3%, or the loss on ignition is less than 5% of the dry weight.

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(d) The CO₂ concentration in tail gas shall not be more than 7%.

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Table No. 02
TECHNICAL SPECIFICATION OF ELECTRIC COMBO SANITARY NAPKIN
INCINERATOR AND DISPENSER MACHINE

S.No	Particulars Detail	Unit	Starter-Final
GENERAL			
1	Type of Machine	Fully Automatic /Semi-automatic / Manual	Fully Automatic
2	Type of mounting	Wall Mounted or Floor Mounted	Wall Mounted
3	External Dimensions	In MM	
3a	Width		500 mm (+/- 5%)
3b	Depth		400 mm (+/- 5%)
3c	Height		800 mm (+/- 5%)
4	Weight	kg	28 to 30 Kg
5	Type of material of housing cabinet (external)		CRCA Steel
6	Thickness of External Cabinet	mm	1.5 mm (+/- 5%)
7	Finish of External Cabinet		Epoxy Anti rust proof powder coating
8	Mode of Function		Stand alone
9	Operating Power source		Electrical
10	Input power supply		230V+/-10%,50HZ, Single phase AC-16 Amp
11	Electrical Power Consumption (Watt)		1000-1200 Watt
12	Power Sever	Auto cut of system	Auto Cut-Off system must be provided
13	Minimum length of power chord to be supplied along with machine	meter	More than 2.5 Mtrs
14	Type of Backup Available		Solar/ Battery
15	Backup time	Hours	11-12 Hrs
16	Backup Available for		Only for Dispenser
17	Electric wiring and Connection		All electric joints are secure by IS 732 electrically & mechanically
18	Do's & Don'ts instructions		Do's & Don'ts instructions shall be plated on the machine on front side.
19	Built-in- Charger		Yes

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20	Built-in features available		GSM based online connectivity for monitoring operations of the machine
CERTIFICATION			
21	ISO 9001 for manufacturing premises		Mandatory
22	CE Certification		Mandatory
23	Emission Conformity to SWM Rule Certification		Certified from NABL+ PCB
FUNCTIONAL SPECIFICATION – INCINERATOR SECTION			
24	Type & Thickness of thermal Insulation material	mm	Thermal Ceramic Sheet of high density of 25 mm (+/- 5%) thickness
25	Thickness of door	mm	Thermal Insulation with Ceramic Sheet of 25 to 30 mm thickness
26	Door Locking	Lock	Latch Lock
27	Burning Capacity per day	Number of Napkins	100 Pads per day
28	Burning Capacity at a time	Number of Napkins	10 pads Per Cycle
29	No. of Cycles per day	Every 12 Hour	10 Cycles
30	Auto Burning pre-determined time	Hygiene Cycle	Programmable Cycle burning at pre determine time
31	Burning time of full capacity Napkins/ pads	Including Cool Down Time, Before Next Loading Allowed	Not more than 30 minutes
32	Loading Type		Front loading
33	Number of chambers	Dual Chamber	Two-(one for burning & one for flue gas treatment @ 950° degree C)
34	Temperature display of Primary chamber	Display	LCD display
35	Temperature display of Secondary chamber	Display	LCD display
36	Emission Outlet pipe location	mm	On top 50 to 55 mm GI
37	Length of flexible emission outlet pipe to be supplied		Minimum 2.5 mtrs length Aluminum flexible pipe of ISI mark outside the equipment
38	Power Auto cut-off System		Yes
39	Minimum Burning temperature	degree C	450° degree C
40	Minimum Flue Gas treatment temperature	degree C	950° degree C
41	Equipment ON/OFF indicator provided		Yes
42	Skin temp of the unit under operation	degree C	Not more than 10 degree C of ambient Temperature

43	Type of Heater		Ceramic circular heater for better efficiency and safety
44	Auto Start when pre-decided capacity is full		Yes
45	Type of Control		PCB Control
46	Residue Ash		Less than 1 gm. per napkin
47	Ash Tray dimension		200 X 150 X 15 mm detachable ash tray
48	Stand Specifications (Optional where required in schools)		760 MM Height and Width/ Depth as Per Machine Dimensions Made of Powder Coated MS Pipe in Legs and Angles on the Structure
FUNCTIONAL SPECIFICATION – DISPENSING SECTION			
49	Type of Interface Operation		Push Button
50	Number of product Columns		One vertical Column customizable for different Napkin sizes from 50 to 250 mm napkin size
51	Accessibility for dispensing		Free/ Coin / Tokens
52	Storage Capacity	No. of Napkin/ Pad	51 to 69 Napkins (in a pack of three) unfolded or folded of all napkin sizes
53	Vending Mechanism		Vends one product upon pushing the dispensing button
54	"No stock" message display available on Machine display		Yes
55	No stock feature activated thru various mode		Auto Sensor
56	Built-in price programming software for changing the price		Yes
57	Dispensing data retrieval Online		Yes
58	Online dispensing Data message by SMS in pre-determined frequency		Yes
59	Number of Persons can be connected thru GSM		Minimum 5 persons
60	Online No Stock message by SMS on real time basis		Yes

Estimated Value of Work is Rs. 7.30 Crore for 2282 Units of Electric Combo Sanitary Napkin Incinaretor and Dispenser Machine to be installed in 2282 selected Government Schools & KGBV's of Rajasthan.

- 1. Note:- Special Terms/Conditions :-**
- a) The supplier shall install Incinerator/Dispenser in the schools as per list provided by the Rajasthan Council of School Education.
 - b) The supplier shall install Incinerator/Dispenser in the schools toilet with electrical fittings/ electric wiring required to make it functional at his own cost.



- c) Items used in the incinerator and dispenser, including electrical items, will be standardized and joints shall be electrically and mechanically secure.
- d) The supplier firm will provide warranty for 02 years and will also responsible for regular maintenance of Incinerator and Dispenser for next 01 years (Total 03 years) from the date of installation without any extra cost
- e) The supplier/his team will conduct training of teachers and students in the school regarding how to use the incinerator and Dispenser. The brochures for how to use and safety precautions must be handed over to the school with in the training.
- f) If any of the Machine becomes dys-functional within 03 years period, shall be rectified / replaced by the supplier within 7 days from the date of dys-functioning, as intimated by the head of the concerned school to the supplier firm.
- g) Pre-Delivery inspection: Pre-delivery inspection of Machine is required to ensure that the Machine are as per the quality and technical specification, to be procured.
- h) Technical Specification of bid are as mentioned above

2. Specification for Technical Bib:- Tender for the Supply of Electric Combo Sanitary Napkin Incinerator and Dispenser Machine in Govt. schools in the State of Rajasthan

1. State Project Director of Rajasthan Council of School Education hereby invites tenders from original manufacturers or their authorized dealer for supply of Combo Sanitary Napkin Vending Machine cum Incinerator:

2. Qualification Criteria for Eligible Bidders:

- The bidder shall be Original Equipment Manufacturer or authorized dealer of the manufacturer.
- The bidder must have manufactured or supplied satisfactorily Sanitary Napkin Vending Machine and Incinerator or Similar Item during the last three years & also must have average turnover of Rs. 3,00 Crore for the last three years i.e. F.Y., 2016-17, 2017-18, 2018-19 & 2019-20.
- Bids of bidders quoting as authorized representative of a manufacturer meeting with the above requirement in full, can also be considered, provided the authorized representative furnishes a legally enforceable authorization from the manufacturer in the prescribed form assuring full guarantee and warranty obligations,
- Bidder must have experience of installing & maintaining similar type of equipment's for minimum last 3 years, order copies, valid invoice copies and customer satisfaction letters must be produced to validate
- Bidder must have service centres in Rajasthan and details with address & contact numbers must be provided in Rajasthan at all divisional HQ.

Bidder must provide the service escalation Matrix along with the bid

The above estimated quantities are only indicative and may vary substantially for executing TENDER WORK for a specified period. If the procuring entity does not procure any subject matter of procurement or procures less than the quantity indicated in the bidding documents the bidder shall not be entitled for any claim or compensation. No minimum quantity is guaranteed.

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DISCLAIMER

The information contained in this bid document for proposed procurement or subsequently provided to the Bidder(s), in documentary or any other form by or on behalf of the State Project Director, RCScE, Jaipur or any of its employees or advisors, is provided to Bidder(s) on the terms and conditions set out in this bid and such other terms and conditions subject to which such information is provided to the Bidder.

Whilst the information in this bid has been prepared in good faith and contains general information in respect of the proposed procurement, the bid is not and does not purport to contain all the information which the Bidder may require.

Neither the State Project Director, RCScE, Jaipur, nor any of its officers or employees, nor any of their advisers nor consultants accept any liability or responsibility for the accuracy, reasonableness or completeness of, or for any errors, omissions or misstatements, negligent or otherwise, relating to the proposed procurement, or makes any representation or warranty, express or implied, with respect to the information contained in this bid or on which this bid is based or with respect to any written or oral information made or to be made available to any of the recipients or their professional advisers and liability therefore is hereby expressly disclaimed.

This document is not an agreement and is not an offer or invitation by the State Project Director, RCScE, Jaipur, and Rajasthan. (Herein after referred to as "Procuring Entity") or its representatives to the prospective Bidders or any other person. The purpose of this bid document is to provide interested parties with information to assist the formulation of their Proposal/offer. The information contained in this bid document is selective and is subject to updating, expansion, revision, and amendment. Each recipient must conduct its own analysis of the information contained in this bid document or to connect any inaccuracies therein that may be in this bid document and is advised to carry out its own investigation into the proposed procurement, the legislative and regulatory regime which applies thereto and by and all matters pertinent to the proposed procurement and to seek its own professional advice on the legal, financial, regulatory and taxation consequences of entering into any agreement or arrangement relating to the proposed procurement.

This bid document includes certain statements, estimates and targets with respect to the procurement. Such statements, estimates and targets reflect various assumptions made by the management, officers, and employees of the procuring entity, (and the base information on which they are made) which may or may not prove to be correct. No representation or warranty is given as to the reasonableness of forecasts or the assumptions on which they may be based and nothing in this bid document is, or should be relied on as, a promise, representation, or warranty. Bid document and the information contained therein is meant only for those applying for this procurement, it may not be copied or distributed by the recipient to third parties, or used as information source by the Bidder or any other in any context, other than applying for this proposed procurement.

The Procuring Entity is, its employees and advisors make no representation or warranty and shall have no liability to any person, including any Bidder under any law, statute, rules or regulations or tort, principles of restitution or unjust enrichment or otherwise for any loss, damages, cost or expense which may arise from or be incurred or suffered on account of anything contained in this bid document or otherwise, including the accuracy, adequacy, correctness, completeness or reliability of the bid document and any assessment, assumption, statement or information contained therein or deemed to form part of this bid document or arising in any way for participation in this Bidding process.

The Procuring Entity also accepts no liability of any nature whether resulting from negligence or otherwise howsoever caused arising from reliance of any Bidder upon the statements contained in this bid document.

The Procuring Entity may in its absolute discretion, but without being under any obligation to do so, update, amend or supplement the information, assessment or assumptions contained in this bid document.

The issue of this bid document does not imply that the Procuring Entity is bound to select a bidder or to appoint the Selected Bidder or Bidder, as the case may be, for the procurement and the Procuring Entity reserves the right to reject all or any of the Bidders or Bids at any point of time without assigning any reason whatsoever.

The Bidder shall bear all its costs associated with or relating to the preparation and submission of its Bid including but not limited to preparation, copying, postage, delivery fees, expenses associated with any demonstrations or presentations which may be required by the Procuring Entity or any other costs incurred in connection with or relating to its Bid. All such costs and expenses will remain with the Bidder and the Procuring Entity shall not be liable in any manner whatsoever for the same or for any other costs or other expenses incurred by a Bidder in preparation or submission of the Bid, regardless of the conduct or outcome of the Bidding process.

Any information/documents including information/ documents pertaining to this bid or subsequently provided to Bidder and/or Selected Bidder and information/documents relating to the Bidding process; the disclosure of which is prejudicial and/or detrimental to, or endangers, the implementation of the procurement is not subject to disclosure as public information/documents.

sd/-
State Project Director,
RCScE, Jaipur

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Rajasthan Council of School Education

S. Radha Krishnan ShikshaSankul, 5th Block,

IIInd&IIIrd Floor, JNL Marg., Jaipur - 17

Ph.: 0141-2700366, 2715590, 2715550

E-Mail-rajssa_acctt@yahoo.co.in, girlseducationsmsa@gmail.com

No. F. 6 () /RCScE/Jai./GE/2018-19/MHM

Date: 11.12.2020

BF

(Bid Form is non-transferable)

Bid Form Fee – ₹ 5000/-

Bid for Supply and Installation of

Electric Combo Sanitary Napkin Incinaretor and Dispensers Machines to be installed in 2282 Selected Government Schools and KGBV's of Rajasthan.

1. Name of Firms
2. Office address:
3. Fax No..... Telephone No Mob. of Authorised Representative..... E-mail-----
4. Mobile No. of Authorized Representative.....
5. No. & Name of Proprietor/full time Partners engaged with firm giving details of experience(Documents enclosed)-----
6. Number & Name of paid personnel employed by the firm with qualifications etc:
7. Whether experience and other details asked for have been enclosed: Yes/No
Last date and time for download/Upload of Bidupto 11.00 A.M
Last date for depositing the Bid form :upto 2.00 P.M.
Date & time for opening of technical bid : at 3.00 P.M.
8. I have understood and read all the details, terms & conditions of the bid and as a token of acceptance; I have initialized all the pages.
9. Address for communication:

Signature of bidder
with seal

INSTRUCTION TO BIDDERS

Before filling up of bid form, kindly go through the following instructions carefully so that your bid may not be considered invalid:

S.No.	Description
1.	Go through the terms and conditions, annexure and other forms of the document carefully and meticulously.
2.	It is expected from all bidders that they will ensure that documents to be used in bid set will be given to a reliable person only, and that only a fully reliable person shall be authorized for DSC. So that the confidentiality of our bid/ rates is maintained up to bid opening & that your documents are put to any misuse.
3.	Complaints lodged in RCScE, Jaipur should bear signature, name, Id proof and mobile number of the complainant. This is important as RCScE, Jaipur has received many complaints in the past on letter heads of certain companies who later on denied to have made the complaint upon their verification. Rather, a few companies have asked RCScE, Jaipur to take action against that person who has fraudulently made use of their letter heads. Therefore, unauthenticated complaints may not be acted upon.
4.	In case you are given any assurance of any advantage in RCScE, Jaipur by anybody or if you are directly or indirectly threatened or intimidated of harming your bidding & subsequent work in RCScE, Jaipur, please inform immediately about the same to State Project Director, RCScE, Jaipur. It would be better if evidence of such unfair activity of such person is produced so that action can be taken against such person/institution and their details can be put on the website.
5.	It is advisable for you to authorize IV only those persons for RCScE bid who are employed in your firm on salary basis.
6.	Certificates/Licenses/Documents which are required should be complete and updated.
7.	Bid form can be downloaded from " https:// eproc.rajasthan.gov.in ." The Bid form fee Rs. 5000.00 and the bid processing fee Rs. 1000/- shall be deposited through RTGS/NEFT/ECS in Council's Bank account " Rajasthan Council of Secondary Education, Jaipur A/C No 61078136415 Bank name – SBI, Shiksha Sankul , JLN marg, Jaipur IFS Code SBIN0031847. Bid Security may be deposited through RTGS/NEFT/ECS in said account. Verified acknowledgement of such deposits shall also be sent to Council through e-mail on rajssa_acctt@yahoo.co.in before last date and time of submission of bid. Bid Security may also be submitted through Bank Guarantee, in specified format, of a scheduled bank. Original Bank Guarantee must be received in RCScE office before the last date & time of submission of bid
8.	Bid form fees, RISL bid processing fee and bid security should be submitted separately for and bid form fees and bid processing fee are non-refundable.
9.	The average gross annual turnover of the bidder shall be as per format for last three years. The turn over statement (BF-IV) duly certified and signed by Chartered Accountant (CA) shall be submitted along with bid, failing which the bid shall be rejected.
10.	Bid form must conform the terms & conditions of the bid documents.
11.	Bid received after prescribed date and time will not be considered.
12.	Pre-bid meeting will be held on dated 17-12-2020 , clarification on Bid document may be seek from the RCScE (RMSA), Jaipur, during the pre bid meeting.
13.	Correspondence with the Council regarding these bids by the authorized signatory of the firm

S.No.	Description
	shall only be entertained.
14.	Bids received after the specified time and date shall not be accepted and shall be not opened.
15.	The technical bids shall be opened at 3.00 P.M. on dated 05.01.2017 as amended in the presence of the Bidders or their representatives who wish to be present.
16.	The State Project Director, RCScE, Jaipur is not bound to accept the lowest bid and may reject any or all bids without assigning any reason thereof.
17.	The bidders shall have to submit a valid GST Registration Certificate and the 'PAN' issued by Income Tax Department.
18.	It is clarified that the information required in bidding document should be submitted without any change or modification in its formats. Bids submitted with changed or modified annexure/ formats may be rejected.
19.	The bidding process shall be subject to the provisions of the Rajasthan Transparency in Public Procurement Act and Rules made there under.
20.	You are required to prepare a single PDF file for the entire bid document and then it should be uploaded on the website " https:// eproc.rajasthan.gov.in ". Bid document if not prepared as single PDF file, the website may not accept second and onward parts of the bid.
21.	The evaluation result of technical bid in respect of responsive/non responsive shall be uploaded on websites website www.rajsmsa.nic.in , www.sppp.rajasthan.gov.in and https:// eproc.rajasthan.gov.in . Similarly, information regarding Financial Bid (L-1) shall also be provided to bidders on above websites. Individual bidders may not be informed separately.

Note:- If any amendment is carried out in the bid specifications and terms & conditions following pre-bid meeting, the same will be uploaded on the departmental website "www.rajsmsa.nic.in, www.sppp.rajasthan.gov.in and will not be published in news papers. In case any inconvenience is felt, please contact on telephone number i.e. 0141-2700366 or queries may be e-mailed on address "www.rajssa_acctt@yahoo.co.in".

sd/-
State Project Director,
RCScE, Jaipur

SECTION-II: BID DATA SHEET (BDS)**Table of Contents**

S. No.	Description	Pages
1.	Introduction	17
2.	Bidding Document	17
3.	Preparation of Bids	17-18
4.	Submission and Opening of Bids	18
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SECTION-II: BID DATA SHEET (BDS)

476

Clause No.	Description
1.	Introduction
1.1	NIB No.-----19-----/2020-21
	The Procuring Entity is:- State Project Director , Rajasthan Council of School Education, (RMSA). Dr. Radha Krishnan Shiksha Sankul, 5 th Block, JLN Marg, Jaipur (Raj) 302017
1.2	The Supply and Installation of Electric Combo Sanitary Napkin Incinaretor and Dispenser Machines to be installed in 2282 selected Government Schools and KGBV's of Rajasthan as per list provided by RCScE (Annexure-1)
1.3	The contract period shall be up to one year.
2.	Bidding document
2.1	Bids are invited from eligible Manufacturers or suppliers of Combo Units of Sanitary Napkins Incinaretor and Dispensers Machines
2.2	The price of the bidding document is:- Rs. 5000.00 & E-biding RISL processing Fee Rs. 1000.00
2.4	Bid Security @ 1 % of estimated cost Rs. 7.30 crore i.e. Rs. 7.30 lakh.
2.5	Pre-bid meeting will be held, clarification on Bid document may be seek from the RCScE (RMSA), Jaipur during the meeting.
2.6	Last date & Time for online submission of Bids:-on dated 04.01.2021 up to 11.00 A.M.
2.7	Last date and time to submit Bid fee, Processing fee through RTGS/ NEFT/ECS and Bid security through RTGS/NEFT/ECS or Hard Copy of BG :- on dated 04.01.2021 up to 2.00 P.M. Date & Time of opening of (Technical Bid) Bids:-on dated 05.01.2021 up to 3.00 P.M.
2.8	Joint venture will not be allowed.
	Address for Correspondence and Clarifications:- State Project Director,, Rajasthan Council of School Education, Block No. 5, 2 nd Floor, Shiksha Sankul, J.L.N. Marg, Jaipur (Rajasthan) 302017 Ph.: 0141-2700366, 2715590, 2715550 E-Mail-rajssa_acctt@yahoo.co.in, girlseductionsmsa@gmail.com
3.	Preparation of Bids
3.1	The Bidder shall submit the following documents with its Technical Bid Submission Sheet (BF-I) : 1. Bid Security, Bid document cost and RISL processing fee. 2 The average annual turnover of the bidder shall be as last three years. (BF-IV) 3. Declaration by the Bidder Regarding Qualifications (BF VIII) 4. Bidders shall have to submit a valid GST Registration Certificate and the 'PAN' issued by Income Tax Department. 5. Any other required as mentioned in Technical Bid submission letter.
3.2	The Bidder shall submit the following documents with its Financial Bid Submission Sheet (BF-II) : 1. Financial bid submission sheet (Original copy) 2. Self Attested Photo copy of Acknowledgment of fee deposit/BG

Clause No.	Description
3.3	Alternative Bids are not permitted.
3.4	The currency of the Bid shall be the Indian Rupee.
3.5	The Bid validity period shall be 90 days from the date of opening of Technical Bid.
3.6	The scanned copy of complete Bid document filled and signed on each page as per ITB and other requirements shall be electronically uploaded on website https://eproc.rajasthan.gov.in within the prescribed bid submission period. Please note that physical submission of bid document shall not be accepted.
3.7	Any Authorisation to sign on behalf of the Bidder shall consist of Power of Attorney by the Bidder or the change in bidder shall be resolved by the firm / company which shall be immediately communicated to the Council.
4.	Submission and Opening of Bids
4.1	The address of Procuring Entity's:- State Project Director,, Rajasthan Council of School Education Block No. 5, 2 nd Floor, Shiksha Sankul, J.L.N. Marg, Jaipur (Rajasthan) 302017 Ph.: 0141-2700366, 2715590, 2715550 E-Mail-rajssa_acctt@yahoo.co.in, girlseducationsmsa@gmail.com
4.2	The deadline for Bid submission is: Date: 4/12/21 Time: 2.00 P.M.
4.3	The Bid opening shall take place at: State Project Director,, Rajasthan Council of School Education, Block No. 5, 2 nd Floor, Shiksha Sankul, J.L.N. Marg, Jaipur (Rajasthan) 302017 Ph.: 0141-2700366, 2715590, 2715550 E-Mail-rajssa_acctt@yahoo.co.in, girlseducationsmsa@gmail.com Technical bids received till the scheduled date and time will be opened by a committee consisting of RCScE/RMSA officers at its Head Office, Jaipur in the presence of bidders. The date of opening of financial bid will be communicated separately through website of the RCScE/RMSA and the firm evaluated to be successful in technical and financial criterion will be posted in the RCScE/RMSA web site.
5	Award of Contract
5.1	(1) The quantity/units mentioned are only indicative for executing rate contract for a specified period. If the procuring entity does not procure any subject matter of procurement or procures less than the quantity/units indicated in the bidding documents the bidder shall not be entitled for any claim or compensation. No minimum quantity/units are guaranteed. (2) The quantity/ units can be divided among more than one Bidder at the price of the lowest evaluated Bid as per clause-GCC-15 provision of parallel rate contract.
5.2	The period within which the contract agreement is to be executed and Performance Security is to be submitted is 15 days by the successful firm from the date of acceptance of offer on non judicial stamp of requisite denomination. The agreement initially will be for the 12 months which may also be extended as mutually agreed by both parties.

Clause No.	Description
5.3	The Performance Security shall be 2.5 % of the value of contract work and shall be submitted in favour of State Project Director, Rajasthan Council of School Education, Jaipur Payment shall be made after deposition of due performance security.
6	Redressal Grievances during Procurement Process
6.1	(1) The designation and address of First Appellate Authority is: -Principal Secretary, Department of School Education, Secretariat Jaipur or as decided by the Govt. of Rajasthan. Telephone No. 0141-2227587,2227112 (2) The Designation and address of the Second Appellate Authority is Secretary, Finance Department, Govt. of Rajasthan, Secretariat, Jaipur or as decided by the Govt. of Rajasthan.
6.2	Name & Address of the Bidder: Name and Designation..... M/S Telephone No..... Telegram Code Fax No. Mobile No E-mail address

[Handwritten signatures and marks]

SECTION III: EVALUATION & QUALIFICATION CRITERIA**Table of Content**

S. No.	Description	Pages
1	Evaluation & Qualification Criteria	21-22

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SECTION III: EVALUATION & QUALIFICATION CRITERIA 480

The lowest evaluated bidder shall have the necessary Qualifications to successfully fulfill its obligation under the contract. The State Project Director, Rajasthan Council of School Education, Jaipur with the help of Purchase Committee specified the Qualification Criteria. Minimum acceptable levels with regards to Bidder's experience in delivery of services with comparable technical parameters, its financial capability and other factors are defined.

S. N o	Basic Requirement	Specific Requirement	Documents Required
1.	Legal Entity	The bidder should be a firm/ organization/ institute/ company/ corporation/trust, Registered/incorporated in India. Consortium in any form is not allowed. The Bidder shall have the nationality of India.	<ol style="list-style-type: none"> 1. In case bidder is a company:- Certified copy of the Certificates of Incorporation for companies issued by the registrar of Companies and Memorandum & Articles of Association. 2. In case the bidder is a registered society: - Certified copy of Registration Deed with objects of constitution of society. 3. In case the bidder is a corporation: -Authenticated copy of the parentstatute. 4. In case the bidder is a Trust:- Certified copy of the Trust Deed. 5. In case the bidder is a Firm:- Certified copy of the Registration Deed.
2.	Turnover	The Bidder should have minimum average turnover of Rs. 3.00 Crore per year in the last any continuous three (03) Financial Years (2016-17 to 2019-20). The Bidder should be profit making entity.	Audited Balance Sheets (2016-17 to 2019-20), Profit and Loss Account of last Three years along with CA Certificate with CA's Registration Number and Seal.
3.	Net Worth	The net worth of the bidder as on 31.03.2020 should be positive.	CA Certificate with CA's Registration number and Seal.
4.	Tax Registration Certificates	"The bidder should have a valid registration number of : 1. GST where his business is located. 2. PAN Number The bidder should have cleared his Tax/GST dues, if any to the State Government/Central Government."	<ol style="list-style-type: none"> 1. Copies of registration certificates of GST and PAN. 2. Certified copies of the last return filed for quarter ending 31.03.2019. Tax Dues/CA certificate stating that no Tax/GST due to the State Government/Central Govt.
5.	Financial Position	Soundness of the Bidder's financial position showing long term profitability demonstrated through audited annual financial statements (balance sheet, income statement) for the last three years	Letter from a Financial Institution (as a unit or groups of same unit) that it is willing to fund this project/scheme. OR Declaration on bidder's letterhead



			(in case the bidder wish to use the internal resources for funds) shall be furnished.
6.	Mandatory Undertaking	A declaration regarding qualifications of the Bidder as required under Section 07 and Code of Integrity under Section 11 of the Act be given in specified format given in Bidding Forms.	A self-declaration on bidder's letter head as per annexure.
7.	Project Experience	The Bidder should have required experience of supply of combo sanitary napkin incinerator and Dispenser or similar items of Rs. 1.85 Crore similar to this contract in Government/ Institutional/ Corporate in any one of the last four financial years as on 31.03.2020.	Work Order/Agreement and Completion Certificate from the Client. OR Work Order + Self Certificate of Completion (Certified by the Statutory Auditor)

Handwritten mark

Handwritten signatures: Drg, [Signature], Dargy

SECTION IV: BIDDING FORMS

Table of Contents

S. No.	Name of Bidding Forms (BF)	Pages
1.	Technical Bid Submission Sheet (Cover A)(BF-I)	24-26
2.	Financial/Price Bid Submission Sheet (Cover B)(BF-II)	27
3.	Financial Bid Format (BOQ) (BF-III)	28
4.	Annual Turnover Statement (BF-IV)	29
5.	Statement of Past services and Performance (BF-V)	30
6.	Declaration (BF-VI)	31
7.	Memorandum of Appeal under RTPPA, 2012 (Form No. 1) (BF-VII)	32
8.	Declaration by the Bidder regarding qualifications (BF-VIII)	33
9.	Authorisation of Bidder by the Firm(BF-IX)	34
10.	COMPONENTS OFFERED- BoM (BF-X)	35
11.	MANUFACTURER'S AUTHORIZATION FORM (MAF) (BF-XI)	36
12.	Verification (BF-XII)	37

(To be submitted all Firms' letter head)

Technical Bid Submission Sheet (Cover A)

NIB No. -----/2020-21

Date:

To State Project Director,
 Rajasthan Council of School Education, Jaipur,
 Block No. 5, 2nd Floor,
 ShikshaSankul, J.L.N. Marg,
 Jaipur (Rajasthan) Pin. 302017
 Ph.: 0141-2700366, 2715590, 2715550
 E-Mail-rajssa_acctt@yahoo.co.in, girlseducationsmsa@gmail.com

We, the undersigned, declare that:

1. I/We..... (Name, Designation and Address of Bidder)..... having our office at..... (Address of Firm)..... do declare that I/We have read all the Terms & Conditions of the bid document floated State Project Director, Rajasthan Council of School Education, Jaipur for the supply & installation of Electric Combo Sanitary Napkin Incinerator and Dispenser Machine..... and agree to abide by all the Terms & Conditions set forth therein.
2. I/We declare that we are participating in this bid in the capacity of(Manufacturer / supplier)..... I/We enclose valid Dealer and registration of firms.
 I/We further declare that the rates offered by us shall remain valid for the entire period of the rate contract and shall reduce the rates, if the rates are reduced for any other Service Provider / Firm during this period.
3. I/We have examined and have no reservations to the Bidding Document of NIB no.....dated.....including Addenda/Clarification No.:We offer Supply of Electric Combo sanitary napkin Incinerator and Dispenser Machine in conformity with the Bidding Document and in accordance with the delivery schedule specified in Section V, Schedule of Supply, the following Related Services: Supply and Installation of Electric Combo Sanitary Napkin Incinerator and Dispenser Machine.
4. Our Bid shall be valid for a period of 90 days from the date of technical bid opening in accordance with the Bidding Document, and it shall remain bidding upon us and may be accepted at any time before the expiration of that period. However, validity may also be extended with mutual consent;
5. If our Bid is accepted, we commit to submit a Performance Security in the amount of 2.5% percent of the contract price or as specified in Bid Document for the due performance of the contract;
6. Our firm, including any subcontractors or Service Provider for any part of the contract, have nationalities from the eligible countries;
7. I/We are not participating, as Bidders, in more than one Bid in this bidding process, in the bidding document;






8. Our firm, its affiliates or subsidiaries, including any sub contractors or Service Providers has not been debarred by the State Government or the Procuring Entity;
9. I/We understand that this Bid, together with your written acceptance thereof included in your notification of award, shall constitute a binding contract between us, until a formal contract is prepared and executed;
10. I/We understand that you are not bound to accept the lowest evaluated Bid or any other bid that you may receive;
11. I/We agree to permit the State Project Director, Rajasthan Council of School Education, Jaipur or its representative to inspect our accounts and records and other documents relating to the bid submission and to have them audited by auditors appointed by the State Project Director RCScE, Jaipur.
12. I/We declare that we have complied with and shall continue to comply with the provisions of the Code of Integrity for Bidders as specified in the Rajasthan Transparency in Public Procurement Act, 2012, the Rajasthan Transparency in Public Procurement Rules, 2013 and this bidding document in this procurement process and in execution of the contract.
13. My/our quoted items/ Services for Supply and installation of Electric Combo sanitary Napkin Incinerators and Dispensers Work. Fully comply with the technical specifications as per Bid.
14. **The following mandatory documents are to be uploaded on E-procurement portal along with this Technical Bid Submission Sheet. The following documents/certificates/requirements are to be submitted fulfilled: -**

S. No	Item	Particular
1.	Bid document cost, E-Tender Processing Fee, (Through RTGS/ECS/NEFT) Bid security (Through RTGS/ECS/NEFT/BG)	Page no
2.	Average Annual turnover statement for past 3 years certified by C.A.	Page no
3.	GST Registration Certificate	Page no
4.	Declaration regarding acceptance of bid terms and conditions.	Page no
5.	Declaration by the Bidder Regarding Qualifications	Page no
6.	Authorisation of the Bidder by the Firm	Page no
7.	Corrigendum/modification/clarification uploaded with bid document	Page no
8.	Name, photograph & specimen signature of the Bidder or designated officer/ person who is authorized by the Firm to bid and make correspondence with the RCEE. <i>Also attach photo ID.</i>	Name..... Signature..... Full Address..... Mobile No: E-mail address:

I/we understand that our bid will liable to be declared non-responsive in case of any deficiency in fulfilment of above requirements on our part.

Financial/Price Bid Submission Sheet (Cover B)

NIB No-----/2020-21 Date:

To

State Project Director,
Rajasthan Council of School Education, Jaipur
Block No. 5, 2nd Floor,
Shiksha Sankul, J.L.N. Marg,
Jaipur (Rajasthan) Pin. 302017
Ph.: 0141-2700366, 2715590, 2715550
E-Mail-rajssa_acctt@yahoo.co.in, girlseducationsmsa@gmail.com

I/We, the undersigned, declare that:

1. I/We have examined and have no reservations to the Bidding Document, including Addenda No.:
2. I/We do supply goods in conformity with the Bidding Document and in accordance with the delivery schedule specified in Section-V Schedule of Supply.
3. The prices of said item is uploaded electronically in BOQ on website <https://eproc.rajasthan.gov.in> as per instructions provided;
4. The uploaded financial Bid checked, confirmed and found as per Bid instructions;
5. The RTGS/NEFT/ECS acknowledgement slip or BG as with respect to Bid Security, cost of bidding document are enclosed as detailed below:-
 - (i) Bid Security.....
 - (ii) Cost of bidding document.....
 - (iii) RISL Processing Fee
6. I/We understand that this Bid, together with your written acceptance thereof included in your notification of award, shall constitute a binding contract between us, until a formal contract is prepared and executed;
7. I/We understand that you are not bound to accept the lowest evaluated Bid or any other bid that you may receive;
8. I/We agree to permit the State Project Director RCScE, Jaipur or its representative to inspect our accounts and records and other documents relating to the bid submission and to have them audited by auditors appointed by the State Project Director RCScE, Jaipur.
9. I/We accept all the terms, conditions and provisions of this bid document.

Name/Address.....

In the capacity or.....(Designation).....

Signed.....

Duly authorized to sign the Bid for and on behalf of.....(Name of Firm).....

Date.....

Tel:.....Fax:.....e-

mail:.....

Financial Bid

S. N.	Name of the item	BASIC RATE per unit In Figures To be entered by the Bidder (in Rs.)	Applicable CGST per unit (in Rs)	Applicable SGST per unit (in Rs.)	Total amount per unit without Taxes	Total amount per unit with Taxes (4+5+6)	TOTAL AMOUNT In Words
1	2	3	4	5	6	7	8
	Electric Combo sanitary napkin incinerators and Dispensers						

1. COMPARISON OF RATES:

Calculation Criteria:

Electric Combo sanitary napkin incinerators and Dispensers having specification as indicated in table No. 1& 2

2. Evaluation of Financial Proposals:

1. The schedule is related to Supply and Installation of 2282 **Electric Combo sanitary napkin incinerators and Dispensers**, accordingly, lowest bidder shall be identified for entire schedule considering the qualification/ calculation criteria as set out above.
2. Since, the entire work as mentioned in Schedule are contemplate to supply of 2282 **Electric Combo sanitary napkin incinerators and Dispensers**.
3. Evaluation will be done as follows:
 - A. Firstly, evaluation will be made by as above calculation criteria and identified the Lowest rate of schedule.
 - B. The bidder who has been declared as L-1 supplier of item will execute necessary agreement for the supply of the tendered quantity of such item as specified in the Bid documents on depositing the required amount performance security and on execution of the agreement such bidder is eligible for the placement of purchase orders.

Note :

- (i) Thenet rates quote shall be exclusive of GST. Actual applicable GST shall be paid to supplier.
- (ii) Rate should be quoted only for units mentioned in the bid.
- (iii) The above Rates is inclusive of supply and installation as per mentioned in supply order for school.
- (iv) The above Rates is inclusive of F.O.R at Store of Schools as mentioned in supply order provided by RCSE, Jaipur.

(On Firm's letter head)

Annual Turnover statement

The Average Annual Turnover of M/s..... (Name of Firm).....and address for the past three years (from 2016-17 to 2019-20) any three continuous year are given below and certified that the statement is true and correct:-

Sl. No.	Financial Years	Turnover in Lakhs (Rs)
1.	2016-17	-
2.	2017-18	-
3.	2018-19	-
4.	2019-20	-
Total		- Rs. _____

Lakhs

Average annual turnover - Rs. _____ Lakhs

Date:

Signature of the bidder
(Name & Address.)
Tel. No.
Mob. No.

Signature of Chartered Accountant/
Auditor/Seal
(Name & Address.)
Tel. No.
Mob. No.

(On Firm's letter head)

Statement of past services and performance (Documents Enclosed)

(Separate sheet for each item)

I/We..... (Name of firm.....) do hereby certify that we have supplied Machine as per details given below:-

Financial year	Work Order placed by [full address of purchaser / organisation with	Work Order No. and date	Description and quantity/ units ordered	Amount	Date of completion of delivery/ service completion		Remarks indicating reasons for late delivery/ service	Has the services been supplied / completed & satisfactory?
					As per contract	Actual		
2016-17								
2017-18								
2018-19								
2019-20								
Total								

- It shall be submitted with technical bid and the above information should be verifiable from relevant documents of the bidder.

Place:

Date:

Signature of Bidder
With Seal

[Handwritten signatures and marks in blue ink]

(ON A NON JUDICIAL STAMP PAPER OF RS. 100/-)

Declaration

I/We M/s. represented by its Proprietor/managing Partner/Managing Director/ Partner having its Registered Office at and its / offices at do declare that I/we have carefully read all the conditions of bid no. Dated.....including all the amendments in..... Ref.for supply contract of quoted items for Rajasthan Council of School Education for the period of one year and accepts all conditions of bid including amendments, if any.

I/We agree that the State Project Director RCScE, Jaipur may forfeit bid security and or performance security 2.5% (0.5% for MSME) and debar me/us for a period specifying in orders, if any information/document furnished by us is proved to be false/fabricated at the time of inspection and not complying with the terms and conditions of the bid document as presented in bid, GCC/SCC and other relevant documents.

**Signature & Seal of bidder
Name & Address:**

[Handwritten signatures and initials in blue ink]

(On Firm's letter head)

Memorandum of Appeal under the Rajasthan Transparency in Public Procurement Act, 2012

[See rule 83 of RTPP]

Appeal No..... of.....

Before the..... (First/Second Appellate Authority)

1. Particulars of appellant:-

(i) Name of the appellant:

(ii) Official Address, if any:

(iii) Residential address:

2. Name and address of the respondent (S):

(i)

(ii)

(iii)

3. Number and date of the order appealed against and name and designation of the officer/ authority that passed the order (enclose copy), or a statement of a decision, action or omission of the Procuring Entity in contravention to the provisions of the Act by which the appellant is aggrieved:

4. If the Appellant proposes to be represented by a representative, the name and postal address of the representative:

5. Number of affidavits and documents enclosed with the appeal:

6. Ground of

appeal:.....
.....
.....
.....

(Supported by an affidavit)

Prayer:

Place

Date

Appellant's Signature

[Handwritten signatures and initials in blue ink]

(Shall be submitted on letter head of firm)

Declaration by the Bidder regarding Qualifications

In relation to my /our bid submitted State Project Director, Rajasthan Council of School Education, Jaipur, 5th Block, Shiksha Sankul, JLN Marg, Jaipur-302017 for procurements of.....(name of item / service)in response to their Notice Inviting Bids No..... Dated.....I/We hereby declare under Section 7 of Rajasthan Transparency in Public Procurement Act, 2012 that:

1. I/We possess the necessary professional, technical, financial and managerial resources and competence required by the bidding document issued by the Procuring Entity;
2. I/We have fulfilled my/our obligation to pay such of the taxes payable to the Union and the State Government or any local authority as specified in bidding document;
3. I/We are not insolvent, in receivership, bankrupt or being wound up, not have my/our affairs administered by a court or a judicial officer, not have my /our business activities suspended and not the subjected of legal proceedings for any of the foregoing reasons;
4. I/We do not have, and our directors and officers not have been convicted of any criminal offence related to my /our professional conduct or the making of false statement or mis representations as to my/our professional conduct or the making of false statements or mis representations as to my/our qualifications to enter into a procurement contract within a period of three years preceding the commencement of this procurement process, or not have been otherwise dissucessful pursuant to debarment proceedings;
5. I/We do not have a conflict of interest as specified in the Act, Rules and the Bidding Document, which materially affects fair competition;
6. We have complied and shall continue to comply with the Code of Integrity as specified in the Rajasthan Transparency in Public Procurement Act, the Rajasthan Transparency in Public Procurement Rules and this Bidding Document, till completion of all our obligations under the Contract.
7. I/We does not have any debarment by any other procuring entity.

If this declaration is found to be incorrect then without prejudice to any other action that may be taken as per the provisions of the applicable Act and Rules thereto prescribed by GoR, my/ our security may be forfeited in full and ourbid, to the extent accepted, may be cancelled.

Date:

Place:

Signature of bidder

Name:

Designation:

Address:

Four handwritten signatures in blue ink are visible at the bottom of the page, corresponding to the signature and name fields.

*(On the letterhead of firm and notarized)***Authorisation of Bidder by the Firm**

TO,

State Project Director
 Rajasthan Council of School Education,
 Block No. 5, 2nd Floor,
 Shiksha Sankul, J.L.N. Marg,
 Jaipur (Rajasthan) Pin. 302017
 Ph.: 0141-2700366, 2715590, 2715550
 E-Mail-rajssa_acctt@yahoo.co.in, girlseducationsmsa@gmail.com

Subject: Regarding authorisation of Bidder by the Firm.

Ref.: Your NIB no.dated.....

Name of items.....

Dear Sir,

I/we.....(Name).for M/s.....(Name of firm) who are proven and reputable firm.....(Name of item).....office at(Address of Factory / Office)..... hereby authorize Mr..... (Name & Designation of Bidder)..... to submit a Bid, process the same further and enter into a contract with you against your requirement as contained in the above referred Bid documents/NIB for the above goods/work/ service delivered by us.

I/we obtain the approval of Board of Directors of our Firm in the meeting no.....held on dated.....at Agenda No.....

I/we further confirm that no individual other than Mr.....(Name & Designation of Bidder), is authorised to submit a Bid, process the same further and enter into a contract with you against your requirement as contained in the above referred Bid documents for the above goods/services delivered by our Firm.

I/we also hereby extend our full guarantee, CMC as applicable as per Bid conditions of Contract, read with modifications/addendum, if any, in the General/Special Conditions of Contract for the goods and services offered for supply by the authorized Bidder/Signatory against this Bid document.

I/we also hereby confirm that we shall also be responsible for the satisfactory execution of contract placed on the authorized Firm.

This authorization shall be valid till the completion of the rate contract period and related services ie. Guarantee and Comprehensive Maintenance obligations if applicable etc., whichever is later.

The attested photocopy of photo ID/Voter ID/Driving License/Any other equal document for authorised person is enclosed here.

Yours faithfully,

(Name & Signature of Chairman &
 COMMISSIONER).....

For M/s

.....
 AUTHORISED SIGNATORY OF FIRM

Accepted by the authorized person Mr.....(Signature, Name &
 Address).....

COMPONENTS OFFERED – BoM

{to be filled by the bidder}

NIT No: -----Tender/2020

Dated

Please fill the following BoM for all the offered components.

Item name	Product Details (make and model)	Detailed Technical Specification Reference**	OEM Details (Name, Address, E-Mail, etc.)
Supply and installation of Electric Combo Sanitary Napkin Incinerator and Dispenser Machine			

** Please attach technical specifications. (Deviations, if any, should be appropriately mentioned & highlighted in the compliance/ deviation column of the respective table as provided above in the Annexure "Technical Specifications" for more than one OEM's quoted).

[Handwritten signatures and initials in blue ink]

MANUFACTURER'S AUTHORIZATION FORM (MAF)

{To be filled by hardware OEMs as mentioned in BoQ}

(Indicative Format of MAF)

Date:

W.M.E.

NIB No.:

Alternative No., if applicable:

To:

State Project Director
Rajasthan Council of School Education,
Block No. 5, 2nd Floor,
Shiksha Sankul, J.L.N. Marg,
Jaipur (Rajasthan) Pin. 302017
Ph.: 0141-2700366, 2715590, 2715550
E-Mail-rajssa_acctt@yahoo.co.in, girlseducationsmsa@gmail.com

WHEREAS

We, who are official manufacturers of having factories at do hereby authorise to submit a Bid in relation to the Invitation for Bids indicated above, the purpose of which is to provide the following Goods, manufactured by us and to subsequently negotiate and sign the Contract.

We hereby extend our full guarantee and warranty in accordance with the General Conditions of Contract, with respect to the Goods offered by the above firm in reply to this Invitation for Bids.

Name In the capacity of:

Signed

Duly authorised to sign the Authorisation for and on behalf of

Tel: e-mail.....

Date

Handwritten signatures in blue ink.

(Shall be submitted on letter head of firm)

Verification

I/we.....S/o.....

Aged.....year residing at Authorized Bidder/Proprietor/Partner/Director of Firm M/s..... Verify and confirm that the contents of bidding documents, its bidding forms BF-I to BF-XII and other information submitted for NIB no.are true and correct to the best of my knowledge and nothing has been concealed therein.

Signature of Bidder.....

Name:

Address:

Mobile No.....

E-mail address.....

Handwritten signatures and initials in blue ink at the bottom of the page.

SECTION V: SCHEDULE OF DELIVERY

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S. No.	Description	Pages
1.	List of Services	39
2.	Delivery Schedule	39

SECTION V: SCHEDULE OF WORK/SUPPLY

Clause No.	Description
1	List of services:
1.1	Name of item of :- Electric Combo Sanitary Napkin Incinerator and Dispenser Machine
2	Delivery schedule:
2.1	Work orders and delivery schedule: Supply and installation
2.1.1	Work order will be placed through registered post/e-mail/any communication medium by the Council. The date of dispatch of letter or communication date will be treated as the date of order for calculating the period of execution of Work order. Normally, the delivery period will be 80 days depending on nature and size of supply order or as mentioned in supply order or as extended by authorities. The delivery period may be extended with or without LD charges.
2.1.2	The successful bidder acknowledge receipt of orders within 7 days from the date of dispatch of order, failing which the procuring entity may be at liberty to initiate action to procure services on risk & cost purchase provision.
2.1.3	To ensure sustained delivery without any interruption, the State Project Director, RCScE, Jaipur reserves the right to have more than one approved Service Provider from amongst the successful bidders. In such a case, the requirement may be met by dividing the units among the R/C holders considering the units required and annual average turnover of the successful bidders (BF-IV).
2.1.4	The work units/amount indicated are mere estimates and are intended to give an idea to the prospective bidder. The figures indicated do not constitute any commitment on the part of Council and the quantities / units shown therein against each or in any quantity / unit whatsoever and no objection against the quantity / unit of the indent of approved item being more or less than the indicative quantity will be entertained and shall not be acceptable as a ground for non delivery of the reports indented.
2.2	Procuring entity's right to vary quantity:
2.2.1	The quantity units originally indicated in the bidding document may vary without any change in the unit prices and other terms and conditions of the bid and the contract. At the time of award of contract, the quantity of works originally specified in the Bidding Document may be increased or decreased by a specified percentage, but such increase or decrease shall not exceed fifty percent, of the quantity specified in the Bidding Document. It shall be without any change in the unit prices or other terms and conditions of the Bid and the conditions of contract.
2.2.2	If the RCScE does not procure any subject matter of procurement or gives work order less than the quantity indicated in the bidding documents due to change in circumstances, the bidder shall not be entitled for any claim or compensation except otherwise provided in the conditions of contract.
2.2.3	If the Bidder fails to deliver the RCScE shall be free to arrange/procure the items and the extra cost incurred shall be recovered from the Service Provider.

SECTION VI A: GENERAL CONDITIONS FOR CONTRACT (GCC)

Table of Contents

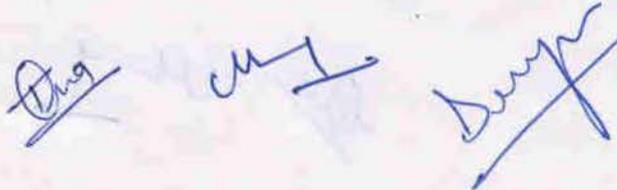
S. No.	Description
1.	DEFINITIONS
2.	GENERAL TERMS
3.	BID SECURITY
4.	FORFEITURE OF BID SECURITY
5.	PERFORMANCE SECURITY (P.S.) AND AGREEMENT
6.	SAMPLES
7.	WORK ORDERS
8.	TERMS OF PAYMENT
9.	LIQUIDATED DAMAGES
10.	RECOVERIES
11.	INSPECTION & SUPERVISION
12.	CORRECTION OF ARITHMETIC ERRORS
13.	PROCURING ENTITY'S RIGHT TO VARY QUANTITY (UNITS)
14.	DIVIDING QUANTITIES AMONG MORE THAN ONE BIDDER
15.	PARALLEL RATE CONTRACT
16.	VALIDITY OF BID
17.	SUBLETTING OF CONTRACT
18.	FALL CLAUSE
19.	GRIEVANCE REDRESSAL DURING PROCUREMENT PROCESS
20.	COMPLIANCE WITH THE CODE OF INTEGRITY AND NO CONFLICT OF INTEREST
21.	DISPUTE SETTLEMENT MECHNISM

SECTION VI A:-GENERAL CONDITIONS CONTRACT (GCC)

Bidder should read these terms & conditions carefully and comply strictly while submitting their bids. If a bidder has any doubt regarding the terms & conditions and specifications mentioned in the bid notice/catalogue, he should refer these to the State Project Director, RCScE Jaipur before submitting bids and obtain clarifications. The decision of the State Project Director RCScE, Jaipur shall be final and binding on the bidder. The clauses of terms & conditions are as follows:-

Clause No.	Description
1.	<p>Definitions:</p> <p>The following words and expressions shall have the meanings hereby assigned to them:</p> <p>'Act'. Means the Rajasthan Transparency in Public Procurement Act, 2012.</p> <p>'Rules' Means the Rajasthan Transparency in Public Procurement Rules, 2012.</p> <p>'Completion' Means the fulfilment of the services and Related Services by the service provider in accordance with the terms and conditions set forth in the contract.</p> <p>"Contract" Means the Agreement entered into between the Procuring Entity and firm, together with the contract documents referred to there in, including all attachments, appendices, specifications and codes and all documents incorporated by reference therein.</p> <p>"Contract Documents" Means the documents listed in the Agreement, including any amendments thereto.</p> <p>"Contract Price/Rate" Means the price payable to the Service Provider as specified in the Agreement, subject to such additions and adjustments thereto or deductions there from, as may be made pursuant to the contract.</p> <p>"Day" Means calendar day.</p> <p>"Delivery" Means the transfer of the Audit Reports from the service provider delivered to the Procuring Entity in accordance with the terms and conditions set forth in the contract.</p> <p>"GCC" Means the General Conditions of rate Contract.</p> <p>"SCC" Means the Special Conditions of rate Contract".</p> <p>"Services" Means all of the services documents, and /or other services that the service provider is required to deliver to the Procuring Entity under the Contract.</p> <p>"Procuring Entity" Means the Entity purchasing the services and Related Services by State Project Director, RCScE Jaipur or as specified in the SCC.</p> <p>"Related Services" Means the services incidental to the similar obligations of the service provider under the contract.</p> <p>"Subcontractor" Means any natural person, private or government entity, or a combination of the above, including its legal successors or permitted assigns, to whom any part of the services to be delivered is subcontracted by the service provider.</p> <p>"Successful Bidder" Means the natural person, private or government entity, or a combination of the above, whose Bid to perform the contract has been accepted by the Procuring Entity and is named as such in the Agreement, and includes the legal successors or permitted assigns of the bidder.</p>
2.	<p>General terms:</p>
2.1	<p>Bids are invited from Indian Service providers/printers.</p>

2.2	E-Bid shall be submitted online up to 11.00 AM on dated Project Director RCScE, Jaipur for the service through contract. At any time prior to the date of submission of bid, Bid Inviting Authority may, for any reason, whether on his own initiative or in response to a clarification requested by a prospective bidder, modify the condition in bid document by an amendment. In order to provide reasonable time to take the amendment into account in preparing their bid, Bid Inviting Authority may at his discretion, extend the date and time for submission of bid. Interested eligible bidders may obtain further information in this regard from the office of the Bid Inviting Authority.
2.3	The bidder should have average gross annual turnover as per table-I for the preceding three financial years to be eligible to participate in the bid.
2.4	Services shall be given directly by the bidder, and not through its distributors/agents/ Service Providers.
2.5	E-Bid shall be submitted online to State Project Director RCScE, Jaipur through https://eproc.rajasthan.gov.in . Physically submitted bids shall be rejected.
2.6	<p>The bidder shall submit following certificates along with the bid :-</p> <ul style="list-style-type: none"> (i) Cost of bid document and processing fee shall be submitted through RTGS/NEFT/ECS in Council's Bank account. The Bid form fee Rs. 5000.00 and the bid processing fee Rs. 1000/- shall be deposited through RTGS/NEFT/ECS in Council's Bank account " Rajasthan Council of Secondary Education, Jaipur A/C No 61078136415 Bank name – SBI, Shiksha Sankul , JLN marg, Jaipur IFS Code SBIN0031847. Bid Security may be deposited through RTGS/NEFT/ECS in said account.Verified acknowledgement of such deposits shall also be sent to Council through e-mail on rajssa_acctt@yahoo.co.in before last date and time of submission of bid. Bid Security may also be submitted through Bank Guarante, in specified format, of a scheduled bank.Original Bank Guarantee must be received in RCScE office before the last date & time of submission of bid. (ii) Bidder shall enclose duly self attested photocopy of Registration. (iii) The average annual turnover statement for preceding three financial years expired on March 31st, signed by the bidder, duly verified by the Chartered Accountant. (iv) Copies of annual accounts (Balance Sheet & Profit & Loss statements) certified by the auditors for the preceding three financial years may also be asked. (v) Duly self attested copy of GST registration certificate. (vi) The bidder is not black listed or banned or debarred by central or any state government must be submitted on Non-Judicial stamp-paper of Rs. 100/-, duly notarized for each item quoted in the bid. Bid should not be submitted for the quoted item(s) for which the bidder has been blacklisted/banned/debarred either by bid inviting authority or Govt. of Rajasthan or by any other state/central Govt. and its agencies. This also applies to the bidder for its sister/ allied firm(s)/ unit(s). (vii) The declaration from the bidder regarding qualifications.(BF-VIII) (viii)Any other required as mentioned in Technical Bid submission letter <p>The following documents are mandatory and shall be uploaded on E-procurement portal along with Technical Bid Submission Sheet. If the above documents/certificates/requirements are not submitted / full filled , the bid will liable to be declared non responsive</p> <p>PLEASE ALSO NOTE THAT: -</p> <ul style="list-style-type: none"> (A) All the above mentioned documents must be submitted duly signed on each page and self attested. (C) The bidder may be asked to submit its annual accounts (Profit & Loss account & Balance Sheet etc.) for verification.



2.7	Financial Bid duly filled in (BF-III/BOQ) giving the rates for all items (rates mentioned in words) / services should be submitted through the portal https://eproc.rajasthan.gov.in . The rate should not be disclosed in the technical bid.
2.8	The required amounts towards cost of bid security may be submitted through RTGS/NEFT/ECS or physically in the form of BG in the office of State Project Director RCScE, Jaipur on or before the last date and time of bid submission. Bid Fee and Bid processing Fee shall be submitted through RTGS/NEFT/ECS in council's Bank Account. The bidders shall submit acknowledgement of such deposit through email before last date and time of submission of fee. All bids received will be opened in the presence of bidders, who choose to be present. Financial bid will be opened only for those bidders, who satisfy the criteria laid down by the Council on the details furnished by the bidder in technical bid in compliance of terms & conditions of the bid.
2.9	<p>(i) In case of the bid being submitted by a proprietary firm, the bid must be signed by the sole proprietor. In case of a partnership firm, bid must be signed on behalf of the firm by a person authorized, holding a power of attorney in his favour to do so; and in the case of a company, the bid must be signed by an authorized signatory, in the manner laid down in the Articles of Association of the bidder company.</p> <p>(ii) Any change in the constitution of the firm/ company shall be notified forthwith by the bidder/contractor in writing to the State Project Director RCScE, Jaipur and such change shall not relieve any former member of the firm/ company from the liability under the conditions of the bid/contract. No new partner / partners shall be accepted in the firm by the bidder/contractor in respect of the bid/contract unless he/ they agree to abide by all its terms and conditions and submit a written agreement to this effect with the State Project Director RCScE, Jaipur. The bidder's receipt for acknowledgement or date of any new partner subsequently inducted, as above, shall bind all of them and will be a sufficient discharge for any of the purposes of the contract.</p>
2.10	The hard copy of bid documents shall be filled with ink or typed. The bidder shall sign the bid form at each page and at the end in token of acceptance of all the terms and conditions of the bid and then scanned copy be uploaded on the e-portal https://eproc.rajasthan.gov.in . The financial bid (BOQ) (BF-III) shall be filled in online and submitted through portal.
2.11	<p>(i) Direct or indirect canvassing on the part of Bidders or their representative shall disqualify their bids.</p> <p>(ii) Service Provider may be unsuccessful, banned or suspended from business during the contract period, if :-</p> <ul style="list-style-type: none"> (a) fails to execute a contract or fails to execute it satisfactorily ; (b) no longer has the technical staff or equipment considered necessary ; (c) is declared bankrupt or insolvent or its financial position has become unsound, and in the case of a limited company, it is wound-up or taken into liquidation ; (d) The firm is suspected to be doubtful loyalty to state. (e) The State Bureau of Investigation (SBI) or any other investigating agency recommends such a course in respect of a case under investigation. (f) State Project Director RCScE, Jaipur, Rajasthan, Jaipur is prima- facie of the view that the firm is guilty of an offence involving moral turpitude in relation to business dealings, which if established would result in business dealing with it banned.
2.12	No action on any complaints will be considered unless the letter head of firm bears the signature of the Bidder or the authority higher than the bid signatory of the firm.
2.13	(i) If any certificate/documents/information submitted by the Bidder found to be false/forged/fabricated/vexatious or frivolous or malicious appeals or

	<p>complaints etc. than bidder shall be liable for the appropriate action/RTPPA provision along with disqualification, banning, suspension etc. for limited or unlimited period.</p> <p>(ii) Bidders are required to submit wanted information (if any) based on the facts. If the furnished information by the firm found to misleading or not based on facts disciplinary action against the firm may be taken as to banning concerned item/items for certain or uncertain period.</p>
2.14	The Council reserves the right to accept any bid not necessarily the lowest. Council may reject any bid without assigning any reasons and accept bid for all or anyone or more of the articles for which Bidder has been given or distribute items of stores to more than one firm/Service Provider.
2.15	The Purchase Committee will have the right of rejection of all or any of the quotations without giving any reason for the same. The right to conclude parallel contracts with another firm for this is also reserved by the State Project Director RCScE, Jaipur.
2.16	Extra stipulation or any other condition contrary to the above bid conditions are not acceptable and may render the bid liable to rejection.
2.17	The Bidder must sign all the pages of bid document at the below of terms & conditions agreeing to abide by all conditions of the bid and accept them in toto.
2.18	The Purchase Committee of RCScE, may relax or change/ modify terms and conditions in the exigency of situation excluding fundamental changes/ modification. In case of such urgency the terms & conditions shall also be got approved from State Project Director RCScE, Jaipur.
2.19	Jurisdiction: All actions, legal proceedings and suits arising from or connected to this bid shall be subject to the exclusive jurisdiction of courts in Jaipur only.
2.20	All correspondence in this connection should be addressed to the State Project Director RCScE, Jaipur 5 th Block Shiksha Sankul JLN Marg, Jaipur, 302017 Rajasthan.
3	Bid Security
	<p>(i) Bid shall be accompanied with a bid security/ at the rate of 1% of the likely value of the indicative quantity i.e Rs.7.30 Lakh Rs. (Rs.Seven lakh & Thirty Thousand). Bids submitted without sufficient bid security will be summarily rejected.</p> <p>(ii) The bid security of bidder shall be refunded after the earliest of the following events, namely:-</p> <p>(a) the expiry of validity of bid security;</p> <p>(b) the execution of agreement for procurement and performance security is furnished by the successful bidder;</p> <p>(c) the cancellation of the procurement process.</p> <p>(v) The bid security lying with the Council in respect of other bids awaiting approval or rejection or on account of contracts being completed, will not be adjusted towards bid security for the fresh bids. The bid security may, however, be taken into consideration in case bids are re-invited for the same item.</p> <p>(vi) In case any document submitted by the bidder or by his authorized representative is found to be forged, false or fabricated, the bid shall be rejected and bid security may be forfeited. Bidder/his representative may also be banned/debarred. Report with police station may also be filed against such bidder/his representative.</p>
4	Forfeiture of bid security:
	<p>The bid security will be forfeited if:</p> <p>(i) The bidder withdraws or modifies the offer after opening of financial bid, but before acceptance of bid,</p> <p>(ii) The bidder does not execute the agreement, if any, prescribed within the</p>

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	<p>specified time or extended time by competent authority (on the request of the bidder),</p> <p>(iii) The bidder does not deposit the 'performance security' after the work order is placed/requested for signing the agreement,</p> <p>(iv) The bidder fails to commence the delivery of the items as per work order within the time prescribed,</p> <p>(v) The bidder violates any of the terms & conditions of the bid document.</p>
5	<p>Performance Security (P.S.) and agreement:</p>
	<p>(i) The successful Bidder shall submit the original copy of Bid document signed on each page.</p> <p>(ii) The period of contract shall be one financial year till 31 March 2021 from the 1st. day of next month of agreement signing month. The State Project Director RCScE, Jaipur can extend the original contract, subject to original terms and conditions for a period deemed fit by him as mentioned in RTPP ACT & Rules, for which the bidder shall abide.</p> <p>(iii) Successful bidders, whose offers are accepted, will have to deposit performance security @ 2.5% of the contract in favor of State Project Director RCScE, Jaipur at the time of agreement. The bid Security of 1% will be adjusted in Performance Security. The Performance Security shall be deposited in the form of DD/Banker cheque / B.G. However, the Bank Guarantee shall be for a validity period of 21 months, beyond the guarantee period sought for the item.</p> <p>(iv) The firm may submit Bank Guarantee issued by any public sector bank/scheduled bank. The minimum validity of bank guarantee should be 21 months after completion of guarantee period for the item.</p> <p>(v) The Performance Security (P.S.) shall be 2.5% (0.5% for MSME) of the total value of work order. The Procurement Officer will not release payment for deliveries, until the additional Performance Security due is either deposited by the bidder or additional P.S. as calculated, is withheld.</p> <p>(vi) The bid security of successful Bidder will be adjusted toward Performance Security.</p> <p>(vii) The performance security shall be refunded after three months of satisfactory completion of contract and after satisfying that there are no dues outstanding against the bidder.</p> <p>(viii) It is to be noted that earlier years bid security and performance security, even if lying in this department shall not be considered towards this contract and therefore fresh bid security/performance security shall be deposited.</p> <p>(x) The Council will pay no interest on bid security or performance security amount.</p> <p>(xi) Successful bidders will have to execute an agreement on a Non Judicial Stamp Paper of an amount mentioned in the offer letter, in the prescribed form with the State Project Director RCScE, Jaipur and deposit performance security within 15 days from the date of acceptance of the bid is communicated to him. However, State Project Director RCScE, Jaipur may con done the delay in execution of contract by the bidder. The expenses in this regard shall be borne by the successful bidder. The validity of contract under this agreement shall be for a period, as mentioned.</p> <p>(xii) The bidder shall furnish the following documents at the time of execution of agreement:-</p> <ul style="list-style-type: none"> (i) Attested copy of Partnership Deed, in case of Partnership Firms; (ii) Registration Number and year of registration, in case partnership firm is registered with Registrar of Firms; <p>(xiii) Address of residence and office, telephone numbers, in case of Sole</p>

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	<p>Proprietorship with</p> <p>(i) Registration issued by Registrar of Companies, in case of Company,</p> <p>(xiv) In case of breach of any terms and conditions of the contract or on unsatisfactory performance, the amount of performance security shall be liable to forfeiture by State Project Director RCScE, Jaipur and decision of State Project Director RCScE, Jaipur shall be final.</p> <p>(xvii) The contract can be repudiated at any time by the State Project Director RCScE, Jaipur if the services are not made to his satisfaction after giving an opportunity to the Bidder of being heard and after reasons for repudiation being recorded by him in writing. However, State Project Director RCScE, Jaipur may terminate the agreement of contract at any time without notice/intimation to the successful bidder.</p>
6	<p>Samples:</p> <p>If notified by the purchaser in the bidding document, the supplier/bidder shall be accompanied by one Set of Electric Combo Sanitary Napkin Incinerator and Dispenser Machine quoted in the bid for practical demonstration in properly packed condition. Practical demonstration /presentation of machine will only be made by the bidders whose technical bids will be found as per technical specifications described in the bidding document. Practical Demonstration/ Presentation shall be part of technical evaluation of technical bid.</p> <p>Financial bid will be opened only for those bidders who are successful as per the technical specifications defined in the bid document and whose product match with technical specifications and parameters described in bid document during practical demonstration/Presentation.</p> <p>a) Such samples if submitted personally will be received in the office and receipt will be given for each sample by the officer receiving the sample.</p> <p>b) Each sample shall be marked suitably either by written on the sample or on a slip/durable paper securely fastened to the sample with name of the bidder.</p> <p>c) Approved sample will be retained free of cost up to the period of six months after the expiry of the contract. RCScE shall not be responsible for any damage, wear and tear or loss during testing examination etc, during the period these samples are retained.</p> <p>d) The sample shall be collected by the supplier or bidder on the expiry of stipulated period. RCScE shall in no way make arrangement to return the sample. The samples uncollected within 9 months after expiry of contract shall be forfeited by RCScE and no claim for their cost shall be entertained.</p> <p>e) Samples not approved shall be collected by the unsuccessful bidder.</p> <p>f) Supplies when received may be subject to inspection to ensure whether be confirmed to the specifications or with the approved samples. Whether necessary or prescribed tests shall be carried out in NABL/govt. laboratories. The supplies will be accepted only when the articles confirm to the standards of prescribed specifications as a result of such tests.</p> <p>g) The supplier/bidder shall at its own expenses and no cost to the purchaser carry out all such tests and/or inspections of the goods and related services as they are specified in the bidding document.</p>
7	<p>Work Orders:</p> <p>(i) Work order will be placed through registered post/e-mail/any communication medium by the Council. The date of dispatch of letter or communication date will be treated as the date of order for calculating the period of execution of order. The successful bidder will execute the orders specified in the work order or extended period. Normally, the delivery period shall be 80 days which may be decreased or increased with mutual consent.</p> <p>(ii) The successful bidder acknowledge receipt of orders within 7 days from the</p>

	<p>date of dispatch of order, failing which the procuring entity may be at liberty to initiate action to purchase the items on risk & cost purchase provision.</p> <p>(iii) The consignee for reporting shall be the State Project Director RCScE, Jaipur to ensure sustained reporting without any interruption, the State Project Director RCScE, Jaipur reserves the right to have more than one approved service provider from amongst the successful bidders. In such a case, the requirement may be met by dividing the quantity/ units among the R/C holders considering the quantity required and annual average turnover of the successful bidders (BF-IV).</p> <p>(iv) The quantities / units indicated are mere estimates and are intended to give an idea to the prospective bidder. The figures indicated do not constitute any commitment on the part of Council to procure service any of the quantities / units shown there in against each or in any quantity / unit whatsoever and no objection against the quantity / unit of the indent of approved units being more or less than the indicative units will be entertained and shall not be acceptable as a ground for non-providing of service of the units indicated.</p>
8	<p>Terms of payment:</p>
	<p>(i) Payment shall be made by RTGS/account payee bank demand draft/banker's cheque, as the case may be. Expenses on this account, if any, shall be borne by the firm.</p> <p>(ii) No advance payments towards cost will be made to the successful bidder.</p> <p>(iii) All bills/invoices should be raised in triplicate.</p> <p>(iv) If at any time during the period of contract, the price of bid items is reduced or brought down by any law or Act of the Central or State Government or by the bidder himself, the bidder shall be bound to inform State Project Director RCScE, Jaipur, immediately about it. Purchasing authority shall be empowered to unilaterally effect such reduction as is necessary in rates in case the bidder fails to notify or fails to agree for such reduction of rates.</p> <p>(v) In case of any enhancement / decrease in GST, if applicable, due to notification of the Government after the date of submission of bids and during the bid period, the quantum of additional excise duty so levied will be allowed to be charged extra as a separate item.</p> <p>(vi) Terms of Payment :- Part payment may be made by the State Project Director RCScE, Jaipur based on the</p> <p>(a) 60% of work order amount after receipt of material in good conditions at School level and certification by concerned School Principal.</p> <p>(b) Final Payment- Remaing 40% shall be made payed after Intallation of the unit at the school level and certification of functionality by School Principal.</p> <p>(c) However, State Project Director RCScE, Jaipur may take discussion in this regard and whose decision shall be final and binding.</p> <p>(vii) Terms of Penalty :-</p> <p>(a) Penalty of Rupees 100 per day will be imposed all late installation of combo unit in the concerned school if delay is on the part of supplier. At the time of combo unit supply the school principal will give certificate of functional electric supply in the school, so that supplier can install the unit.</p> <p>(b) If electric conection is not functional in the school in such case penalty shall not be imposed supplier.</p> <p>(c) If at the time of supply of unit, electric connection is not functional in the school, then principal will intimate to the supplier regarding</p>

	<p>functionality of electric supply. The supplier will be bound to install the unit within 7 days from the date of intimation received from school principal. After 7 days of the intimation, if supplier fails to install the unit, penalty shall be imposed as mentioned above.</p>
9	<p>Liquidated damages:</p> <p>(i) The time specified for delivery in the bid form shall be deemed to be the essence of the contract and the successful bidder shall arrange supplies within the period on receipt of order from the Purchasing Officers.</p> <p>(ii) In case of extension in the delivery period with liquidated damages, recovery of L.D. shall be made at such rates, as given below, of value of stores which the bidder has failed to supply :-</p> <p>(a) Delay up to one- fourth period of the prescribed Delivery Period - 2.5%</p> <p>(b) Delay exceeding one fourth but not exceeding half of the Prescribed delivery period - 5%</p> <p>(c) Delay exceeding half but not exceeding three- fourth of the Prescribed delivery period - 7.5%</p> <p>(d) Delay exceeding three- fourth of the prescribed period -10%</p> <p>Fraction of a day in reckoning the period of delay in supplies shall be eliminated if it is less than half a day. The maximum amount of agreed liquidated damage shall be 10%.</p> <p>(iii) If the Service Provider requires an extension of time in completion of contractual supply on account of occurrence of any hindrances, he shall apply in writing to State Project Director RCScE, Jaipur, for the same immediately on occurrence of the hindrances but not after the stipulated date of completion of supply. The firms shall ensure extension of delivery period for delayed services. The payment shall only be released by purchase officer after sanction of extension in delivery period.</p> <p>(iii) Delivery period may be extended with or without liquidated damages. If the delay in the services is on account of force majeure i.e., which is beyond the control of the bidder, the extension in delivery period may be granted without Liquidated Damage.</p> <p>(iv) If the bidder is unable to complete the delivery within the specified or extended period, the purchasing officer shall be entitled to purchase the services or any part there of from elsewhere without notice to the bidder on his (i.e., bidders) account at his cost and risk, with the prior approved from State Project Director RCScE, Jaipur. The bidder shall be liable to pay any loss or damage which the purchasing officer may sustain by reasons of such failure on the part of the bidder.</p> <p>The bidder shall not be entitled to any gain on such purchases made against default. The recovery of such loss or damage shall be made from any sums accruing to the bidder under this or any other contract with the Council/government. If recovery is not possible from the bill and the bidder fails to pay the loss or damage within one month of the demand, the recovery of such amount or sum due from the bidder shall be made under the Rajasthan Public Demand Recovery Act 1952 or any other law for the time being in force. In case service providers fails to deliver ordered goods, the risk purchases may be made at market rate from any other firm. It is mandatory for the approved service provider to acknowledge receipt of orders within seven days from the date of dispatch of order, failing which the procuring entity will be at liberty to initiate action to purchase the items on risk purchase provision at the expiry of the prescribed delivery period.</p>

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10	Recoveries:
	<p>(i) Recoveries of liquidated damages shall ordinarily be made from bills. Such amount may also be recovered from any other untied dues & security deposits available with the Council. In case recovery is not possible, recourse will be taken under Rajasthan PDR Act or any other law in force.</p> <p>(ii) Any recovery on account of L.D. charges/risk & cost charges in respect of previous contracts work orders placed on them by the Council can also be recovered from any sum accrued against this bid after accounting for untied sum or due payment lying with Council against previous contracts work orders. Firm shall submit details of pending amount lying with Council but decision of State Project Director RCSE, Jaipur regarding authenticity of sum payable shall be final.</p>
11	Inspection & supervision:
	<p>a) Minimum 3% Schools of each districts will be inspected/ supervised by the official as authorised by competent authority as ADPC/APC of concerned districts and will provide report of satisfactory installation and functionality of Electric Combo Sanitary Napkin Incinerator and Dispenser Machine.</p> <p>b) If the delivered machine is not found as per specifications or defective, council will not accept such machine & may also simultaneously ask the firm for removal of defect/replacement. The firm shall be bound to replace of defective Machine within 15 days or as time fixed by council of receipt of intimation from the council. However the date of delivery, in case of defective service shall be taken as the date on which the Council accepts the item after removal of defects as the case may be. Wherever defective machine is replaced, the inspection/testing charges, if any, shall be borne by the Suplier.</p> <p>c) Council may carryout Pre-Dispatch Inspection at the premises of bidder</p>
12	Correction of arithmetic errors:
	<p>Provided that a financial bid is substantially responsive, the procuring Entity will correct arithmetical errors during evaluation of Financial Bids on the following basis:</p> <p>(i) If there is a discrepancy between the unit price and the total price that is obtained by multiplying the unit price and quantity, the unit price shall prevail and the total price shall be corrected, unless in the opinion of the Procuring Entity there is an obvious misplacement of the decimal point in the unit price, in which case the total price as quoted shall govern and the unit price shall be corrected;</p> <p>(ii) If there is an error in a total corresponding to the addition or subtraction of subtotals, the subtotals shall prevail and the total shall be corrected; and.</p> <p>(iii) If there is a discrepancy between words and figures, the amount in words shall prevail, unless the amount expressed in words is related to an arithmetic error, in which case the amount in figures shall prevail subject to clause (a) and (b) above.</p> <p>If the Bidder that submitted the lowest evaluated bid does not accept the correction of errors, its Bid shall be dissuccessful and its Bid Security shall be forfeited or its Bid Securing Declaration shall be executed.</p>
13	Procuring entity's right to vary quantity / units:
	<p>(i) At the time of award of contract, the quantity of works originally specified in the Bidding Document may be increased or decreased by a</p>

	<p>specified percentage, but such increase or decrease shall not exceed fifty percent, of the quantity specified in the Bidding Document. It shall be without any change in the unit prices or other terms and conditions of the Bid and the conditions of contract.</p> <p>(ii) If the RCScE, does not procure any subject matter of procurement or gives work order less than the quantity indicated in the bidding documents due to change in circumstances, the bidder shall not be entitled for any claim or compensation except otherwise provided in the conditions of contract.</p> <p>(iii) If the Bidder fails to deliver, the RCScE shall be free to arrange/procure the items and the extra cost incurred shall be recovered from the successful bidder.</p>
14	<p>Dividing quantities among more than one bidder :</p> <p>As a general rule all the quantities of the subject matter of procurement shall be procured from the bidder, whose bid is accepted. However, when it is considered that the quantity of the subject matter of procurement to be procured is very large and it may not be in the capacity of the bidder, whose bid is accepted, to deliver the entire quantity or when it is considered that the subject matter of procurement to be procured is of critical and vital nature, in such cases, the quantity may be divided between the bidder, whose bid is accepted and the second lowest bidder or even more bidders in that order, in a fair, transparent and equitable manner at the rates of the bidder, whose bid is accepted as lowest.</p>
15	<p>Parallel contract:</p> <p>The Council may also execute parallel contract with more than one firm for work on the lowest approved rates and same terms & conditions :</p> <p>(i) To ensure sustained reporting / services without any interruption, the Bid Inviting Authority reserves the right to approve more than one bidder to deliver the requirement among the successful Bidders.</p> <p>(ii) Orders will be placed with lowest-1 (L-1) firm. However in case of any exigency at the discretion of the Bid Inviting Authority, the orders may also be placed with the other firms, in the ascending order, L-2, L-3 and so on who have matched with the L-1 rates and executed agreement with Council on same terms & conditions.</p> <p>(iii) After the conclusion of financial bid opening (cover-B) the lowest offer of the Bidder is considered for negotiations and rate arrived after negotiations is declared as L-1 rate and L-1 service provider for an item for which the bid has been invited.</p> <p>(iv) The bid who has been declared as L-1 successful bidder for certain item shall execute necessary agreement for the supply of the required quantity of such item on depositing the required amount performance security and on execution of the agreement such Bidder is eligible for the placement of work orders.</p> <p>(v) RCScE will inform the L-1 rate to the Bidders who had successful for financial bid (Cover-B) opening, inviting their consent to match with the L-1 rate for the item/items quoted by them and the Bidders who agree to match L-1 rate, will be considered as Matched L-1.</p> <p>(vi) The Bidder, who agrees to match L-1 rate shall furnish the breakup detail (Rate, ST etc.) of rates (L-1 rate).</p> <p>(vii) The successful Bidders, on receipt of the work orders deems that the work orders exceeds the capacity declared in the bid documents and the delay would occur in executing the order, shall inform the RCScE, immediately without loss of time and the work orders shall be returned within 7 days</p>

	<p>from the date of issuing order, failing which the service provider would be deprived from disputing the imposition of liquidated damages, and penalty for the delayed supplies.</p> <p>(viii) If the L-1 successful Bidder has failed to deliver/ intimated RCScE, about his inability/ delay in delivery as per the work order, the required items within the stipulated time or as the case may be, RCScE, may also place work orders with the Matched L-1 Bidders for procure of the items provided such matched L-1 Bidders shall execute necessary agreement indicating the capacity as specified in the bid document on depositing the required amount. Such Bidder is eligible for the placement of work orders for the item quoted by them.</p> <p>(ix) Subject to para (vii) above, while RCScE, has chosen to place work orders with matched L-1 successful bidder and there are more than one such matched L-1 successful bidder, then the work orders for the requirement of items will be place with L-2 first on matched rates of L-1 and in case L-2 does not have the required capacity than L-3 would be considered on matched L-1 rates and the same order would be followed in case of L-3, L-4 etc.</p> <p>(x) The matched L-1 service provider, on placement of work orders, will be deemed as L-1 rate successful bidder for the purpose of the bid and all provisions of the bid document applicable to L-1 rate Bidder will apply mutatis mutandis to the matched L-1 successful bidder.</p> <p>(xi) If the successful bidder, fails to deliver the item for the work orders, at any point of time, either fully or partly, within the stipulated time, RCScE, is at liberty to place work orders with other Bidders (in ascending order, viz, L-2, L-3 and so on) at the price offered by then and in such cases the successful Bidder is liable to indemnify RCScE, without any protest or demur, for the difference in cost incurred by RCScE, and the RCScE, is entitled to recover the difference in cost from the amount due/payable to the success fulbidder.</p> <p>(xii) Parallel contract may be concluded as described above during any time/ currency of contract subject to matching of L-1 rates, price fall clause and on same terms & conditions.</p>
16	VALIDITY OF BID:
	<p>Bids shall be valid for a period of 90 days from the date of opening of technical bid. Prior to the expiry of the period of validity of bid, the procuring entity, may request the bidders to extend the bill validity period for an additional specified period of time. A bidder may refuse the request and such refusal shall be treated as withdrawal of the bid but in such circumstances bid security shall not be forfeited.</p>
17	Subletting of contract:
	<p>Subletting or assigning contract to third party is prohibited. In the event of Bidder violating this condition, the State Project Director RCScE, Jaipur shall be at liberty to place the contract elsewhere on the Bidder's account and at his risk. The Bidder shall be liable for any loss or damage, which the Government may sustain in consequence or arising out of such replacement of the contract.</p>
18	Fall clause:
	<p>(i) The prices under contract shall be subject to price fall clause. The prices charged for the store supplies under the contract by successful bidder shall in no event exceed the lowest price at which the successful bidder sells the stores of identical description to any other persons during the period of the contract in the state of Rajasthan. If any time, during the period of the</p>

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	<p>contract, the bidder reduces the sales price chargeable under the contract, he shall forth with notify such reduction to the State Project Director RCScE, Jaipur and the price payable under the contract for the stores supplied after the date of coming into force of such reduction or sale shall stand reduced correspondingly. It imply that if the rate contract holder quotes/ reduces its price to render similar goods at a price lower than the rate contract price to anyone in the State at any time during the currency of rate contract including extension period, the rate contract price shall be automatically reduced with effect from the date of reducing or quoting lower price for all delivery of subject matter of procurement under rate contract and the rate contract shall be amended accordingly.</p> <p>(ii) The firms holding parallel rate contract shall also reduce their price. Firms shall notify their reduced price and intimate their acceptance to the revised price within 15 days time to State Project Director RCScE, Jaipur. Similarly, if parallel rate contract holding firm reduces its price during currency of the rate contract, its reduced price shall be conveyed to other parallel rate contract holding firms and the original rate contract holding firms for corresponding reduction in their prices. If any rate contract holding firm does not agree to reduce price, further transaction with it, shall not be conducted.</p>
19	<p>Grievance redressal during procurement process:</p>
	<p>(i) The designation and address of First Appellate Authority is: - Principal Secretary, Department of Elementary Education, Secretariat Jaipur or as decided by the Govt. of Rajasthan.</p> <p>(ii) The Designation and address of the Second Appellate Authority is Secretary, Finance Department, Govt. of Rajasthan, Secretariat, Jaipur or as decided by the Govt. of Rajasthan.</p> <p>(iii) Filing an appeal If any Bidder or prospective bidder is aggrieved that any decision, action or omission of the Procuring Entity is in contravention to the provisions of the Act or the Rules of the Guidelines issued there under, he may file an appeal to First Appellate Authority, as specified in the Bidding Document within a period of 10 days from the date of such decision or action, omission, as the case may be, clearly giving the specific ground or ground on which he feels aggrieved:- Provided that after the declaration of a Bidder as successful the appeal may be filed only by a Bidder who has participated in procurement proceedings: Provided further that in case a procuring entity evaluates the technical bids before the opening of the financial bids, an appeal related to the matter of financial bids may be filed only by a bidder whose technical bid is found to be acceptable.</p> <p>The Officer to whom an appeal is filed under Para (1) shall deal with the appeal as expeditiously as possible and shall endeavor to dispose it of within thirty days from the date of the appeal.</p> <p>(iv) If the officer designated under Para (1) fails to dispose of the appeal filed within the period specified in Para (2), or if the bidder or prospective bidder or the procuring entity is aggrieved by the order passed by the first appellate authority, the bidder or prospective bidder or the procuring entity, as the case may be, may file a second appeal to second appellate authority specified in the bidding document in this behalf within fifteen days from the expiry of the period specified in Para (2) or of the date of receipt of the</p>

	<p>order passed by the first appellate authority, as the case may be.</p> <p>(v) Appeal not to lie in certain cases No appeal shall lie against any decision of the procuring entity relating to the following matters, namely:-</p> <ol style="list-style-type: none"> Determination of need of procurement; Provision limiting participation of Bidders in the Bid process; The decision of whether or not to enter into negotiations; Cancellation of a procurement process; Applicability of the provisions of confidentiality. <p>(vi) Form of Appeal</p> <ol style="list-style-type: none"> An appeal under Para (1) or (3) above shall be in the Form (BF-VII) along with as many copies as there are respondents in the appeal. Every appeal shall be accompanied by an order appealed against, if any, affidavit verifying the facts stated in the appeal and proof of payment of fee. Every appeal may be presented to first appellate authority or second appellate authority, as the case may be, in person or through registered post or authorized representative. <p>(vii) Fee for filling appeal</p> <ol style="list-style-type: none"> Fee for first appeal shall be rupees two thousand five hundred and for second appeal shall be rupees ten thousand, which shall be non-refundable. The fee shall be paid in the form of bank demand draft or banker's cheque of a scheduled bank in India payable in the name of appellate authority concerned. <p>(viii) Procedure for disposal of appeal</p> <ol style="list-style-type: none"> The first appellate authority or second appellate authority, as the case may be, upon filling of appeal, shall issue notice accompanied by copy of appeal, affidavit and documents, if any, to the respondents and fix date of hearing. On the date fixed for hearing, the first appellate authority or second appellate authority, as the case may be, shall,- <ol style="list-style-type: none"> Hear all the parties to appeal present before him; and Peruse or inspect documents, relevant records or copies there of relating to the matter. After hearing the parties, perusal or inspection of documents and relevant records or copies thereof relating to the matter, the appellate authority concerned shall pass an order in writing and provide the copy of order to the parties free of cost. The order passed under sub-clause (c) above shall be placed on the State Public procurement Portal.
20	<p>Compliance with the code of integrity and no conflict of interest:</p>
	<p>Any person participating in a procurement process shall-</p> <ol style="list-style-type: none"> Not offer any bribe, reward or gift or any material benefit either directly or indirectly in exchange for an unfair advantage in procurement process or to otherwise influence the procurement process; Not misrepresent or omit misleads or attempts to mislead so as to obtain a financial or other benefit or avoid an obligation; Not indulge in any collusion, Bid rigging or any-competitive behavior to impair the transparency, fairness and progress of the procurement process; Not misuse any information shared between the procuring Entity and the Bidders with an intent to gain unfair advantage in the procurement

	<p>process;</p> <ul style="list-style-type: none"> e) Not indulge in any coercion including impairing or harming or threatening to do the same, directly or indirectly, to any part or to its property to influence the procurement process; f) Not obstruct any investigation or audit of a procurement process; g) Disclose conflict of interest, if any; and h) Disclose any previous transgressions with any entity in India or any other country during the last three years or any debarment by any other procuring entity. <p>Conflict of Interest:- The Bidder participating in a bidding process must not have a conflict of interest. A conflict of interest is considered to be a situation in which a party has interests that could improperly influence that party's performance of official duties or responsibilities, contractual obligations, or compliance with applicable laws and regulations.</p> <p>A Bidder may be considered to be in conflict of interest with one or more parties in bidding process if, including but not limited to:</p> <ul style="list-style-type: none"> a. Have controlling partners/shareholders in common; or b. Receive or have received any direct or indirect subsidy from any of them; or c. Have the same legal representative for purposes of the Bid; or d. Have a relationship with each other, directly or through common third parties, that puts them in a position to have access to information about or influence on the Bid of another Bidder, or influence the decisions of the Procuring Entity regarding the bidding process; or e. The Bidder participates in more than one Bid in a bidding process. Participation by a Bidder in more than one Bid will result in the disqualification of all Bids in which the Bidder is involved. However, this does not limit the inclusion of the same subcontractor, not otherwise participating as a Bidder, in more than one Bid; or f. The Bidder or any of its affiliates participated as a consultant in the preparation of the design or technical specification of the Goods, Works or Services that are the subject of the Bid; or g. Bidder or any of its affiliates has been hired (or is proposed to be hired) by the Procuring Entity as engineer-in-charge/ consultant for the contract.
21	<p>Dispute settlement mechanism:</p>
	<p>If any dispute arise out of the contract with regard to the interpretation, meaning and breach of the terms of the contract, the matter shall be referred by the Parties to the State Project Director RCScE, Jaipur who will be the Sole Arbitrator of the dispute whose decision shall be final. All legal proceedings, if necessary arise to institute may by any of the parties (Council or Contractor) shall have to be lodged in courts situated at Jaipur in Rajasthan and not elsewhere.</p>

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SECTION VI B: SPECIAL CONDITIONS FOR CONTRACT (SCC)

The following Special Conditions of Contract (SCC) shall supplement the General Conditions of Contract (GCC). Whenever there is a conflict, the provisions herein shall prevail over those in the GCC. The clauses of special conditions of contract are as follows:-

Clause No.	Particulars
1.	Conditional bids will not be considered.
2.	The bidder should quote rates in Indian rupees and payment will be made in Indian rupees (INR) only.
3.	All certificates should be valid on the date of submission of bids and issue of Work order.
4.	The Financial bid of technically responsive/successful bidders shall only be opened.
5.	The bidding process shall be subject to the provisions of the Rajasthan Transparency in Public Procurement Act and Rules made there under.
6.	State Project Director, RCSE, Jaipur reserves the right to reject or accept any bid without assigning any reason.
7.	The taxes like GST shall be paid as applicable at the time of execution of work order and may be decreased/increased accordingly. Excise duty should be mentioned both in percentage and absolute amount in BOQ in e-bidding.

SECTION VI C: CONTRACT FORMS (CF)

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S.No.	Description	Pages
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3.	Schedule of Rates (CF-III)	62
4.	Performance Security/Bank Guarantee (CF-IV)	63-65

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LETTER OF ACCEPTANCE

M/s

.....

.....

.....

Sub: -Acceptance of the bid rates for the item.....

Ref: - Your bid no. Dated

1. Item (s) as per schedule enclosed/ noted/is/are approved in your favor against the rate (s) quoted by you in the above mentioned bid. According to the terms & conditions of the bid it is necessary to execute as agreement in the prescribed form enclosed, on a Non – Judicial Stamp Paper of Rs.500/- and furnish the requisite amount of performance security. The amount of performance security calculated on the basis of the approved items and indicative quantity mentioned in the bid from works out to Rs. (Rs..... Only)
2. The performance security shall be furnished to State Project Director, RCScE, and Jaipur in form of Bank guarantee/Bank Drafts /Bankers cheque of a Nationalized/scheduled bank at Jaipur.
3. All terms and conditions of the Bid document shall be an integral part of the contract. You are informed to return the agreement form along with schedule of rates for approved item (s) in duplicate duly filled in and signed by you with signature and addresses of two witnesses below signature at the appropriate place mentioned in the agreement form. The copies of the agreement form must be send duly completed in all respect along with the amount as mentioned above falling which it will be treated as a breach of the terms and conditions of the bid and it will also be presumed that you are not interested in entering into the contract and approval of the rates shall be cancelled without notice or any reference.
4. Please note that self attested/notarized copies of documents shall be considered valid. If photo copies are submitted, than at the time of signing the agreement, the firm shall bring original documents for confirmation.
5. You are therefore; requested to please complete the above formalities within 15 days from the Date of issue of this letter. The duly signed duplicate copy of the agreement will be returned to you for reference.

Encl.1. Agreement form
2. Schedule of Rates

State Project Director
Rajasthan Council of School
Education, Jaipur

(Non – Judicial Stamp Paper of Rs.)

DRAFT AGREEMENT FORMAT

{to be signed by selected bidder and procuring entity}

1. An agreement made this _____ (enter date of Agreement) between _____ (enter your firm's name & address) _____ (hereinafter called "the successful Bidder", which expression shall, where the context so admits, be deemed to include his heirs, successors, executors and administrators of the one part and the Government or the State of Rajasthan (hereinafter called "the Government" which expression shall, where the context so admits, be deemed to include his successors in office and assigns) of the other part.
2. Whereas the successful Bidder has agreed with the Government to supply of **Electric Combo sanitary napkin Incinerator and Dispenser Machine** in 2282 Government Secondary and Senior Secondary Schools & KGBV's of Rajasthan in the manner set forth in the terms & conditions of the bidding document appended herewith.
3. And whereas the successful Bidder has deposited a sum of Rs. _____ (Rupees _____) through the Bank Guarantee no. _____ dated _____ (Name of bank with branch: _____).
4. Now these Presents witness:
 - a. In consideration of the payment to be made by the State Project Director, RCScE, Jaipur through cheque/ DD/ online 2 at the rate set forth in the annexure here to appended the successful Bidder will duly "Intalated after supply of **Electric Combo sanitary napkin Incinerator and Dispenser Machine**" in 2282 Govt. Schools & KGBV's set forth in effective way and thereof in the manner set forth in the condition of the tender and contract document.
 - b. The NIT, Tender Form, Scope of Work, General and Special Terms & Conditions of the open tender and Contract, Technical Bid and Financial Bid along with their enclosures enclosed with the Tender Notice NIT No:Datedand also appended to this agreement will be deemed to be taken as part of this agreement and are binding on the parties executing this agreement.
 - c. The Letter of Intent issued by the RCScE and appended to this agreement shall also form part of this agreement.
 - d. In consideration of the payment to be made by the concerned State Project Director, RCScE, Jaipur in accordance with the directions mentioned in the tender document on submission of bills in proper form (along with performance report of each school issued by Head of Institution) by the Bidder. Part payment can also be made.
5. The installation of Electric Combo sanitary napkin Incinerator and Dispenser machine units with other accessories and provision of services in 2282 Govt. Schools & KGBV's shall be effected and completed as per tender document.
6. Penalties and termination due to non-fulfillment of contract and other, if any, shall be as per terms & conditions of the tender document.
7. All disputes arising out of this agreement and all questions relating to the interpretation of this agreement shall be decided by the State Level High Empowered Committee and the decision of this committee shall be final.

8. Termination of contract on breach of condition

- (i) (a) In case the Successful Bidder fails or neglects or refuses to faithfully perform any of the covenants on his part herein contained, it shall be lawful for the procuring entity to forfeit the amount deposited by the Successful Bidder as performance security and cancel the contract.
- (b) In case the Successful Bidder fails, neglects, or refuses to observe, perform, fulfill and keep, all or any one or more or any part of any one of the Covenants, stipulations and provisions herein contained, it shall be lawful for the procuring entity or any such failure, neglect or refusal, to put an end to this agreement and thereupon every article, cause and thing herein contained on the part of the procuring entity shall cease and be void, and in case of any damage, loss, expense, difference in cost or other moneys from out of any moneys for the time being payable to the Successful Bidder under this and/or any other contract and in case such last mentioned moneys are insufficient to cover all such damages, losses, expenses, difference in cost and other moneys as aforesaid, it shall be lawful for the procuring entity to appropriate the performance security made by the Successful Bidder as herein before mentioned to reimburse all such damages, losses, expenses, difference in cost and other money as the procuring entity shall have sustained, incurred or been put to by reason of the Successful Bidder having been guilty of any such failure, negligence or refusal as aforesaid or other breach in performance of this contract.
- (c) If at any time during the course of the contract, it is found that any information furnished by the Successful Bidder to the procuring entity, either in his bid or otherwise, is false, the procuring entity may put an end to the contract/agreement wholly or in part and thereupon the provision of clause (a) above shall apply.
- (ii) The procuring entity reserves the right to terminate without assigning any reasons therefore the contract/agreement either wholly or in part without any notice to the Successful Bidder. The Successful Bidder will not be entitled for any compensation whatsoever in respect of such termination of the Contract/Agreement by the procuring entity.
- (iii) Notice etc. in writing: -
All certificates or notice or orders for time or for extra, varied or altered supplies, which are to be the subject of extra or varied charges whether so described in the agreement or not, shall be in writing, and unless in writing, shall not be valid, binding or be of any effect whatsoever.
- (iv) The Successful Bidder shall not in any way be interested in or concerned directly or indirectly with, any of the officers or subordinate or servants of the procuring entity, in any trade, business or transactions not shall the Successful Bidder give or pay or promise to give or pay such officer or subordinate or servant directly or indirectly any money or fee or other consideration under designation of "custom" or otherwise; nor shall the Successful Bidder permit any person or persons whomsoever to interfere in the management or performance hereof under power of attorney or

otherwise without the consent in writing the consent in writing of the procuring entity obtained in first hand.

- (v) Bankruptcy of the Successful Bidder:- In case the Successful Bidder at any time during the continuance of the contract becomes bankrupt or insolvent or commits any act of bankruptcy or insolvency under the provisions of any law in that behalf for the time being in force, or should compound with his creditors, it shall be law ful for the procuring entity to put an end to the agreement, and there upon every article, clause and thing herein contained to be operative on the part of the procuring entity, shall cease and be void and the procuring entity shall have all the rights and remedies given to him under the preceding clauses.
- (vi) Serving of notice on Successful Bidder:- All notice or communication relating to or arising out of this agreement or any of the terms thereof shall be considered duly served on or given to the Successful Bidder, if delivered/e-mailed to him or left at his premises/e-mail address, place of business or abode.

9. Dispute settlement:-

All disputes arising out of this agreement and all questions relating to the interpretation of this agreement shall be decided by the State Project Director RCScE, Jaipur and the decision of the State Project Director RCScE, Jaipur shall be final as per bid terms and conditions.

And it is hereby agreed and declared between the parties here to that in case any question of dispute arises touching the construction or wording of any of clause herein contained on the rights, duties, liabilities of the parties hereto or any other way, touching or arising out of the present, the decision of the State Project Director RCScE, Jaipur in the matter shall be final and binding.

If any dispute arise out of the contract with regard to the interpretation, meaning and breach of the terms of the contact, the matter shall be referred to by the Parties to the State Project Director RCScE, Jaipur who will appoint his senior most deputy as the Sole Arbitrator of the dispute who will not be related to this contract and whose decision shall be final. All legal proceedings, if necessary arise to institute may by any of the parties (Council or Contractor) shall have to be lodged in courts situated at Jaipur in Rajasthan and not elsewhere.

10. If the rates of the approved items are reduced in any manner by the G.O.R./other state governments, the approved Successful Bidder will have to notify RCScE and reduce the rates in the same proportion.
11. In addition to the recourse available in the bidding documents or the contract, the bidding process shall also be subject to the provisions of the Rajasthan Transparency in Public Procurement Act, 2012 and Rules, 2013 made there under. All terms and conditions of the bid shall be an integral part of the contract.
12. **Jurisdiction:**
All actions, proceedings and suits arising from or connected to this Agreement shall be subject to the exclusive jurisdiction of courts in Jaipur.
13. The RCScE, Jaipur approved the rate for Instalation of Electric Combo sanitary napkin Incinerator and Dispenser Machine units supply in 2282 Govt. Schools & KGBV's is as under:



Consolidated Rate per School (in rupees) (including all taxes, duties, levies & and any other charges)		
Schools	In Figures (INR)	In Words
2136 Schools		
146 KGBV's		

In witness where of the parties here to have set their hands on the ____ day of ____ (Year).

Signature of the successful Bidder

Signature of Procuring Entity

Designation:

Designation:

Date:

Date:

Witness No.1

Witness No.1

Witness No.2

Witness No.2

SCHEDULE OF RATES(to be filled on e-proc)

M/s

S. N.	Name Item With full Specification	BASIC RATE per unit In Figures To be entered by the Bidder Rs. P	Applicable CGST per unit (in Rs)	Applicable SGST per unit (in Rs.)	Total amount per unit without Taxes	Total amount per unit with Taxes (4+5+6)	TOTAL AMOUNT In Words
1	2	3	4	5	6	7	8
1	Supply and installation of Electric Combo Sanitary Napkin Incinerator and Dispenser Machine						

1. COMPARISON OF RATES:

Calculation Criteria:

**A. Electric Combo sanitary napkin Incinerator and Dispenser Machine having:-
Specification: As indicated in Table No. 1 & 2****2. Evaluation of Financial Proposals:**

1. The schedule is related to Supply and Installation of 2282 Electric Combo sanitary napkin Incinerator and Dispenser machine, accordingly, lowest bidder shall be identified for entire schedule considering the qualification/ calculation criteria as set out above.
2. Since, the entire work as mentioned in Schedule are contemplate to supply of 2282 Electric Combo sanitary napkin Incinerator and Dispenser Machine.
3. Evaluation will be done as follows:

- A. Firstly, evaluation will be made by as above calculation criteria and identified the lowest rate of schedule.
- B. The bidder who has been declared as L-1 supplier of item will execute necessary agreement for the supply of the tendered quantity of such item as specified in the Bid documents on depositing the required amount performance security and on execution of the agreement such bidder is eligible for the placement of purchase orders.

Note :

- (i) The net rates quote shall be exclusive of GST. Actual applicable GST shall be paid to supplier.
- (ii) Rate should be quoted only for units mentioned in the bid.
- (iii) The above Rates is inclusive of supply and installation as per mentioned in supply order for school.
- (iv) The above Rates are inclusive of F.O.R at Store of Schools as mentioned in supply order provided by RScSE, Jaipur.

State Project Director,
Rajasthan Council of School Education,
Jaipur

Signature of Approved Bidder
With Seal

(On banks letter head to be submitted by the bidder's bank)

**FORM OF BANK GUARANTEE
BANK GUARANTEE FORMAT – BID SECURITY**

(To be stamped in accordance with Stamp Act and to be issued by a Nationalized/ Scheduled bank having its branch in Rajasthan and payable at par)

To,

State Project Director
Rajasthan Council of School Education,
Block No. 5, 2nd Floor,
Shiksha Sankul, J.L.N. Marg,
Jaipur (Rajasthan) Pin. 302017
Ph.: 0141-2700366, 2715590, 2715550
E-Mail-rajssa_acctt@yahoo.co.in, girlseducationsmsa@gmail.com

1. In accordance with your Notice Inviting Bid for <please specify the project title> vide NIB reference no. <Please specify> M/s. (Name & full address of the firm) (Hereinafter called the "Bidder") hereby submits the Bank Guarantee to participate in the said procurement/ bidding process as mentioned in the bidding document.

It is a condition in the bidding documents that the Bidder has to deposit Bid Security amounting to <Rs. _____ (Rupees <in words>)> in respect to the NIB Ref. No. _____ dated _____ issued by RCSCE, Jaipur (hereinafter referred to as "Department") by a Bank Guarantee from a Nationalised Bank/ Scheduled Commercial Bank having its branch at <please specify> irrevocable and operative till the bid validity date (i.e. <please specify> days from the date of submission of bid). It may be extended if required in concurrence with the bid validity.

And whereas the Bidder desires to furnish a Bank Guarantee for a sum of <Rs. _____ (Rupees <in words>)> to the Department as earnest money deposit.

2. Now, therefore, we the (Bank), a body corporate constituted under the Banking Companies (Acquisition and Transfer of Undertaking) Act, 1969 (delete, if not applicable) and branch Office at..... (Hereinafter referred to as the Guarantor) do hereby undertake and agree to pay forthwith on demand in writing by the Department of the said guaranteed amount without any demur, reservation or recourse.
3. We, the aforesaid bank, further agree that the Department shall be the sole judge of and as to whether the Bidder has committed any breach or breaches of any of the terms costs, charges and expenses caused to or suffered by or that may be caused to or suffered by the Department on account thereof to the extent of the Earnest Money required to be deposited by the Bidder in respect of the said bidding document and the decision of the Department that the Bidder has committed such breach or breaches and as to the amount or amounts of loss, damage, costs, charges and expenses caused to or suffered by or that may be caused to or suffered by the Department shall be final and binding on us.
4. We, the said Bank further agree that the Guarantee herein contained shall remain in full force and effect until it is released by the Department and it is further declared that it shall not be necessary for the Department to proceed against the Bidder before proceeding against the Bank and the Guarantee herein contained shall be invoked against the Bank, notwithstanding any security which the Department may have obtained or shall be obtained from the Bidder at any time when proceedings are taken against the Bank for whatever amount that may be outstanding or unrealized under the Guarantee.

- 5. Any notice by way of demand or otherwise hereunder may be sent by special courier, telex, fax, registered post or other electronic media to our address, as aforesaid and if sent by post, it shall be deemed to have been given to us after the expiry of 48 hours when the same has been posted.
- 6. If it is necessary to extend this guarantee on account of any reason whatsoever, we undertake to extend the period of this guarantee on the request of our constituent under intimation to you.
- 7. The right of the Department to recover the said amount of <Rs. _____> (Rupees <in words>) from us in manner aforesaid will not be precluded/ affected, even if, disputes have been raised by the said M/s.(Bidder) and/ or dispute or disputes are pending before any court, authority, officer, tribunal, arbitrator(s) etc..
- 8. Not with standing anything stated above, our liability under this guarantee shall be restricted to <Rs. _____> (Rupees <in words>) and our guarantee shall remain in force till bid validity period i.e. <please specify> days from the last date of bid submission and unless a demand or claim under the guarantee is made on us in writing within three months after the Bid validity date, all your rights under the guarantee shall be forfeited and we shall be relieved and discharged from all liability there under.
- 9. This guarantee shall be governed by and construed in accordance with the Indian Laws and we hereby submit to the exclusive jurisdiction of courts of Justice in India for the purpose of any suit or action or other proceedings arising out of this guarantee or the subject matter hereof brought by you may not be enforced in or by such court.
- 10. We hereby confirm that we have the power/s to issue this Guarantee in your favour under the Memorandum and Articles of Association/ Constitution of our bank and the undersigned is/are the recipient of authority by express delegation of power/s and has/have full power/s to execute this guarantee under the Power of Attorney issued by the bank in your favour.

Date (Signature)
 Place (Firm Name)
 (Designation)
 (Bank's common seal)

In presence of:
 WTTNESS (with full name, designation, address & official seal, if any)
 (1)

 (2)

Bank Details
 Name & address of Bank:
 Name of contact person of Bank:
 Contact telephone number:

[Handwritten signatures and initials in blue ink]

GUIDELINES FOR SUBMISSION OF BANK GUARANTEE

The Bank Guarantee shall fulfill the following conditions in the absence of which they cannot be considered valid: -

1. Bank Guarantee shall be executed on non-judicial stamp paper of applicable value purchased in the name of the bank.
2. Two persons should sign as witnesses mentioning their full name, designation, address and office seal (if any).
3. The Executor (Bank Authorities) may mention the power of attorney No. and date of execution in his/ her favour authorizing him/ her to sign the document. The Power of Attorney to be witnessed by two persons mentioning their full name and address.
4. The Bank Guarantee should be executed by a Nationalised Bank/ Scheduled Commercial Bank only.
5. Non – Judicial stamp paper shall be used within 6 months from the date of Purchase of the same. Bank Guarantee executed on the non-judicial stamp paper after 6 (six) months of the purchase of such stamp paper shall be treated as non-valid.
6. The contents of Bank Guarantee shall be strictly as per format prescribed by Department
7. Each page of Bank Guarantee shall bear signature and seal of the Bank and B.G. number.
8. All corrections, deletions etc. in the Bank Guarantee should be authenticated by signature of Bank Officials signing the Bank Guarantee.
9. Bank should separately send through registered post/courier a certified copy of Bank Guarantee, mentioning Bid reference, Bid title and bidder name, directly to the Purchaser at the following address:

As per *Duplex* *M J*

District and block wise List of 2136 secondary and senior secondary schools and 146 KGBV (Total 2282 schools & KGBV's) for Electric Combo sanitary napkin Incinerator and Dispenser Machine						
S.No.	District Name	S.No.	Block Name	schools	KGBV	Total
1	AJMER	1	AJMER(U)	8	0	8
		2	ARAIN	3	0	3
		3	BHINAI	3	0	3
		4	JAWAJA	17	0	17
		5	KEKRI	7	1	8
		6	KISHANGARH	9	1	10
		7	MASUDA	7	1	8
		8	PISANGAN	15	1	16
		9	SARWAR	4	0	4
		10	SRI NAGAR	11	1	12
	TOTAL			84	5	89
2	ALWAR	11	BANSUR	7	0	7
		12	BEHROR	1	0	1
		13	KATHUMAR	12	1	13
		14	KISHANGARH BAS	3	0	3
		15	KOTKASIM	3	0	3
		16	LAKSHMANGARH	4	0	4
		17	MUNDAWAR	1	0	1
		18	RAINI	2	0	2
		19	RAJGARH	6	2	8
		20	RAMGARH	8	0	8
		21	THANAGAZI	9	1	10
		22	TIZARA	3	0	3
		23	UMRAIN	5	1	6
	TOTAL			64	5	69
3	BANSWARA	24	ANANDPURI	15	1	16
		25	ARTHUNA	13	0	13
		26	BAGIDORA	12	1	13
		27	BANSWARA	26	1	27
		28	CHOTISARVAN	13	0	13
		29	GANGADTALAI	9	0	9
		30	GARHI	15	1	16
		31	GHATOL	31	1	32
		32	KUSHALGARH	21	2	23
		33	SAJJANGARH	18	1	19
		34	TALWARA	15	0	15
	TOTAL			188	8	196

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4	BARAN	35	ANTA	7	1	8
		36	ATRU	2	0	2
		37	BARAN	3	1	4
		38	CHHABRA	3	0	3
		39	CHHIPABAROD	6	0	6
		40	KISHANGANJ	5	0	5
		41	SHAHBAD	4	0	4
	TOTAL			30	2	32
5	BARMER	42	BAITU	11	0	11
		43	BALOTRA	10	1	11
		44	BARMER	22	1	23
		45	CHOHTAN	10	0	10
		46	DHANAU	7	0	7
		47	DHORIMANA	10	0	10
		48	GADRAROAD	1	0	1
		49	GIDA	9	0	9
		50	GUDAMALANI	13	0	13
		51	KALYANPUR	3	0	3
		52	PATODI	1	0	1
		53	RAMSAR	2	0	2
		54	SAMDARI	2	0	2
		55	SEDWA	7	0	7
56	SHIV	3	1	4		
57	SINDHARI	10	0	10		
58	SIWANA	4	1	5		
	TOTAL			125	4	129
6	BHARATPUR	59	BAYANA	11	1	12
		60	DEEG	9	2	11
		61	KAMAN	5	1	6
		62	KUMHER	7	1	8
		63	NADBAI	8	2	10
		64	NAGAR	5	1	6
		65	PAHADI	2	0	2
		66	ROOPWAS	15	0	15
		67	SEWAR	17	1	18
		68	WEIR	18	1	19
	TOTAL			97	10	107
7	BHILWARA	69	AASIND	13	1	14
		70	BANERA	3	0	3
		71	BIJOLIYA	3	0	3
		72	HURDA	6	0	6
		73	JAHAJPUR	7	0	7
		74	KOTRI	5	1	6

		75	MANDAL	10	0	10
		76	MANDALGARH	6	0	6
		77	RAIPUR	3	0	3
		78	SAHADA	1	0	1
		79	SHAHPURA	8	0	8
		80	SUWANA	14	0	14
	TOTAL			79	2	81
8	BIKANER	81	BIKANER	17	1	18
		82	KHAJUWALA	3	0	3
		83	KOLAYAT	11	2	13
		84	LUNKARANSAR	13	2	15
		85	NOKHA	17	1	18
		86	PANCHOO	14	0	14
		87	Shri DUNGARGARH	14	1	15
	TOTAL			89	7	96
9	BUNDI	88	BUNDI	5	0	5
		89	HINDOLI	5	1	6
		90	K.PATAN	4	0	4
		91	NAINWA	2	0	2
		92	TALERA	3	0	3
	TOTAL			19	1	20
10	CHITTAURGARH	93	BADI SADRI	2	1	3
		94	BEGUN	6	1	7
		95	BHADESAR	3	1	4
		96	CHITTORGARH	3	0	3
		97	DUNGLA	2	1	3
		98	NIMBAHERA	2	1	3
		99	BHAINSRDGDARH	0	1	1
		100	BHOPAL SAGAR	0	1	1
		101	RASHMI	0	1	1
	TOTAL			18	8	26
11	CHURU	102	BIDASAR	3	0	3
		103	RAJGARH	3	0	3
		104	RATANGARH	5	0	5
		105	SARDARSHAHR	6	1	7
		106	SUJANGARH	2	0	2
		107	TARANAGAR	8	0	8
			TOTAL			27
12	DAUSA	108	BANDIKUI	18	0	18
		109	DAUSA	15	2	17
		110	LALSOT	24	2	26
		111	LAWAN	18	0	18
		112	MAHWA	13	1	14

		113	SIKRAI	14	1	15
	TOTAL			102	6	108
13	DHAULPUR	114	BARI	10	1	11
		115	BASERI	8	1	9
		116	DHOLPUR	8	1	9
		117	RAJAKHERA	7	1	8
		118	SAIPAU	16	0	16
	TOTAL			49	4	53
14	DUNGARPUR	119	ASPUR	8	1	9
		120	BICHIWARA	20	0	20
		121	CHIKHALI	17	0	17
		122	DOVDA	19	2	21
		123	DUNGARPUR	26	0	26
		124	GALIYAKOT	10	0	10
		125	JHONTHARI	10	1	11
		126	SABLA	10	0	10
		127	SAGWARA	24	1	25
		128	SIMALWARA	17	0	17
	TOTAL			161	5	166
15	GANGANAGAR	129	ANOOPGARH	3	1	4
		130	GHARASANA	6	1	7
		131	RAISINGHNAGAR	2	0	2
		132	SADULSHAHAR	3	0	3
		133	SRI GANGANAGAR	8	0	8
		134	SURATGARH	13	0	13
		135	VIJAYNAGAR	1	0	1
	TOTAL			36	2	38
16	HANUMANGARH		BHADRA	2	0	2
		136	HANUMANGARH	1	0	1
		137	NOHAR	2	0	2
		138	PILIBANGAN	2	0	2
		139	TIBBI	1	0	1
	TOTAL			8	0	8
17	JAIPUR	140	AMBER	12	0	12
		141	BASSI	15	1	16
		142	CHAKSU	11	1	12
		143	DUDU	12	1	13
		144	GOVINDGARH	13	0	13
		145	JAIPUR EAST	8	0	8
		146	JAIPUR WEST	4	0	4
		147	JALSU	6	1	7
		148	JAMWA RAMGARH	23	1	24
		149	JHOTWARA	1	0	1

		150	JHOTWARA CITY	10	0	10
		151	KOTPUTLI	4	0	4
		152	PAOTA	5	0	5
		153	PHAGI	8	1	9
		154	SAMBHAR LAKE	9	0	9
		155	SANGANER	5	1	6
		156	SANGANER CITY	5	0	5
		157	SHAH PURA	12	0	12
		158	VIRATNAGAR	7	0	7
	TOTAL			170	7	177
18	JAISALMER	159	JAISALMER	1	0	1
		160	POKARAN	2	0	2
		161	SAM	2	0	2
	TOTAL			5	0	5
19	JALOR	162	AAHOR	8	1	9
		163	BHINMAL	11	1	12
		164	CHITALWANA	11	0	11
		165	JALORE	3	0	3
		166	JASWANTPURA	5	0	5
		167	RANIWARA	10	1	11
		168	SANCHORE	13	1	14
		169	SAYALA	8	0	8
	TOTAL			69	4	73
20	JHALAWAR	170	AKLERA	3	0	3
		171	BHAWANIMANDI	3	0	3
		172	DAG	4	1	5
		173	JHALARAPATAN	5	0	5
		174	KHANPUR	1	0	1
		175	MANOHARTHANA	4	0	4
		176	SUNEL	8	0	8
		177	BAKANI		1	1
	TOTAL			28	2	30
21	JHUNJHUNU	178	ALSISAR	2	0	2
		179	CHIRAWA	1	0	1
		180	JHUNJHUNU	2	0	2
		181	KHETRI	13	0	13
		182	NAWALGARH	6	1	7
		183	SURAJGARH	2	0	2
		184	UDAIPURWATI	10	0	10
	TOTAL			36	1	37
22	JODHPUR	185	BALESAR	7	0	7
		186	BAORI	3	0	3
		187	BAP	2	1	3

		188	BAPINI	3	0	3
		189	BHOPALGARH	2	0	2
		190	DECHU	3	0	3
		191	JODHPUR CITY	5	0	5
		192	LOHAWAT	5	0	5
		193	LUNI	11	0	11
		194	MANDORE	7	0	7
		195	OSIAN	4	1	5
		196	PHALODI	7	1	8
		197	PIPAR CITY	2	0	2
		198	SEKHALA	3	0	3
		199	SHERGARH	3	0	3
		200	TINWARI	2	0	2
		201	BILARA		1	1
	TOTAL			69	4	73
23	KARAU LI	202	HINDAUN	17	0	17
		203	KARAU LI	5	1	6
		204	NADOTI	5	1	6
		205	SAPOTRA	6	1	7
		206	TODABHIM	10	1	11
	TOTAL			43	4	47
24	KOTA	207	ITAWA	2	1	3
		208	KHAIRABAD	7	0	7
		209	KOTA	13	0	13
		210	LADPURA	4	0	4
		211	SANGOD	4	0	4
		212	SULTANPUR	3	0	3
	TOTAL			33	1	34
25	NAGAU R	213	DEEDWANA	6	1	7
		214	DEGANA	2	1	3
		215	JAYAL	5	1	6
		216	KHINWSAR	7	0	7
		217	KUCHAMAN	6	0	6
		218	LADNUN	1	1	2
		219	MAKRANA	6	2	8
		220	MERTACITY	6	1	7
		221	MOLASAR	5	0	5
		222	NAGAU R	6	2	8
		223	NAWA	7	0	7
		224	PARBATSAR	9	0	9
		225	RIYAN	5	1	6
		226	MUNDWA		1	1
	TOTAL			71	11	82

26	PALI	227	BALI	2	1	3
		228	DESURI	2	0	2
		229	JAITARAN	5	0	5
		230	MARWAR JUNCTION	3	2	5
		231	PALI	1	0	1
		232	RAIPUR	6	1	7
		233	RANI	1	1	2
		234	ROHAT	1	0	1
		235	SOJAT	2	1	3
		236	SUMERPUR	3	0	3
	TOTAL			26	6	32
27	PRATAPGARH (RAJ.)	237	ARNOD	17	0	17
		238	DHARIYAWAD	16	0	16
		239	PEEPALKHOOT	7	0	7
		240	PRATAPGARH	15	1	16
	TOTAL			55	1	56
28	RAJSAMAND	241	AMET	3	1	4
		242	BHIM	12	2	14
		243	DEOGARH	4	2	6
		244	KHAMNOR	14	2	16
		245	KUMBHALGARH	1	1	2
		246	RAILMAGRA	5	0	5
		247	RAJSAMAND	12	1	13
	TOTAL			51	9	60
29	SAWAI MADHOPUR	248	BAMANWAS	7	2	9
		249	BOUNLI	10	1	11
		250	CHAUTH KA BARWARA	6	0	6
		251	GANGAPUR CITY	12	2	14
		252	KHANDAR	1	1	2
		253	SAWAI MADHOPUR	7	1	8
	TOTAL			43	7	50
30	SIKAR	254	DANTARAMGARH	13	0	13
		255	DHOD	2	0	2
		256	FATEHPUR	6	1	7
		257	KHANDELA	4	0	4
		258	LAXMANGARH	1	0	1
		259	NEEM KA THANA	14	0	14
		260	PATAN	4	0	4
		261	PIPRALI	3	1	4
		262	SHRI MADHOPUR	12	0	12
	TOTAL			59	2	61
31	SIROHI	263	ABU-ROAD	9	0	9
		264	PINDWARA	14	1	15

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		265	REODAR	7	0	7
		266	SHEOGANJ	5	2	7
		267	SIROHI	8	1	9
	TOTAL			43	4	47
32	TONK	268	DEOLI	7	1	8
		269	MALPURA	9	1	10
		270	NEWAI	12	1	13
		271	TODARAISINGH	5	1	6
		272	TONK	13	2	15
		273	UNIYARA	6	1	7
	TOTAL			52	7	59
33	UDAIPUR	274	BADGAON	3	0	3
		275	BHINDER	1	1	2
		276	GIRWA	12	0	12
		277	GOGUNDA	1	0	1
		278	JHADOL	8	2	10
		279	JHALLARA	4	0	4
		280	KHERWARA	15	1	16
		281	KOTRA	2	1	3
		282	KURABAD	4	0	4
		283	LASADIYA	1	0	1
		284	MAVLI	5	0	5
		285	PHALASIYA	13	0	13
		286	RISHABHDEV	5	0	5
		287	SALUMBAR	4	0	4
		288	SARADA	13	0	13
		289	SAYRA	2	0	2
290	SEMARI	14	1	15		
	TOTAL			107	6	113
Grand Total				2136	146	2282

List of Schools

f	UDISE Code	NIC Code	Name Of School	District	Block	(Co-Ed, Girls, Boys, other)
1	8210615901	221750	G.G.SR.S.VIJAY NAGAR	AJMER	MASUDA	GIRLS
2	8210413604	214357	G.G.SR.SEC. SCHOOL PUSHKAR	AJMER	PISANGAN	CO-ED
3	8210523801	221700	G.G.SR. S.DIGGI MOHALLA BEAWAR	AJMER	JAWAJA	GIRLS
4	8211500109	221855	G.G.SR.SEC. FAYSAGAR AJMER	AJMER	AJMER(U)	CO-ED
5	8211500707	221860	G.G.SR.SEC. SCHOOL. PAHARGANJ	AJMER	AJMER(U)	GIRLS
6	8211610301	214229	G.PUSIBAI S.S. SCHOOL SARWAR	AJMER	SARWAR	GIRLS
7	8210600122	221706	G.G.SR.SEC.SCHOOL MASUDA	AJMER	MASUDA	GIRLS
8	8210115103	214177	G.SR.SEC.SCH. GANDHI NAGAR	AJMER	KISHANGARH	CO-ED
9	8210510105	221669	G.G.SR. SEC.SCHOOL. JAWAJA	AJMER	JAWAJA	CO-ED
10	8210705501	221778	G.G.SR.SEC.S. BHINAY	AJMER	BHINAI	GIRLS
11	8210519612	221692	G.G.SR.SEC.SCH TODGARH	AJMER	JAWAJA	GIRLS
12	8210612903	221747	G.G.SEC.SCH. KHARVA MASUDA	AJMER	MASUDA	GIRLS
13	8210809903	221849	G.G.SEC.S. KADEDA	AJMER	KEKRI	GIRLS
14	8210408807	214343	G.SR.SEC. SCHOOL BHAWANI KHEDA	AJMER	PISANGAN	CO-ED
15	8210211819	214223	G.G.SR.SEC.SCHOOL ARAIN	AJMER	ARAIN	GIRLS
16	8210506103	214371	G.SR.SEC. SSCHOOL BEAWAR KHAS	AJMER	JAWAJA	CO-ED
17	8210609802	221734	G.G.SR.SEC.S. JALIYA 2	AJMER	MASUDA	GIRLS
18	8211503912	221880	G.SR.SEC.S. MAKHUPURA AJMER	AJMER	AJMER(U)	CO-ED
19	8211502607	221871	G.MODEL GIRLS SR.SEC.SCHOOL	AJMER	AJMER(U)	CO-ED
20	8211609001	214228	G.S.SEC. SCHOOL SARWAR	AJMER	SARWAR	CO-ED
21	8210509601	221666	G.SR.SEC.SCHOOL MALPURA	AJMER	JAWAJA	CO-ED
22	8210307904	214272	G.SR.SECONDARY SCHOOL BHUDOL	AJMER	SRI NAGAR	CO-ED
23	8210405007	214320	G.G.SEC.S. GOVINDGARH	AJMER	PISANGAN	GIRLS
24	8210301401	214238	G.G.SEC.SCH. RAMSAR	AJMER	SRI NAGAR	GIRLS
25	8210514004	221679	G.SR. SEC. SCHOOL KOTRA	AJMER	JAWAJA	CO-ED
26	8210113806	214175	G.SR.SEC. SCHOOL SHARDUL	AJMER	KISHANGARH	CO-ED
27	8210412801	214356	G.SR.SEC.SCH. DAURAI	AJMER	PISANGAN	CO-ED
28	8210207701	214207	G.SR.SEC.S. DHASOOK	AJMER	ARAIN	CO-ED
29	8210604701	221722	G.SR.SEC.S. KIRAP MASUDA	AJMER	MASUDA	CO-ED
30	8210807421	221840	G.G.SR.SEC.SCH SAWAR	AJMER	KEKRI	GIRLS
31	8210306501	214261	G.SR.SEC.SCHOOL HATHI KHEDA	AJMER	SRI NAGAR	CO-ED
32	8210516903	221683	G.SR.SEC.S. BARAKHAN	AJMER	JAWAJA	CO-ED
33	8210412701	214355	G.SR.SEC.SCH. TABIJI	AJMER	PISANGAN	CO-ED
34	8210504803	214369	G.SR.SEC. SCHOOL DURGAVAS	AJMER	JAWAJA	CO-ED
35	8210408002	214337	G.SR.SEC.SCH. DUMARA	AJMER	PISANGAN	CO-ED
36	8210308501	214276	G.SR.SEC.SCHOOL KAYAD	AJMER	SRI NAGAR	CO-ED
37	8210105714	221510	G.SR.SEC.SCH SURSURA	AJMER	KISHANGARH	CO-ED
38	8210307001	214264	G.SR.SEC.SCHOOL SEDARIYA	AJMER	SRI NAGAR	CO-ED
39	8210801802	221810	G.SR.SEC.S. MEVDAKALAN	AJMER	KEKRI	CO-ED
40	8210402202	214305	G.G.SEC.SCH. JETHANA	AJMER	PISANGAN	CO-ED
41	8210403501	214313	G.SR.SEC.SCH. KESARPURA	AJMER	PISANGAN	CO-ED
42	8210521503	221697	G..SEC. S.FATAHPURIYA DOYAM	AJMER	JAWAJA	CO-ED
43	8211504604	221889	G.G.SR.SEC. SCHOOL SRINAGAR ROAD	AJMER	AJMER(U)	GIRLS
44	8210404405	214316	G.SR.SEC.SCH. GANAHEDE	AJMER	PISANGAN	CO-ED
45	8210403101	214310	G.SR.SEC.SCHOOL BIDKCHIYAVAS	AJMER	PISANGAN	CO-ED
46	8210304401	214250	G.G.SEC.SCH. GAGVANA	AJMER	SRI NAGAR	CO-ED
47	8210408701	214342	G.SR.SEC.SCHOOL RAJOSI	AJMER	PISANGAN	CO-ED
48	8210101501	221494	G.SR.SEC.SCHOOL PANER	AJMER	KISHANGARH	CO-ED
49	8210502101	214365	G.SR. SEC.SCHOOL BALAD	AJMER	JAWAJA	CO-ED
50	8210111213	221532	G.SR.SEC.SCH BANDAR SINDRI	AJMER	KISHANGARH	CO-ED
51	8210102310	221499	G.SR.SEC.SCH. SALEMABAD	AJMER	KISHANGARH	CO-ED
52	8210503102	214366	G.SR.SEC. SCH. NUNDRIMALDEV	AJMER	JAWAJA	CO-ED
53	8210507902	221661	G.SR.SEC. SCHOOL ATITMAND	AJMER	JAWAJA	CO-ED
54	8210809602	221848	G.SR.SEC.SCH. BAJTA	AJMER	KEKRI	CO-ED
55	8210505503	214370	SHAHID JAN MO. G.SR.SEC.SCH. ROOPNAGAR	AJMER	JAWAJA	CO-ED
56	8210109701	221527	G.HR.SEC.SCHOOL PATAN	AJMER	KISHANGARH	CO-ED
57	8210703902	221770	G.G.SEC.SCH. BANDANWARA	AJMER	BHINAI	GIRLS
58	8210705601	221781	G.SR.SEC.SCH. SINGAWAL	AJMER	BHINAI	CO-ED
59	8210411906	214351	G.S.SEC.S. BAGHSURI	AJMER	PISANGAN	CO-ED
60	8210500701	214363	G.SR.SEC.SCH. SUHAVA	AJMER	JAWAJA	CO-ED
61	8211600901	214184	G.SR.SEC.SCHOOL AJGARA	AJMER	SARWAR	CO-ED
62	8210304501	214252	G.SR.SEC.SCH. GEGAL	AJMER	SRI NAGAR	CO-ED
63	8211504304	221885	G.SR.SEC.SCHOOL KALYANIPURA	AJMER	AJMER(U)	CO-ED
64	8210403902	214314	G.G.SEC.SCH. KADEL	AJMER	PISANGAN	CO-ED

65	8210807413	221839	GOVT. VARISHTH UPADHYAY SANSKRIT SCHOOL KUND GATE SAWAR	AJMER	KEKRI	CO-ED
66	8210805602	221826	G.SR.SEC.SCHOOL PRANHEDA	AJMER	KEKRI	CO-ED
67	8210304001	214249	G.SR.SEC.SCHOOL LOHARWARA	AJMER	SRI NAGAR	CO-ED
68	8210501501	214364	G.SR.SEC.SCHOOL SARMALIYA	AJMER	JAWAJA	CO-ED
69	8210600201	221708	G.SR.SEC.S.DHOLADANTA MASUDA	AJMER	MASUDA	CO-ED
70	8211504106	221884	G.G.SR.SEC.SCH. NAGRA AJMER	AJMER	AJMER(U)	GIRLS
71	8210102602	221501	G.G.SEC.SCHOOL KARKERI	AJMER	KISHANGARH	GIRLS
72	8210108801	221526	G.SR.SEC.SCHOOL SILORA	AJMER	KISHANGARH	CO-ED
73	8210309401	214281	G.SR.SEC.SCH. RAMNER DHANI	AJMER	SRI NAGAR	CO-ED
74	8210611301	221741	G.SR.SEC.SCH. LODIYANA	AJMER	MASUDA	CO-ED
75	8211505203	221895	G.G.SEC.SCHOOL LOHAKHAN AJMER	AJMER	AJMER(U)	GIRLS
76	8211605702	221797	G.SR.SEC.SCH. GOYLA	AJMER	SARWAR	CO-ED
77	8210311201	214347	G.SR.SEC.SCH. JHADVASA	AJMER	SRI NAGAR	CO-ED
78	8210411501	214349	G.SR.SEC.SCHOOL BHITUR	AJMER	PISANGAN	CO-ED
79	8210208301	214209	G.SR.SEC.SCH. JHIROTA	AJMER	ARAIN	CO-ED
80	8210306401	214260	G.SR.SEC.SCHOOL MAKADVALI	AJMER	SRI NAGAR	CO-ED
81	8210515901	221681	G.SR.SEC.SCHOOL DEVATA	AJMER	JAWAJA	CO-ED
82	8210805802	221828	G.SR.SEC.SCH. KHVAS	AJMER	KEKRI	CO-ED
83	8210518604	221688	G.SR.SEC.SCHOOL BARAKHEDA	AJMER	JAWAJA	CO-ED
84	8210401005	214297	G.SR.SEC.S. PICHOLIYA	AJMER	PISANGAN	CO-ED
85	8060414241	215025	GOVT. ADARSH SHSS(G) KHAIRTHAL	ALWAR	KISHANGARH BAS	GIRLS
86	8061004801	216401	GOVT. ADARSH SHSS BASAI JOGIAN	ALWAR	THANAGAZI	CO-ED
87	8061403409	216589	GOVT. AADARSH SHSS TASAI	ALWAR	KATHUMAR	CO-ED
88	8060909402	216367	GOVT. ADARSH SHSS(G) RAMPUR	ALWAR	BANSUR	GIRLS
89	8061004701	216399	GOVT. SHSS (G) THANAGAZI	ALWAR	THANAGAZI	GIRLS
90	8060403212	216328	GOVT. SR.SEC. SCHOOL BAS KIRPAL NAGAR	ALWAR	KISHANGARH BAS	CO-ED
91	8061003101	216392	GOVT. ADARSH SHSS AGAR	ALWAR	THANAGAZI	CO-ED
92	8061009901	216421	GOVT. ADARSH SHSS KISORI	ALWAR	THANAGAZI	CO-ED
93	8060407501	216340	GOVT. ADARSH SHSS JAGTA BASAI	ALWAR	KISHANGARH BAS	CO-ED
94	8060909301	216365	GOVT. ADARSH SHSS KARANA	ALWAR	BANSUR	CO-ED
95	8060712601	215656	GOVT. ADARSH SHSS MUBARIKPUR	ALWAR	RAMGARH	CO-ED
96	8061306905	216539	GOVT. ADARSH SHSS KHEDA MANGAL SINGH	ALWAR	LAKSHMANGARH	CO-ED
97	8060707401	215140	GOVT. ADARSH SHSS BAGAD MEO	ALWAR	RAMGARH	CO-ED
98	8061402908	216588	GOVT. AADARSH SHSS SONKHARI	ALWAR	KATHUMAR	CO-ED
99	8060600602	215065	GOVT. ADARSH SS SANTHALKA	ALWAR	TIZARA	CO-ED
100	8061106201	216451	GOVT. ADRASH SHSS DEVTI	ALWAR	RAJGARH	CO-ED
101	8060500128	215030	GOVT. JAIN G SHSS KOTKASIM	ALWAR	KOTKASIM	CO-ED
102	8061300907	216522	GOVT. ADARSH SHSS BARA BHADKOL	ALWAR	LAKSHMANGARH	CO-ED
103	8061200701	216483	GOVT. ADARSH SHSS BHUDA	ALWAR	RAINI	CO-ED
104	8060805201	215687	GOVT. SHSS CHANDOLI	ALWAR	UMRAIN	CO-ED
105	8061407205	216604	GOVT. AADARSH SHSS GARU	ALWAR	KATHUMAR	CO-ED
106	8061103101	216441	GOVT. ADRASH SR SEC SCHOOL TILWAD	ALWAR	RAJGARH	CO-ED
107	8060902312	215757	GOVT. ADARSH SHSS HAMIRPUR	ALWAR	BANSUR	CO-ED
108	8061406908	216603	GOVT. AADARSH SHSS KHONKAR	ALWAR	KATHUMAR	CO-ED
109	8061408935	216609	GOVT. AADARSH SHSS BHANOKHAR	ALWAR	KATHUMAR	CO-ED
110	8061404903	216595	GOVT. AADARSH SHSS NATOJ	ALWAR	KATHUMAR	CO-ED
111	8061402601	216587	GOVT. AADARSH SHSS DANTIYA	ALWAR	KATHUMAR	CO-ED
112	8061200904	216484	GOVT. ADARSH SHSS BHAJERA	ALWAR	RAINI	CO-ED
113	8061107601	216455	GOVT. ADRASH SHSS RAJPUR BADA	ALWAR	RAJGARH	CO-ED
114	8061012901	216430	GOVT. ADARSH SHSS AJAB GARH	ALWAR	THANAGAZI	CO-ED
115	8061010401	216422	GOVT. ADARSH SHSS BAMANWAS CHOGAN	ALWAR	THANAGAZI	CO-ED
116	8061400203	216580	GOVT. AADARSH SHSS SAMUCHI	ALWAR	KATHUMAR	CO-ED
117	8060306001	216282	GOVT. ADARSH SHSS BALLUWAS	ALWAR	MUNDAWAR	CO-ED
118	8061111101	216464	GOVT. ADRASH SHSS SHRI CHANDAPURA	ALWAR	RAJGARH	CO-ED
119	8060700101	215122	GOVT. ADARSH SHSS ALAWADA	ALWAR	RAMGARH	CO-ED
120	8060804201	215685	GOVT. ADARSH SHSS SHAHPUR	ALWAR	UMRAIN	CO-ED
121	8061114509	216474	GOVT. ADRASH SHSS THANA RAJAJI	ALWAR	RAJGARH	CO-ED
122	8060811401	215710	GOVT. SHSS HALDINA	ALWAR	UMRAIN	CO-ED
123	8060907601	216358	GOVT. ADARSH SHSS LEKRI	ALWAR	BANSUR	CO-ED
124	8060708902	215145	GOVT. ADARSH SS (G) NOAGANWA	ALWAR	RAMGARH	GIRLS
125	8060709004	215147	GOVT. ADARSH SHSS KHERA	ALWAR	RAMGARH	CO-ED
126	8060911701	216376	GOVT. ADARSH SHSS GYANPURA	ALWAR	BANSUR	CO-ED
127	8060616301	215107	GOVT. ADARSH SHSS GAHANKAR	ALWAR	TIZARA	CO-ED
128	8060809601	215699	GOVT. ADARSH SHSS BALETA	ALWAR	UMRAIN	CO-ED
129	8060908401	216360	GOVT. ADARSH SHSS KHERA	ALWAR	BANSUR	CO-ED
130	8061012501	216429	GOVT. ADARSH SHSS ANGARI	ALWAR	THANAGAZI	CO-ED
131	8061100917	216438	GOVT. ADRASH SHSS GOLA KA BAS	ALWAR	RAJGARH	CO-ED
132	8061310101	216548	GOVT. ADARSH SHSS INTEDA	ALWAR	LAKSHMANGARH	CO-ED
133	8060813101	215718	GOVT. ADARSH SHSS MOHABBATPUR	ALWAR	UMRAIN	CO-ED

134	8061412907	211645	GOVT. AADARSH SHSS KHOH	ALWAR	KATHUMAR	CO-ED
135	8060506701	215052	GOVT. ADARSH SHSS KHANPUR	ALWAR	KOTKASIM	CO-ED
136	8061415605	211653	GOVT. AADARSH SHSS SAHADI	ALWAR	KATHUMAR	CO-ED
137	8060705501	215134	GOVT. SHSS CHORITI PAHAR	ALWAR	RAMGARH	CO-ED
138	8061401201	216583	GOVT. AADARSH SHSS SALWARI	ALWAR	KATHUMAR	CO-ED
139	8060508801	215056	GOVT. SHSS BAGHERI KHURD	ALWAR	KOTKASIM	CO-ED
140	8061312301	216557	GOVT. ADARSH SHSS NIJAM NAGAR	ALWAR	LAKSHMANGARH	CO-ED
141	8060716401	215668	GOVT. ADARSH SHSS BHAJEET	ALWAR	RAMGARH	CO-ED
142	8061406504	216601	GOVT. AADARSH SHSS SONKH	ALWAR	KATHUMAR	CO-ED
143	8060101501	216165	GOVT. ADARSH SHSS JAINPUR BAS	ALWAR	BEHROR	CO-ED
144	8060702401	215129	GOVT. ADARSH SHSS KHILORA	ALWAR	RAMGARH	CO-ED
145	8060911101	216374	GOVT. ADARSH SHSS NAYA BAS	ALWAR	BANSUR	CO-ED
146	8061001701	216387	GOVT. ADARSH SHSS JHIRI	ALWAR	THANAGAZI	CO-ED
147	8061007738	216413	GOVT. ADARSH SHSS NARAYANPUR	ALWAR	THANAGAZI	CO-ED
148	8060608101	215085	GOVT. ADARSH SHSS GAILPUR	ALWAR	TIZARA	CO-ED
149	8281013201	223866	GOVT. GIRLS SR. SEC. SCHOOL CHANDRAPOLGET BANSWARA	BANSWARA	BANSWARA	CO-ED
150	8281014205	223870	GOVT. NOOTAN SR. SEC. SCHOOL BANSWARA	BANSWARA	BANSWARA	CO-ED
151	8280822903	224017	GOVT. GIRL SR. SEC. KUSHALGARH	BANSWARA	KUSHALGARH	GIRLS
152	8280715607	223979	GOVT. SR. SECONDARY SCHOOL TAMBESARA	BANSWARA	SAJJANGARH	CO-ED
153	8280510501	215005	GOVT. SIN. SEC. BADLIYA	BANSWARA	ANANDPURI	CO-ED
154	8281011117	223841	GOVT. GIRLS SIN. SEC. SCHOOL NAVA GAON	BANSWARA	BANSWARA	GIRLS
155	8280701611	223952	GOVT. SR. SECONDARY SCHOOL KASARWADI	BANSWARA	SAJJANGARH	CO-ED
156	8280111801	223757	GOVT. SIN. SEC. SCHOOL KHERWA	BANSWARA	GHATOL	CO-ED
157	8281020214	223862	GOVT. GIRLS SR. SEC. SCHOOL THIKARIYA	BANSWARA	BANSWARA	CO-ED
158	8280803604	223990	GOVT. SIN. SEC. KAKANVANI	BANSWARA	KUSHALGARH	CO-ED
159	8280717301	223981	GOVT. SR. SECONDARY SCHOOL BILDI	BANSWARA	SAJJANGARH	CO-ED
160	8280603103	223917	GOVT. SIN. SEC. School. BODIGAMA	BANSWARA	BAGIDORA	CO-ED
161	8280805107	223992	GOVT. SIN. SEC. SCHOOL LOHARIYA (BADA) KALAN	BANSWARA	KUSHALGARH	CO-ED
162	8280217015	223790	GOVT. SIN. SECS. CHOTI SARVAN	BANSWARA	CHOTISARVAN	CO-ED
163	8280802403	223989	GOVT. SIN. SEC. SCHOOL UKALA	BANSWARA	KUSHALGARH	CO-ED
164	8280600121	215012	GOVT. GIRLS SIN. SEC. SCHOOL BAGIDORA	BANSWARA	BAGIDORA	GIRLS
165	8281019105	223836	GOVT. SIN. SEC. SCHOOL SAMARIYA	BANSWARA	BANSWARA	CO-ED
166	8280102901	223729	GOVT. SIN. SEC. KUVANIA	BANSWARA	GHATOL	CO-ED
167	8280306408	223826	GOVT. SIN. SEC. SCHOOL SURPUR	BANSWARA	TALWARA	CO-ED
168	8280216408	223796	GOVT. SIN. SEC. SCHOOL KATUMBI	BANSWARA	CHOTISARVAN	CO-ED
169	8280805705	223993	GOVT. SIN. SEC. DUNGRIKAPADA	BANSWARA	KUSHALGARH	CO-ED
170	8280408115	214929	GOVT. GIRLS SEN. SEC. SCHOOL GARHI	BANSWARA	GARHI	CO-ED
171	8280604110	223919	GOVT. SIN. SEC. SCHOOL KARJI	BANSWARA	BAGIDORA	CO-ED
172	8280708204	223963	GOVT. SR. SECONDARY SCHOOL KHUNDANIHALA	BANSWARA	SAJJANGARH	CO-ED
173	8280117501	223768	GOVT. SIN. SEC. SCHOOL DUNGARIYA	BANSWARA	GHATOL	CO-ED
174	8280808406	224000	GOVT. SIN. SEC. TIMEDA BADA	BANSWARA	KUSHALGARH	CO-ED
175	8281013906	223869	GOVT. GIRLS SIN. SEC. School khandu colony	BANSWARA	BANSWARA	CO-ED
176	8280817510	224014	GOVT. SIN. SEC. SCH. MOHAKMPURA	BANSWARA	KUSHALGARH	CO-ED
177	8280101001	223722	GOVT. SR. SEC. SCHOOL DEVDA	BANSWARA	GHATOL	CO-ED
178	8281106307	223944	GOVT. S. S. S. LANKAI *	BANSWARA	GANGADTALAI	CO-ED
179	8280100801	223721	GOVT. SIN. SEC. SCHOOL DELWADA	BANSWARA	GHATOL	CO-ED
180	8280116501	223766	GOVT. SIN. SEC. SCHOOL NARWALI	BANSWARA	GHATOL	CO-ED
181	8280304311	223818	GOVT. SIN. SEC. SCHOOL TEJPUR	BANSWARA	TALWARA	CO-ED
182	8280508908	214999	GOVT. SIN. SEC. SCHOOL MADKOLA MAKAN	BANSWARA	ANANDPURI	CO-ED
183	8280706506	223961	GOVT. SR. SECONDARY SCHOOL JALIMPURA	BANSWARA	SAJJANGARH	CO-ED
184	8281009809	223835	GOVT. SIN. SEC. SCHOOL LIMTHAN	BANSWARA	BANSWARA	CO-ED
185	8280112606	223759	GOVT. SR. SEC. SCHOOL. KHAMERA	BANSWARA	GHATOL	CO-ED
186	8280511201	215007	GOVT. SIN. SEC. SCHOOL SUNDRAB	BANSWARA	ANANDPURI	CO-ED
187	8281011503	223817	GOVT. SIN. SEC. SCHOOL NICHLA GANTALA	BANSWARA	BANSWARA	CO-ED
188	8280716307	223980	GOVT. SR. SECONDARY SCHOOL ANDESHWAR	BANSWARA	SAJJANGARH	CO-ED
189	8281008807	223814	GOVT. SIN. SEC. SCHOOL KHERDABRA	BANSWARA	BANSWARA	CO-ED
190	8280711809	223969	GOVT. GIRLS SR. SECONDARY SCHOOL SAJJANGARH	BANSWARA	SAJJANGARH	CO-ED
191	8280100505	223720	GOVT. SIN. SEC. SCHOOL PADOLI RATHOR	BANSWARA	GHATOL	CO-ED
192	8280110301	223754	GOVT. SIN. SEC. SCHOOL BHUNGDA	BANSWARA	GHATOL	CO-ED
193	8280120601	223773	GOVT. SIN. SEC. SCHOOL MUDASEL	BANSWARA	GHATOL	CO-ED

194	8280503401	225323	GOVT. SIN. SEC. SCHOOL TEJPURA	BANSWARA	ANANDPURI	CO-ED
195	8280504705	214989	GOVT. SIN. SECS. S. PRITIYA GALIYA	BANSWARA	ANANDPURI	CO-ED
196	8280214403	223786	GOVT. SIN. SEC. NAPLA	BANSWARA	CHOTISARVAN	CO-ED
197	8280209517	223778	GOVT. SIN. SEC. school Danpur	BANSWARA	CHOTISARVAN	CO-ED
198	8280907105	214964	GOVT. SEN. SEC. SCHOOL TAMTIYA RATHORE	BANSWARA	ARTHUNA	CO-ED
199	8280401714	223876	GOVT. GIRLS SEN. SEC. SCHOOL PALODA	BANSWARA	GARHI	GIRLS
200	8280406009	223898	GOVT. SEN. SEC. SCHOOL SUNDANI	BANSWARA	GARHI	CO-ED
201	8280300204	223800	GOVT. SIN. SEC. SCHOOL KUSHALPURA	BANSWARA	TALWARA	CO-ED
202	8280806503	223997	GOVT. SIN. SEC. BADVAS KALAN	BANSWARA	KUSHALGARH	CO-ED
203	8280714204	223976	GOVT. SR. SECONDARY SCHOOL MAHUDI	BANSWARA	SAJJANGARH	CO-ED
204	8280102202	223727	GOVT. SEC. SECSENAWASA	BANSWARA	GHATOL	GIRLS
205	8281004902	223848	GOVT. SIN. SEC. SCHOOL DAVGARH	BANSWARA	BANSWARA	CO-ED
206	8280402612	223883	GOVT. GIRLS SEN. SEC. SCHOOL SAREDI BADI	BANSWARA	GARHI	GIRLS
207	8280121806	223776	GOVT. SIN. SECS. SAVANIYA	BANSWARA	GHATOL	CO-ED
208	8280416908	214974	GOVT. SEN. SEC. SCHOOL GOPINATH KA GADA	BANSWARA	GARHI	CO-ED
209	8280602719	223915	GOVT. GIRLS SEC. SCHOOL BARODIYA	BANSWARA	BAGIDORA	GIRLS
210	8280901502	214951	GOVT. SEN. SEC. SCHOOL BILODA	BANSWARA	ARTHUNA	CO-ED
211	8281018701	223830	GOVT. SIN. SEC. SCHOOL SALIYA	BANSWARA	BANSWARA	CO-ED
212	8280903618	214967	GOVT. GIRLS SEN. SEC. SCHOOL JAULANA	BANSWARA	ARTHUNA	GIRLS
213	8280104601	223738	GOVT. SIN. SEC. SCHOOL BAMAN PADA	BANSWARA	GHATOL	CO-ED
214	8280511005	215006	GOVT. SIN. SEC. SCHOOL KAJLIYA	BANSWARA	ANANDPURI	CO-ED
215	8280900114	214936	GOVT. SEN. SEC. SCHOOL AANJANA	BANSWARA	ARTHUNA	CO-ED
216	8280100129	223718	GOVT. GIRLS SR. SEC. SCH.	BANSWARA	GHATOL	GIRLS
217	8281001003	223816	GOVT. SIN. SEC. SCHOOL BADVI	BANSWARA	BANSWARA	CO-ED
218	8280107301	223748	GOVT. SIN. SEC. SCHOOL MOTAGAVA	BANSWARA	GHATOL	CO-ED
219	8280715306	223978	GOVT. SR. SECONDARY SCHOOL ITALA	BANSWARA	SAJJANGARH	CO-ED
220	8280905808	214959	GOVT. SEN. SEC. SCHOOL ODVADA	BANSWARA	ARTHUNA	CO-ED
221	8280103201	223731	GOVT. SIN. SEC. SCHOOL BASSI ADHA	BANSWARA	GHATOL	CO-ED
222	8280703705	223955	GOVT. SR. SECONDARY SCHOOL MASKA BADA	BANSWARA	SAJJANGARH	CO-ED
223	8280211605	223797	GOVT. SIN. SEC. S. JAHANPURA	BANSWARA	CHOTISARVAN	CO-ED
224	8280816711	224013	GOVT. SIN. SEC. SCHOOL BASSI	BANSWARA	KUSHALGARH	CO-ED
225	8280512506	215010	GOVT. SIN. SEC. SCHOOL MENAPADAR	BANSWARA	ANANDPURI	CO-ED
226	8280602718	223914	GOVT. S. S. S. BARODIYA	BANSWARA	BAGIDORA	CO-ED
227	8280307805	223831	GOVT. SIN. SEC. SCHOOL SAGROD	BANSWARA	TALWARA	CO-ED
228	8280806201	223994	GOVT. SIN. SEC. SCHOOL THUMMATH	BANSWARA	KUSHALGARH	CO-ED
229	8281004105	223855	GOVT. SIN. SEC. SCHOOL CHAPARYA	BANSWARA	BANSWARA	CO-ED
230	8280217102	223791	GOVT. SIN. SEC. MULIYA	BANSWARA	CHOTISARVAN	CO-ED
231	8280305101	223822	GOVT. SIN. SEC. SCHOOL . SEVANA	BANSWARA	TALWARA	CO-ED
232	8280503907	214987	GOVT. SIN. SEC. SCHOOL CHORDI	BANSWARA	ANANDPURI	CO-ED
233	8280115510	223764	GOVT. SIN. SEC. KANTHAV	BANSWARA	GHATOL	CO-ED
234	8280602303	223913	GOVT. SIN. SECS. S. PINDARMA	BANSWARA	BAGIDORA	CO-ED
235	8280712904	223974	GOVT. SR. SECONDARY SCHOOL, GODAVADA NARENG	BANSWARA	SAJJANGARH	CO-ED
236	8280809705	224003	GOVT. SIN. SEC. SCHOOL SARAN	BANSWARA	KUSHALGARH	CO-ED
237	8280504307	214988	GOVT. SIN. SEC. SCHOOL BHALER BHODAR	BANSWARA	ANANDPURI	CO-ED
238	8280112101	223758	GOVT. SIN. SEC. GOLIWAWADA	BANSWARA	GHATOL	CO-ED
239	8280212001	223782	GOVT. SIN. SEC. CHHAYANBADI	BANSWARA	CHOTISARVAN	CO-ED
240	8280302301	223809	GOVT. SIN. SEC. SCHOOL GHALKIYA	BANSWARA	TALWARA	CO-ED
241	8280400608	223874	GOVT. SEN. SEC. SCHOOL METVALA	BANSWARA	GARHI	CO-ED
242	8280900216	214948	GOVT. GIRLS SEN. SEC. SCHOOL ARTHUNA	BANSWARA	ARTHUNA	GIRLS
243	8280121407	223775	GOVT. SIN. SEC. PADLA	BANSWARA	GHATOL	CO-ED
244	8280300901	223802	GOVT. SIN. SEC. SCHOOL GAMDI	BANSWARA	TALWARA	CO-ED
245	8281003302	223856	GOVT. SIN. SEC. SCHOOL BORIYA	BANSWARA	BANSWARA	CO-ED
246	8281007806	223815	GOVT. SIN. SEC. SCHOOL MAHIDEAM	BANSWARA	BANSWARA	CO-ED
247	8280105205	223742	GOVT. SIN. SECS. NICHLI MORDI	BANSWARA	GHATOL	CO-ED
248	8280213414	223783	GOVT. SIN. SEC. S. MAKANPURA	BANSWARA	CHOTISARVAN	CO-ED
249	8280216706	223788	GOVT. SIN. SEC. S. DHANAKSHRI	BANSWARA	CHOTISARVAN	CO-ED
250	8280415611	214968	GOVT. SEN. SEC. SCHOOL AMJA	BANSWARA	GARHI	CO-ED
251	8280101701	223724	GOVT. SR. SEC. KADVA AMARI	BANSWARA	GHATOL	CO-ED
252	8280106401	223746	GOVT. SIN. SEC. RUNJIYA	BANSWARA	GHATOL	CO-ED
253	8280900215	214947	GOVT. SEN. SEC. SCHOOL ARTHUNA	BANSWARA	ARTHUNA	CO-ED
254	8280106206	223745	GOVT. SIN. SEC. SCHOOL DUDKA	BANSWARA	GHATOL	CO-ED
255	8280111613	223756	GOVT. SIN. SEC. WADGUN	BANSWARA	GHATOL	CO-ED
256	8280106908	223747	GOVT. SIN. SEC. BHOYAR	BANSWARA	GHATOL	CO-ED
257	8280606404	223925	GOVT. S. S. S. RAKHO	BANSWARA	BAGIDORA	CO-ED
258	8280502604	214983	GOVT. SIN. SEC. SCHOOL	BANSWARA	ANANDPURI	CO-ED

UDAIPURABADA						
259	8280712502	223972	GOVT. SR. SECONDARY SCHOOL LASODIYA	BANSWARA	SAJJANGARH	CO-ED
260	8281105308	223946	GOVT. S. S. S. KHUNTA GALIYA	BANSWARA	GANGADTALAI	CO-ED
261	8280813404	224009	GOVT. SIN. SEC. SCHOOL PATAN	BANSWARA	KUSHALGARH	CO-ED
262	8280603910	223918	GOVT. SIN. SECS.S. NEW PATAN	BANSWARA	BAGIDORA	CO-ED
263	8281007102	223844	GOVT. SIN. SEC. SCHOOL KADELIYA	BANSWARA	BANSWARA	CO-ED
264	8280401807	223878	GOVT. GIRLS SEN. SEC. SCHOOL LOHARIYA	BANSWARA	GARHI	GIRLS
265	8280818703	224015	GOVT. SIN. SEC. MUNDRI	BANSWARA	KUSHALGARH	CO-ED
266	8280604905	223922	GOVT. SIN. SECS.S. NAAL	BANSWARA	BAGIDORA	CO-ED
267	8280815301	224011	GOVT. SIN. SEC. SCHOOL BADI SARVA	BANSWARA	KUSHALGARH	CO-ED
268	8280501703	214982	GOVT. SIN. SECS.S. RATANPURA	BANSWARA	ANANDPURI	CO-ED
269	8280512203	215009	GOVT. SEC. PART NAVAGHARA	BANSWARA	ANANDPURI	CO-ED
270	8280900108	214935	GOVT. GIRLS SEC. SCH. AANJANA	BANSWARA	ARTHUNA	GIRLS
271	8280307505	223829	GOVT. SIN. SEC. SCHOOL TAMIYA	BANSWARA	TALWARA	CO-ED
272	8280807702	223999	GOVT. SIN. SEC. SCHOOL JHIKLI	BANSWARA	KUSHALGARH	CO-ED
273	8281105804	223938	GOVT. S. S. S. KHUNTI NARJI	BANSWARA	GANGADTALAI	CO-ED
274	8281107705	223934	GOVT. S. S. S. ROHANVADI	BANSWARA	GANGADTALAI	CO-ED
275	8280105108	223741	SWAMI VIVEKANAND GOVT. MODEL SCHOOL HIMMAT SINGH KA GADA	BANSWARA	GHATOL	CO-ED
276	8280210401	223780	GOVT. SIN. SEC. SARVANI	BANSWARA	CHOTISARVAN	CO-ED
277	8280801607	223987	GOVT. SIN. SEC. POTLIYA	BANSWARA	KUSHALGARH	CO-ED
278	8281002203	223845	GOVT. SIN. SEC. SCHOOL BHAPOR	BANSWARA	BANSWARA	CO-ED
279	8281010806	223854	GOVT. SIN. SEC. SCHOOL NALDA	BANSWARA	BANSWARA	CO-ED
280	8280404506	223889	GOVT. GIRLS SEC. SCHOOL KHODAN	BANSWARA	GARHI	CO-ED
281	8280214012	223784	GOVT. SEC. SCH. FEFAR	BANSWARA	CHOTISARVAN	CO-ED
282	8280717605	223982	GOVT. SECONDARY SCHOOL CHANAWALA	BANSWARA	SAJJANGARH	CO-ED
283	8280810901	225287	GOVT. SEC. SCHOOL GOPALPURA	BANSWARA	KUSHALGARH	CO-ED
284	8281000411	223860	GOVT. SIN. SEC. SCHOOL ABAPURA	BANSWARA	BANSWARA	CO-ED
285	8280104402	223736	GOVT. SIN. SEC. SCHOOL GANORA	BANSWARA	GHATOL	CO-ED
286	8280113113	223777	GOVT. SIN. SEC. SCHOOL BADIPADAL	BANSWARA	GHATOL	CO-ED
287	8280301201	223804	GOVT. SIN. SEC. SCHOOL UMRAI	BANSWARA	TALWARA	CO-ED
288	8280307305	223828	GOVT. SIN. SEC. SCHOOL BORVAT	BANSWARA	TALWARA	CO-ED
289	8280809305	224002	GOVT. SIN. SEC. SCHOOL CHARKNI	BANSWARA	KUSHALGARH	CO-ED
290	8280809002	225286	GOVT. SR. SEC. SCHOOL RAVATFALA	BANSWARA	KUSHALGARH	CO-ED
291	8281016006	223833	GOVT. SIN. SEC. SCHOOL PADI KALA	BANSWARA	BANSWARA	CO-ED
292	8281102305	223936	GOVT. S. S. S. DHALAR	BANSWARA	GANGADTALAI	CO-ED
293	8281103304	223940	GOVT. S. S. S. GAMNIYA HAMIRA	BANSWARA	GANGADTALAI	CO-ED
294	8280301401	223805	GOVT. SIN. SEC. SCHOOL KOHALA	BANSWARA	TALWARA	CO-ED
295	8280416009	214970	GOVT. SEN. SEC. SCHOOL MADALDA	BANSWARA	GARHI	CO-ED
296	8280710903	223967	GOVT. SR. SECONDARY SCHOOL MANGLESHWAR	BANSWARA	SAJJANGARH	CO-ED
297	8281006903	223861	GOVT. SIN. SEC. SCHOOL JHARNIYA	BANSWARA	BANSWARA	CO-ED
298	8281104201	223942	GOVT. S. S. S. JAMBUDI	BANSWARA	GANGADTALAI	CO-ED
299	8281000901	223847	GOVT. SIN. SEC. SCHOOL BADREL	BANSWARA	BANSWARA	CO-ED
300	8280604801	223921	GOVT. S. S. S. BARIGAMA	BANSWARA	BAGIDORA	CO-ED
301	8280904203	214958	GOVT. SEN. SEC. SCHOOL KOTDA	BANSWARA	ARTHUNA	CO-ED
302	8281002003	223852	GOVT. SIN. SEC. SCHOOL BARWALA RAJIYA	BANSWARA	BANSWARA	CO-ED
303	8281007007	223839	GOVT. SIN. SEC. SCHOOL JHUPEL	BANSWARA	BANSWARA	CO-ED
304	8281019701	223832	GOVT. SIN. SEC. SCHOOL SIYAPUR	BANSWARA	BANSWARA	CO-ED
305	8281019802	223838	GOVT. GIRLS SEC. SCHOOL SURWANIYA	BANSWARA	BANSWARA	CO-ED
306	8280607102	223928	GOVT. SIN. SECS.S. KHUNTA MACHHAR	BANSWARA	BAGIDORA	CO-ED
307	8281108501	223943	GOVT. S. S. S. SENDNANI	BANSWARA	GANGADTALAI	CO-ED
308	8280510005	215004	GOVT. SIN. SEC. UPLA PADA MUNDRI	BANSWARA	ANANDPURI	CO-ED
309	8280120906	223774	GOVT. SIN. SEC. MIYASA	BANSWARA	GHATOL	CO-ED
310	8280218501	223793	GOVT. SIN. SEC. KOTDA	BANSWARA	CHOTISARVAN	CO-ED
311	8280305501	223824	GOVT. SIN. SEC. SCHOOL MAKOD	BANSWARA	TALWARA	CO-ED
312	8280416208	214972	GOVT. SEN. SEC. SCHOOL CHIBADA TALAI	BANSWARA	GARHI	CO-ED
313	8280104112	223734	GOVT. SIN. SECS. BADANA	BANSWARA	GHATOL	CO-ED
314	8280308402	223834	GOVT. SIN. SEC. MALVASA - 1	BANSWARA	TALWARA	CO-ED
315	8280303105	223813	GOVT. SIN. SEC. SCHOOL BADGAON	BANSWARA	TALWARA	CO-ED
316	8280904304	214942	GOVT. SEN. SEC. SCHOOL KUSHALKOT	BANSWARA	ARTHUNA	CO-ED
317	8280409119	214933	GOVT. GIRLS SEN. SEC. SCH. BORI	BANSWARA	GARHI	GIRLS
318	8280718604	223983	GOVT. SR. SECONDARY SCHOOL SHAKKARWADA	BANSWARA	SAJJANGARH	CO-ED
319	8280819903	224016	GOVT. SIN. SEC. BHAGATPURA	BANSWARA	KUSHALGARH	CO-ED
320	8280905007	214940	GOVT. SEN. SEC. SCHOOL MOTI BASSI	BANSWARA	ARTHUNA	CO-ED
321	8281104005	223945	GOVT. S. S. S. HANDI	BANSWARA	GANGADTALAI	CO-ED
322	8280118308	223769	GOVT. SIN. SEC. BORPIKHATA	BANSWARA	GHATOL	CO-ED
323	8280300605	223801	GOVT. SIN. SEC. SCHOOL MASOTIYA	BANSWARA	TALWARA	CO-ED

324	8280405706	223896	GOVT. SEN. SEC. SCHOOL ROHIDA	BANSWARA	GARHI	CO-ED
325	8280710004	223966	GOVT. SR. SECONDARY SCHOOL PALI BADI	BANSWARA	SAJJANGARH	CO-ED
326	8280405208	223894	GOVT. SEN. SEC. SCHOOL AASODA	BANSWARA	GARHI	CO-ED
327	8280700102	223950	GOVT. SR. SECONDARY SCHOOL HIMMATGARH	BANSWARA	SAJJANGARH	CO-ED
328	8280705603	223959	GOVT. SR. SECONDARY SCHOOL MACHHARASATH	BANSWARA	SAJJANGARH	CO-ED
329	8280903905	214950	GOVT. SEN. SEC. SCHOOL KESARPURA	BANSWARA	ARTHUNA	CO-ED
330	8280507703	214995	GOVT. SEC. NAVAGAON	BANSWARA	ANANDPURI	CO-ED
331	8280214201	223785	GOVT. SIN. SEC. S. NADIYA	BANSWARA	CHOTISARVAN	CO-ED
332	8280505311	214990	GOVT. SIN. SEC. SCHOOL CHAJA	BANSWARA	ANANDPURI	CO-ED
333	8280804206	223991	GOVT. SIN. SEC. S. RAMGARH	BANSWARA	KUSHALGARH	CO-ED
334	8280907306	214969	GOVT. SEN. SEC. SCHOOL TIMURVA	BANSWARA	ARTHUNA	CO-ED
335	8280403304	223886	GOVT. SEN. SEC. SCHOOL UMBADA	BANSWARA	GARHI	CO-ED
336	8280606906	223927	GOVT. SIN. SEC. S. SUVALA	BANSWARA	BAGIDORA	CO-ED
337	8310424304	217580	G. GIRLS SR. SEC. SCHOOL WARD NO. 20 CHHABRA	BARAN	CHHABRA	GIRLS
338	8310116305	216864	G. GIRLS. SR. SEC. SCHOOL. SREE RAM STEDIUM	BARAN	BARAN	CO-ED
339	8310313204	216961	GOVT. GIRLS SR. SEC. SCHOOL ATRU	BARAN	ATRU	GIRLS
340	8310608921	217637	G.G. SR. SEC. SCHOOL BHANWARGARH	BARAN	KISHANGANJ	CO-ED
341	8310603017	217624	G.G. SR. SEC. SCHOOL NAHARGARH	BARAN	KISHANGANJ	GIRLS
342	8310704602	217669	G.G. SEC. S. KASBATHANA	BARAN	SHAHBAD	GIRLS
343	8310703802	217666	G.G. SR. SEC. KELWADA	BARAN	SHAHBAD	GIRLS
344	8310206436	216887	G. SR. SEC. S. SISWALI	BARAN	ANTA	CO-ED
345	8310703118	217665	G. SR. SEC. SCHOOL SAMRANIYA	BARAN	SHAHBAD	CO-ED
346	8310116802	216865	G. GSEC. S. PURANA THANA BARAN	BARAN	BARAN	GIRLS
347	8310206409	216886	G. GIRLS SR. SEC. SCHOOL SISWALI	BARAN	ANTA	GIRLS
348	8310506605	217595	G. S. SEC. S. SARTHAL	BARAN	CHHIPABAROD	CO-ED
349	8310501202	217584	G. SEC. S. BANJARI	BARAN	CHHIPABAROD	CO-ED
350	8310506103	217593	GOVT. SEN. SEC. SCHOOL DHOLAM	BARAN	CHHIPABAROD	CO-ED
351	8310503405	217587	G. SR. SEC. S. GORDHANPURA	BARAN	CHHIPABAROD	CO-ED
352	8310600101	217617	G. S. SEC. S.	BARAN	KISHANGANJ	CO-ED
353	8310609901	217641	G. S. SEC. S. BHANSTHUNI	BARAN	KISHANGANJ	CO-ED
354	8310202708	216875	G. G. SEC. BOHAT	BARAN	ANTA	GIRLS
355	8310504804	217591	G. SEC. S. KALMODIYA	BARAN	CHHIPABAROD	CO-ED
356	8310413603	217572	G. SR. SEC. S. BAPCHA	BARAN	CHHABRA	CO-ED
357	8310703803	217667	G. SR. SEC. KELWADA	BARAN	SHAHBAD	CO-ED
358	8310103101	216835	G. SR. SEC. SCHOOL SIMLI	BARAN	BARAN	CO-ED
359	8310607405	217632	G. SR. SEC. SCHOOL GHATTI	BARAN	KISHANGANJ	CO-ED
360	8310410203	216987	G. SR. SEC. SCHOOL KOTRA PAR	BARAN	CHHABRA	CO-ED
361	8310209502	216899	GOVT. SR. SEC. SCHOOL MIRJAPUR	BARAN	ANTA	CO-ED
362	8310502406	217586	G. SR. SER. SETKOLU	BARAN	CHHIPABAROD	CO-ED
363	8310203902	216879	G. SR. SEC. SCHOOL BHATWARA	BARAN	ANTA	CO-ED
364	8310301609	216928	G. SR. SEC. SCHOOL KUNDI	BARAN	ATRU	CO-ED
365	8310214705	216917	G. SER. SEC. S. BHOJYAKHERI	BARAN	ANTA	CO-ED
366	8310219503	216921	G. SR. SEC. SCHOOL ANTA W-22	BARAN	ANTA	CO-ED
367	8170637001	220912	GGSSS BARMER	BARMER	BARMER	CO-ED
368	8170400149	220716	GGSSS SIWANA	BARMER	SIWANA	GIRLS
369	8170304421	220655	GGSSS GIRLS JASOL	BARMER	BALOTRA	GIRLS
370	8170409004	220755	GGSSS SCHOOL PADRU	BARMER	SIWANA	GIRLS
371	8171601726	220719	GGSSS SAMDARI	BARMER	SAMDARI	GIRLS
372	8170703319	221044	GASSS DHANAU	BARMER	DHANAU	CO-ED
373	8170900133	220987	GGSSS CHOHTAN	BARMER	CHOHTAN	GIRLS
374	8170505901	220783	GSSS ADEL	BARMER	SINDHARI	CO-ED
375	8170200110	213582	GGSSS BAITU BHOPI	BARMER	BAITU	CO-ED
376	8170204601	220583	GSSS BHIMADA	BARMER	BAITU	CO-ED
377	8170808901	220939	GSSS MITHRA KHURD	BARMER	DHORIMANA	CO-ED
378	8170239201	220818	GSSS BODWA	BARMER	BAITU	CO-ED
379	8170708101	220900	GSSS LEELSAR	BARMER	DHANAU	CO-ED
380	8170503501	220779	GSSS HODU	BARMER	SINDHARI	CO-ED
381	8170208801	220590	GSSS AKADARA	BARMER	BAITU	CO-ED
382	8170925701	220902	GSS PANANIYO KA TALLA	BARMER	CHOHTAN	CO-ED
383	8170658401	220823	GSSS RAWATSAR	BARMER	BARMER	CO-ED
384	8171201501	220798	GSSS NOKHRA	BARMER	GUDAMALANI	CO-ED
385	8171706518	221025	GSSS SARLA	BARMER	SEDWA	CO-ED
386	8171711203	220972	GSSS KEKAR	BARMER	SEDWA	CO-ED
387	8171100701	220621	GSSS SHAHAR	BARMER	GIDA	CO-ED
388	8170621302	220888	GSSS SANAWARA	BARMER	BARMER	CO-ED
389	8170705801	220901	GSSS BACHHADAU	BARMER	DHANAU	CO-ED
390	8170662501	220836	GSSS KAGAU	BARMER	BARMER	CO-ED
391	8170516401	220813	GSSS SANPA	BARMER	SINDHARI	CO-ED
392	8170660801	220831	GSSS SARNOO	BARMER	BARMER	CO-ED

393	8170814202	220951	GSSS LOHARVA	BARMER	DHORIMANA	CO-ED
394	8170659201	220827	GSSS GALA BERI	BARMER	BARMER	CO-ED
395	8171707702	220976	GSSS BAMRLA	BARMER	SEDWA	CO-ED
396	8170620501	220886	GSSS HATHI TALA	BARMER	BARMER	CO-ED
397	8170807101	220936	GSSS LOOKHU	BARMER	DHORIMANA	CO-ED
398	8170242701	220595	GSSS BATADU	BARMER	BAITU	CO-ED
399	8170800122	220916	GSSS DHORIMANA	BARMER	DHORIMANA	GIRLS
400	8171110602	220613	GSSS LAPUNDR	BARMER	GIDA	CO-ED
401	8171208001	220947	GOVT SR. SEC. SCHOOL BANTA	BARMER	GUDAMALANI	CO-ED
402	8171507607	220850	GSSS KHADIN	BARMER	RAMSAR	CO-ED
403	8170808102	220937	GSSS UDASAR	BARMER	DHORIMANA	CO-ED
404	8170659401	220828	GSSS CHAWA	BARMER	BARMER	CO-ED
405	8170614301	220867	GSSS RANIGOAN	BARMER	BARMER	CO-ED
406	8171100103	220623	GSS GIRLS SWAU PADAM SINGH	BARMER	GIDA	GIRLS
407	8170926201	220903	GSSS TARATRA MATH	BARMER	CHOHTAN	CO-ED
408	8170700101	220899	GSSS ISHROL	BARMER	DHANAU	CO-ED
409	8170502001	220777	GSSS DANDALI	BARMER	SINDHARI	CO-ED
410	8170661005	220832	GSSS SARLI	BARMER	BARMER	CO-ED
411	8170613401	220864	GSSS BALERA	BARMER	BARMER	CO-ED
412	8170817201	220956	GSSS MUKANE KA TALA	BARMER	DHORIMANA	CO-ED
413	8170306501	220663	GSSS BITHUJA	BARMER	BALOTRA	CO-ED
414	8171103401	220601	GSSS GIDA	BARMER	GIDA	CO-ED
415	8170213301	220599	GSSS KHIMPSAR	BARMER	BAITU	CO-ED
416	8171109701	220612	GSSS KUMPALIYA	BARMER	GIDA	CO-ED
417	8170308601	220673	GSSS KANANA	BARMER	BALOTRA	CO-ED
418	8170658601	220824	GSSS BERIWALA TALLA	BARMER	BARMER	CO-ED
419	8170504601	220781	GSSS KOSHLU	BARMER	SINDHARI	CO-ED
420	8171301001	220688	GSSS THOB	BARMER	KALYANPUR	CO-ED
421	8171208801	220949	GSSS SINDHASWA HARNIYAN	BARMER	GUDAMALANI	CO-ED
422	8171109001	220611	GSSS PAREU	BARMER	GIDA	CO-ED
423	8171203901	220797	GSSS BAAND	BARMER	GUDAMALANI	CO-ED
424	8171110701	220614	GSSS KHARAPAR	BARMER	GIDA	CO-ED
425	8171504001	220845	GSSS SETRAU	BARMER	RAMSAR	CO-ED
426	8170516301	220812	GSSS PAYALAKHURD	BARMER	SINDHARI	CO-ED
427	8170201101	213587	GSSS BAITU PANJI	BARMER	BAITU	CO-ED
428	8170100102	213520	GSSS SHIV	BARMER	SHIV	GIRLS
429	8170515901	220811	GSSS AMAR PURA	BARMER	SINDHARI	CO-ED
430	8170660401	225035	GSS SARNU CHIMANJI	BARMER	BARMER	CO-ED
431	8171711001	220970	GSSS OGALA	BARMER	SEDWA	CO-ED
432	8170658001	220822	GSSS MAGNE KI DHANI	BARMER	BARMER	CO-ED
433	8170918901	221046	GSSS KERANADA	BARMER	CHOHTAN	CO-ED
434	8170200501	213583	GSSS MADHASAR	BARMER	BAITU	CO-ED
435	8170202801	213589	GSSS BAITU BHEEMJI	BARMER	BAITU	CO-ED
436	8171101801	220632	GSSS POONIYON KA TALA	BARMER	GIDA	CO-ED
437	8171202301	220799	GSSS CHHOTU	BARMER	GUDAMALANI	CO-ED
438	8170503403	225199	GSS DHANNE KI DHANI	BARMER	SINDHARI	CO-ED
439	8170706201	220964	GSS NEHARO KI NAADI	BARMER	DHANAU	CO-ED
440	8170833501	220898	GSSS BOOTH JETMAL	BARMER	DHORIMANA	CO-ED
441	8170409201	220757	GSSS KUNDAL	BARMER	SIWANA	CO-ED
442	8170614601	220868	GSSS BALAU	BARMER	BARMER	CO-ED
443	8171707801	220971	GSSS GODA	BARMER	SEDWA	CO-ED
444	8170408201	220750	GSSS DHARNA	BARMER	SIWANA	CO-ED
445	8170513001	220802	GSSS JUNA MITHA KHEDA	BARMER	SINDHARI	CO-ED
446	8170900801	220990	GSSS KAPRAU	BARMER	CHOHTAN	CO-ED
447	8171208501	220948	GSSS AALPURA	BARMER	GUDAMALANI	CO-ED
448	8170811001	220944	GSSS BOR CHARNAN	BARMER	DHORIMANA	CO-ED
449	8170902501	220995	GSSS BIJRAD	BARMER	CHOHTAN	CO-ED
450	8171207005	220933	GSSS NAGAR	BARMER	GUDAMALANI	CO-ED
451	8170239901	220819	GSSS NOSAR	BARMER	BAITU	CO-ED
452	8170833901	220794	GSSS SHOBHALA JETMAL	BARMER	DHORIMANA	CO-ED
453	8170110101	213545	GSSS MOKHAB KALLA	BARMER	SHIV	CO-ED
454	8170304201	220652	GSS BUDIWADA	BARMER	BALOTRA	CO-ED
455	8170304311	220653	GSSS ASADA	BARMER	BALOTRA	CO-ED
456	8170515206	220807	GSSS SADA	BARMER	SINDHARI	GIRLS
457	8171600101	220736	GSSS JETHANTARI	BARMER	SAMDARI	CO-ED
458	8170308501	220672	GSSS PARLOO	BARMER	BALOTRA	CO-ED
459	8171204601	220925	GSSS BERI GAON	BARMER	GUDAMALANI	CO-ED
460	8171710101	220978	GSS CHALAKANA	BARMER	SEDWA	CO-ED
461	8170304501	220656	GSSS MAJIWALA	BARMER	BALOTRA	CO-ED
462	8170661704	220833	GSSS KHUDASA	BARMER	BARMER	CO-ED
463	8170919801	221048	GSS KONARA	BARMER	CHOHTAN	CO-ED
464	8170928701	220907	GSS RATASAR	BARMER	CHOHTAN	CO-ED
465	8170900201	220989	GSSS ANTIYA	BARMER	CHOHTAN	CO-ED
466	8171205901	220931	GSSS BARASAN	BARMER	GUDAMALANI	CO-ED

467	8171211002	220960	GSSS BHEDANA	BARMER	GUDAMALANI	CO-ED
468	8170800802	220918	GSSS KOJA	BARMER	DHORIMANA	CO-ED
469	8170657201	220820	GSSS SANJATA	BARMER	BARMER	CO-ED
470	8171000201	213551	GSSS HARSANI	BARMER	GADRAROAD	CO-ED
471	8170335105	220643	GSSS SINALI JAGIR	BARMER	BALOTRA	CO-ED
472	8171207501	220935	GSSS MANGLE KI BERI	BARMER	GUDAMALANI	CO-ED
473	8171210101	220959	GSSS PIPRALI	BARMER	GUDAMALANI	CO-ED
474	8171405701	220674	GSSS KALEWA	BARMER	PATODI	CO-ED
475	8171306601	220709	GSSS ARABA	BARMER	KALYANPUR	CO-ED
476	8170663503	220636	GSSS DHUNDHA	BARMER	BARMER	CO-ED
477	8170109701	213544	GSSS RAJBERA	BARMER	SHIV	CO-ED
478	8171209401	220950	GSSS BHAKARPURA	BARMER	GUDAMALANI	CO-ED
479	8171301401	220699	GSSS BALAU JATI	BARMER	KALYANPUR	CO-ED
480	8170306901	220665	GSSS KITNOD	BARMER	BALOTRA	CO-ED
481	8170617501	220880	GSSS NAND	BARMER	BARMER	CO-ED
482	8170700901	220993	GSSS POKARASAR	BARMER	DHANAU	CO-ED
483	8170907801	221009	GSSS MITHDAU	BARMER	CHOHTAN	CO-ED
484	8170700601	220992	GSSS SAIYON KA TALA	BARMER	DHANAU	CO-ED
485	8171104807	220602	GSSS HEERA KI DHANI	BARMER	GIDA	CO-ED
486	8170307001	220666	GSS SARANA	BARMER	BALOTRA	CO-ED
487	8170645801	220629	GSSS MOONDHON KI DHANI	BARMER	BARMER	CO-ED
488	8171705701	221018	GSSS PANORIYA	BARMER	SEDWA	CO-ED
489	8170201001	213586	GSSS BAITU CHIMANJI	BARMER	BAITU	CO-ED
490	8170623501	220897	GSSS SUTHARO KA TALLA	BARMER	BARMER	CO-ED
491	8170649503	220634	GSSS KAWAS	BARMER	BARMER	CO-ED
492	8070317903	217110	GOVT.L.M.L.K.SR. SEC.SCH. DEEG	BHARATPUR	DEEG	GIRLS
493	8070717102	217342	GOVT.GIRLS SR SEC SHCOOL WEIR	BHARATPUR	WEIR	CO-ED
494	8071002507	217049	GOVT GIRL SR. SEC PAHADI	BHARATPUR	PAHADI	GIRLS
495	8070906119	217428	GOVT. GIRL SR. SEC. SCH. ROOPWAS	BHARATPUR	ROOPWAS	CO-ED
496	8070902113	217411	GOVT.GIRLS SR HR. SEC. S. UCCHAN	BHARATPUR	ROOPWAS	GIRLS
497	8070903717	217421	GOVT. GIRL SR. SEC. SCH. RUDAWAL	BHARATPUR	ROOPWAS	GIRLS
498	8070909807	217443	GOVT.SR. SEC. SCHOOL KHANUA	BHARATPUR	ROOPWAS	CO-ED
499	8070513911	217206	GOVT. SR. SEC. SCHOOL PEEPALA	BHARATPUR	SEWAR	CO-ED
500	8070308105	217095	GOVT. SR. SEC. SCHOOL AOU	BHARATPUR	DEEG	CO-ED
501	8070701013	217287	GOVT.GIRLS SR. SEC.SCHOOL NITHAR	BHARATPUR	WEIR	GIRLS
502	8070609904	217273	GOVT. SR. SEC. SCHOOL KATARA	BHARATPUR	NADBAI	CO-ED
503	8070705420	217310	GOVT SR. SEC. SCHOOL HALAINA	BHARATPUR	WEIR	CO-ED
504	8070100115	211659	GOVT. GIRLS SR. SEC.SCH. JUREHRA	BHARATPUR	KAMAN	GIRLS
505	8070903805	217422	GOVT.HR. SEC. SC. BAN PAHADPUR	BHARATPUR	ROOPWAS	CO-ED
506	8070720405	217345	GOVT. SR. SEC. SCHOOL BHUSAWAR	BHARATPUR	WEIR	CO-ED
507	8070207104	217021	GOVT SR. SEC. S. SAIMLI	BHARATPUR	NAGAR	CO-ED
508	8070719401	217344	GOVT GIRLS SR. SEC. BHUSAWAR	BHARATPUR	WEIR	CO-ED
509	8070813206	217391	GOVT HIGHER SEC SCHOOL KANAWAR	BHARATPUR	BAYANA	CO-ED
510	8070514002	217207	GOVT SR. SEC. SCHOOL IKRAN	BHARATPUR	SEWAR	CO-ED
511	8070509806	217197	GOVT SR. SEC. SCHOOL CHIKSANA	BHARATPUR	SEWAR	CO-ED
512	8070909907	217444	GOVT.S.J.S. HR. SEC. KURKA	BHARATPUR	ROOPWAS	CO-ED
513	8070906145	217429	GOVT. SR. SEC. SCHOOL ROOPWAS (SEMIS)	BHARATPUR	ROOPWAS	CO-ED
514	8070302204	217073	GOVT. SR. SEC. KONRER	BHARATPUR	DEEG	CO-ED
515	8070503202	217175	GOVT. ADARSH SR. SEC. SCHOOL BANSI	BHARATPUR	SEWAR	CO-ED
516	8070301924	217071	GOVT. ADARSH SR. SEC. SCH. JANUTHAR	BHARATPUR	DEEG	CO-ED
517	8070700504	217284	GOVT. SR. SEC. SCH. NAIWADA	BHARATPUR	WEIR	CO-ED
518	8070518335	217219	GOVT. GIRLS SEC. SCHOOL SEWAR	BHARATPUR	SEWAR	CO-ED
519	8070126201	217003	GOVT. H. SEC. GOPINATH	BHARATPUR	KAMAN	CO-ED
520	8070712704	217334	GOVT.SR. SEC. SCH. NYAMADPUR	BHARATPUR	WEIR	CO-ED
521	8070911701	217450	GOVT.SR. SEC. SCH. CHAINKORA [ROOP]	BHARATPUR	ROOPWAS	CO-ED
522	8070807506	217374	GOVT SR SEC S NABLI	BHARATPUR	BAYANA	CO-ED
523	8070603111	217240	SAHID SATYVEER SINGH GOVT. SEN. SEC. GADAULI	BHARATPUR	NADBAI	CO-ED
524	8070616502	217280	GOVT. K.D.S. GIRLS SR. SEC. S	BHARATPUR	NADBAI	CO-ED
525	8070400711	217119	GOVT SR SEC SCHOOL RARAH	BHARATPUR	KUMHER	CO-ED
526	8070713339	217336	GOVT.HR. SEC. SCH. SALEMPUR KHURD	BHARATPUR	WEIR	CO-ED
527	8070714313	217339	GOVT. SR. SEC. SCHOOL SAMARAYA	BHARATPUR	WEIR	CO-ED
528	8070902801	217416	GOVT. SR. SEC. SCH. SHRINAGAR (RUNDH)	BHARATPUR	ROOPWAS	CO-ED
529	8070300507	217066	GOVT SR. SEC. KHOH	BHARATPUR	DEEG	CO-ED
530	8070806707	217372	GOVT SR SEC S FARSO	BHARATPUR	BAYANA	CO-ED
531	8070703001	217300	GOVT. SR. SEC. SCH. ALIPUR	BHARATPUR	WEIR	CO-ED
532	8070707201	217317	GOVT. ADARSH SR. SEC. SCHOOL SENDHLI	BHARATPUR	WEIR	CO-ED
533	8070800105	217346	GOVT SR SEC S BARKHEDA	BHARATPUR	BAYANA	CO-ED
534	8070717603	217343	GOVT.SR. SEC. SCHOOL WEIR	BHARATPUR	WEIR	CO-ED
535	8071001202	217054	GOVT.SR. SEC. PEEPALKHAERA	BHARATPUR	PAHADI	CO-ED
536	8070817301	217398	GOVT SR SEC S LEHACHORAKALAN	BHARATPUR	BAYANA	CO-ED
537	8070211308	217033	GOVT. SR. SEC. SCHOOL PALKA	BHARATPUR	NAGAR	CO-ED

538	8070501003	217169	GOVT. SR. SEC. SCHOOL AGHAPUR	BHARATPUR	SEWAR	CO-ED
539	8070304305	217084	GOVT. AADARSH SR. SEC. SCH. BADANGARH	BHARATPUR	DEEG	CO-ED
540	8070508201	217191	GOVT. SR. SEC. SCHOOL BILAUTHI	BHARATPUR	SEWAR	CO-ED
541	8070511402	217200	GOVT. SR. SEC. SCHOOL	BHARATPUR	SEWAR	CO-ED
542	8070514802	217211	GOVT. SHD. SB. HR. SEC. SCHOOL TUHIYA	BHARATPUR	SEWAR	CO-ED
543	8070417504	217166	GOVT. SR. SEC. SCHOOL SABORA	BHARATPUR	KUMHER	CO-ED
544	8070507902	217189	GOVT. SR. SEC. SCHOOL MAUROLI KALAN	BHARATPUR	SEWAR	CO-ED
545	8070805404	217369	GOVT. SR. SEC. S VEERAMPURA	BHARATPUR	BAYANA	CO-ED
546	8070606305	217259	GOVT. SEN. SEC. BACHHAMDI	BHARATPUR	NADBAI	CO-ED
547	8070417107	217165	GOVT. SR. SEC. SCHOOL ASTAWAN	BHARATPUR	KUMHER	CO-ED
548	8070505402	217182	GOVT. SR. SEC. SCHOOL MALAH	BHARATPUR	SEWAR	CO-ED
549	8070711107	217328	GOVT. SR. SEC. SCHOOL SIRAS	BHARATPUR	WEIR	CO-ED
550	8070907312	217434	GOVT. SEC. SCHOOL	BHARATPUR	ROOPWAS	CO-ED
551	8070916604	217464	GOVT. SR. SEC. SCHOOL NAGLA TULA	BHARATPUR	ROOPWAS	CO-ED
552	8070606412	217260	GOVT. SEN. SEC. GAGWANA	BHARATPUR	NADBAI	CO-ED
553	8070608401	217269	GOVT. SEN. SEC. SCHOOL BARAULIRAN	BHARATPUR	NADBAI	CO-ED
554	8070804813	217367	GOVT. SR. SEC. S KALSADA	BHARATPUR	BAYANA	CO-ED
555	8070708501	217321	SHAHEED SHRI VIRENDRA KUMAR GOVT. ADRAH SR. SEC. SCHOOL ITAMDA	BHARATPUR	WEIR	CO-ED
556	8070604503	217249	GOVT. SEN. SEC. AKHEGHAR	BHARATPUR	NADBAI	CO-ED
557	8070201512	217009	GOVT. SR. SEC. KHOHARI	BHARATPUR	NAGAR	CO-ED
558	8070204302	217016	GOVT. SR. SEC. SCHOOL BERRU	BHARATPUR	NAGAR	CO-ED
559	8070104701	211675	GOVT. SR. SEC. SATVAS	BHARATPUR	KAMAN	CO-ED
560	8070806005	217370	GOVT. SR. SEC. S MILAKPUR	BHARATPUR	BAYANA	CO-ED
561	8070708204	217320	GOVT. SR. SEC. SCH. CHAINTOLI	BHARATPUR	WEIR	CO-ED
562	8070709102	217323	GOVT. SR. SEC. SCHOOL SUHANS	BHARATPUR	WEIR	CO-ED
563	8070119406	216997	GOVT. SR. SEC. SCHOOL DHILAWATI	BHARATPUR	KAMAN	CO-ED
564	8070101301	211664	GOVT. SR. SEC. BOLKHEDA	BHARATPUR	KAMAN	CO-ED
565	8070202202	217010	GOVT. SR. SEC. SCHOOL JALALPUR	BHARATPUR	NAGAR	CO-ED
566	8070509105	217194	GOVT. GIRLS SEC. SCHOOL	BHARATPUR	SEWAR	GIRLS
567	8070513101	217205	GOVT. SR. SEC. SCHOOL BAJHERA	BHARATPUR	SEWAR	CO-ED
568	8070713502	217337	GOVT. SR. SEC. BAROLI	BHARATPUR	WEIR	CO-ED
569	8070303401	217080	GOVT. SR. SEC. SCHOOL NIGOHI	BHARATPUR	DEEG	CO-ED
570	8070817801	217399	GOVT. SR. SEC. S BANDBARETHA	BHARATPUR	BAYANA	CO-ED
571	8070910001	217445	GOVT. SR. SEC. SCH. PICHUNA	BHARATPUR	ROOPWAS	CO-ED
572	8070401402	217123	GOVT. SR. SEC. SCHOOL BAWEN	BHARATPUR	KUMHER	CO-ED
573	8070512101	217202	GOVT. SR. SEC. SCHOOL MUDHAUTA	BHARATPUR	SEWAR	CO-ED
574	8070919803	217468	GOVT. SR. SEC. SCHOOL BINAUA	BHARATPUR	ROOPWAS	CO-ED
575	8070312001	217105	GOVT. SR. SEC. SCHOOL BADRIPUR	BHARATPUR	DEEG	CO-ED
576	8070503703	217176	GOVT. SR. SEC. SCHOOL LUDHAWAI	BHARATPUR	SEWAR	CO-ED
577	8070508101	217190	GOVT. SR. SEC. SCHOOL MADARPUR	BHARATPUR	SEWAR	CO-ED
578	8070702507	217296	GOVT. S.A. GIRLS SEC. BALLABH GAR	BHARATPUR	WEIR	CO-ED
579	8070909007	217439	GOVT. SEC. DORADA	BHARATPUR	ROOPWAS	CO-ED
580	8070400508	217117	GOVT. S. VIRENDRA SR. SEC. SCHOOL AJAN	BHARATPUR	KUMHER	CO-ED
581	8070503005	217174	GOVT. SR. SEC. MAHUA	BHARATPUR	SEWAR	CO-ED
582	8070913903	217456	GOVT. SR. SEC. SCHOOL SHAKKARPUR	BHARATPUR	ROOPWAS	CO-ED
583	8070300804	217067	GOVT. SR. SEC. SCHOOL TODA	BHARATPUR	DEEG	CO-ED
584	8070400602	217118	GOVT. SR. SEC. TAKHA	BHARATPUR	KUMHER	CO-ED
585	8070411402	217159	GOVT. SR. SEC. SCHOOL GUDAWALI	BHARATPUR	KUMHER	CO-ED
586	8070609001	217271	GOVT. SEN. SEC. SCHOOL	BHARATPUR	NADBAI	CO-ED
587	8070809107	217378	GOVT. SR. SEC. S SINGHADA	BHARATPUR	BAYANA	CO-ED
588	8070819104	217393	GOVT. SR. SEC. S THANADAANG	BHARATPUR	BAYANA	CO-ED
589	8240849902	222517	G.G.S.S.S. BAPU NAGAR	BHILWARA	SUWANA	CO-ED
590	8240846201	222503	G.G.S.S.S. SUBHASH NAGAR	BHILWARA	SUWANA	CO-ED
591	8240850306	222520	G.G.S.S.S. PUR	BHILWARA	SUWANA	GIRLS
592	8240518627	214590	G.G.S.S.S. MANDAL	BHILWARA	MANDAL	CO-ED
593	8240207603	214446	G.G.U.S.S. GULABPURA	BHILWARA	HURDA	GIRLS
594	8240400111	214504	G.G.S.S.S. BANERA	BHILWARA	BANERA	GIRLS
595	8240846813	222505	G.G.S.S. SANGANER	BHILWARA	SUWANA	GIRLS
596	8240313005	214490	G.G.S.S. KANECHANKALAN	BHILWARA	SHAHPURA	GIRLS
597	8240811308	222493	G.G.S.S.S. HAMIRGARH	BHILWARA	SUWANA	GIRLS
598	8241014903	222602	G.G.S.S. SHAKKARGARH	BHILWARA	JAHJPUR	GIRLS
599	8241027301	222622	G.G.S.S.S. JAHJPUR NAV CHOK	BHILWARA	JAHJPUR	GIRLS
600	8240203111	214429	G.G.H.S.S. HURDA	BHILWARA	HURDA	GIRLS
601	8240122608	214417	G.G.S.S.S. ASIND	BHILWARA	AASIND	GIRLS
602	8240312107	214483	G.G.S.S. FHULIAN KALAN	BHILWARA	SHAHPURA	GIRLS
603	8240326303	214500	VEER MATA MANIKA KANWAR G.G.S.S. SHAHPURA	BHILWARA	SHAHPURA	GIRLS
604	8240906011	222535	G.G.S.S.S. SHARBATI GADODIYA KOTRI	BHILWARA	KOTRI	GIRLS
605	8240910808	222550	G.S.S.S. SWAIPUR	BHILWARA	KOTRI	CO-ED
606	8240915201	222562	G.G.S.S. PAROLI	BHILWARA	KOTRI	GIRLS
607	8240849511	222515	G.G.S.S. GANDHINAGAR	BHILWARA	SUWANA	GIRLS
608	8241001112	222574	G.G.S.S. PANDER	BHILWARA	JAHJPUR	GIRLS

609	8240846003	222502	G.S.S.S. POLICE LINE BHILWARA	BHILWARA	SUWANA	CO-ED
610	8241208718	222664	G.G.S.S.S. BIJOLIYAN	BHILWARA	BIJOLIYA	GIRLS
611	8240401901	214513	G.S.S.S. DABLA	BHILWARA	BANERA	CO-ED
612	8240101102	222351	G.S.S.S. MOD KA NIMBAHEDA	BHILWARA	AASIND	CO-ED
613	8240115504	214402	G.S.S.S. BARSANI	BHILWARA	AASIND	CO-ED
614	8241012004	222598	G.S.S.S. DHOR	BHILWARA	JAHJPUR	CO-ED
615	8241101604	222628	G.S.S.S. DHAMNIYA	BHILWARA	MANDALGARH	CO-ED
616	8240512506	214570	G.S.S.S. (RUPAL SOMANI) BHAGWANPURA	BHILWARA	MANDAL	CO-ED
617	8240308111	214468	G.HR. SEC KOTHIAN	BHILWARA	SHAHPURA	CO-ED
618	8240205308	214438	G.U.S.S. RUPAHELI KALA	BHILWARA	HURDA	CO-ED
619	8240514609	214577	G.S.S.S. KAREDA	BHILWARA	MANDAL	CO-ED
620	8240850407	222521	G.G.S.S. PUR	BHILWARA	SUWANA	GIRLS
621	8240504005	214544	G.S.S.S. NIMBAHERA JATAN	BHILWARA	MANDAL	CO-ED
622	8241101209	222625	G.G.S.S. KACHOLA	BHILWARA	MANDALGARH	GIRLS
623	8240606101	214617	G.G.S.S. MOKHUNDA	BHILWARA	RAIPUR	GIRLS
624	8240517905	214588	G.S.S.S. DHUWALA	BHILWARA	MANDAL	CO-ED
625	8241208702	222663	G.S.S.S. BIJOLIYA	BHILWARA	BIJOLIYA	CO-ED
626	8240109303	214381	G.G.S.S. ANTALI	BHILWARA	AASIND	GIRLS
627	8240202704	214428	G.S.S.S. SARERI BADARON KI	BHILWARA	HURDA	CO-ED
628	8241141802	222685	G.S.S.S. MAHARANA MADAL GHAR	BHILWARA	MANDALGARH	CO-ED
629	8240115001	214398	G.S.S.S. AAMESAR	BHILWARA	AASIND	CO-ED
630	8240604701	214613	GOVT. ADARSH SENI. SEC. SCHOOL THALA	BHILWARA	RAIPUR	CO-ED
631	8241113201	222650	G.S.S.S. JOJWA	BHILWARA	MANDALGARH	CO-ED
632	8240326501	214501	G.S.S. SCHOOL SHAHPURA	BHILWARA	SHAHPURA	CO-ED
633	8240850005	222518	G.S.S. KISHNAWATO KI KHERI	BHILWARA	SUWANA	CO-ED
634	8241112312	222648	G.S.S.S. BARUNDANI	BHILWARA	MANDALGARH	CO-ED
635	8240906507	222538	G.G.S.S. BADLIYAS	BHILWARA	KOTRI	GIRLS
636	8241011202	222596	G.G.S.S. KHAJOORI	BHILWARA	JAHJPUR	GIRLS
637	8240103801	222356	G.S.S.S. RAGUNATHPURA	BHILWARA	AASIND	CO-ED
638	8240402103	214514	G.G.S.S. RAILA	BHILWARA	BANERA	GIRLS
639	8240518701	214592	G.S.S.S. SANTOKPURA	BHILWARA	MANDAL	CO-ED
640	8240701505	214764	G.G.S.S. PONTLA	BHILWARA	SAHADA	CO-ED
641	8240107009	222365	G.S.S.S. DADAVAT SABALPURA	BHILWARA	AASIND	CO-ED
642	8240103201	222355	G.S.S.S. DANTADA BANDH	BHILWARA	AASIND	CO-ED
643	8240802103	214797	G.S.S.S. KAAROI	BHILWARA	SUWANA	CO-ED
644	8240810503	214825	G.S.S.S. AATUN	BHILWARA	SUWANA	CO-ED
645	8240907816	222542	G.S.S.S. NANDRAI	BHILWARA	KOTRI	CO-ED
646	8241020801	222615	G.S.S.S. BEI	BHILWARA	JAHJPUR	CO-ED
647	8241140701	222684	G.S.S.S. DHAKAD KHERI	BHILWARA	MANDALGARH	CO-ED
648	8240501212	214536	G.S.S.S. GYAANGARH	BHILWARA	MANDAL	CO-ED
649	8240200104	214419	G.U.S.S. SODAR	BHILWARA	HURDA	CO-ED
650	8240511601	214568	G.S.S.S. BAVLAS	BHILWARA	MANDAL	CO-ED
651	8240107705	214375	G.S.S.S. PARASOLI	BHILWARA	AASIND	CO-ED
652	8240600301	214598	G.S.S. SCHOOL BORANA	BHILWARA	RAIPUR	CO-ED
653	8240309112	214472	G.G.S.S. SANGRIYA	BHILWARA	SHAHPURA	GIRLS
654	8240102903	222354	G.S.S.S. TILOLI	BHILWARA	AASIND	CO-ED
655	8241207304	222661	G.S.S. JALINDRI	BHILWARA	BIJOLIYA	CO-ED
656	8240119602	214412	G.S.S.S. MOTRAS	BHILWARA	AASIND	CO-ED
657	8240207408	214444	G.S.S.S. KHARI KA LAMBA	BHILWARA	HURDA	CO-ED
658	8240513803	214574	G.S.S.S. GORKHYA	BHILWARA	MANDAL	CO-ED
659	8240803301	214800	G.S.S.S. GADARMALA	BHILWARA	SUWANA	CO-ED
660	8240520605	214593	G.S.S.S. NARELI	BHILWARA	MANDAL	CO-ED
661	8241011203	222597	G.S.S.S. KHAJURI	BHILWARA	JAHJPUR	CO-ED
662	8240307701	214467	G.S.S.S. BORDA BAWARIYAN	BHILWARA	SHAHPURA	CO-ED
663	8240806603	214812	G.S.S.S. KODUKOTA	BHILWARA	SUWANA	CO-ED
664	8240848201	222509	G.S.S. MOHAMMADI COLONY	BHILWARA	SUWANA	CO-ED
665	8240118701	214410	G.S.S.S. CHATARPURA	BHILWARA	AASIND	CO-ED
666	8240108502	214377	G.G.S.S. SHAMBHUGARH	BHILWARA	AASIND	GIRLS
667	8240300101	214448	G.S.S.S. ARNIYA RASA	BHILWARA	SHAHPURA	CO-ED
668	8030130405	211259	G.G.SR. SEC SCHOOL MAHARANI	BIKANER	BIKANER	GIRLS
669	8030510904	211501	G.G.SR. SEC SCHOOL DUNGARGARH	BIKANER	Shri DUNGARGARH	GIRLS
670	8030303202	211331	G.G.SR. SEC SCHOOL, KOLAYAT	BIKANER	KOLAYAT	CO-ED
671	8030412005	211439	G. GIRLS SR. SEC. SCHOOL	BIKANER	NOKHA	CO-ED
672	8030411804	211436	G.G.SR. SEC SCHOOL, KAKDA	BIKANER	NOKHA	CO-ED
673	8030216404	211321	G.SR. SEC. SCHOOL ARJUN SAR	BIKANER	LUNKARANSAR	CO-ED
674	8030500105	211450	G.SR. SEC. SCHOOL, AADSAR	BIKANER	Shri DUNGARGARH	CO-ED
675	8030409307	211422	GOVT GIRLS SEC. SCHOOL RODA	BIKANER	NOKHA	CO-ED
676	8030214001	211314	G.SR. SEC. SCHOOL, KHIYERA	BIKANER	LUNKARANSAR	CO-ED
677	8030704403	211384	G.SR. SEC. SCHOOL RASISAR PUROHITAN BAS	BIKANER	PANCHOO	CO-ED
678	8030604401	211518	G.SR. SEC. SCHOOL PUGAL	BIKANER	KHAJUWALA	CO-ED
679	8030203602	211282	G.SR. SEC. SCHOOL, PIPERA	BIKANER	LUNKARANSAR	CO-ED

680	8030411704	211435	G.SR.SEC.SCHOOL BABA CHHOTU NATH	BIKANER	NOKHA	CO-ED
681	8030313902	211364	G.SEC. SCHOOL GIRLS, KHARI CHARNAN	BIKANER	KOLAYAT	GIRLS
682	8030703806	211419	G.SR.SEC.SCHOOL PANCHU	BIKANER	PANCHOO	CO-ED
683	8030502801	211473	G.AADARSH SR. SEC. SCHOOL, RIDHI	BIKANER	Shri DUNGARGARH	CO-ED
684	8030404402	211397	G.SR. SEC. SCHOOL, SADHASAR	BIKANER	NOKHA	CO-ED
685	8030208302	211298	G.SR.SEC.SCHOOL, SHEKHSAR	BIKANER	LUNKARANSAR	CO-ED
686	8030703003	211407	G.SR.SEC.SCHOOL KAKKU	BIKANER	PANCHOO	CO-ED
687	8030109802	211218	G.G.SEC.SCHOOL UDASAR	BIKANER	BIKANER	CO-ED
688	8030310014	211350	G.SR.SEC. SCHOOL GODU	BIKANER	KOLAYAT	CO-ED
689	8030701003	211420	G.SR.SEC.SCHOOL, BHADLA	BIKANER	PANCHOO	CO-ED
690	8030212401	211312	G.SR.SEC.SCHOOL, HANSERA	BIKANER	LUNKARANSAR	CO-ED
691	8030503001	211474	G.SR.SEC.SCHOOL BIGGA	BIKANER	Shri DUNGARGARH	CO-ED
692	8030410801	211432	GOVT.ADARSH SR.SEC.SCHOOL, MORKHANA ATHUNA	BIKANER	NOKHA	CO-ED
693	8030101001	211181	G.SR.SEC.SCHOOL KANASAR	BIKANER	BIKANER	CO-ED
694	8030201101	211277	G.SR.SEC.SCHOOL, SANSARDESAR	BIKANER	LUNKARANSAR	CO-ED
695	8030316707	211368	GOVT ADARSH SR.SEC SCHOOL, HADAN	BIKANER	KOLAYAT	CO-ED
696	8030403901	211394	G.SR. SEC. SCHOOL, LALAMDESAR BADA	BIKANER	NOKHA	CO-ED
697	8030107702	211209	G.G.SEC.SCHOOL	BIKANER	BIKANER	GIRLS
698	8030404102	211396	GOVERNMENT ADARSH SENIOR SECONDARY SCHOOL KUCHOR ATHUNI	BIKANER	NOKHA	CO-ED
699	8030410402	211430	GOVT.ADARSH.SENIOR.SCENDORY.SCHO OL, SALUNDIYA	BIKANER	NOKHA	CO-ED
700	8030102501	211184	G.SR.SEC.SCHOOL lalamdesar	BIKANER	BIKANER	CO-ED
701	8030502301	211468	GOVT. SR. SEC. SCHOOL, UPANI	BIKANER	Shri DUNGARGARH	CO-ED
702	8030110602	211220	G.SR.SEC.SCHOOL jaymalsar	BIKANER	BIKANER	CO-ED
703	8030302601	211329	G.SR.SEC.SCHOOL, DASOURI	BIKANER	KOLAYAT	CO-ED
704	8030309631	211347	G.SR.SEC.SCHOOL, Bajju khalsa	BIKANER	KOLAYAT	CO-ED
705	8030204301	211286	G.SR.SEC.SCHOOL, KAKADWALA	BIKANER	LUNKARANSAR	CO-ED
706	8030500601	211452	GOVT. SR. SEC. SCHOOL SURJANSAR	BIKANER	Shri DUNGARGARH	CO-ED
707	8030400102	211376	G.SR. SEC.SCHOOL, CHARKADA	BIKANER	NOKHA	CO-ED
708	8030411413	211433	G.SR.SEC.SCHOOL, BERASAR	BIKANER	NOKHA	CO-ED
709	8030203001	211280	G.SR.SEC.SCHOOL, KAPURISAR	BIKANER	LUNKARANSAR	CO-ED
710	8030309804	211349	G.SR.SEC. SCHOOL, RD 860, BANGADSAR	BIKANER	KOLAYAT	CO-ED
711	8030110101	211219	G.SR.SEC.SCHOOL	BIKANER	BIKANER	CO-ED
712	8030501901	211464	G.SR.SEC.SCHOOL LAKHASAR	BIKANER	Shri DUNGARGARH	CO-ED
713	8030100101	211178	G.SEC.SCHOOL	BIKANER	BIKANER	CO-ED
714	8030318301	211371	G.SR.SEC.SCHOOL,DIYATRA	BIKANER	KOLAYAT	CO-ED
715	8030409704	211425	G.SR.SEC.SCHOOL, SURPURA	BIKANER	NOKHA	CO-ED
716	8030424801	211449	GOVT.GIRLS SEC. SCHOOL, SUTHARON KA BAS NOKHA	BIKANER	NOKHA	CO-ED
717	8030107103	211203	G.G.SEC.SCHOOL	BIKANER	BIKANER	CO-ED
718	8030412701	211442	G.SR. SEC.SCHOOL, JAISALSAR	BIKANER	NOKHA	CO-ED
719	8030603203	211512	G.SR.SEC.SCHOOL, KHAJUWALA	BIKANER	KHAJUWALA	CO-ED
720	8030500901	211456	G.SR.SEC.SCHOOL, KITASAR	BIKANER	Shri DUNGARGARH	CO-ED
721	8030106101	211197	G.SR.SEC.SCHOOL GUSAISAR	BIKANER	BIKANER	CO-ED
722	8030130841	211265	G.SR.SEC. SCHOOL KARMISSAR,BIKANER	BIKANER	BIKANER	CO-ED
723	8030105701	225364	G.SR. SEC.SCHOOL RAJERA	BIKANER	BIKANER	CO-ED
724	8030319801	211373	G.SR.SEC.SCHOOL,BITHNOK	BIKANER	KOLAYAT	CO-ED
725	8030501401	211460	G.SR.SEC.SCHOOL SONIYASAR MITHIYA	BIKANER	Shri DUNGARGARH	CO-ED
726	8030701502	211377	G.SR.SEC.SCHOOL, DAWA	BIKANER	PANCHOO	CO-ED
727	8030501201	211458	GOVT. SENIOR SEC. SCHOOL RAJEDU	BIKANER	Shri DUNGARGARH	CO-ED
728	8030210301	211307	G.SR.SEC.SCHOOL, DHIRERA	BIKANER	LUNKARANSAR	CO-ED
729	8030504203	211484	GOVT. SEN. SEC. SCHOOL SANWATSAR	BIKANER	Shri DUNGARGARH	CO-ED
730	8030101501	211182	G.SR.SEC.SCHOOL khara	BIKANER	BIKANER	CO-ED
731	8030301801	211327	G.SR. SEC. SCHOOL, BHOLASAR	BIKANER	KOLAYAT	CO-ED
732	8030703704	211417	G.SR.SEC.SCHOOL NATHUSAR	BIKANER	PANCHOO	CO-ED
733	8030107401	211205	G.SR.SEC.SCHOOL	BIKANER	BIKANER	CO-ED
734	8030200702	211276	G.SR.SEC.SCHOOL, MAHADEVWALI	BIKANER	LUNKARANSAR	CO-ED
735	8030705304	211444	G.SR.SEC.SCHOOL, SARUNDA	BIKANER	PANCHOO	CO-ED
736	8030410601	211431	G.SR. SEC.SCHOOL, GAJRUPDESAR	BIKANER	NOKHA	CO-ED
737	8030503401	211477	GOVT. SR. SEC. SCHOOL TOLIYASAR	BIKANER	Shri DUNGARGARH	CO-ED
738	8030704101	211382	G.SR.SEC.SCHOOL PARVA	BIKANER	PANCHOO	CO-ED
739	8030404601	211398	G.SR. SEC.SCHOOL, MASURI	BIKANER	NOKHA	CO-ED
740	8030703402	211406	G.SR.SEC.SCHOOL KISNASAR	BIKANER	PANCHOO	CO-ED
741	8030203301	211281	G.SR.SEC.SCHOOL NATHWANA	BIKANER	LUNKARANSAR	CO-ED
742	8030104607	211193	G.SR.SEC.SCHOOL GADHWALA	BIKANER	BIKANER	CO-ED
743	8030705004	211385	G.SR.SEC.SCHOOL SADHUNA	BIKANER	PANCHOO	CO-ED
744	8030703504	211379	G.SR.SEC.SCHOOL KUDSU	BIKANER	PANCHOO	CO-ED
745	8030109101	211214	G.AADARSH SR. SEC.SCHOOL	BIKANER	BIKANER	CO-ED
746	8030128109	211239	G.SR.SEC.SCHOOL GIRLS Teliwara Bikaner	BIKANER	BIKANER	GIRLS
747	8030700803	211378	G.SR.SEC.SCHOOL BANDHRA	BIKANER	PANCHOO	CO-ED
748	8030502401	211469	G.G.SEC.SCHOOL, BANA	BIKANER	Shri DUNGARGARH	CO-ED
749	8030701803	211411	G.SR.SEC. SCHOOL	BIKANER	PANCHOO	CO-ED

750	8030204802	211288	G.SR.SEC.SCHOOL, ROJHA	BIKANER	LUNKARANSAR	CO-ED
751	8030210001	211305	G.SR.SEC.SCHOOL, KUJATI	BIKANER	LUNKARANSAR	CO-ED
752	8030305501	211339	GOVERNMENT AADARSH SENIOR SECONDARY SCHOOL, GIRIRAJGARH	BIKANER	KOLAYAT	CO-ED
753	8030702203	211415	G.SR.SEC.SCHOOL DHINGSARI	BIKANER	PANCHOO	CO-ED
754	8030403805	211393	G.SR.SEC.SCHOOL, BADNU	BIKANER	NOKHA	CO-ED
755	8030501501	211461	GOVT. SENIOR SECONDARY SCHOOL DHANERU	BIKANER	Shri DUNGARGARH	CO-ED
756	8030602601	211510	G.SR.SEC.SCHOOL, 17 K.Y.D.	BIKANER	KHAJUWALA	CO-ED
757	8230405612	222281	GOVT. SR. SEC. BALIKA TALERA	BUNDI	TALERA	CO-ED
758	8230507715	222319	GOVT. ADARSH SR. SEC. SCHOOL KHATKAD	BUNDI	BUNDI	CO-ED
759	8230306601	221653	GOVT. AADRSH HR. SEC. JAIPUR	BUNDI	NAINWA	CO-ED
760	8230409509	222292	GOVT. ADARSH SR. SEC. SCHOOL TIRATH	BUNDI	TALERA	CO-ED
761	8230119001	221547	GOVT. AADARASH SR. SEC. SANWATGARH	BUNDI	HINDOLI	CO-ED
762	8230212908	221592	GOVT. ADARSH. Hr. SEC. SCHOOL JHALJI KA BARANA	BUNDI	K.PATAN	CO-ED
763	8230210703	221586	GOVT. ADARSH SR. SEC. CHITAWA	BUNDI	K.PATAN	CO-ED
764	8230514401	222336	GOVT. SEC. BALIKA SCHOOL NAMANA	BUNDI	BUNDI	GIRLS
765	8230504804	222312	GOVT. ADARSH SR. SEC. SCHOOL DOLADA	BUNDI	BUNDI	CO-ED
766	8230210209	221585	GOVT. ADARSH, Hr. SEC. SCHOOL LESARDA	BUNDI	K.PATAN	CO-ED
767	8230502107	222308	GOVT. ADARSH SR. SEC. NEEM KA KHEDA	BUNDI	BUNDI	CO-ED
768	8230114603	221537	GOVT. ADARSH Hr. Sec. SCHOOL THANA	BUNDI	HINDOLI	CO-ED
769	8230409901	222294	GOVT. ADARSH HR. SEC. LADPUR	BUNDI	TALERA	CO-ED
770	8230105704	222229	GOVT. AADARASH SR. SEC. MANGALIKALAN	BUNDI	HINDOLI	CO-ED
771	8230109402	222236	GOVT. ADARSH SR. SEC. SCHOOL BASOLI	BUNDI	HINDOLI	CO-ED
772	8230301512	221640	GOVT. AADRSH Hr. SEC. SCHOOL DUGARI	BUNDI	NAINWA	CO-ED
773	8230110602	221534	GOVT. ADARSH Hr. SEC. SCHOOL KHINIYA	BUNDI	HINDOLI	CO-ED
774	8230219007	221608	GOVT. ADARSH SR. SEC. ROTEDA	BUNDI	K.PATAN	CO-ED
775	8230509601	222324	GOVT. ADARSH SR. SEC. RAYTHAL	BUNDI	BUNDI	CO-ED
776	8290327401	224111	GOVT. GIRLS SENI. SEC. SCHOOL BEGUN	CHITTAURGARH	BEGUN	GIRLS
777	8290305002	224084	GOVT. SENI. SEC. SCH. KATUNDA	CHITTAURGARH	BEGUN	CO-ED
778	8290325805	225388	SWAMI VEVI GOVT. MODEL SCH. BEGUN	CHITTAURGARH	BEGUN	CO-ED
779	8290511702	224166	GOVT. GIRL SEC. SCHOOL VIJAYPUR	CHITTAURGARH	CHITTORGARH	GIRLS
780	8290327503	224112	GOVT. SENI. SEC. SCHOOL BEGUN (CHAPRA)	CHITTAURGARH	BEGUN	CO-ED
781	8290504602	224156	GOVT. GIRLS SEC. SCHOOL GHATIYAWALI	CHITTAURGARH	CHITTORGARH	GIRLS
782	8290802101	224266	GOVT. HIR. SEC. IDRA	CHITTAURGARH	DUNGLA	CO-ED
783	8290913001	224322	GOVT. HR. SEC. SCH. NAHARGARH	CHITTAURGARH	BHADESAR	CO-ED
784	8291011801	224359	GOVT. SR. SEC. SCHOOL BINOTA	CHITTAURGARH	NIMBAHERA	CO-ED
785	8290521201	224195	GOVT. SR. SEC. SCHOOL BADODIYA	CHITTAURGARH	CHITTORGARH	CO-ED
786	8290902103	224298	GOVT. S. SEC. SCHOOL KHODIP	CHITTAURGARH	BHADESAR	CO-ED
787	8291013502	224362	GOVT. GIRLS SEC. SCHOOL KANERA	CHITTAURGARH	NIMBAHERA	GIRLS
788	8290302902	224081	GOVT. GIRLS SEC. SCHOOL PARSOLI	CHITTAURGARH	BEGUN	GIRLS
789	8290805503	224277	GOVT. HIR. SEC. SCHOOL BHATOLI BAGRIYAN	CHITTAURGARH	DUNGLA	CO-ED
790	8290904606	224302	GOVT. G.S.SEC. SCHOOL BHADESAR	CHITTAURGARH	BHADESAR	GIRLS
791	8291205302	224384	GOVT. GIRLS SECONDRY BANSI	CHITTAURGARH	BADI SADRI	GIRLS
792	8290300902	224077	GOVT. SR. SEC. SCH. BARNIYAS	CHITTAURGARH	BEGUN	CO-ED
793	8291210920	224392	GOVT. SR. SEC. SCHOOL BOHEDA	CHITTAURGARH	BADI SADRI	CO-ED
794	8040103104	211551	GSSS BHALERI	CHURU	TARANAGAR	CO-ED
795	8040611085	215605	SANCHIYALAL BAID G SECS RATANG	CHURU	RATANGARH	GIRLS
796	8040101102	211543	GSSS DHIRWAS BADA	CHURU	TARANAGAR	CO-ED
797	8040328102	215351	G. AADARSH S.S.S. RANSISAR	CHURU	SARDARSHAHAR	CO-ED
798	8040100931	211542	GSSS SAHAWA	CHURU	TARANAGAR	CO-ED
799	8040604102	215572	GSSS GOLSAR	CHURU	RATANGARH	CO-ED
800	8040502201	215451	GSSS LODHASAR	CHURU	SUJANGARH	CO-ED
801	8040305502	215289	G.S.S.S. MALAKSAR	CHURU	SARDARSHAHAR	CO-ED
802	8040100502	211539	GSSS RAIYA TUNDA	CHURU	TARANAGAR	CO-ED
803	8040701502	215486	GSSS DUNKAR	CHURU	BIDASAR	CO-ED
804	8040314701	215328	G. AADARSH SR. SEC. SCHOOL	CHURU	SARDARSHAHAR	CO-ED
805	8040306602	215293	G. AADARSH S.S.S. JAITASAR	CHURU	SARDARSHAHAR	CO-ED
806	8040102505	211549	GSSS PUNRAS	CHURU	TARANAGAR	CO-ED
807	8040311901	215316	G.S.S. ROOPLISAR	CHURU	SARDARSHAHAR	CO-ED
808	8040204002	215211	GHSS BIRMI BADI (BIRMI KHALSA)	CHURU	RAJGARH	CO-ED
809	8040703802	215510	GSSS TEHANDESAR	CHURU	BIDASAR	CO-ED
810	8040202803	215203	GHSS PAHARSAR (DHIGARALA)	CHURU	RAJGARH	CO-ED
811	8040302902	215283	G.A.S.S.S. MEHRASAR UPADHIYAN	CHURU	SARDARSHAHAR	CO-ED
812	8040707304	215545	GSSS UDWALA	CHURU	BIDASAR	CO-ED
813	8040600101	215546	GSSS LACHHADSAR	CHURU	RATANGARH	GIRLS

814	8040106303	215158	GSSS KALVAS	CHURU	TARANAGAR	CO-ED
815	8040103604	215552	GSSS BUCHAVAS	CHURU	TARANAGAR	CO-ED
816	8040201701	215194	GHSS GALAR (GALAR)	CHURU	RAJGARH	CO-ED
817	8040519001	215523	GSS BHARADIYA SGS WARD NO.13 SUJ.	CHURU	SUJANGARH	CO-ED
818	8040114902	215182	GSSS INDARMANI NP TARANAGAR WARD NO.12	CHURU	TARANAGAR	CO-ED
819	8040606707	215587	GSSS DAUDSAR	CHURU	RATANGARH	CO-ED
820	8040607301	215591	D.S.GSS KANGAR	CHURU	RATANGARH	CO-ED
821	8110602006	218087	GOVT. SS CHAREDA	DAUSA	LAWAN	CO-ED
822	8110216110	218096	GOVT. SSS GIRLS BHANDAREJ	DAUSA	DAUSA	GIRLS
823	8110401703	212892	GOVT. SSS GIRLS MAHUWA	DAUSA	MAHWA	CO-ED
824	8110507515	212972	GOVT. SSS. GIRLS SIKRAI	DAUSA	SIKRAI	CO-ED
825	8110121303	218034	GOVT. GIRLS SSS	DAUSA	BANDIKUI	GIRLS
826	8110607501	218046	GOVT. SSS NANGAL RAJAWTAN	DAUSA	LAWAN	CO-ED
827	8110115102	218018	GOVT. SS AABHANERI	DAUSA	BANDIKUI	CO-ED
828	8110325913	212882	GOVT. SSS RAMGARH PACHWARA	DAUSA	LALSOT	CO-ED
829	8110321901	212874	GOVT. SSS RAHUWAS	DAUSA	LALSOT	CO-ED
830	8110226101	218123	GOVT SSS RAILWAY STATION DAUSA	DAUSA	DAUSA	CO-ED
831	8110307101	218157	GOVT. SSS SANWASA	DAUSA	LALSOT	CO-ED
832	8110306701	218154	GOVT. SSS SHYAMPURA KALAN	DAUSA	LALSOT	CO-ED
833	8110600703	218038	GOVT. SSS BANIYANA	DAUSA	LAWAN	CO-ED
834	8110606701	218041	GOVT. SSS MALWAS	DAUSA	LAWAN	CO-ED
835	8110508403	212978	GOVT. SSS GANGADWADI	DAUSA	SIKRAI	CO-ED
836	8110605508	218107	SAHID GHANSHYAM GURJAR GOVT. SS KHAWARAWJI	DAUSA	LAWAN	CO-ED
837	8110502003	212952	GOVT. SSS GARH	DAUSA	SIKRAI	CO-ED
838	8110303403	218139	GOVT. SSS GANGLYAWAS	DAUSA	LALSOT	CO-ED
839	8110320002	212870	GOVT. SSS DOLATPURA SETH HAJARI LAL BILALA	DAUSA	LALSOT	CO-ED
840	8110401807	212894	GOVT. SSS SANTHA	DAUSA	MAHWA	CO-ED
841	8110220911	218113	GOVT SSS KUNDAL	DAUSA	DAUSA	CO-ED
842	8110116506	218021	GOVT. SS HINGOTA	DAUSA	BANDIKUI	CO-ED
843	8110510519	212988	GOVT. SSS GEEJGARH	DAUSA	SIKRAI	CO-ED
844	8110507204	212971	GOVT. SSS KALWAN	DAUSA	SIKRAI	CO-ED
845	8110605302	218060	GOVT. SS KHANWAS	DAUSA	LAWAN	CO-ED
846	8110607702	218105	GOVT. SS GIRLS PAPPARDA	DAUSA	LAWAN	GIRLS
847	8110104907	217985	GOVT. SSS BHANWATA-BHANWATI	DAUSA	BANDIKUI	CO-ED
848	8110510008	212984	GOVT. SSS TORDA	DAUSA	SIKRAI	CO-ED
849	8110302701	218137	SHRI KRISHAN SHASTRI GOVERNMENT VARISTH UPADHYAYA SANSKRIT SCHOOL MAHARAJPURA TALAWGAON	DAUSA	LALSOT	CO-ED
850	8110314106	218179	GOVT. SSS SURATPURA	DAUSA	LALSOT	CO-ED
851	8110509204	212980	GOVT. VARISTH UPADHYAY SANSKRIT BAHARAWNDA	DAUSA	SIKRAI	CO-ED
852	8110600902	218045	GOVT. SS BADAGAON	DAUSA	LAWAN	CO-ED
853	8110509505	212982	GOVT. SSS KALAKHOH AMBADI	DAUSA	SIKRAI	CO-ED
854	8110211704	218081	GOVT SSS GOTHADA	DAUSA	DAUSA	CO-ED
855	8110400301	212884	GOVT. SSS SINDUKI	DAUSA	MAHWA	CO-ED
856	8110216401	218097	GOVT. SSS RALAWTA	DAUSA	DAUSA	CO-ED
857	8110220701	218111	GOVT. SS KALI PAHADI	DAUSA	DAUSA	CO-ED
858	8110316504	218184	GOVT. SSS INDAWA	DAUSA	LALSOT	CO-ED
859	8110310801	218167	GOVT. SSS CHANDSEN	DAUSA	LALSOT	CO-ED
860	8110107407	217992	ADARSH GOVT. SSS ARNIYA	DAUSA	BANDIKUI	CO-ED
861	8110307602	218158	GOVT. SSS AJABPURA BADKAPADA	DAUSA	LALSOT	CO-ED
862	8110116005	218020	GOVT. SS BAIJUPADA	DAUSA	BANDIKUI	CO-ED
863	8110100104	217973	GOVT. SS DHELADI	DAUSA	BANDIKUI	CO-ED
864	8110602901	218100	GOVT. SS DUGRAWATA	DAUSA	LAWAN	CO-ED
865	8110606904	218044	GOVT. SS MANPURIYA	DAUSA	LAWAN	CO-ED
866	8110316701	218186	GOVT. SSS KHATUMBER	DAUSA	LALSOT	CO-ED
867	8110401304	212890	GOVT SS RAMGARH	DAUSA	MAHWA	CO-ED
868	8110409803	212924	GOVT. SS GIRLS GAJIPUR	DAUSA	MAHWA	CO-ED
869	8110512602	213002	GOVT. SSS ADARSH PILODI	DAUSA	SIKRAI	CO-ED
870	8110404202	212904	GOVT. SS GIRDHARI LAL KOT	DAUSA	MAHWA	CO-ED
871	8110323505	212878	GOVT. SS TALEDA JAMAT LALSOT	DAUSA	LALSOT	CO-ED
872	8110602101	218085	GOVT. SS CHOODIYAWAS	DAUSA	LAWAN	CO-ED
873	8110400802	212888	GOVT. SSS ROT HADIYA	DAUSA	MAHWA	CO-ED
874	8110503203	212957	GOVT. SSS CHOKARWADA	DAUSA	SIKRAI	CO-ED
875	8110308802	218162	GOVT. SSS ADARSH NAYAWAS	DAUSA	LALSOT	CO-ED
876	8110215204	218092	GOVT. SS CHANDRANA	DAUSA	DAUSA	CO-ED
877	8110311401	218169	GOVT. SS. VYASO KA NOHARA	DAUSA	LALSOT	CO-ED
878	8110602601	218110	GOVT. SS. DHARANBAS	DAUSA	LAWAN	CO-ED
879	8110609301	218103	GOVT. SSS SHAYLAWAS	DAUSA	LAWAN	CO-ED
880	8110317601	212867	GOVT. SS AMRAWAD	DAUSA	LALSOT	CO-ED
881	8110221302	218117	GOVT. SSS KALOTA	DAUSA	DAUSA	CO-ED

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882	8110204201	218054	GOVT. SSS BHANKARI	DAUSA	DAUSA	CO-ED
883	8110413902	212938	GOVT SSS TUDIYANA	DAUSA	MAHWA	CO-ED
884	8110221101	218115	GOVT. SS SINDOLI	DAUSA	DAUSA	CO-ED
885	8110303901	218140	GOVT. SSS BICHHA	DAUSA	LALSOT	CO-ED
886	8110402002	212895	GOVT. SSS GAHNOLI	DAUSA	MAHWA	CO-ED
887	8110602702	218102	GOVT. SSS DHIGARIYA	DAUSA	LAWAN	CO-ED
888	8110208601	218065	GOVT SSS TITARWADA KHURD	DAUSA	DAUSA	CO-ED
889	8110126003	218037	GOVT. SS PICHUPARA KALAN	DAUSA	BANDIKUI	CO-ED
890	8110113338	218013	GOVT.SSS BASWA	DAUSA	BANDIKUI	CO-ED
891	8110103506	217980	GOVT. SS BADIYAL KALAN	DAUSA	BANDIKUI	CO-ED
892	8110314501	218181	GOVT. SS SCHOOL BHAIPUR	DAUSA	LALSOT	CO-ED
893	8110309502	218163	GOVT. SSS KALUWAS	DAUSA	LALSOT	CO-ED
894	8110312702	218173	GOVT. SSS RALAWAS	DAUSA	LALSOT	CO-ED
895	8110410206	212926	GOVT. SS TALCHIDI	DAUSA	MAHWA	CO-ED
896	8110210204	218074	GOVT. SS BAPI	DAUSA	DAUSA	CO-ED
897	8110102101	217976	GOVT. SSS PANDITPURA	DAUSA	BANDIKUI	CO-ED
898	8110603701	218121	GOVT. SS HINGOTIYA	DAUSA	LAWAN	CO-ED
899	8110109307	218000	GOVT.SSS KARNAWAR	DAUSA	BANDIKUI	CO-ED
900	8110501001	212949	GOVT. SS SHEKPURA	DAUSA	SIKRAI	CO-ED
901	8110301706	218134	GOVT. SSS SHRIMA	DAUSA	LALSOT	CO-ED
902	8110118302	218028	GOVT. SSS MAHUKALAN	DAUSA	BANDIKUI	CO-ED
903	8110410503	212927	GOVT. SS GIRLS BALAHEDI	DAUSA	MAHWA	GIRLS
904	8110506201	212964	GOVT. SSS ADARSH KUNDERA DUNGAR	DAUSA	SIKRAI	CO-ED
905	8110321101	212873	GOVT. SSS DOB	DAUSA	LALSOT	CO-ED
906	8110609701	218086	GOVT. SSS THUMADI	DAUSA	LAWAN	CO-ED
907	8110204301	218055	GOVT SSS MAHESHWARA KALAN	DAUSA	DAUSA	CO-ED
908	8110205402	218059	GOVT. SSS SOORAJPURA	DAUSA	DAUSA	CO-ED
909	8110209804	218072	GOVT. SS KHURI KALAN	DAUSA	DAUSA	CO-ED
910	8110406806	212919	GOVT. SSS BADA GAON KHERLA	DAUSA	MAHWA	CO-ED
911	8110310301	218164	GOVT. SSS ADRSH MIRJAPURA	DAUSA	LALSOT	CO-ED
912	8110102504	217977	GOVT. SS SANSKRIT HARNATHPURA	DAUSA	BANDIKUI	CO-ED
913	8110301203	218133	GOVT. SS SHIVSINGHPURA	DAUSA	LALSOT	CO-ED
914	8110105905	217989	GOVT. SS REHADIYA	DAUSA	BANDIKUI	CO-ED
915	8110500304	212944	GOVT. SS UDAIPURA	DAUSA	SIKRAI	CO-ED
916	8110108303	217996	GOVT. SSS ANCHEDI	DAUSA	BANDIKUI	CO-ED
917	8110513102	213003	GOVT. SSS MARIYADA	DAUSA	SIKRAI	CO-ED
918	8110109807	218003	SETH BANSIDHAR SEC. SCHOOL	DAUSA	BANDIKUI	CO-ED
919	8110119102	218032	GOVT. SS POONDARPADA	DAUSA	BANDIKUI	CO-ED
920	8110406013	212910	GOVT. SSS MANDAWAR	DAUSA	MAHWA	CO-ED
921	8110607401	218101	GOVT. SSS NANGAL GOVIND	DAUSA	LAWAN	CO-ED
922	8110606413	218049	GOVT. SSS LAWAN	DAUSA	LAWAN	CO-ED
923	8080218302	211709	GOVT. GIRL S. S.SCHOOL BARI	DHAULPUR	BARI	GIRLS
924	8080332706	211822	GOVT S.S.S. BAREH MORI	DHAULPUR	DHOLPUR	CO-ED
925	8080111101	217505	GOVT.SR SEC.S. BARAULI	DHAULPUR	BASERI	CO-ED
926	8080201704	217525	GOVT.SR SEC SCHOOL CHILA CHOND	DHAULPUR	BARI	CO-ED
927	8080511506	211724	GOVT.SR SEC SCHOOL MALONI KHURD	DHAULPUR	SAIPAU	CO-ED
928	8080204003	217531	GOVT. SR.SEC. SCHOOL TONTARI	DHAULPUR	BARI	CO-ED
929	8080310804	211739	GOVT.S.S.S. DUWATI	DHAULPUR	DHOLPUR	CO-ED
930	8080500203	211763	GOVT.GIR.SR.SEC.SCHOOL SAIPAU	DHAULPUR	SAIPAU	CO-ED
931	8080202804	217527	GOVT. SR.SEC.SCHOOL SUNIPUR	DHAULPUR	BARI	CO-ED
932	8080503201	211773	GOVT.S.S.S. KOLARI	DHAULPUR	SAIPAU	CO-ED
933	8080208602	217550	GOVT.SR.SEC.SCHOOL	DHAULPUR	BARI	CO-ED
934	8080106405	217492	GOVT S.S.S. BORELI	DHAULPUR	BASERI	CO-ED
935	8080331605	211824	GOVT G.S.S.S.JATOLI	DHAULPUR	DHOLPUR	CO-ED
936	8080328304	211829	GOVT.SR.SEC.SCHOOL TAGAVALI	DHAULPUR	DHOLPUR	CO-ED
937	8080419803	212419	GOVT SR.SEC.SCH.JASUPURA	DHAULPUR	RAJAKHERA	CO-ED
938	8080216604	211705	GOVT. SR.SEC.SCHOOL	DHAULPUR	BARI	CO-ED
939	8080210706	217556	GOVT. SR. SECONDARY SCHOOL	DHAULPUR	BARI	CO-ED
940	8080507304	211765	GOVT.SEC.SR.SCHOOL TASIMO	DHAULPUR	SAIPAU	CO-ED
941	8080500202	211762	GOVT.SR.SEC.SCHOOL SAIPAU	DHAULPUR	SAIPAU	CO-ED
942	8080115305	217514	GOVT S.S.S. BADAGAW	DHAULPUR	BASERI	CO-ED
943	8080406304	211809	GOVT SR.SEC.SCH. HATHWARI	DHAULPUR	RAJAKHERA	CO-ED
944	8080509104	211744	GOVT.SR.SEC.SCHOOL BADARIKA	DHAULPUR	SAIPAU	CO-ED
945	8080113401	217511	GOVT SR.S.S. RAHARAJ	DHAULPUR	BASERI	CO-ED
946	8080503501	211771	GOVT.SR.SEC.SCHOOL KANASIL	DHAULPUR	SAIPAU	CO-ED
947	8080505501	211755	GOVT.SR.SEC.SCHOOL MALONI PAWAAR	DHAULPUR	SAIPAU	CO-ED
948	8080107406	217495	GOVT Sr.S.S. MAMODHAN	DHAULPUR	BASERI	CO-ED
949	8080503402	211772	GOVT.SEC.SCHOOL PARUA	DHAULPUR	SAIPAU	CO-ED
950	8080332903	211823	GOVT S.S.S. SINGHAWALI BARE	DHAULPUR	DHOLPUR	CO-ED
951	8080419203	212418	GOVT.SEC.SCHOOL JALALPUR	DHAULPUR	RAJAKHERA	CO-ED
952	8080420204	212420	GOVT.SRS SCH SHAHPURA	DHAULPUR	RAJAKHERA	CO-ED
953	8080502202	211777	GOVT.SR.SEC.SCHOOL RAJPUR	DHAULPUR	SAIPAU	CO-ED
954	8080211201	217560	GOVT. SR. SECONDARY SCHOOL BIJOLI	DHAULPUR	BARI	CO-ED
955	8080510102	211729	GOVT.SR.SEC.SCHOOL KARIMPUR	DHAULPUR	SAIPAU	CO-ED

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956	8080103201	217481	GOVT SR SEC SCH. MADASIL	DHAULPUR	BASERI	CO-ED
957	8080410401	211820	GOVT S.S. MAHAD PURA	DHAULPUR	RAJAKHERA	CO-ED
958	8080102006	217478	GOVT S.S.S. DHORR	DHAULPUR	BASERI	CO-ED
959	8080500505	211769	GOVT SR SEC SCHOOL NUNHERA	DHAULPUR	SAIPAU	CO-ED
960	8080303304	211719	GOVT SR SEC SCHOOL BASAI SAMANTA	DHAULPUR	DHOLPUR	CO-ED
961	8080112401	217509	GOVT S.S. MOTHYAPURA	DHAULPUR	BASERI	CO-ED
962	8080328903	211830	GOVT SR SEC SCHOOL DULHARA	DHAULPUR	DHOLPUR	CO-ED
963	8080508004	211746	GOVT SR SEC SCHOOL NIDHERAKHURD	DHAULPUR	SAIPAU	CO-ED
964	8080409202	211815	GOVT SR SEC S. LALPUR	DHAULPUR	RAJAKHERA	CO-ED
965	8080510703	211730	GOVT SR SEC SCHOOL PURENI	DHAULPUR	SAIPAU	CO-ED
966	8080309202	211734	GOVT SS DAYERI	DHAULPUR	DHOLPUR	CO-ED
967	8080205201	224971	GOVT SECONDARY KANS PURA	DHAULPUR	BARI	CO-ED
968	8080212906	217564	GOVT. Sr. Secondary school Khanpur Meena	DHAULPUR	BARI	CO-ED
969	8080505409	211756	GOVT S.N SR SEC SCHOOL DONARI	DHAULPUR	SAIPAU	CO-ED
970	8080406602	211810	GOVT SR SEC SCHOOL MACHHARIYA	DHAULPUR	RAJAKHERA	CO-ED
971	8080504008	211770	GOVT SEC SCHOOL RAJORA KALA	DHAULPUR	SAIPAU	CO-ED
972	8270503702	223073	G.SR SEC.S. BASIYA	DUNGARPUR	SIMALWARA	CO-ED
973	8270402420	222999	G.G.SR SEC KHADAGADA	DUNGARPUR	SAGWARA	CO-ED
974	8270901401	222385	G.SR SEC.S KRAWARA	DUNGARPUR	JHONTHARI	CO-ED
975	8270216706	222441	G.SR SEC MAHARAWAL DUNGARPUR	DUNGARPUR	DUNGARPUR	CO-ED
976	8270418705	223059	G.SR SEC SCH. PUN COL. SAGWARA	DUNGARPUR	SAGWARA	CO-ED
977	8270905701	222436	G.S SEC.S. SURATA	DUNGARPUR	JHONTHARI	CO-ED
978	8270413721	223041	G.SR SEC SCH. ECBRI	DUNGARPUR	SAGWARA	CO-ED
979	8270417605	223055	G.MHIPAL.S SEC S.SAGWARA	DUNGARPUR	SAGWARA	CO-ED
980	8270224801	223656	G.S SEC.S THANA	DUNGARPUR	DUNGARPUR	CO-ED
981	8270703904	222399	G.SER SEC. PAL MANDAV	DUNGARPUR	DOVDA	CO-ED
982	8270225001	223639	G.S SEC.S PAL DEVAL	DUNGARPUR	DUNGARPUR	CO-ED
983	8270603410	223079	G.SR SEC SCH KUNVA	DUNGARPUR	CHIKHALI	CO-ED
984	8270100716	223634	G.S SEC.S GALANDAR PAL	DUNGARPUR	BICCHIWARA	CO-ED
985	8270101001	223635	G.SEC S JALU KUVAN	DUNGARPUR	BICCHIWARA	CO-ED
986	8270216403	222439	G.SR SEC.KISIHAN LAL GARG DUNGARPUR	DUNGARPUR	DUNGARPUR	CO-ED
987	8270511211	223673	G.S R.S.P.S SEC.S DHAMBOLA	DUNGARPUR	SIMALWARA	CO-ED
988	8270221701	223667	G.SR SEC.S GAMRI DEVAL	DUNGARPUR	DUNGARPUR	CO-ED
989	8270207201	222413	G.S SEC.S. KHERA KACCHAWASA	DUNGARPUR	DUNGARPUR	CO-ED
990	8270708605	222409	G.SR SEC SCH VASSI	DUNGARPUR	DOVDA	CO-ED
991	8271001401	222486	G.SR.S SEC.S RINCHHA	DUNGARPUR	SABLA	CO-ED
992	8270222606	222367	AD.G SR SEC.S KAKRA DARA	DUNGARPUR	DUNGARPUR	CO-ED
993	8270100501	223633	G.S SEC.S GAMRI AHARA	DUNGARPUR	BICCHIWARA	CO-ED
994	8270221501	223637	AD.G SR SEC.S DEVAL	DUNGARPUR	DUNGARPUR	CO-ED
995	8270400510	222990	G.SR SEC SCH PADARDI BADI	DUNGARPUR	SAGWARA	CO-ED
996	8270401615	222996	G.G SR SEC SHC.BHILUDA	DUNGARPUR	SAGWARA	CO-ED
997	8270106002	223654	G.S SEC.S BOKHLAPAL	DUNGARPUR	BICCHIWARA	CO-ED
998	8270602204	223076	G.SR SEC.S DUNGARSARAN	DUNGARPUR	CHIKHALI	CO-ED
999	8270207704	222415	A.G SR.S. GADAMORAIYA	DUNGARPUR	DUNGARPUR	CO-ED
1000	8270705308	222427	G.SR SEC SCHOOL LOLAKPUR	DUNGARPUR	DOVDA	CO-ED
1001	8270512701	223680	G.A.S.N.B.K.S SEC.S RASTAPAL	DUNGARPUR	SIMALWARA	CO-ED
1002	8270220612	223671	ADARSH G.SER SEC.S BALWARA	DUNGARPUR	DUNGARPUR	CO-ED
1003	8270706802	222396	G.S SEC.S PUNALI	DUNGARPUR	DOVDA	CO-ED
1004	8270512601	223677	G.SR SEC.S PEETH	DUNGARPUR	SIMALWARA	CO-ED
1005	8270803403	223701	G.S SEC.S JASELA	DUNGARPUR	GALIYAKOT	CO-ED
1006	8270210004	222423	G.AAD SEN SEC.S BILRI	DUNGARPUR	DUNGARPUR	CO-ED
1007	8270108902	223663	G.G.S SEC.S BICHIWARA	DUNGARPUR	BICCHIWARA	CO-ED
1008	8270608802	223716	G.SR SEC.S KOCHARI DAD	DUNGARPUR	CHIKHALI	CO-ED
1009	8270403815	223005	G.SR SEC SCH PADWA	DUNGARPUR	SAGWARA	CO-ED
1010	8270414106	223044	G.SR SEC SCH BARBODNIYA	DUNGARPUR	SAGWARA	CO-ED
1011	8270600705	223067	G.SR SEC.S BODAMALI	DUNGARPUR	CHIKHALI	CO-ED
1012	8270102906	223642	G.S SEC.S JHINJHVA	DUNGARPUR	BICCHIWARA	CO-ED
1013	8270607907	223088	G.G SEC.S CHIKHLI	DUNGARPUR	CHIKHALI	GIRLS
1014	8270222101	223657	G.S SEC.S GHUGHARAN	DUNGARPUR	DUNGARPUR	CO-ED
1015	8270701417	222395	G.G.S SEC.S DAMDI	DUNGARPUR	DOVDA	GIRLS
1016	8270108001	223660	G.S SEC.S TALAIYAN	DUNGARPUR	BICCHIWARA	CO-ED
1017	8270515223	223691	G.G.SR SEC MBP SIMALWARA	DUNGARPUR	SIMALWARA	GIRLS
1018	8270901101	222373	G.S SEC.S VIKAS NAGAR	DUNGARPUR	JHONTHARI	CO-ED
1019	8270405507	223011	G.SR SEC.S PADARA	DUNGARPUR	SAGWARA	CO-ED
1020	8270807003	223715	G.S SEC.S NADIYA	DUNGARPUR	GALIYAKOT	CO-ED
1021	8270109310	223665	G.SR SEC.S MALMATHA	DUNGARPUR	BICCHIWARA	CO-ED
1022	8270301909	222457	G.S SEC.S RAMGARH	DUNGARPUR	ASPUR	CO-ED
1023	8270601102	223070	G.SR SEC.S DARIYATI	DUNGARPUR	CHIKHALI	CO-ED
1024	8270104101	223649	G.S SEC.S SABLJ	DUNGARPUR	BICCHIWARA	CO-ED
1025	8270224705	223651	AD.G.SR SEC.S SUNDARPUR	DUNGARPUR	DUNGARPUR	CO-ED
1026	8270702805	222392	AD.G.SR SEC.S DOLVAR KAHARI	DUNGARPUR	DOVDA	CO-ED
1027	8270805206	223709	G.SR SEC.S KASARIYA	DUNGARPUR	GALIYAKOT	CO-ED
1028	8270302110	222458	G.SR SEC.S PARDATHOOR	DUNGARPUR	ASPUR	CO-ED

1029	8270403909	223006	G.SR.SEC.SCH.BHASOR	DUNGARPUR	SAGWARA	CO-ED
1030	8270700202	222390	G.G.SEC.S.ANTARI	DUNGARPUR	DOVDA	GIRLS
1031	8270503907	223074	G.SR.SEC.S.CHADOLI	DUNGARPUR	SIMALWARA	CO-ED
1032	8270605605	223082	G.SR.SEC.S.BAVDI	DUNGARPUR	CHIKHALI	CO-ED
1033	8270406104	223013	G.SR.SEC.SCH.BUCHIYA BADA	DUNGARPUR	SAGWARA	CO-ED
1034	8270604104	223080	G.SR.SEC.S.GUNDLARA	DUNGARPUR	CHIKHALI	CO-ED
1035	8270901001	222381	G.SR.SEC.S.GAINJI	DUNGARPUR	JHONTHARI	CO-ED
1036	8270209306	222421	G.SR.SEC.S.MAITALI	DUNGARPUR	DUNGARPUR	CO-ED
1037	8270413203	223037	G.S.SEC.S.BILIYA BADGAMA	DUNGARPUR	SAGWARA	CO-ED
1038	8270907205	223676	G.SR.SEC.S.NAGRIYA PANCHELA	DUNGARPUR	JHONTHARI	CO-ED
1039	8270222201	223650	G.SR.SEC.S.GUMAN PURA	DUNGARPUR	DUNGARPUR	CO-ED
1040	8270513807	223684	G.SR.SEC.S.DUNKA	DUNGARPUR	SIMALWARA	CO-ED
1041	8270223801	223638	AD.G.SR.SEC.S.PALWADA	DUNGARPUR	DUNGARPUR	CO-ED
1042	8270515222	223690	G.SR.SEC.S.MANI LAL.P.SIMALWARA	DUNGARPUR	SIMALWARA	CO-ED
1043	8270702604	222391	G.SR.SEC.S.DOJA	DUNGARPUR	DOVDA	CO-ED
1044	8270704108	222426	G.SR.SEC.S.HIRATA	DUNGARPUR	DOVDA	CO-ED
1045	8270402504	223000	G.S.SEC.S.GHOTAD	DUNGARPUR	SAGWARA	CO-ED
1046	8270401215	222993	G.SR.SEC.SCH.JETHANA	DUNGARPUR	SAGWARA	CO-ED
1047	8270804505	223706	G.SR.SEC.S.BHEMAIE	DUNGARPUR	GALIYAKOT	CO-ED
1048	8270806411	223713	G.SR.SEC.S.GARIYATA	DUNGARPUR	GALIYAKOT	CO-ED
1049	8270224404	222370	G.SEC.S.ROHAN WARA	DUNGARPUR	DUNGARPUR	CO-ED
1050	8270301712	222455	G.S.SEC.S.BANKODA	DUNGARPUR	ASPUR	CO-ED
1051	8270411807	223031	G.SR.SEC.S.TAMTIYA	DUNGARPUR	SAGWARA	CO-ED
1052	8270103402	223646	G.G.SEC.S.KANBA	DUNGARPUR	BICCHIWARA	CO-ED
1053	8270105301	223652	G.S.SEC.S.CHUNDAWARA	DUNGARPUR	BICCHIWARA	CO-ED
1054	8270208105	222417	G.SR.SEC.S.PIPLADA	DUNGARPUR	DUNGARPUR	CO-ED
1055	8270218202	222442	G.G.SR.SEC.SCH.DUNGARPUR	DUNGARPUR	DUNGARPUR	CO-ED
1056	8270805803	223710	G.SR.SEC.S.BABA KI BAR	DUNGARPUR	GALIYAKOT	CO-ED
1057	8270111307	223669	G.SR.SEC.S.VEEPUR	DUNGARPUR	BICCHIWARA	CO-ED
1058	8270409309	223024	G.SR.SEC.SCH.GAMDA BAMANIYA	DUNGARPUR	SAGWARA	CO-ED
1059	8270516803	223696	G.SR.SEC.S.MANDLI	DUNGARPUR	SIMALWARA	CO-ED
1060	8270600908	223068	G.SR.SEC.S.MALAKHOLRA	DUNGARPUR	CHIKHALI	CO-ED
1061	8270601706	223071	G.SR.SEC.S.SENDOLA	DUNGARPUR	CHIKHALI	CO-ED
1062	8270904902	222431	G.G.SEC.S.JHONTHARI	DUNGARPUR	JHONTHARI	GIRLS
1063	8270702501	222402	G.SR.SEC.S.KOLKHANDA KHAS	DUNGARPUR	DOVDA	CO-ED
1064	8270300119	222447	G.G.SR.SEC.SCH.ASPUR	DUNGARPUR	ASPUR	CO-ED
1065	8270305801	222473	G.SEC.S.BADOUVA	DUNGARPUR	ASPUR	CO-ED
1066	8270513601	223683	G.SR.SEC.S.SARTHOONA	DUNGARPUR	SIMALWARA	CO-ED
1067	8270800410	223035	G.SR.SEC.SCH.DIVDA BADA	DUNGARPUR	GALIYAKOT	CO-ED
1068	8270906205	222428	G.SR.SEC.S.PADLI GURJARESHWAR	DUNGARPUR	JHONTHARI	CO-ED
1069	8270903803	222437	G.SR.SEC.S.BEDA (PAGARA)	DUNGARPUR	JHONTHARI	CO-ED
1070	8271003804	222972	G.SR.SEC.S.LODAVAL	DUNGARPUR	SABLA	CO-ED
1071	8271005002	222479	G.S.SEC.S.NITHAUVA	DUNGARPUR	SABLA	CO-ED
1072	8270208805	222419	G.GIRLS SEC.S.MATHUGAMRA KHAS	DUNGARPUR	DUNGARPUR	GIRLS
1073	8270402805	223002	G.SR.SEC.S.KARADA	DUNGARPUR	SAGWARA	CO-ED
1074	8270407205	223017	G.S.SEC.S.MANDAV	DUNGARPUR	SAGWARA	CO-ED
1075	8270703101	222444	G.SEC.S.DOVRA	DUNGARPUR	DOVDA	CO-ED
1076	8270413608	223038	ADARSH G.SR.SEC.S.DECHA	DUNGARPUR	SAGWARA	CO-ED
1077	8270511205	223672	GOVT GIRL SEC.S.DHAMBOLA	DUNGARPUR	SIMALWARA	CO-ED
1078	8270514805	223688	G.SCE.S.LIKHI BADI	DUNGARPUR	SIMALWARA	CO-ED
1079	8270703410	222407	G.SR.SEC.SCH.FALOJ	DUNGARPUR	DOVDA	CO-ED
1080	8271005509	222480	G.SR.SEC.S.PAL NITHAUVA	DUNGARPUR	SABLA	CO-ED
1081	8270315401	222988	G.SR.SEC.S.PARDA ETIWAR	DUNGARPUR	ASPUR	CO-ED
1082	8270607910	223090	G.SR.SEC.SCH.CHIKHLI	DUNGARPUR	CHIKHALI	CO-ED
1083	8270707001	222438	G.S.SEC.S.RAGHUNATH PURA	DUNGARPUR	DOVDA	CO-ED
1084	8270704001	222403	G.S.SEC.S.HATHAIE	DUNGARPUR	DOVDA	CO-ED
1085	8270102801	223641	G.SEC.S.BAROTHI UPLI	DUNGARPUR	BICCHIWARA	CO-ED
1086	8270504008	223075	G.SR.SEC.S.MEVDA	DUNGARPUR	SIMALWARA	CO-ED
1087	8270706813	222397	G.G.SEC.SCH.PUNALI	DUNGARPUR	DOVDA	GIRLS
1088	8270511712	223675	G.SR.SEC.S.GHUVAD	DUNGARPUR	SIMALWARA	CO-ED
1089	8270107308	223659	G.S.SEC.S.MODAR	DUNGARPUR	BICCHIWARA	CO-ED
1090	8270207301	222414	G.SR.SEC.S.PAGARA	DUNGARPUR	DUNGARPUR	CO-ED
1091	8270409011	223023	G.SR.SEC.S.GOWARI	DUNGARPUR	SAGWARA	CO-ED
1092	8270700106	222424	G.SR.SEC.S.AASELA	DUNGARPUR	DOVDA	CO-ED
1093	8270101901	224881	G.SEC.S.JELANA	DUNGARPUR	BICCHIWARA	CO-ED
1094	8270804109	223703	G.SR.SEC.S.JHOSAVA	DUNGARPUR	GALIYAKOT	CO-ED
1095	8271002410	222482	G.SR.SEC.S.GAMDI	DUNGARPUR	SABLA	CO-ED
1096	8270304116	222465	G.SR.SEC.SCH.KATISOR	DUNGARPUR	ASPUR	CO-ED
1097	8270108916	223664	G.SR.SEC.SCH.BICHIWARA	DUNGARPUR	BICCHIWARA	CO-ED
1098	8270224107	222371	G.SR.SEC.S.SATI RAMPURA	DUNGARPUR	DUNGARPUR	CO-ED
1099	8270103401	223645	G.S.SEC.S.KANBA	DUNGARPUR	BICCHIWARA	CO-ED
1100	8270405002	223010	G.SR.SEC.S.RANOLI	DUNGARPUR	SAGWARA	CO-ED
1101	8270209211	222420	G.SR.SEC.S.MATHU GAMRA PAL	DUNGARPUR	DUNGARPUR	CO-ED
1102	8270401614	222995	G.SR.SEC.SCH.BHILUDA	DUNGARPUR	SAGWARA	CO-ED

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1103	8271001005	222488	G.SR.SEC.S. LEMBATA	DUNGARPUR	SABLA	CO-ED
1104	8270224901	222368	G.SR.SEC.S.VAGDARI	DUNGARPUR	DUNGARPUR	CO-ED
1105	8270304310	222467	G.G.SEC.SCH.PUNJPUR	DUNGARPUR	ASPUR	GIRLS
1106	8270701305	222404	G.SR.SEC.S.BHOJATO KA ODA	DUNGARPUR	DOVDA	CO-ED
1107	8270206105	222410	G.SR.SEC.S.SIDARI KHERWARA	DUNGARPUR	DUNGARPUR	CO-ED
1108	8270603305	223078	G.SR.SEC.S.NAI BASTI BADGAMA	DUNGARPUR	CHIKHALI	CO-ED
1109	8270605906	223085	G.SR.SEC.S.BADGAMA	DUNGARPUR	CHIKHALI	CO-ED
1110	8270416904	223054	G.SEC.S.NO.1	DUNGARPUR	SAGWARA	CO-ED
1111	8270605301	225349	G.SEC.S.GULABPURA	DUNGARPUR	CHIKHALI	CO-ED
1112	8270806606	223714	G.SR.SEC.S.GADA MEDTIYA	DUNGARPUR	GALIYAKOT	CO-ED
1113	8271006208	222491	G.SR.SEC.S.SAGOT	DUNGARPUR	SABLA	CO-ED
1114	8270511504	223674	G.SR.SEC.S.GADA PATTA PEETH	DUNGARPUR	SIMALWARA	CO-ED
1115	8270703411	222408	G.G.SR.SEC.SCH.FALJO	DUNGARPUR	DOVDA	GIRLS
1116	8270707501	224899	G.SEC.S.SAVGARH	DUNGARPUR	DOVDA	CO-ED
1117	8270400106	222989	A.G.SR.SEC.S.KARIYANA	DUNGARPUR	SAGWARA	CO-ED
1118	8270602303	223077	G.SR.SEC.S.DUNGAR	DUNGARPUR	CHIKHALI	CO-ED
1119	8270106113	223655	G.SR.SEC.S.PAL PADAR	DUNGARPUR	BICCHIWARA	CO-ED
1120	8271000101	222974	G.SR.SEC.S.MUNGED	DUNGARPUR	SABLA	CO-ED
1121	8270900910	222384	G.G.SEC.S.GANDHVA PAL	DUNGARPUR	JHONTHARI	GIRLS
1122	8270601602	224904	G.SEC.S.KHUMANPURA	DUNGARPUR	CHIKHALI	CO-ED
1123	8270108308	223661	G.SR.SEC.S.GED	DUNGARPUR	BICCHIWARA	CO-ED
1124	8270600102	223063	G.SR.SEC.S.PUNAWARA	DUNGARPUR	CHIKHALI	CO-ED
1125	8270500103	223061	G.SR.SEC.S.BANKARA	DUNGARPUR	SIMALWARA	CO-ED
1126	8270905201	222434	G.SR.SEC.S.MAAL	DUNGARPUR	JHONTHARI	CO-ED
1127	8271004405	222481	G.SR.SEC.S.MYALA-A	DUNGARPUR	SABLA	CO-ED
1128	8270500703	223062	G.SR.SEC.SCH.RAMSOR PEETH	DUNGARPUR	SIMALWARA	CO-ED
1129	8270103810	223647	G.SR.SEC.S.ODA BADA	DUNGARPUR	BICCHIWARA	CO-ED
1130	8271005105	222973	G.SEC.S.ODA	DUNGARPUR	SABLA	CO-ED
1131	8270801011	223047	G.SR.SEC.SCH.GHATA KA GOAN	DUNGARPUR	GALIYAKOT	CO-ED
1132	8270225101	222388	G.SEC.S.MANAT FALA	DUNGARPUR	DUNGARPUR	CO-ED
1133	8010948802	212279	GOVT.GIRLS.SR.SEC.SCH.anoopgarh	GANGANAGAR	ANOOPGARH	GIRLS
1134	8010129709	211883	GOVT.GIRLL.SEN.SEC.SCHOOL.NO.4 SGNR	GANGANAGAR	SRI GANGANAGAR	GIRLS
1135	8010336102	211997	CHUNA DEVI GOVT.GIRL.SEN.SEC.SCH.LALGARH	GANGANAGAR	SADULSHAHAR	CO-ED
1136	8010333205	211992	GOVT.GIRL.SEN.SEC.SCH.	GANGANAGAR	SADULSHAHAR	CO-ED
1137	8010846926	212237	GOVT.SEN.SEC.SCH	GANGANAGAR	SURATGARH	CO-ED
1138	8010129602	211882	GOVT.GIRLS.SEN.SEC.SCH	GANGANAGAR	SRI GANGANAGAR	CO-ED
1139	8010820704	212213	GOVT.SEN.SEC.SCH	GANGANAGAR	SURATGARH	CO-ED
1140	8010812701	212208	GOVT.SEN.SEC.SCH	GANGANAGAR	SURATGARH	CO-ED
1141	8010620804	212104	GOVT.HR.SCH.	GANGANAGAR	GHARASANA	CO-ED
1142	8010128105	211880	GOVT.SEN.SEC.SCH	GANGANAGAR	SRI GANGANAGAR	CO-ED
1143	8010815003	212210	GOVT.SR.SEC.SCH.RAMSARA JAKHRAN	GANGANAGAR	SURATGARH	CO-ED
1144	8010837003	212226	GOVT.SEN.SEC.SCH	GANGANAGAR	SURATGARH	CO-ED
1145	8010645629	212119	GOVT.SR.SEC.SCHOOL.NEW MANDI GHARASANA	GANGANAGAR	GHARASANA	CO-ED
1146	8010645018	212118	GOVT.SEN.SEC.SCH.	GANGANAGAR	GHARASANA	CO-ED
1147	8010137803	211891	GOVT.GIRL.SEN.SEC.SCHOOL.CHUNAWAD	GANGANAGAR	SRI GANGANAGAR	CO-ED
1148	8010805705	212203	GOVT.SEN.SEC.SCH	GANGANAGAR	SURATGARH	CO-ED
1149	8010118703	211859	GOVT.SEN.SEC.SCH	GANGANAGAR	SRI GANGANAGAR	CO-ED
1150	8010849106	212242	GOVT.SEN.SEC.SCH	GANGANAGAR	SURATGARH	CO-ED
1151	8010852001	212250	GOVT.SR.SEC.SCH	GANGANAGAR	SURATGARH	CO-ED
1152	8010816804	212212	GOVT.SEC.SCH	GANGANAGAR	SURATGARH	CO-ED
1153	8010119203	211862	GOVT.SEN.SEC.SCHOOL.11 LNP	GANGANAGAR	SRI GANGANAGAR	CO-ED
1154	8010107001	211839	GOVT.SEN.SEC.SCH	GANGANAGAR	SRI GANGANAGAR	CO-ED
1155	8010146903	211900	GOVT.GIRLS.SEN.SEC.SCH	GANGANAGAR	SRI GANGANAGAR	GIRLS
1156	8010302005	211953	GOVT.SEN.SEC.SCH.BANWALI	GANGANAGAR	SADULSHAHAR	CO-ED
1157	8010510703	212070	Govt.SEN.SEC.SCH.16 AS(KOOLPI)	GANGANAGAR	VIJAYNAGAR	CO-ED
1158	8010848604	224863	GOVT.SR.SEC.SCHOOL.KARDU	GANGANAGAR	SURATGARH	CO-ED
1159	8010824401	212219	GOVT.SEC.SCH	GANGANAGAR	SURATGARH	CO-ED
1160	8010610005	212101	GOVT.SEN.SEC.SCH.	GANGANAGAR	GHARASANA	CO-ED
1161	8010784704	212193	GOVT.SEN.SEC.SCH.BAJUWALA	GANGANAGAR	RAISINGHNAGAR	CO-ED
1162	8010951023	212269	GOVT.SR.SEC.59 GB RAMSINGHPUR	GANGANAGAR	ANOOPGARH	CO-ED
1163	8010845204	212233	GOVT.SEN.SEC.SCH.RAJIASAR	GANGANAGAR	SURATGARH	CO-ED
1164	8010922601	212274	GOVT.SR.SEC.SCH.22 A	GANGANAGAR	ANOOPGARH	CO-ED
1165	8010632505	212111	GOVT.SEN.SEC.SCH.	GANGANAGAR	GHARASANA	CO-ED
1166	8010806103	212204	GOVT.SEC.SCH	GANGANAGAR	SURATGARH	CO-ED
1167	8010720802	212165	GOVT.SEN.SEC.SCH.11 TK	GANGANAGAR	RAISINGHNAGAR	CO-ED
1168	8010636401	212113	GOVT.SEC.SCH.	GANGANAGAR	GHARASANA	CO-ED
1169	8020202704	212337	GSSS RAMGARH	HANUMANGARH	NOHAR	CO-ED
1170	8020314703	214649	GSSS KARAN PURA	HANUMANGARH	BHADRA	CO-ED
1171	8020101004	212284	GSS NAWAN	HANUMANGARH	HANUMANGARH	CO-ED
1172	8020500204	214716	GSSS RAMPURA	HANUMANGARH	PILIBANGAN	CO-ED

1173	8020710606	211173	GSSS TALAWADA JHEEL	HANUMANGARH	TIBBI	CO-ED
1174	8020219701	212384	GSSS THIRANA	HANUMANGARH	NOHAR	CO-ED
1175	8020535001	211103	GSSS DABLIBAS PEMA 14 JRK	HANUMANGARH	PILIBANGAN	CO-ED
1176	8020320303	214667	GSS KANAU	HANUMANGARH	BHADRA	CO-ED
1177	8122703901	218983	GOVT GIRLS SEN.SEC. SANGANER	JAIPUR	SANGANER CITY	CO-ED
1178	8120112505	213070	GOVT GIRLS SEN.SEC SCH KOTPUTLI	JAIPUR	KOTPUTLI	GIRLS
1179	8122608104	218967	GOVT GIRLS SEN SEC.SCHOOL NAHARI KA NAKA	JAIPUR	JAIPUR WEST	CO-ED
1180	8120521203	218560	GOVT GIRLS SEN. SEC. SCH SAMBHAR	JAIPUR	SAMBHAR LAKE	GIRLS
1181	8122602524	218934	GOVT GIRLS MAHR SR. SEC.SCH.BANIPARK	JAIPUR	JAIPUR WEST	GIRLS
1182	8122801209	218999	GOVT GIRLS SR SEC SCH. JHOTWADA	JAIPUR	JHOTWARA CITY	GIRLS
1183	8122901801	218582	SHRI KHORAJI GOVT.AADARSH SEN.SEC. SCHOOL KHORABISAL	JAIPUR	JALSU	CO-ED
1184	8122809101	213087	GOVT GIRLS SEN SEC. SCH. AMER	JAIPUR	JHOTWARA CITY	CO-ED
1185	8122608301	218970	GOVT ADARSH GIRLS SEN.SEC.GANGORI	JAIPUR	JAIPUR WEST	CO-ED
1186	8120415801	218499	GOVT GIRLS SEN SEC SCH CHOMU	JAIPUR	GOVINDGARH	GIRLS
1187	8120305903	218395	GOVT SEN SEC SCH DEVAN	JAIPUR	SHAHPURA	CO-ED
1188	8120808401	218724	GOVT ADARSH SR SEC SCH. DEV GAON	JAIPUR	BASSI	CO-ED
1189	8120603101	218574	GOVT SR SEC.SCH AAKEDA DUNGAR	JAIPUR	AMBER	CO-ED
1190	8120704311	218643	GOVT ADARSH SEN SEC SCHOOL RAISAR	JAIPUR	JAMWA RAMGARH	CO-ED
1191	8122800101	218990	GOVT SR SECONDARY SCHOOL HARMADA	JAIPUR	JHOTWARA CITY	CO-ED
1192	8122704902	218988	GOVT SEN SEC. SCH. LUNIYAWAS	JAIPUR	SANGANER CITY	CO-ED
1193	8122506004	218891	GOVT SEN SEC. SCH.SOMESHWERPURI	JAIPUR	JAIPUR EAST	CO-ED
1194	8120515102	218552	GOVT SEN SEC. SCH (GIRLS) PHULERA	JAIPUR	SAMBHAR LAKE	GIRLS
1195	8121006702	218808	GOVT GIRLS SR. SEC. SCH. MOZMABAD	JAIPUR	DUDU	GIRLS
1196	8120710205	218662	GOVT ADARSH SEN SEC SCHOOL SAYPURA	JAIPUR	JAMWA RAMGARH	CO-ED
1197	8121308414	218265	GOVT GIRLS SEN SEC SCH SHIVDASPURA	JAIPUR	CHAKSU	CO-ED
1198	8121216908	218247	GOVT SEN SEC. SCH BAGRU	JAIPUR	SANGANER	CO-ED
1199	8120409937	218487	GOVT SEN SEC SCH GOVINDGARH	JAIPUR	GOVINDGARH	CO-ED
1200	8120721201	218691	GOVT SEN SEC DULARAW JI	JAIPUR	JAMWA RAMGARH	CO-ED
1201	8122506805	218900	GOVT SEN SEC.SCH VANVIHAR	JAIPUR	JAIPUR EAST	CO-ED
1202	8120722101	218693	GOVT ADARSH SEN SEC SCH.CHAWADIYA	JAIPUR	JAMWA RAMGARH	CO-ED
1203	8120615510	218611	GOVT SEN SEC.SCHOOL CHANDWAI	JAIPUR	AMBER	CO-ED
1204	8121204608	218216	GOVT SR.SEC.SCH SHRI RAM KI NAGAL	JAIPUR	SANGANER	CO-ED
1205	8120721706	218692	GOVT ADARSH SEN SEC SCHOOL .BUZ	JAIPUR	JAMWA RAMGARH	CO-ED
1206	8120601201	218569	GOVT SR.SEC.SCH. NANGAL SUSAVATAN	JAIPUR	AMBER	CO-ED
1207	8120618612	218625	GOVT GIRLS SEC.SCH. ACHROL	JAIPUR	AMBER	GIRLS
1208	8120805405	218717	GOVT ADARSH SR.SEC.SCH KACHOLIYA	JAIPUR	BASSI	CO-ED
1209	8120701909	218637	GOVT ADARSH SEN.SEC.SCH.N.D.DHOLA	JAIPUR	JAMWA RAMGARH	CO-ED
1210	8120812806	218736	GOVT GIRLS SEC SCH BANSKHOH	JAIPUR	BASSI	GIRLS
1211	8120712602	218670	GOVT GIRLS SEN SEC. SCH.NAYLA	JAIPUR	JAMWA RAMGARH	GIRLS
1212	8120200614	218312	GOVT SEN SEC.SCH. ANTELA	JAIPUR	VIRATNAGAR	CO-ED
1213	8121105027	218870	GOVT GIRLS SEN. SEC. SCH. PHAGI	JAIPUR	PHAGI	CO-ED
1214	8122506306	218896	GOVT SEN SEC.SCH. PALDI MEENA	JAIPUR	JAIPUR EAST	CO-ED
1215	8122703801	218982	GOVT SEN SEC.SCH. SHYOPUR	JAIPUR	SANGANER CITY	CO-ED
1216	8120716605	218679	GOVT ADARSH SEN SEC SCHOOL DAGARWADA	JAIPUR	JAMWA RAMGARH	CO-ED
1217	8120525302	218561	GOVT GIRLS SEN.SEC.SCH K.RENVAL	JAIPUR	SAMBHAR LAKE	CO-ED
1218	8120307809	218409	GOVT SEN SEC.SCH RADAWAS	JAIPUR	SHAHPURA	CO-ED
1219	8120823502	218770	GOVT ADARSH SR. SEC. SCHOOL BAGARANA	JAIPUR	BASSI	CO-ED
1220	8123000904	213054	GOVT SEN. SEC. SCH DWARIK PURA	JAIPUR	PAOTA	CO-ED
1221	8120701301	218636	GOVT ADARSH SEN SEC SCHOOL BAHALOD	JAIPUR	JAMWA RAMGARH	CO-ED
1222	8120807509	218721	GOVT ADARSH SR.SEC.SCH.SAMBHARIYA	JAIPUR	BASSI	CO-ED
1223	8121212214	218234	GOVT GIRLS SEN.SEC.SCH.GONER	JAIPUR	SANGANER	GIRLS
1224	8121009601	218817	GOVT SR. SEC. SCHOOL BORAJ	JAIPUR	DUDU	CO-ED
1225	8121110003	218888	GOVT SEN. SEC.SCH PEEPLA	JAIPUR	PHAGI	CO-ED
1226	8121206601	218220	GOVT SEN SEC.SCH. MUHANA	JAIPUR	SANGANER	CO-ED
1227	8120205201	218330	GOVT SR.SEC. SCH NAVRANGPURA	JAIPUR	VIRATNAGAR	CO-ED
1228	8120304403	218391	GOVT SEN SEC SCH BADI JODI	JAIPUR	SHAHPURA	CO-ED
1229	8121320222	218286	GOVT SEN SEC SCH KOTKHAUDA	JAIPUR	CHAKSU	CO-ED
1230	8120304014	218389	GOVT SEN SEC SCH DHANOTA	JAIPUR	SHAHPURA	CO-ED
1231	8120902003	218766	GOVT SEN.SEC.SCH.NIWARU	JAIPUR	JHOTWARA	CO-ED
1232	8120508907	218531	GOVT SEN SEC SCH KAJI PURA	JAIPUR	SAMBHAR LAKE	CO-ED
1233	8121009801	218819	GOVT SR.SEC. SCH. SEWA	JAIPUR	DUDU	CO-ED
1234	8120407720	218473	GOVT SEN SEC SCHOOL ITAWA BHOPJE	JAIPUR	GOVINDGARH	CO-ED
1235	8120717501	218683	GOVT ADARSH SEN SEC SCHOOL THOLI	JAIPUR	JAMWA RAMGARH	CO-ED

1236	8120406113	218463	GOVT GIRLS SEN. SEC. SCH. KHEJROLE	JAIPUR	GOVINDGARH	CO-ED
1237	8120810406	218728	GOVT ADARSH SR. SEC. SCH. LAL GARH	JAIPUR	BASSI	CO-ED
1238	8121213506	218241	GOVT SEN. SEC. SCH. BEELWA	JAIPUR	SANGANER	CO-ED
1239	8120413311	218496	GOVT SEN. SEC. SCH. CHOMU	JAIPUR	GOVINDGARH	CO-ED
1240	8122602704	218939	GOVT GIRLS SEN. SEC. SCH. N. HASANPURA	JAIPUR	JAIPUR WEST	CO-ED
1241	8120616601	218615	GOVT SEN. SEC. MANPURA MACHEDI	JAIPUR	AMBER	CO-ED
1242	8122800624	218995	GOVT SR. SEC. SCH. NAGAL JAISABOHRA	JAIPUR	JHOTWARA CITY	CO-ED
1243	8120816105	218745	GOVT ADARSH SR. SEC. SCH. PATAN	JAIPUR	BASSI	CO-ED
1244	8120409101	218480	GOVT SEN. SEC. SCH. LOHARWADA	JAIPUR	GOVINDGARH	CO-ED
1245	8121308312	218263	GOVT SEN. SEC. SCH. CHANDLAI	JAIPUR	CHAKSU	CO-ED
1246	8120817403	218749	GOVT SR. SEC. SCHOOL ROJWARI	JAIPUR	BASSI	CO-ED
1247	8122809036	213086	GOVT SEN. SEC. SCH. MANPUR SARWAD	JAIPUR	JHOTWARA CITY	CO-ED
1248	8121012901	218828	GOVT SR. SEC. SCHOOL GAGARDU	JAIPUR	DUDU	CO-ED
1249	8120402004	218436	GOVT SEN. SEC. AALISAR	JAIPUR	GOVINDGARH	CO-ED
1250	8120303211	218383	GOVT SEN. SEC. SCH. BILANDARPUR	JAIPUR	SHAHPURA	CO-ED
1251	8120707001	218651	GOVT ADARSH SEN. SEC. SCHOOL BASANA	JAIPUR	JAMWA RAMGARH	CO-ED
1252	8121011201	218823	GOVT SR. SEC. SCHOOL ROJADI	JAIPUR	DUDU	CO-ED
1253	8120718605	218685	GOVT ADARSH SEN. SEC. BIRASANA	JAIPUR	JAMWA RAMGARH	CO-ED
1254	8121309507	218266	GOVT SEN. SEC. SCH. BADA PADAMPURA	JAIPUR	CHAKSU	CO-ED
1255	8122809166	213090	GOVT SEN. SEC. SCHOOL AMBER	JAIPUR	JHOTWARA CITY	CO-ED
1256	8120404510	218446	GOVT SEN. SEC. SCH. MOREJA	JAIPUR	GOVINDGARH	CO-ED
1257	8120717310	218682	GOVT ADARSH SEN. SEC. SCHOOL KHAWARANJI	JAIPUR	JAMWA RAMGARH	CO-ED
1258	8120202505	218320	GOVT SEN. SEC. SCH. JAISINGH PURA	JAIPUR	VIRATNAGAR	CO-ED
1259	8122508904	218922	GOVT SEN. SEC. SCH. LAXMAN DUNGRI	JAIPUR	JAIPUR EAST	CO-ED
1260	8121011706	218825	GOVT SR. SEC. MARWA	JAIPUR	DUDU	CO-ED
1261	8121320304	218287	GOVT SEN. SEC. SCHOOL ROOPAHEDA KALA	JAIPUR	CHAKSU	CO-ED
1262	8123004419	218354	GOVT GIRLS SEN. SEC. SCH. PAWTA	JAIPUR	PAOTA	CO-ED
1263	8120402508	218437	GOVT SEN. SEC. SCH. TAKERDA	JAIPUR	GOVINDGARH	CO-ED
1264	8120709908	218660	GOVT ADARSH SEN. SEC. SCHOOL NATATA	JAIPUR	JAMWA RAMGARH	CO-ED
1265	8120618003	218621	GOVT SEN. SEC. SCHOOL BAGAVADA	JAIPUR	AMBER	CO-ED
1266	8120720608	218689	GOVT ADARSH SEN. SEC. SCHOOL LALAWAS	JAIPUR	JAMWA RAMGARH	CO-ED
1267	8120614901	218609	GOVT SR. SEC. KANVARPURA	JAIPUR	AMBER	CO-ED
1268	8121106905	218880	GOVT SEN. SEC. SCH. NEEMEDA	JAIPUR	PHAGI	CO-ED
1269	8122900101	218623	GOVT SEN. SEC. SCH. CHONP	JAIPUR	JALSU	CO-ED
1270	8120801409	218703	GOVT ADARSH SR. SEC. SCHOOL BENADA	JAIPUR	BASSI	CO-ED
1271	8120109401	213051	GOVT SEN. SEC. NAREDA	JAIPUR	KOTPUTLI	CO-ED
1272	8120404807	218451	GOVT SEN. SEC. SCH. BANSA	JAIPUR	GOVINDGARH	CO-ED
1273	8120302801	218380	GOVT SEN. SEC. SCH. DHAWALI	JAIPUR	SHAHPURA	CO-ED
1274	8120600104	218565	GOVT SEN. SEC. SCH. KHORAMINA	JAIPUR	AMBER	CO-ED
1275	8122910801	218584	GOVT. ADARSH SR. SEC. SCHOOL RAITHAL	JAIPUR	JALSU	CO-ED
1276	8121021408	218850	GOVT SR. SEC. SCH. AKODA	JAIPUR	DUDU	CO-ED
1277	8120308636	218418	GOVT GIRLS SEN. SEC. SCH. MANOHARPUR	JAIPUR	SHAHPURA	GIRLS
1278	8120618620	218626	GOVT SEN. SEC. SCH. ACHAROL	JAIPUR	AMBER	CO-ED
1279	8121113506	218195	GOVT SEN. SEC. SCHOOL DIDAWATA	JAIPUR	PHAGI	CO-ED
1280	8120712101	218666	GOVT ADARSH SEN. SEC. MALAWALA	JAIPUR	JAMWA RAMGARH	CO-ED
1281	8120811303	218731	GOVT ADARSH SR. SEC. SCH. MOHANPURA	JAIPUR	BASSI	CO-ED
1282	8121002501	218794	GOVT SR. SEC. SCHOOL HARSOLI	JAIPUR	DUDU	CO-ED
1283	8122505901	218310	GOVT ANANDI SEN. SEC. DEAF DUMP	JAIPUR	JAIPUR EAST	CO-ED
1284	8120818108	218750	GOVT ADARSH SR. SEC. GARH	JAIPUR	BASSI	CO-ED
1285	8122902701	218587	GOVT ADARSH SEN. SEC. SCH. JALSU	JAIPUR	JALSU	CO-ED
1286	8120205015	218328	GOVT SEN. SEC. SCH. BARODIYA	JAIPUR	VIRATNAGAR	CO-ED
1287	8121316303	218280	GOVT SEN. SEC. SCH. KHAJAL PURA	JAIPUR	CHAKSU	CO-ED
1288	8120525404	218563	GOVT M.R.S. SEN. SEC. SCHOOL K. RENWAL	JAIPUR	SAMBHAR LAKE	CO-ED
1289	8121017101	218842	GOVT SR. SEC. SCHOOL BOBAS	JAIPUR	DUDU	CO-ED
1290	8121106301	218879	GOVT SEN. SEC. SCH. MEHENDWAS	JAIPUR	PHAGI	CO-ED
1291	8120301701	218374	GOVT SEN. SEC. SCH. KANT	JAIPUR	SHAHPURA	CO-ED
1292	8123004301	218351	GOVT SR. SEC. PRAGPURA	JAIPUR	PAOTA	CO-ED
1293	8120512902	218548	GOVT ADARSH SR. SEC. SCHOOL ANANTPURA	JAIPUR	SAMBHAR LAKE	CO-ED
1294	8120212602	218359	GOVT VARISTHA SAN. SER. SEC. VIRATNAGAR	JAIPUR	VIRATNAGAR	CO-ED
1295	8122800643	218996	GOVT SR. SEC. SCH. CHARANNADI -2	JAIPUR	JHOTWARA CITY	CO-ED
1296	8120501701	218506	GOVT SEN. SEC. SCH. ETAVA	JAIPUR	SAMBHAR LAKE	CO-ED
1297	8120719401	218687	GOVT ADARSH SEN. SEC. SCHOOL NEWAR	JAIPUR	JAMWA RAMGARH	CO-ED
1298	8120601701	218570	GOVT SR. SEC. KUKAS	JAIPUR	AMBER	CO-ED
1299	8120712301	218668	GOVT ADARSH SEN. SEC. SCH. NONPURA	JAIPUR	JAMWA RAMGARH	CO-ED
1300	8121311104	218267	GOVT SEN. SEC. SCH. TUNTOLI	JAIPUR	CHAKSU	CO-ED
1301	8122909203	218577	GOVT. ADARSH SEN. SEC. SCH.	JAIPUR	JALSU	CO-ED

			JAIRAMPURA			
1302	8120306809	218400	GOVT SEN SEC SCH KHORALADKHANI	JAIPUR	SHAHPURA	CO-ED
1303	8122903501	218575	GOVT ADARSH SR SEC SCH ROJADA	JAIPUR	JALSU	CO-ED
1304	8120616802	218616	GOVT SEN SEC SCHOOL RUNDAL	JAIPUR	AMBER	CO-ED
1305	8121113101	218193	GOVT SEN SEC SCH CHANDMA KALA	JAIPUR	PHAGI	CO-ED
1306	8121337301	218305	GOVT SEN SEC SCH BAPUGAON	JAIPUR	CHAKSU	CO-ED
1307	8120213801	218362	GOVT SEN SEC SCH KUHADA	JAIPUR	VIRATNAGAR	CO-ED
1308	8122704509	218985	GOVT SEN SEC SCH GATOR	JAIPUR	SANGANER CITY	CO-ED
1309	8120505804	218521	GOVT SEN SEC SCHOOL PACHKODIYA	JAIPUR	SAMBHAR LAKE	CO-ED
1310	8120814802	218743	GOVT ADARSH SR SEC. HANSMahal	JAIPUR	BASSI	CO-ED
1311	8123000101	213006	GOVT SR SEC SCH RAJNOTA	JAIPUR	PAOTA	CO-ED
1312	8120618704	218627	GOVT SR SEC SCH LABANA	JAIPUR	AMBER	CO-ED
1313	8120708006	218653	GOVT ADARSH SEN SEC. J RAMGARH	JAIPUR	JAMWA RAMGARH	CO-ED
1314	8120800802	218700	GOVT ADARSH SR SEC SCH KUTHADA KHURD	JAIPUR	BASSI	CO-ED
1315	8120306604	218399	GOVT SEN SEC SCH SAIWAD	JAIPUR	SHAHPURA	CO-ED
1316	8121103905	218865	GOVT SEN SEC SCH LADANA	JAIPUR	PHAGI	CO-ED
1317	8122800405	218993	GOVT SEN SEC MURLI PURA SCHEME	JAIPUR	JHOTWARA CITY	CO-ED
1318	8120512811	218547	GOVT SEN SEC SCH MANDA BHEEM SINGH	JAIPUR	SAMBHAR LAKE	CO-ED
1319	8120811903	218732	GOVT ADARSH SR SEC SCH SUJANPURA	JAIPUR	BASSI	CO-ED
1320	8121319602	218284	GOVT SEN SEC SCH RADOLI	JAIPUR	CHAKSU	CO-ED
1321	8120307109	218403	GOVT GIRLS SEN SEC SCH AMARSER	JAIPUR	SHAHPURA	CO-ED
1322	8120706815	218648	GOVT GIRLS SEN SEC SCHOOL BHANPURKALAN	JAIPUR	JAMWA RAMGARH	CO-ED
1323	8122508629	218919	GOVT SEC SCH BASBADAN PURA	JAIPUR	JAIPUR EAST	CO-ED
1324	8123004001	218338	GOVT SEN SEC SCH JODHPURA	JAIPUR	PAOTA	CO-ED
1325	8121012711	218827	GOVT SR SEC SCHOOL SAWARDA	JAIPUR	DUDU	CO-ED
1326	8122802123	213084	GOVT SEN SEC KHATI PURA	JAIPUR	JHOTWARA CITY	CO-ED
1327	8120407615	218472	GOVT SEN SEC SCH UDAYAPURIYA	JAIPUR	GOVINDGARH	CO-ED
1328	8122800406	218994	GOVT SEC MURLIPURA SCHEME	JAIPUR	JHOTWARA CITY	CO-ED
1329	8122507004	218903	GOVT SEC SCH MOHALLA MAHAWATAN	JAIPUR	JAIPUR EAST	CO-ED
1330	8122506115	218894	GOVT SEN SEC SCH FATEH TIBA	JAIPUR	JAIPUR EAST	CO-ED
1331	8120405005	218452	GOVT SEN SEC SCH CHEETHWADI	JAIPUR	GOVINDGARH	CO-ED
1332	8120802003	218706	GOVT ADARSH SR SCH MANOHARPURA	JAIPUR	BASSI	CO-ED
1333	8121004305	218801	GOVT SR SEC SCH RAHLANA	JAIPUR	DUDU	CO-ED
1334	8121110505	218889	GOVT SEN SEC LASADIYA	JAIPUR	PHAGI	CO-ED
1335	8120105203	213031	GOVT SEC SCH BAMANWASH	JAIPUR	KOTPUTLI	CO-ED
1336	8120709004	218657	GOVT SEN SEC SCHOOL KALAYANAA	JAIPUR	JAMWA RAMGARH	CO-ED
1337	8120717202	218681	GOVT GIRLS SEC ANDHI	JAIPUR	JAMWA RAMGARH	GIRLS
1338	8120207212	218339	GOVT SEN SEC SCH BAGAWAS AHIRAN	JAIPUR	VIRATNAGAR	CO-ED
1339	8120407602	218471	GOVT GIRLS SEC. UDAIPURIYA	JAIPUR	GOVINDGARH	GIRLS
1340	8120702401	218638	GOVT SEN SEC SCHOOL JAICHANDPURA	JAIPUR	JAMWA RAMGARH	CO-ED
1341	8121315501	218278	GOVT SEN SEC SCH NIMODIA	JAIPUR	CHAKSU	CO-ED
1342	8122703640	218981	GOVT SEC SCH SUKHPURIYA	JAIPUR	SANGANER CITY	CO-ED
1343	8121007701	218810	GOVT SR SEC SCHOOL UGARIYAWAS	JAIPUR	DUDU	CO-ED
1344	8120103313	213023	GOVT SR SEC SCHOOL SARUND	JAIPUR	KOTPUTLI	CO-ED
1345	8120304903	218393	GOVT ADARSH SEN SEC SCH DEVIPURA	JAIPUR	SHAHPURA	CO-ED
1346	8121332103	218304	GOVT GIRLS SEC SCH SHEETLA	JAIPUR	CHAKSU	CO-ED
1347	8160313617	220565	GOVT GIRLS SR SEC. RAMGARH	JAISALMER	SAM	GIRLS
1348	8160102511	220431	GOVT GIRLS SR SEC SCHOOL NACHANA	JAISALMER	JAISALMER	GIRLS
1349	8160223901	220528	SWAMI VIVEKANAND GOVT. MODEL SCHOOL BLCOK SAKRA	JAISALMER	POKARAN	CO-ED
1350	8160215821	220516	GOVT SR SEC SCHOOL RAMDEVRA	JAISALMER	POKARAN	CO-ED
1351	8160300405	220531	GOVT SR SEC SCHOOL KAOI	JAISALMER	SAM	CO-ED
1352	8180208504	221148	GOVT. AADRASH GIRLS SR SECONDARY SCHOOL JALORE	JALOR	JALORE	GIRLS
1353	8180505907	213698	ADARSH GOVT. SR. SEC. SCHOOL HADETAR	JALOR	SANCHORE	CO-ED
1354	8180600131	213718	G. ADARSH GIRLS SR SEC SCHOOL RANIWARA KLAN	JALOR	RANIWARA	GIRLS
1355	8180507018	213703	ADARSH GOVT. SR. SEC. SCHOOL ARNAY	JALOR	SANCHORE	CO-ED
1356	8180501813	213682	ADARSH GOVT. SR. SEC. SCHOOL SARNAU	JALOR	SANCHORE	CO-ED
1357	8180800613	213791	ADARSH GOVT SR SEC SCH. HADECHA	JALOR	CHITALWANA	CO-ED
1358	8180806805	213812	ADARSH G SR SEC SCH. TANPI	JALOR	CHITALWANA	CO-ED
1359	8180500701	213678	ADARSH GOVT. SR. SEC. SCHOOL GUNDAU	JALOR	SANCHORE	CO-ED
1360	8180801907	213796	ADARSH G SEC SCH. BHEEM GUDA	JALOR	CHITALWANA	CO-ED
1361	8180805502	213808	ADARSH G HR SEC SEH DEORA	JALOR	CHITALWANA	CO-ED
1362	8180813001	213803	ADARSH G SR SEC SCH. KERIYA	JALOR	CHITALWANA	CO-ED
1363	8180809301	213820	ADARSH G SR SEC. SESAVA	JALOR	CHITALWANA	CO-ED
1364	8180401801	213635	GOVT SENIOR SECONDARY SCHOOL RANGALA	JALOR	BHINMAL	CO-ED

1365	8180501001	213679	ADARSH GOVT. SR. SEC. SCHOOL PANCHALA	JALOR	SANCHORE	CO-ED
1366	8180202623	221124	GOVT. AADRASH Sr. Secondary School BAGRA	JALOR	JALORE	CO-ED
1367	8180506516	213700	ADARSH GOVT. SR. SEC. SCHOOL CHOURA	JALOR	SANCHORE	CO-ED
1368	8180106001	221082	G.SR.SEC. SCH. BHAVRANI	JALOR	AAHOR	CO-ED
1369	8180605416	213742	G.ADARSH.SR.SEC.SCHOOL DHANOL	JALOR	RANIWARA	CO-ED
1370	8180801616	213795	ADARSH G.SR.SEC.SCH. DUNGARI	JALOR	CHITALWANA	CO-ED
1371	8180809903	213823	ADARSH G.SR.SEC.SCH. HALIVAV	JALOR	CHITALWANA	CO-ED
1372	8180201701	221117	GOVT. Sr. Secondary School SIYANA	JALOR	JALORE	CO-ED
1373	8180300612	221153	ADARSH GOVT.SR SECONDARY SCHOOL TILODA	JALOR	SAYALA	CO-ED
1374	8180400701	213628	GOVT SENIOR SECONDARY SCHOOL DHUMBADIYA	JALOR	BHINMAL	CO-ED
1375	8180805101	213806	G.SR.SEC.S. KAPASIYO KI DHANI RANODAR	JALOR	CHITALWANA	CO-ED
1376	8180101511	221063	G.SR.SEC. SCHOOL UMMEDPUR	JALOR	AAHOR	CO-ED
1377	8180307508	213624	ADARSH GOVT.SR.SECO.SCHOOL.KHETLAVAS	JALOR	SAYALA	CO-ED
1378	8180403401	213643	GOVT GIRLS SECONDARY SCHOOL DANSPA	JALOR	BHINMAL	GIRLS
1379	8180406801	213663	GOVT SR. SECONDARY SCHOOL THOBAU	JALOR	BHINMAL	CO-ED
1380	8180602427	213729	G.ADARSH.SR.SEC.SCHOOL BADGAON	JALOR	RANIWARA	CO-ED
1381	8180302801	213598	ADHARSH GOVT.SR.SEC.SCHOOL SURANA	JALOR	SAYALA	CO-ED
1382	8180605614	213743	G.ADARSH.SR.SEC.SCHOOL JAKHARI	JALOR	RANIWARA	CO-ED
1383	8180404301	213650	GOVT SENIOR SECONDARY SCHOOL BHAGALSEFTA	JALOR	BHINMAL	CO-ED
1384	8180500101	213675	ADARSH GOVT. SR. SEC. SCHOOL KAROLA	JALOR	SANCHORE	CO-ED
1385	8180701509	213762	ADRASH GOVT. SR.SEC. SCHOOL TAWAV	JALOR	JASWANTPURA	CO-ED
1386	8180404702	213651	GOVT SENIOR SECONDARY SCHOOL JERAN	JALOR	BHINMAL	CO-ED
1387	8180519205	213709	ADARSH GOVT. SR. SEC. SCHOOL DHANTA	JALOR	SANCHORE	CO-ED
1388	8180504601	213690	ADARSH GOVT. SR. SEC. SCHOOL DABAL	JALOR	SANCHORE	CO-ED
1389	8180502301	225202	GOVT. SEC. SCHOOL LACHHIVAD	JALOR	SANCHORE	CO-ED
1390	8180304301	213607	ADHARSH GOVT.SR. SECO. SCHOOL BAVTARA	JALOR	SAYALA	CO-ED
1391	8180519510	213710	ADARSH GOVT. SR. SEC. SCHOOL PAMANA	JALOR	SANCHORE	CO-ED
1392	8180806501	213811	ADARSH G.SR.SEC.SCH. KHIRODI	JALOR	CHITALWANA	CO-ED
1393	8180701309	213761	ADRASH GOVT. SR.SEC. SCHOOL MODRA STATION	JALOR	JASWANTPURA	CO-ED
1394	8180701101	213759	ADRASH GOVT. SR.SEC. SCHOOL DHANSA	JALOR	JASWANTPURA	CO-ED
1395	8180102201	221065	G.SR.SEC.SCHOOL PAVTA	JALOR	AAHOR	CO-ED
1396	8180506308	213699	ADARSH GOVT. SR. SEC. SCHOOL HARIYALI	JALOR	SANCHORE	CO-ED
1397	8180306613	213619	ADARSH GOVT.SR.SEC.SCHOOL KESHVANA	JALOR	SAYALA	CO-ED
1398	8180505101	213693	ADARSH GOVT. SR. SEC. SCHOOL GOLASAN	JALOR	SANCHORE	CO-ED
1399	8180604016	213734	G.ADARSH SR.SEC.SCHOOL SEVADA	JALOR	RANIWARA	CO-ED
1400	8180703201	213770	ADRASH GOVT. SR.SEC. SCHOOL PAVLI	JALOR	JASWANTPURA	CO-ED
1401	8180608405	213753	G.ADARSH.SR.SEC.SCHOOL DAIPUR	JALOR	RANIWARA	CO-ED
1402	8180604815	213739	G.ADARSH.SEN.SEC.SCHOOL MALWARA R	JALOR	RANIWARA	CO-ED
1403	8180410803	213674	GOVT GIRLS SECONDARY SCHOOL DHORA DHAL BHINMAL	JALOR	BHINMAL	CO-ED
1404	8180106315	221085	G.SR.SEC.SCHOOL BHORDA	JALOR	AAHOR	CO-ED
1405	8180305813	213616	ADARSH GOVT. SIN. SECO. SCHOOL MANDWALA	JALOR	SAYALA	CO-ED
1406	8180405001	213652	GOVT SENIOR SECONDARY SCHOOL BARA BHADVI	JALOR	BHINMAL	CO-ED
1407	8180405914	213657	GOVT SENIOR SECONDARY SCHOOL BAGORA	JALOR	BHINMAL	CO-ED
1408	8180809601	213821	ADARSH G.SR.SEC.SCHOOL JODHAWAS	JALOR	CHITALWANA	CO-ED
1409	8180407001	213664	GOVT SENIOR SECONDARY SCHOOL SEVRI	JALOR	BHINMAL	CO-ED
1410	8180603906	213733	G.SEN.SEC. KARWARA B DHANI	JALOR	RANIWARA	CO-ED
1411	8180106202	221084	G.SR.SEC.SCHOOL RAMA	JALOR	AAHOR	CO-ED
1412	8180603310	213731	G.ADARSH.SR.SEC.SCHOOL DANTWARA	JALOR	RANIWARA	CO-ED
1413	8180109301	221100	G.SR.SEC.SCHOOL BALA	JALOR	AAHOR	CO-ED

1414	8180300301	221151	GOVT. SIN. SEC SCHOOL CHOCHAWA	JALOR	SAYALA	CO-ED
1415	8180100501	221056	G. SR. SEC. SCHOOL DAYALPURA	JALOR	AAHOR	CO-ED
1416	8180109513	221101	G. SR. SEC. SCHOOL NOSRA	JALOR	AAHOR	CO-ED
1417	8180303305	213602	ADARSH GOVT. SR. SECO. SCHOOL TALYANA	JALOR	SAYALA	CO-ED
1418	8180601607	213726	G. ADARSH SR. SEC. SCHOO RATANPUR	JALOR	RANIWARA	CO-ED
1419	8180406101	213659	GOVT SENIOR SECONDARY SCHOOL WADANAYA	JALOR	BHINMAL	CO-ED
1420	8180701212	213760	ADRASH GOVT. SR. SEC. SCHOOL SERNA	JALOR	JASWANTPURA	CO-ED
1421	8320247602	224515	GGSSS GIRLS JHALARAPATAN	JHALAWAR	JHALARAPATAN	CO-ED
1422	8320510008	#N/A	GSSS HEMRA	JHALAWAR	SUNEL	CO-ED
1423	8320722806	224611	GSSS SARDA	JHALAWAR	AKLERA	CO-ED
1424	8320602212	224680	Govt. Adarsh Girls SR. SEC. School Gangdhar	JHALAWAR	DAG	GIRLS
1425	8320509306	224648	GASSS	JHALAWAR	SUNEL	CO-ED
1426	8320313006	224543	GSS KAMKHEDA	JHALAWAR	MANOHARTHANA	CO-ED
1427	8320506001	#N/A	GSS KALI TALAI	JHALAWAR	SUNEL	CO-ED
1428	8320633217	224720	GOVT. SR. SEC. SCH. UNHEL NAGESHWAR	JHALAWAR	DAG	CO-ED
1429	8320719106	224591	G. S. SEC. S. GHATOLI	JHALAWAR	AKLERA	CO-ED
1430	8320512801	227214	GGSS KOTRI	JHALAWAR	SUNEL	GIRLS
1431	8320212605	217748	GASSS JHUMAKI	JHALAWAR	JHALARAPATAN	CO-ED
1432	8320816001	217767	GSSSpipaliya	JHALAWAR	BHAWANIMANDI	CO-ED
1433	8320810804	217769	GSS SAROD	JHALAWAR	BHAWANIMANDI	CO-ED
1434	8320213704	217751	G. A. S. S. S., GOVINDPURA	JHALAWAR	JHALARAPATAN	CO-ED
1435	8320216104	217753	G. A. S. S. S., DURGPURA	JHALAWAR	JHALARAPATAN	CO-ED
1436	8320206501	217742	G. A. S. S. S., GORDHANPURA	JHALAWAR	JHALARAPATAN	CO-ED
1437	8320318601	224551	GASSS CHANDIPUR	JHALAWAR	MANOHARTHANA	CO-ED
1438	8320808402	224503	G. S. S.	JHALAWAR	BHAWANIMANDI	CO-ED
1439	8320604307	224684	GOVT. HR. SEC. SCH. KUNDLA	JHALAWAR	DAG	CO-ED
1440	8320113001	217717	GSSS	JHALAWAR	KHANPUR	CO-ED
1441	8320300104	224526	GSS SHORTI	JHALAWAR	MANOHARTHANA	CO-ED
1442	8320702704	224565	GSSS	JHALAWAR	AKLERA	CO-ED
1443	8320503001	224632	GSS	JHALAWAR	SUNEL	CO-ED
1444	8320303902	224533	GASSS KOLUKHERI MALIYAN	JHALAWAR	MANOHARTHANA	CO-ED
1445	8320617402	224704	GSSS. KELUKHEDA	JHALAWAR	DAG	CO-ED
1446	8320513404	224655	GSS KHARPA KALAN	JHALAWAR	SUNEL	CO-ED
1447	8320520504	224667	GASSS BANOR	JHALAWAR	SUNEL	CO-ED
1448	8320520902	#N/A	GASSS GELANI	JHALAWAR	SUNEL	CO-ED
1449	8050809105	216155	G SR. SEC. S UDAIPURWATI	JHUNJHUNU	UDAIPURWATI	CO-ED
1450	8050416501	215888	G.G. SR. SEC. SCHOOL W-13 SURAJGARH	JHUNJHUNU	SURAJGARH	GIRLS
1451	8050709606	216093	GOVT. SR. SEC. SCH. (G) NAWALGARH	JHUNJHUNU	NAWALGARH	GIRLS
1452	8050806309	216141	G SR. SEC. S CHHAPOLI	JHUNJHUNU	UDAIPURWATI	CO-ED
1453	8050713201	216095	GOVT. RAMA DEVI GIRLS SR. SEC MUKANDGARH	JHUNJHUNU	NAWALGARH	GIRLS
1454	8050609207	216023	G SR SEC G. KHETRI	JHUNJHUNU	KHETRI	GIRLS
1455	8050604209	215992	G SR. SEC. S PAPERANA	JHUNJHUNU	KHETRI	CO-ED
1456	8050807204	216148	G. SR. SEC. SCH. BAGOLI	JHUNJHUNU	UDAIPURWATI	CO-ED
1457	8050706208	216069	GOVT. SR. SEC. G SCHOOL BASAWA	JHUNJHUNU	NAWALGARH	CO-ED
1458	8050803912	216125	G SR. SEC. S GUDHAGORJI	JHUNJHUNU	UDAIPURWATI	CO-ED
1459	8050801907	216108	G SR. SEC. SCH. CHHAWASARI	JHUNJHUNU	UDAIPURWATI	CO-ED
1460	8050803913	216126	G SR. SEC. G GUDHAGORJI	JHUNJHUNU	UDAIPURWATI	CO-ED
1461	8050119801	211585	SMT. N.B.J. GOVT. SR. SEC. SCH (G) MANDAWA	JHUNJHUNU	JHUNJHUNU	GIRLS
1462	8050602506	215979	G SR. SEC. S KANKARIA	JHUNJHUNU	KHETRI	CO-ED
1463	8050604418	215993	G SR. SEC. SCH. MEENAWALI	JHUNJHUNU	KHETRI	CO-ED
1464	8050707806	216082	GOVT. SR. SEC. SCHOOL PARASRAMPURA	JHUNJHUNU	NAWALGARH	CO-ED
1465	8050603607	215987	G SR. SEC. S BABAI	JHUNJHUNU	KHETRI	CO-ED
1466	8050211003	211631	GOVT. SR. SEC. SCH. TAIN	JHUNJHUNU	ALSISAR	CO-ED
1467	8050701003	216029	GOVT. SR. SEC. S (G) MANDASI	JHUNJHUNU	NAWALGARH	GIRLS
1468	8050303407	215793	GOVT. SR. SEC. SCHOOL NARHAD	JHUNJHUNU	CHIRAWA	CO-ED
1469	8050805907	216137	GSR. SEC. SCHOOL NANGAL	JHUNJHUNU	UDAIPURWATI	CO-ED
1470	8050704307	216049	GOVT. SR. SEC. SCHOOL NAWALRI	JHUNJHUNU	NAWALGARH	CO-ED
1471	8050603615	215988	G SEC. SCH. G. BABAI	JHUNJHUNU	KHETRI	GIRLS
1472	8050607704	216016	GOVT. SR. SEC. SCH. MEHARA JATUWAS	JHUNJHUNU	KHETRI	CO-ED
1473	8050608204	216018	G SR. SEC. S TIBA BASAI	JHUNJHUNU	KHETRI	CO-ED
1474	8050806605	216144	G SR. SEC. SCH. JAHAJ	JHUNJHUNU	UDAIPURWATI	CO-ED
1475	8050607205	216013	G SEC. S TYONDA	JHUNJHUNU	KHETRI	CO-ED
1476	8050601502	215970	GOVT. ADRASH SR. SEC. BEELWA	JHUNJHUNU	KHETRI	CO-ED
1477	8050112804	211574	G SR. SEC. (G) S HETAMSAR	JHUNJHUNU	JHUNJHUNU	GIRLS
1478	8050601417	215969	G SEC. G JASRAPUR	JHUNJHUNU	KHETRI	CO-ED
1479	8050411204	215882	Govt SR. SEC. SCHOOL KIDHAWANA	JHUNJHUNU	SURAJGARH	CO-ED
1480	8050608108	216017	G. SR. SEC. S SIHORE	JHUNJHUNU	KHETRI	CO-ED
1481	8050604206	215991	G. SEC. SCH. LALODA	JHUNJHUNU	KHETRI	CO-ED
1482	8050210911	211630	G SEC MAHANASAR	JHUNJHUNU	ALSISAR	CO-ED

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1483	8050806106	216139	G SR. SEC. SCH. BAGORA	JHUNJHUNU	UDAIPURWATI	CO-ED
1484	8050801514	216105	G SR. SEC. SCH. BAJAWA RAWATKA	JHUNJHUNU	UDAIPURWATI	CO-ED
1485	8151506510	220416	GGSSS SOORSAGAR	JODHPUR	JODHPUR CITY	GIRLS
1486	8150801514	219626	GGSSS (GIRLS) LUNI	JODHPUR	LUNI	GIRLS
1487	8150400126	220253	GGASSS BALESAR SATTA	JODHPUR	BALESAR	CO-ED
1488	8151304507	220198	GGASSS LOHAWAT JATAWAS	JODHPUR	LOHAWAT	GIRLS
1489	8151504020	220385	GGSSS RATANADA	JODHPUR	JODHPUR CITY	GIRLS
1490	8151501716	220361	GGSS PRATAP NAGAR	JODHPUR	JODHPUR CITY	CO-ED
1491	8150200117	220155	GSSS KHICHAN	JODHPUR	PHALODI	CO-ED
1492	8150813602	219678	GGSSS GUDA BISNOIYAN	JODHPUR	LUNI	GIRLS
1493	8150501510	220309	GSSS BETHVASIYA	JODHPUR	OSIAN	CO-ED
1494	8151309201	220318	GSSS PALLI	JODHPUR	LOHAWAT	CO-ED
1495	8151008820	220350	GASSS BAORI	JODHPUR	BAORI	CO-ED
1496	8151001112	219744	GASSS BIRAI	JODHPUR	BAORI	CO-ED
1497	8151607201	220284	GASSS KANODIYA PUROHITAN	JODHPUR	SEKHALA	CO-ED
1498	8150808001	219655	GSS JHALAMAND	JODHPUR	LUNI	CO-ED
1499	8151701701	219036	GGSS SETH MAGILAL SUKIYA DEVI	JODHPUR	TINWARI	GIRLS
1500	8150804001	219634	GSSS NANDWAN	JODHPUR	LUNI	CO-ED
1501	8150406002	220272	GASSS DHADHNIYA BHAYLA	JODHPUR	BALESAR	CO-ED
1502	8150405003	220268	GASSS KHARI BERI	JODHPUR	BALESAR	CO-ED
1503	8150503703	220320	GSSS BHAKHARI	JODHPUR	OSIAN	CO-ED
1504	8150805001	219639	GSSS FITKASANI	JODHPUR	LUNI	CO-ED
1505	8150202203	220162	GAHSS KHARA	JODHPUR	PHALODI	CO-ED
1506	8150208001	220184	GSSS SANWREEJ	JODHPUR	PHALODI	CO-ED
1507	8151101101	220173	GASSS DENOK	JODHPUR	BAPINI	CO-ED
1508	8151702704	219012	GSSS JELU GAGADI	JODHPUR	TINWARI	CO-ED
1509	8150200801	220158	GASSS BHOJASAR	JODHPUR	PHALODI	CO-ED
1510	8150701701	219095	GSSS BANAD	JODHPUR	MANDORE	CO-ED
1511	8151201701	220201	GASSS KUSHALAVA	JODHPUR	DECHU	CO-ED
1512	8150605401	219069	GASSS NADSAR	JODHPUR	BHOPALGARH	CO-ED
1513	8151406001	219687	GASSS SHAHID PEMARAM NANAN	JODHPUR	PIPAR CITY	CO-ED
1514	8151000101	219740	GSSS ANWANA	JODHPUR	BAORI	CO-ED
1515	8150811001	219667	GSSS KHUDALA	JODHPUR	LUNI	CO-ED
1516	8150706301	219109	GSSS CHOKHA	JODHPUR	MANDORE	CO-ED
1517	8150510207	219015	GSSS EKALKHORI	JODHPUR	OSIAN	CO-ED
1518	8151506306	220409	GGSS MATA KA THAN PUNJALA	JODHPUR	JODHPUR CITY	GIRLS
1519	8151606604	220282	GASSS GODELAI	JODHPUR	SEKHALA	CO-ED
1520	8151305401	220157	GASSS MORIYA	JODHPUR	LOHAWAT	CO-ED
1521	8150803513	219632	GSS PAL	JODHPUR	LUNI	CO-ED
1522	8151103619	220177	GAHSS CHADI CHOTINA	JODHPUR	BAPINI	CO-ED
1523	8150304506	220226	GGSSS SHERGARH	JODHPUR	SHERGARH	GIRLS
1524	8150710001	219127	GSSS LORDI DEJGARA	JODHPUR	MANDORE	CO-ED
1525	8150806001	219642	GSSS SUBDAND	JODHPUR	LUNI	CO-ED
1526	8150705401	219105	GSSS PUNIYO KI PYAU	JODHPUR	MANDORE	CO-ED
1527	8151403802	219698	GGSSS BORUNDA	JODHPUR	PIPAR CITY	GIRLS
1528	8151607306	220285	GSSS THADIYA	JODHPUR	SEKHALA	CO-ED
1529	8151308001	220322	GSSS INDO KI DHANI	JODHPUR	LOHAWAT	CO-ED
1530	8150206001	220172	GASSS RAD KA BERA	JODHPUR	PHALODI	CO-ED
1531	8150247301	220111	GASSS BAVRI KALLA	JODHPUR	PHALODI	CO-ED
1532	8150300801	220215	GSSS SOINTRA	JODHPUR	SHERGARH	CO-ED
1533	8150510501	219018	GSSS RAWAT BERA DABRI	JODHPUR	OSIAN	CO-ED
1534	8150704201	219101	GSSS KERU	JODHPUR	MANDORE	CO-ED
1535	8150803707	219633	GSSS BORANADA	JODHPUR	LUNI	CO-ED
1536	8150425003	225093	GSSS JIYABERI	JODHPUR	BALESAR	CO-ED
1537	8151503616	220380	GGSS RAJMAHAL	JODHPUR	JODHPUR CITY	CO-ED
1538	8150402403	220259	GASSS UTAAMBAR	JODHPUR	BALESAR	CO-ED
1539	8150405210	220269	GASSS BEL WA	JODHPUR	BALESAR	CO-ED
1540	8151203005	220192	GASSS SHRI HARI SINGH PILAWA	JODHPUR	DECHU	CO-ED
1541	8150103801	220119	GASSS JAMBA KI DHANI	JODHPUR	BAP	CO-ED
1542	8150411604	220291	GSSS BAWARLI	JODHPUR	BALESAR	CO-ED
1543	8150309201	220247	GSSS CHUTARPURA	JODHPUR	SHERGARH	CO-ED
1544	8150800601	219131	GSSS BIRAMI	JODHPUR	LUNI	CO-ED
1545	8150605601	219070	GSSS RAJLANI	JODHPUR	BHOPALGARH	CO-ED
1546	8150806501	219646	GSSS BADLIYA	JODHPUR	LUNI	CO-ED
1547	8151202407	220164	GASS MANDLA KALA	JODHPUR	DECHU	CO-ED
1548	8150702306	219097	GSSS JAJIWAL KALLAN	JODHPUR	MANDORE	CO-ED
1549	8150106001	220130	GASSS ROHINA	JODHPUR	BAP	CO-ED
1550	8151303001	220190	GASS MATAWALI NADI	JODHPUR	LOHAWAT	CO-ED
1551	8150707404	219116	GSSS DAI KADA	JODHPUR	MANDORE	CO-ED
1552	8151104401	220306	GSSS BAPINI	JODHPUR	BAPINI	CO-ED
1553	8150204101	220165	GASSS BHIYASAR	JODHPUR	PHALODI	CO-ED
1554	8090218305	212556	GGSSS HINDAUN	KARAULI	HINDAUN	GIRLS
1555	8090203105	212518	GSSS SHERPUR	KARAULI	HINDAUN	CO-ED
1556	8090401417	212630	GSSS GUDACHNDARAJI	KARAULI	NADOTI	CO-ED

1557	8090209003	212544	GSSS PHAZILABAD	KARAULI	HINDAUN	CO-ED
1558	8090402320	212640	GGASSS NADOTI	KARAULI	NADOTI	GIRLS
1559	8090101806	212444	GSSS PARITA	KARAULI	KARAULI	CO-ED
1560	8090214105	212552	GSSS BAJANA KHURD	KARAULI	HINDAUN	CO-ED
1561	8090500111	212652	GSSS NEEMODA KHEDLA	KARAULI	SAPOTRA	CO-ED
1562	8090501412	212666	GSS SCHOOL INAYATI	KARAULI	SAPOTRA	CO-ED
1563	8090216702	212554	GSSS SIKRODA MEENA	KARAULI	HINDAUN	CO-ED
1564	8090201208	212501	GSSS BHUKRAVALI	KARAULI	HINDAUN	CO-ED
1565	8090204813	212536	GSSS KARSOLI	KARAULI	HINDAUN	CO-ED
1566	8090501010	212662	GSSS CHODAGAON	KARAULI	SAPOTRA	CO-ED
1567	8090401802	212635	GSSS DALPURA	KARAULI	NADOTI	CO-ED
1568	8090202801	212517	GSSS PHOOLWARA	KARAULI	HINDAUN	CO-ED
1569	8090100208	212427	GSSS MAHOLI	KARAULI	KARAULI	CO-ED
1570	8090402608	212643	GSSS TESHGAON	KARAULI	NADOTI	CO-ED
1571	8090304104	212602	GSSS BONL	KARAULI	TODABHIM	CO-ED
1572	8090200118	212491	GSSS KOTRI	KARAULI	HINDAUN	CO-ED
1573	8090303805	212600	GSSS BALGHAT	KARAULI	TODABHIM	CO-ED
1574	8090202201	212511	GSSS PALI	KARAULI	HINDAUN	CO-ED
1575	8090503013	212686	GSSS. AMARGAD DANG	KARAULI	SAPOTRA	CO-ED
1576	8090304212	212603	GSSS KARIRI	KARAULI	TODABHIM	CO-ED
1577	8090301401	212575	GSSS KHORRA	KARAULI	TODABHIM	CO-ED
1578	8090202305	212512	GSSS VIJAYPURA	KARAULI	HINDAUN	CO-ED
1579	8090301506	212576	GSSS SHAHARAKAR	KARAULI	TODABHIM	CO-ED
1580	8090212002	212548	GSSS KYARDAKALA	KARAULI	HINDAUN	CO-ED
1581	8090401612	212633	GSSS PAL	KARAULI	NADOTI	CO-ED
1582	8090203728	212545	GSS KHEDA JAMALPUR	KARAULI	HINDAUN	CO-ED
1583	8090303706	212599	GSSS PAHARI	KARAULI	TODABHIM	CO-ED
1584	8090201105	212500	GSSS HUKHMIKHEDA	KARAULI	HINDAUN	CO-ED
1585	8090203805	212526	GSSS PATONDA	KARAULI	HINDAUN	CO-ED
1586	8090500636	212658	GSSS HADOTI	KARAULI	SAPOTRA	CO-ED
1587	8090302712	212589	GSSS MORDA	KARAULI	TODABHIM	CO-ED
1588	8090104316	212469	GSSS SASEDI	KARAULI	KARAULI	CO-ED
1589	8090303308	212595	GSSS PADLA	KARAULI	TODABHIM	CO-ED
1590	8090304404	212605	GSSS KUDHAWAL	KARAULI	TODABHIM	CO-ED
1591	8090501902	212671	GSSS SALEMPUR	KARAULI	SAPOTRA	CO-ED
1592	8090101608	212442	GSSS JAHANGEER PUR	KARAULI	KARAULI	CO-ED
1593	8090301315	212574	GSSS PADAMPURA	KARAULI	TODABHIM	CO-ED
1594	8090200901	212497	GSSS GHONSLA	KARAULI	HINDAUN	CO-ED
1595	8090212302	212549	GSSS MAHU KHAS	KARAULI	HINDAUN	CO-ED
1596	8090104101	212467	GSSS GUBRENDA	KARAULI	KARAULI	CO-ED
1597	8300604431	216799	G.G.S.S.S. SHRIPURA	KOTA	KOTA	CO-ED
1598	8300318602	216635	G.G.S.S.S. KAITHON WARD 16	KOTA	LADPURA	GIRLS
1599	8300606016	216824	GOVT. GIRLS SENIOR SECONDARY SCHOOL CHAWANI	KOTA	KOTA	CO-ED
1600	8300401233	216647	G.G.S.S.S. CHECHAT	KOTA	KHAIRABAD	CO-ED
1601	8300316804	216634	G.S.S.S.KAITHOON	KOTA	LADPURA	CO-ED
1602	8300603807	216807	G. G. SR. SEC. SCHOOL BHIMMANDI	KOTA	KOTA	CO-ED
1603	8300409022	216663	G.S.S.S. SATALKHERI KHAN	KOTA	KHAIRABAD	CO-ED
1604	8300600484	216753	G.S.S.S. NAYAGOA	KOTA	KOTA	CO-ED
1605	8300603416	216802	GOVT. GIRLS SENIOR SECONDARY SCHOOL BORKHEDA	KOTA	KOTA	CO-ED
1606	8300125401	224446	G.S.S.S. ITAWA	KOTA	ITAWA	CO-ED
1607	8300605735	216809	G.G.S.S.S. VIGYAN NAGAR WARD NO 57	KOTA	KOTA	CO-ED
1608	8300213811	224483	G.G.S.S.S. SIMLIYA	KOTA	SULTANPUR	GIRLS
1609	8300411608	216671	G.G.S.S. KHAIRABAD	KOTA	KHAIRABAD	GIRLS
1610	8300125201	224445	G.G.S.S.S.KHODAWADA	KOTA	ITAWA	CO-ED
1611	8300602933	216795	G.S.S. GOVIND NAGAR	KOTA	KOTA	CO-ED
1612	8300602525	216755	G.G.S.S.S.RANGBARI	KOTA	KOTA	CO-ED
1613	8300603118	216796	G.S.S.S. INDRA GANDHI NAGAR	KOTA	KOTA	CO-ED
1614	8300402902	216650	G.S.S.S. GOYANDA	KOTA	KHAIRABAD	CO-ED
1615	8300517705	216732	G.S.S. MOIKALAN	KOTA	SANGOD	CO-ED
1616	8300509505	216710	G.S.S.S. AAWAN	KOTA	SANGOD	CO-ED
1617	8300601038	216773	G.S.S.S. SOGRIYA	KOTA	KOTA	CO-ED
1618	8300601706	216780	G.S.S.S. BHADANA	KOTA	KOTA	CO-ED
1619	8300413001	216674	G.S.S.S. KUDAYALA	KOTA	KHAIRABAD	CO-ED
1620	8300420101	216689	G.S.S.S. PIPALDA	KOTA	KHAIRABAD	CO-ED
1621	8300511808	216719	G.S.S.S. DARA STATION	KOTA	SANGOD	CO-ED
1622	8300302702	216612	G.S.S.S. GANDIFALI	KOTA	LADPURA	CO-ED
1623	8300215508	224487	G.S.S.S. BAMORI DABAR	KOTA	SULTANPUR	CO-ED
1624	8300216805	224491	G.S.S.S. BHANDAHEDA	KOTA	SULTANPUR	CO-ED
1625	8300307601	216621	G.S.S.S. MAWASA	KOTA	LADPURA	CO-ED
1626	8300600337	216751	G.S.S.S. BADGAON KOTA	KOTA	KOTA	CO-ED
1627	8300601945	216743	G.G.S.S.S. SAKATPURA WARD NO 19	KOTA	KOTA	CO-ED
1628	8300401602	216648	G.S.S.S. KHEDLI	KOTA	KHAIRABAD	CO-ED

1629	8300514803	216725	G.S.S.S DEVLI MANZI	KOTA	SANGOD	CO-ED
1630	8140413003	219588	GGHSS PARBATSAR	NAGAU	PARBATSAR	GIRLS
1631	8141306503	219804	GGHSS DR BR AMBDEK PAOTA	NAGAU	MOLASAR	GIRLS
1632	8140210504	219484	GGHSS RIYAN BADI	NAGAU	RIYAN	GIRLS
1633	8140717312	219826	GGHSS CHHOTI KHATU	NAGAU	DEEDWANA	GIRLS
1634	8140212527	219494	GGSS THANWLA	NAGAU	RIYAN	GIRLS
1635	8141407003	219987	GGHSS NAWA	NAGAU	NAWA	GIRLS
1636	8140412304	219587	GOVT. SWAMI VIVKANAND MODEL SCH-PARBATSAR	NAGAU	PARBATSAR	CO-ED
1637	8140115514	219443	GGHSS S.G.B.H DEGANA GOREDI CHACHA	NAGAU	DEGANA	CO-ED
1638	8140811414	219875	GHSS ROHINI	NAGAU	NAGAU	CO-ED
1639	8141207602	220028	S.J.R.G.D.B.GHSS PANCHLA SIDHA	NAGAU	KHINWSAR	CO-ED
1640	8141402208	219915	GHSS DEVLEE KALAN	NAGAU	NAWA	CO-ED
1641	8140304112	219511	GGHSS GOTAN	NAGAU	MERTACITY	CO-ED
1642	8141305705	219797	GGHSS MOLASAR	NAGAU	MOLASAR	CO-ED
1643	8141405609	219948	GHSS MEETHRI	NAGAU	NAWA	CO-ED
1644	8140200308	219445	GHSS ALNIYAWAS	NAGAU	RIYAN	CO-ED
1645	8140507308	213423	GHSS SHEED MULARAM KATHOTI	NAGAU	JAYAL	CO-ED
1646	8141206013	220020	GHSS KURCHI	NAGAU	KHINWSAR	CO-ED
1647	8141203715	219857	GHSS GUDHA BHAGAWANDAS	NAGAU	KHINWSAR	CO-ED
1648	8140306806	219527	GHSS MOKALPUR	NAGAU	MERTACITY	CO-ED
1649	8141201802	219996	GHSS BIRLOKA	NAGAU	KHINWSAR	CO-ED
1650	8141114903	220098	GHSS MAKRANA	NAGAU	MAKRANA	CO-ED
1651	8140402401	219554	GHSS BIDIYAD	NAGAU	PARBATSAR	CO-ED
1652	8141305310	219788	GHSS LADARIYA	NAGAU	MOLASAR	CO-ED
1653	8140512101	213448	GHSS SURPALIYA	NAGAU	JAYAL	CO-ED
1654	8140202212	219454	GGSS BHERUNDA	NAGAU	RIYAN	GIRLS
1655	8140400502	219545	GGSS BADU	NAGAU	PARBATSAR	CO-ED
1656	8141207708	220029	GHSS PANCHORI	NAGAU	KHINWSAR	CO-ED
1657	8141306903	219808	GHSS PHOGARI	NAGAU	MOLASAR	CO-ED
1658	8140901804	219907	GHSS BHANWTA	NAGAU	KUCHAMAN	CO-ED
1659	8140109301	219419	GHSS KHURI KALLAN	NAGAU	DEGANA	CO-ED
1660	8141102203	220052	GGSS BUDSOO	NAGAU	MAKRANA	GIRLS
1661	8140308305	219532	GGSS REN	NAGAU	MERTACITY	GIRLS
1662	8140709610	219785	GHSS KHUNKHUNA	NAGAU	DEEDWANA	CO-ED
1663	8140807702	219866	GSS KAHRI KARAMSOTA	NAGAU	NAGAU	CO-ED
1664	8141102801	220056	GHSS CHAWNDIYA	NAGAU	MAKRANA	CO-ED
1665	8140407401	219572	GHSS MANGLANA	NAGAU	PARBATSAR	CO-ED
1666	8140506121	219616	GGHSS JAYAL	NAGAU	JAYAL	GIRLS
1667	8140902901	219912	GHSS CHITAWA	NAGAU	KUCHAMAN	CO-ED
1668	8140912007	219966	GSSS RASAL	NAGAU	KUCHAMAN	CO-ED
1669	8140910604	219958	GHSS PALARA	NAGAU	KUCHAMAN	CO-ED
1670	8141402905	219918	GSSS GOVINDI	NAGAU	NAWA	CO-ED
1671	8141404806	219940	GHSS LICHANA	NAGAU	NAWA	CO-ED
1672	8140710011	219786	GGHSS KOLIYA	NAGAU	DEEDWANA	GIRLS
1673	8140811301	219874	GHSS RAYDHANU	NAGAU	NAGAU	CO-ED
1674	8141110601	220089	GHSS RANIGAON	NAGAU	MAKRANA	CO-ED
1675	8140308508	219535	GSSS ROL CHANDAWATA	NAGAU	MERTACITY	CO-ED
1676	8141408310	219960	GSSS PANCHOTA	NAGAU	NAWA	CO-ED
1677	8140507907	213427	GHSS BADI KHATU (KHATU KALAN) JAYAL	NAGAU	JAYAL	CO-ED
1678	8140212508	219493	GHSS THANWLA	NAGAU	RIYAN	CO-ED
1679	8140801208	219836	GHSS BARANI	NAGAU	NAGAU	CO-ED
1680	8141102220	220053	GHSS BUDSU	NAGAU	MAKRANA	CO-ED
1681	8140501009	219592	GHSS BARNEL	NAGAU	JAYAL	CO-ED
1682	8140412211	219586	GHSS PARBATSAR	NAGAU	PARBATSAR	CO-ED
1683	8140712003	219796	GHSS MAWA	NAGAU	DEEDWANA	CO-ED
1684	8140308411	219534	GHSS RIYAN SHYAMDAS	NAGAU	MERTACITY	CO-ED
1685	8140409201	219579	GHSS PEEPLAD	NAGAU	PARBATSAR	CO-ED
1686	8140907305	219936	GHSS KHORANDI	NAGAU	KUCHAMAN	CO-ED
1687	8140713204	219803	GHSS PALOT	NAGAU	DEEDWANA	CO-ED
1688	8141401005	219905	GSSS BHAGWANPURA	NAGAU	NAWA	CO-ED
1689	8141202207	219891	GHSS CHAWANDIYA (NAGAU)	NAGAU	KHINWSAR	CO-ED
1690	8140606205	213481	GHSS MANGALPURA	NAGAU	LADNUN	CO-ED
1691	8140921403	219981	GGSS SONI DEVI SOMANI KUCHAMAN	NAGAU	KUCHAMAN	CO-ED
1692	8141106801	220074	GHSS KALWA	NAGAU	MAKRANA	CO-ED
1693	8140401905	219553	GHSS BHAKRI	NAGAU	PARBATSAR	CO-ED
1694	8140801307	219837	GGSS BASNI	NAGAU	NAGAU	GIRLS
1695	8140404811	219563	SHAHID SHREE AMRA RAM GSSS JAWLA	NAGAU	PARBATSAR	CO-ED
1696	8140708805	219781	GHSS KHARESH	NAGAU	DEEDWANA	CO-ED
1697	8140801907	219839	GHSS STRG BHADANA	NAGAU	NAGAU	CO-ED
1698	8140308323	219533	GHSS REN	NAGAU	MERTACITY	CO-ED
1699	8141205412	219864	GHSS KARNOO	NAGAU	KHINWSAR	CO-ED

1700	8141300403	213507	GHSS ALAKHPURA	NAGOUR	MOLASAR	CO-ED
1701	8201712602	221485	G.G.S.SEC.S.	PALI	PALI	GIRLS
1702	8200202410	214101	G.G.S.SEC.S.	PALI	RAIPUR	GIRLS
1703	8200610103	221251	G.G.SEC.SCHOOL JOJAWAR	PALI	MARWAR JUNCTION	GIRLS
1704	8200203409	214106	G.SEN.SEC.S.	PALI	RAIPUR	CO-ED
1705	8201002708	221381	G.G.SEC.S. GHANERAO	PALI	DESURI	GIRLS
1706	8200203708	214108	GOVT.ADRASH SR.SEC.SCHOOL KANUJA	PALI	RAIPUR	CO-ED
1707	8201002612	221379	G.G.SEC.S. NADOL	PALI	DESURI	GIRLS
1708	8200103710	214056	G.G.SEC.S.	PALI	JAITARAN	GIRLS
1709	8200210201	214125	GOVT.HR.SEC.SCHOOL CHANG	PALI	RAIPUR	CO-ED
1710	8200308403	214166	G.SR.SEC.SCHOOL GUDA BIJA	PALI	SOJAT	CO-ED
1711	8200203001	214103	G.S.SEC.S.	PALI	RAIPUR	CO-ED
1712	8200203501	214107	G.SEC.S.	PALI	RAIPUR	CO-ED
1713	8200103206	214054	G.S.SEC.S.	PALI	JAITARAN	CO-ED
1714	8201305902	221433	G.G.SEC.S. KHINWARA	PALI	RANI	GIRLS
1715	8200101513	214045	G.G.SEC.S.	PALI	JAITARAN	GIRLS
1716	8200108302	214073	G.SER.SEC.S.	PALI	JAITARAN	CO-ED
1717	8200803201	221287	G.S.SEC.SCHOOL BALANA	PALI	SUMERPUR	CO-ED
1718	8200605001	221229	G.S.SEC.S.	PALI	MARWAR JUNCTION	CO-ED
1719	8200102702	214053	G.SER.SEC.S.	PALI	JAITARAN	CO-ED
1720	8200805101	221296	G.S.SEC.SCHOOL PALARIJODE	PALI	SUMERPUR	CO-ED
1721	8200907401	221354	G.SEN.SEC.SCHOOL KHETARLI	PALI	BALI	CO-ED
1722	8200604501	221226	G.SR.SEC.SCHOOL	PALI	MARWAR JUNCTION	CO-ED
1723	8200908601	221361	G.S.SEC.SCHOOL MALNU	PALI	BALI	CO-ED
1724	8200301001	214134	G.Sr.SEC.S.CHADWAS	PALI	SOJAT	CO-ED
1725	8200404401	221192	G.SENIOR.SEC.SCHOOL DHOLARIYA SHASAN	PALI	ROHAT	CO-ED
1726	8200803801	221290	G.S.SEC.S., KHIVANDI	PALI	SUMERPUR	CO-ED
1727	8330224401	224757	G.S.S.S. SUHAGPURA	PRATAPGARH (RAJ.)	PEEPALKHOOT	CO-ED
1728	8330204815	224739	G.S.S.S. GHANTALI	PRATAPGARH (RAJ.)	PEEPALKHOOT	CO-ED
1729	8331416501	217820	G.Sr.SEC.S. SEVNA	PRATAPGARH (RAJ.)	ARNOD	CO-ED
1730	8331410601	217805	G.Sr.SEC. HINGLAT	PRATAPGARH (RAJ.)	ARNOD	CO-ED
1731	8331113113	224772	GOVT.Sr.Sec.School Mandavi	PRATAPGARH (RAJ.)	DHARIYAWAD	CO-ED
1732	8331314601	224843	G.SR.SEC. BARAVARDA	PRATAPGARH (RAJ.)	PRATAPGARH	CO-ED
1733	8331412501	217808	G.Sr.Sec. SALAMGARH	PRATAPGARH (RAJ.)	ARNOD	CO-ED
1734	8331406001	217800	G.Sr.SEC. SHAKATHALITHANA	PRATAPGARH (RAJ.)	ARNOD	CO-ED
1735	8331307201	224831	G.SR.SEC.SCHOOL. MANOHARGARH	PRATAPGARH (RAJ.)	PRATAPGARH	CO-ED
1736	8330200117	224729	GOVT.GIRLS SECONDARYSCHOOL PIPALKHUNT	PRATAPGARH (RAJ.)	PEEPALKHOOT	GIRLS
1737	8331416801	217821	G.Sr.Sec.School BHACHUNDLA	PRATAPGARH (RAJ.)	ARNOD	CO-ED
1738	8331325401	217773	G.SR.SEC.SCHOOL LUHARIYA	PRATAPGARH (RAJ.)	PRATAPGARH	CO-ED
1739	8331400101	217791	Govt.Sr.Sec.ACHLAVADA	PRATAPGARH (RAJ.)	ARNOD	CO-ED
1740	8331416001	217819	G.Sr.SEC.S. CHAKUNDA	PRATAPGARH (RAJ.)	ARNOD	CO-ED
1741	8331413801	217813	G.Sr.SEC. MOVAI	PRATAPGARH (RAJ.)	ARNOD	CO-ED
1742	8331406501	217801	G.Sr.SEC.S. RAIPUR	PRATAPGARH (RAJ.)	ARNOD	CO-ED
1743	8331306401	224830	G.SR.SEC.SCHOOL ACHALPUR	PRATAPGARH (RAJ.)	PRATAPGARH	CO-ED
1744	8331108901	224762	G.SS KESHRIYAWAD	PRATAPGARH (RAJ.)	DHARIYAWAD	CO-ED
1745	8331121301	224794	G.S.SEC.SCHOOL. SINHAD	PRATAPGARH (RAJ.)	DHARIYAWAD	CO-ED
1746	8331313902	224841	AADARSH G.GIRLS SR.SEC.SCHOOL BASAD	PRATAPGARH (RAJ.)	PRATAPGARH	GIRLS
1747	8331315601	224846	G.SR.SEC.SCHOOL CHIKLAD	PRATAPGARH (RAJ.)	PRATAPGARH	CO-ED
1748	8331315201	224844	G.SR.SEC.SCHOOL. MADHAURATALAB	PRATAPGARH (RAJ.)	PRATAPGARH	CO-ED
1749	8331324001	224855	G.SR.SEC.SCHOOL PANMODI	PRATAPGARH (RAJ.)	PRATAPGARH	CO-ED
1750	8331116601	224781	G.S.SEC.S. GOTHADA	PRATAPGARH	DHARIYAWAD	CO-ED

				(RAJ.)		
1751	8331306102	224829	G.SR.SEC.SCHOOL KHEROT	PRATAPGARH (RAJ.)	PRATAPGARH	CO-ED
1752	8331118501	224785	G SR SEC S KHUNTA	PRATAPGARH (RAJ.)	DHARIYAWAD	CO-ED
1753	8331114502	224776	G.GIRLS.SEC.SCHOOL PARSOLA	PRATAPGARH (RAJ.)	DHARIYAWAD	GIRLS
1754	8330200401	224733	G.Sec.School	PRATAPGARH (RAJ.)	PEEPALKHOOT	CO-ED
1755	8331121601	224795	G.SEN.SEC.SCHOOL GADARIYAWAS	PRATAPGARH (RAJ.)	DHARIYAWAD	CO-ED
1756	8331119301	224789	G SSS SHAKARKAND	PRATAPGARH (RAJ.)	DHARIYAWAD	CO-ED
1757	8331124301	224797	G.SEN.SEC.SCHOOL BHOJPUR	PRATAPGARH (RAJ.)	DHARIYAWAD	CO-ED
1758	8331113901	224774	G. ADRASH SEN.SEC.SCHOOL VAJPURA	PRATAPGARH (RAJ.)	DHARIYAWAD	CO-ED
1759	8331120601	224793	G.S.SEC. SCHOOL PIPLIYA	PRATAPGARH (RAJ.)	DHARIYAWAD	CO-ED
1760	8331309201	224833	G.SIN.SEC.SCHOOL KULTHANA	PRATAPGARH (RAJ.)	PRATAPGARH	CO-ED
1761	8331316304	224847	G.SR.SEC.SCHOOL KULMIPURA	PRATAPGARH (RAJ.)	PRATAPGARH	CO-ED
1762	8331322104	224852	G.SR. SEC.SCHOOL RATHAJNA	PRATAPGARH (RAJ.)	PRATAPGARH	CO-ED
1763	8331334706	217784	G.SR.SEC.S. NAKOR	PRATAPGARH (RAJ.)	PRATAPGARH	CO-ED
1764	8331114601	224777	G.S.SEC.SCHOOL AAD	PRATAPGARH (RAJ.)	DHARIYAWAD	CO-ED
1765	8331115601	224780	G.S.SEC.SCHOOL, GOPALPURA	PRATAPGARH (RAJ.)	DHARIYAWAD	CO-ED
1766	8331413701	217812	G.SEC.SCHOOL CHANDERA	PRATAPGARH (RAJ.)	ARNOD	CO-ED
1767	8331417401	217822	G.Sr.SEC. AMBIRAMA	PRATAPGARH (RAJ.)	ARNOD	CO-ED
1768	8331411701	217806	G.Sr.SEC. MOHEDA	PRATAPGARH (RAJ.)	ARNOD	CO-ED
1769	8331112301	224770	G.SEN. SEC. DEVLVA	PRATAPGARH (RAJ.)	DHARIYAWAD	CO-ED
1770	8330200501	224734	G.S.S.S. SEMLIYA	PRATAPGARH (RAJ.)	PEEPALKHOOT	CO-ED
1771	8331115101	224779	G.SEN. SEC.SCHOOL BHARKUNDI	PRATAPGARH (RAJ.)	DHARIYAWAD	CO-ED
1772	8331400901	217794	G.Sr.SEC. LALGARH	PRATAPGARH (RAJ.)	ARNOD	CO-ED
1773	8331404201	217797	G.Sr.SEC. BEDMA	PRATAPGARH (RAJ.)	ARNOD	CO-ED
1774	8330205501	224742	G.S.S.S. NAYAN	PRATAPGARH (RAJ.)	PEEPALKHOOT	CO-ED
1775	8331404701	217798	G.Sr.SEC. JAJLI	PRATAPGARH (RAJ.)	ARNOD	CO-ED
1776	8331414901	217816	G.Sr.SEC.S. UNTHL	PRATAPGARH (RAJ.)	ARNOD	CO-ED
1777	8330200301	224732	GOVT. SR. SEC. SCH. JAITHALIYA	PRATAPGARH (RAJ.)	PEEPALKHOOT	CO-ED
1778	8331309801	224834	G.SR.SEC.SCHOOL ASAVATA	PRATAPGARH (RAJ.)	PRATAPGARH	CO-ED
1779	8331117001	224782	G.S.SEC.S. NAYA BORIYA	PRATAPGARH (RAJ.)	DHARIYAWAD	CO-ED
1780	8331332201	217781	G.SR.SEC.SCHOOL MERIYA KHEDI	PRATAPGARH (RAJ.)	PRATAPGARH	CO-ED
1781	8331414201	217814	G.Sr.SEC. NINOR	PRATAPGARH (RAJ.)	ARNOD	CO-ED
1782	8250213803	222751	GOVT. GIRLS SENIOR SECONDARY SCHOOL DEOGARH	RAJSAMAND	DEOGARH	GIRLS
1783	8250616405	222942	GOVT SR SEC BK SCH KANKROLI	RAJSAMAND	RAJSAMAND	CO-ED
1784	8250600906	222898	GOVT. GIRL SEC. KUNWARIYA	RAJSAMAND	RAJSAMAND	CO-ED
1785	8250614002	222937	GOVT GIRLS SEC SCH RAJNAGAR	RAJSAMAND	RAJSAMAND	GIRLS
1786	8250315401	222784	GOVT. SWAMI VIVEKANAND MODEL SCHOOL BLOCK AMET	RAJSAMAND	AMET	CO-ED
1787	8250701302	222947	GOVT. GIRLS SEC.SCH. KURAJ	RAJSAMAND	RAJLMAGRA	CO-ED
1788	8250709002	214832	GOVT. GIRL SEN.SE SCHOOL GILUND	RAJSAMAND	RAJLMAGRA	GIRLS
1789	8250703001	222954	GOVT. GIRLS SR. SEC. SCH. RAJLMAGRA	RAJSAMAND	RAJLMAGRA	GIRLS
1790	8250500111	222833	GOVT GIRLS SR. SEC. S	RAJSAMAND	KHAMNOR	GIRLS
1791	8250111705	222722	ADARSH GOVT.HR.SEC.SCH.CHHAPLI	RAJSAMAND	BHIM	CO-ED

1792	8250602705	222904	GOVT. SR. SEC. SCH. BHANA	RAJSAMAND	RAJSAMAND	CO-ED
1793	8250110201	222719	ADARSH GOVT. HR. SEC. SCH. KACHHBALI	RAJSAMAND	BHIM	CO-ED
1794	8250611706	222934	GOVT SR SEC SCH RAJYAWAS	RAJSAMAND	RAJSAMAND	CO-ED
1795	8250606513	222913	GOVT GIRLS SEC SCH KELVA	RAJSAMAND	RAJSAMAND	GIRLS
1796	8250520604	222892	ADRASH GOVT. GIRLS. SEC. SCH	RAJSAMAND	KHAMNOR	GIRLS
1797	8250506908	222850	ADRASH GOVT. SR. SEC. S	RAJSAMAND	KHAMNOR	CO-ED
1798	8250606528	222915	GOVT. SWAMI VIVEKANAND MODEL SCHOOL. BLOCK RAJSAMAND (KELWA)	RAJSAMAND	RAJSAMAND	CO-ED
1799	8250405802	222808	GOVT. GIRLS SR. SEC. SCHOOL	RAJSAMAND	KUMBHALGARH	GIRLS
1800	8250607713	222922	GOVT SR SEC SCH FARARA	RAJSAMAND	RAJSAMAND	CO-ED
1801	8250503704	222840	ADRASH GOVT. SR. SEC. S	RAJSAMAND	KHAMNOR	CO-ED
1802	8250505401	222845	ADRASH GOVT. SR. SEC. S	RAJSAMAND	KHAMNOR	CO-ED
1803	8250512602	222875	GOVT. GIRLS. SR. SEC. S	RAJSAMAND	KHAMNOR	CO-ED
1804	8250208903	222745	ADRASH GOVT. SENIOR SECONDARY SCHOOL SWADRI	RAJSAMAND	DEOGARH	CO-ED
1805	8250111509	222721	ADARSH GOVT. HR. SEC. SCH. BARJAL	RAJSAMAND	BHIM	CO-ED
1806	8250518301	222886	SHRI DEEPCHAND PALIWAL ADRASH GOVT. SR. SEC. SCH	RAJSAMAND	KHAMNOR	CO-ED
1807	8250611517	222933	ADRASH GOVT. SR. SEC. SCH. MOHI	RAJSAMAND	RAJSAMAND	CO-ED
1808	8250106204	222707	ADARSH GOVT. HR. SEC. SCH. SAMELIYA	RAJSAMAND	BHIM	CO-ED
1809	8250104932	222703	ADARSH GOVT. HR. SEC. SCH. BHIM	RAJSAMAND	BHIM	CO-ED
1810	8250511301	222871	ADRASH GOVT. SR. SEC. S	RAJSAMAND	KHAMNOR	CO-ED
1811	8250110601	222720	ADARSH GOVT. HR. SEC. SCH. BAGHANA	RAJSAMAND	BHIM	CO-ED
1812	8250304407	222763	ADARSH GOVT. SR. SEC. SCH. SIYANA	RAJSAMAND	AMET	CO-ED
1813	8250110003	222718	ADARSH GOVT. MANGILAL BOHRA. HR. SEC. SCH. PIPALINAGAR	RAJSAMAND	BHIM	CO-ED
1814	8250510012	222866	ADRASH GOVT. SR. SEC. S	RAJSAMAND	KHAMNOR	CO-ED
1815	8250302601	222759	ADARSH GOVT. HR. SEC. SCH. GALWA	RAJSAMAND	AMET	CO-ED
1816	8250107303	222711	ADARSH GOVT. HR. SEC. SCH. THIKARWAS KALAN	RAJSAMAND	BHIM	CO-ED
1817	8250108706	222715	ADARSH GOVT. SR. SEC. SCH. BAGGAR	RAJSAMAND	BHIM	CO-ED
1818	8250507410	222851	GOVT. GIRLS SR. SEC. S	RAJSAMAND	KHAMNOR	GIRLS
1819	8250206606	222739	ADRASH GOVT. SENIOR SECONDARY SCHOOL VIJAYPURA	RAJSAMAND	DEOGARH	CO-ED
1820	8250101202	222691	ADARSH GOVT. HR. SEC. SCH. LAGET KHERA	RAJSAMAND	BHIM	CO-ED
1821	8250701301	222946	ADARASH GOVT. SR. SEC. SCH. KURAJ	RAJSAMAND	RAILMAGRA	CO-ED
1822	8250100702	222689	ADARSH GOVT. SR. SEC. SCH. SHEKHAWAS	RAJSAMAND	BHIM	CO-ED
1823	8250512705	222876	ADRASH GOVT. SR. SEC. S	RAJSAMAND	KHAMNOR	CO-ED
1824	8250613111	222936	ADRASH GOVT. SR. SEC. SCH. EMDI	RAJSAMAND	RAJSAMAND	CO-ED
1825	8250603203	222905	ADRASH GOVT. HR. SEC. S. TASOL	RAJSAMAND	RAJSAMAND	CO-ED
1826	8250611005	222932	ADRASH GOVT. SR. SEC. SCH. BHAWA	RAJSAMAND	RAJSAMAND	CO-ED
1827	8250106604	222708	ADARSH GOVT. HR. SEC. SCH. AJITGARH	RAJSAMAND	BHIM	CO-ED
1828	8250509401	222862	ADRASH GOVT. SR. SEC. S	RAJSAMAND	KHAMNOR	CO-ED
1829	8250704101	222960	ADARSH GOVT. SR. SEC. SCH. BANEDIYA	RAJSAMAND	RAILMAGRA	CO-ED
1830	8250509007	222861	ADRASH GOVT. SR. SEC. S	RAJSAMAND	KHAMNOR	CO-ED
1831	8250502201	222837	ADRASH GOVT. SR. SEC. S	RAJSAMAND	KHAMNOR	CO-ED
1832	8250209902	222746	ADRASH GOVT. SENIOR SECONDARY SCHOOL KUNDWA	RAJSAMAND	DEOGARH	CO-ED
1833	8100301101	212834	G. G. SR. SEC. VAJIRPUR	SAWAI MADHOPUR	GANGAPUR CITY	GIRLS
1834	8100307201	212864	G. SR. SEC. NAUGAON	SAWAI MADHOPUR	GANGAPUR CITY	CO-ED
1835	8100502002	217907	GOVT. ADARSH SR. SEC. S. CHAKERI	SAWAI MADHOPUR	SAWAI MADHOPUR	CO-ED
1836	8100604702	217923	G. G. SEC. KUSTALA	SAWAI MADHOPUR	CHAUTH KA BARWARA	CO-ED
1837	8100207601	212796	G. SR. SEC. PIPALWARA	SAWAI MADHOPUR	BOUNLI	CO-ED
1838	8100105302	212739	G. G. SEC. PIPLAI	SAWAI MADHOPUR	BAMANWAS	GIRLS
1839	8100200501	212771	G. SR. SEC. MITRAPURA	SAWAI MADHOPUR	BOUNLI	CO-ED
1840	8100300901	212832	G. SR. SEC. KHANDEEP	SAWAI MADHOPUR	GANGAPUR CITY	CO-ED
1841	8100219904	212829	G. SR. SEC. MALARNA STATION	SAWAI MADHOPUR	BOUNLI	CO-ED
1842	8100111201	212752	G. SR. SEC. SCH. DABAR	SAWAI MADHOPUR	BAMANWAS	CO-ED
1843	8100302101	212844	G. SR. SEC. SHYAROLI	SAWAI MADHOPUR	GANGAPUR CITY	CO-ED
1844	8100311001	217834	G. SR. SEC. UMRI	SAWAI MADHOPUR	GANGAPUR CITY	CO-ED
1845	8100212101	212811	G. SR. SEC. GAMBHIRA	SAWAI MADHOPUR	BOUNLI	CO-ED
1846	8100605501	217883	G. SEC. SCHOOL PANCHULAS	SAWAI MADHOPUR	CHAUTH KA BARWARA	CO-ED
1847	8100605901	217940	G. SR. SEC. SCHOOL PAODERA	SAWAI MADHOPUR	CHAUTH KA BARWARA	CO-ED
1848	8100105301	212738	G. SR. SEC. PIPLAI	SAWAI MADHOPUR	BAMANWAS	CO-ED
1849	8100100101	212726	G. SR. SEC. AMAWARA	SAWAI MADHOPUR	BAMANWAS	CO-ED
1850	8100502202	217911	G. G. SR. SEC. KUNDERA	SAWAI MADHOPUR	SAWAI MADHOPUR	CO-ED
1851	8100500901	217899	G. SR. SEC. SUNARI	SAWAI MADHOPUR	SAWAI MADHOPUR	CO-ED
1852	8100214201	212818	G. SR. SEC. SCHOOL BHUKHA	SAWAI MADHOPUR	BOUNLI	CO-ED
1853	8100602401	217958	G. SR. SEC. SCHOOL DEKWA	SAWAI MADHOPUR	CHAUTH KA BARWARA	CO-ED

1854	8100100701	212728	G.SR. SEC LIWALI	SAWAI MADHOPUR	BAMANWAS	CO-ED
1855	8100202101	212778	G. SR. SEC. SCHOOL KUSHALPURA	SAWAI MADHOPUR	BOUNLI	CO-ED
1856	8100302401	212845	G.SR SEC SEWA	SAWAI MADHOPUR	GANGAPUR CITY	CO-ED
1857	8100503001	217913	G.S.S.SCHOOL.RANWAL	SAWAI MADHOPUR	SAWAI MADHOPUR	CO-ED
1858	8100110401	212751	G.SR. SEC SCH.SANCHOLI	SAWAI MADHOPUR	BAMANWAS	CO-ED
1859	8100505901	217924	G. SR. SEC.SCHOOL RAMDI	SAWAI MADHOPUR	SAWAI MADHOPUR	CO-ED
1860	8100310401	217832	G. SR. SEC HINGOTIYA	SAWAI MADHOPUR	GANGAPUR CITY	CO-ED
1861	8100502109	217909	G. SR SEC SHYAMPURA	SAWAI MADHOPUR	SAWAI MADHOPUR	CO-ED
1862	8100603002	217932	G. G.SEC. ISARDA	SAWAI MADHOPUR	CHAUTH KA BARWARA	GIRLS
1863	8100600901	217954	G.SR. SEC. SCHOOL BINJARI	SAWAI MADHOPUR	CHAUTH KA BARWARA	CO-ED
1864	8100213902	212816	G. G. SR SEC MALARNA DGR	SAWAI MADHOPUR	BOUNLI	GIRLS
1865	8100301801	212842	G.SR.SEC.RAIPUR	SAWAI MADHOPUR	GANGAPUR CITY	CO-ED
1866	8100117909	212764	G. SR SEC BAMANWAS PATTI KHURD	SAWAI MADHOPUR	BAMANWAS	CO-ED
1867	8100515301	217957	G.SR.SEC.SCH. DHAMUN KALAN	SAWAI MADHOPUR	SAWAI MADHOPUR	CO-ED
1868	8100207001	212794	G.SR.SEC. BAGDOLI	SAWAI MADHOPUR	BOUNLI	CO-ED
1869	8100304702	212855	G.SR SEC SCHOOL CHHOTI UDAI	SAWAI MADHOPUR	GANGAPUR CITY	CO-ED
1870	8100403101	217859	G.SR. SEC KOSARA	SAWAI MADHOPUR	KHANDAR	CO-ED
1871	8100208201	212800	G. SR. SEC. SCHOOL JASTANA	SAWAI MADHOPUR	BOUNLI	CO-ED
1872	8100211001	212807	GSSS BHAROTI	SAWAI MADHOPUR	BOUNLI	CO-ED
1873	8100307301	217823	G. SR SEC BUCHOLAI	SAWAI MADHOPUR	GANGAPUR CITY	CO-ED
1874	8100306403	212861	G. SR SEC BAMANBARODA	SAWAI MADHOPUR	GANGAPUR CITY	CO-ED
1875	8100311901	217840	G. SR SEC BADOLI	SAWAI MADHOPUR	GANGAPUR CITY	CO-ED
1876	8130508703	219144	K.L.TAMBI GOVT.SR.SEC.SCH.	SIKAR	PIPRALI	CO-ED
1877	8130409503	213345	GOVT.SR.SEC.SCH.	SIKAR	DANTARAMGARH	CO-ED
1878	8130804208	219354	GOVT.SR.SEC.SCHOOL, DIVARALA	SIKAR	SHRI MADHOPUR	CO-ED
1879	8130905404	219287	GOVT.GIRLS SR.SEC.SCH.	SIKAR	PATAN	CO-ED
1880	8130402711	213312	GOVT.GIRLS SR.SEC.SCH.	SIKAR	DANTARAMGARH	GIRLS
1881	8130413924	213359	GOVT.ADARSH SR.SEC.SCH.	SIKAR	DANTARAMGARH	CO-ED
1882	8130100804	213093	GOVT SR.SEC.SCH.	SIKAR	FATEHPUR	CO-ED
1883	8130719301	219318	GOVT.GIRLS SR.SEC.SCHOOL KHE.MODE NEEM KA THANA	SIKAR	NEEM KA THANA	GIRLS
1884	8130809106	219377	GOVT SR.SEC.SCH.	SIKAR	SHRI MADHOPUR	CO-ED
1885	8130805105	219364	GOVT.SR.SEC.SCH.	SIKAR	SHRI MADHOPUR	CO-ED
1886	8130407410	213335	GOVT.SR.SEC.SCH.	SIKAR	DANTARAMGARH	CO-ED
1887	8130406104	213327	GOVT.SR.SEC.SCH.	SIKAR	DANTARAMGARH	CO-ED
1888	8130413203	213355	GOVT.SR.SEC.SCH.	SIKAR	DANTARAMGARH	CO-ED
1889	8130801306	219326	GOVT.SR.SEC.SCH.	SIKAR	SHRI MADHOPUR	CO-ED
1890	8130906608	219306	GOVT.SR.SEC.SCH Toda	SIKAR	PATAN	CO-ED
1891	8130111602	213144	GOVT GIRLS SR.SEC.SCH.	SIKAR	FATEHPUR	GIRLS
1892	8130705906	219268	GOVT.SR.SEC.SCH.	SIKAR	NEEM KA THANA	CO-ED
1893	8130611403	219208	GOVT.SR. SEC.SCH.	SIKAR	KHANDELA	CO-ED
1894	8130800406	219320	GOVT.SR.SEC.SCHOOL, ABHAWAS	SIKAR	SHRI MADHOPUR	CO-ED
1895	8130300103	213236	GOVT.SR.SEC.SCH.	SIKAR	DHOD	CO-ED
1896	8130410003	213346	GOVT.SR.SEC.SCH.	SIKAR	DANTARAMGARH	CO-ED
1897	8130700904	219234	GOVT.SER.SEC.SCH.	SIKAR	NEEM KA THANA	CO-ED
1898	8130903205	219279	GOVT.SER.SEC.SCH.	SIKAR	PATAN	CO-ED
1899	8130604807	219177	GOVT.SR. SEC.SCH.	SIKAR	KHANDELA	CO-ED
1900	8130803707	219347	GOVT.SR.SEC.SCHOOL, NANGAL NATHUSAR	SIKAR	SHRI MADHOPUR	CO-ED
1901	8130805208	219365	GOVT. SR. SEC. SCHOOL	SIKAR	SHRI MADHOPUR	CO-ED
1902	8130117003	213164	GOVT. R.NEWATIA SR.SEC.SCH.	SIKAR	FATEHPUR	CO-ED
1903	8130704205	219254	GOVT.SR. SEC.SCH. GANWADI	SIKAR	NEEM KA THANA	CO-ED
1904	8130402712	213313	GOVT.SR.SEC.SCH.	SIKAR	DANTARAMGARH	CO-ED
1905	8130804105	219352	GOVT.SR.SEC.SCHOOL, LISADIYA	SIKAR	SHRI MADHOPUR	CO-ED
1906	8130205102	213190	GOVT.SR.SEC.SCH.	SIKAR	LAXMANGARH	CO-ED
1907	8130406806	213330	GOVT.G.SEC.SCH.	SIKAR	DANTARAMGARH	CO-ED
1908	8130701302	219237	GOVT. SR. SEC. SCHOOL BASRI KHURD	SIKAR	NEEM KA THANA	CO-ED
1909	8130901107	219274	GOVT.SR.SEC.SCH.	SIKAR	PATAN	CO-ED
1910	8130716002	219314	GOVT.GIRLS SR.SEC.SCH. CHHAWANI	SIKAR	NEEM KA THANA	CO-ED
1911	8130411106	213348	GOVT SR.SEC.SCH.	SIKAR	DANTARAMGARH	CO-ED
1912	8130701006	219235	GOVT.SER.SEC.SCH.	SIKAR	NEEM KA THANA	CO-ED
1913	8130502005	213389	GOVT.SR.SEC.SCH.	SIKAR	PIPRALI	CO-ED
1914	8130704409	219255	GOVT.SR.SEC.SCH.	SIKAR	NEEM KA THANA	CO-ED
1915	8130802310	219333	GOVT.GIRLS SR.SEC.SCH.	SIKAR	SHRI MADHOPUR	GIRLS
1916	8130803810	219349	GOVT SHAHID BHAJURAM SEC	SIKAR	SHRI MADHOPUR	CO-ED
1917	8130706008	219269	GOVT.SEC.SCH.	SIKAR	NEEM KA THANA	CO-ED
1918	8130109703	213131	GOVT.SR.SEC.SCH.	SIKAR	FATEHPUR	CO-ED
1919	8130414202	213360	GOVT. SR.SEC.SCH. ALODA	SIKAR	DANTARAMGARH	CO-ED
1920	8130600102	219157	GOVT.SR. SEC. SCH.	SIKAR	KHANDELA	CO-ED
1921	8130704702	219260	GOVT.GIRLS SEC.SCHOOL CHEEPLATA	SIKAR	NEEM KA THANA	CO-ED
1922	8130804702	219359	GOVT. SEN SEC MANDUSIA	SIKAR	SHRI MADHOPUR	CO-ED
1923	8130606302	219185	GOVT. SR.SEC.SCH.	SIKAR	SHRI MADHOPUR	CO-ED
1924	8130806404	219370	GOVT SR.SEC.SCH.	SIKAR	SHRI MADHOPUR	CO-ED
1925	8130703300	219200	GOVT SR.SEC.SCH.	SIKAR	SHRI MADHOPUR	CO-ED
1926	8130703300	219200	GOVT SR.SEC.SCH.	SIKAR	SHRI MADHOPUR	CO-ED

1927	8130700107	219227	GOVT.SR.SEC.SCH	SIKAR	NEEM KA THANA	CO-ED
1928	8130107302	213121	GOVT.SR.SEC.SCHOOL CHACHIWAD BADA	SIKAR	FATEHPUR	CO-ED
1929	8130401105	213303	GOVT.SR.SEC.SCH	SIKAR	DANTARAMGARH	CO-ED
1930	8130500209	213375	GOVT.SR.SEC.SCH.	SIKAR	PIPRALI	CO-ED
1931	8130704002	219253	S.N.M. SAINI GOVT.SR.SEC.SCHOOL KHADARA	SIKAR	NEEM KA THANA	CO-ED
1932	8130709501	219312	GOVT.SEN	SIKAR	NEEM KA THANA	CO-ED
1933	8130404403	213321	GOVT.SR.SEC.SCH.	SIKAR	DANTARAMGARH	CO-ED
1934	8130101001	213095	GOVT ADARSH SR SEC KHOTIYA	SIKAR	FATEHPUR	CO-ED
1935	8190110103	213872	AADARSH GSHS GIRLS PINDWARA	SIROHI	PINDWARA	GIRLS
1936	8190310304	213957	AADARSH GHSS GIRLS SIROHI	SIROHI	SIROHI	CO-ED
1937	8190404707	213977	AADARSH_GSR_SEC_SCHOOL_SHEOGANJ_GIRLS	SIROHI	SHEOGANJ	GIRLS
1938	8190210105	213908	AADARSHG.G.H.S.S. ARBUDSHALA ABUROAD	SIROHI	ABU-ROAD	GIRLS
1939	8190303918	213929	AADARSH GHSS GIRLS JAWAL	SIROHI	SIROHI	GIRLS
1940	8190512801	214028	AADARSH GG SEN SEC SCHOOL REODAR	SIROHI	REODAR	GIRLS
1941	8190220102	213909	AADARSHG.G.S.S. ABU PARWAT	SIROHI	ABU-ROAD	GIRLS
1942	8190109602	213867	GOVT.G.S.S.S ROHIRA	SIROHI	PINDWARA	GIRLS
1943	8190508921	214018	G. SEN SEC SCHOOL GIRLS MANDAR	SIROHI	REODAR	GIRLS
1944	8190208904	213906	AADARSH G.S.S.S. ABUROAD (DARBAR)	SIROHI	ABU-ROAD	CO-ED
1945	8190304320	213932	GHSS GIRLS KALANDRI	SIROHI	SIROHI	GIRLS
1946	8190108305	213861	AADARSH GSHS KOJARA	SIROHI	PINDWARA	CO-ED
1947	8190201901	213882	AADARSHG.S.S.S. ORE	SIROHI	ABU-ROAD	CO-ED
1948	8190308703	227264	GOVT. VISHISTH PURVE SEC.SCHOOL SIROHI	SIROHI	SIROHI	CO-ED
1949	8190104408	213846	AADARSH GSHS ADRASH DUNGRI	SIROHI	PINDWARA	CO-ED
1950	8190503901	214003	AADARSH GSSS JETAWARA	SIROHI	REODAR	CO-ED
1951	8190207401	213901	AADARSH G.S.S. SANTPUR	SIROHI	ABU-ROAD	CO-ED
1952	8190303810	213927	AADARSH GHSS BARLOOT	SIROHI	SIROHI	CO-ED
1953	8190101506	213830	AADARSH GSS NAYA SANWARA	SIROHI	PINDWARA	CO-ED
1954	8190102502	213835	AADARSH GSHS AMALI	SIROHI	PINDWARA	CO-ED
1955	8190305803	213944	AADARSH GHSS TANWARI	SIROHI	SIROHI	CO-ED
1956	8190306109	213945	AADARSH_G.SEN SECONDERY SCHOOL GOYALI	SIROHI	SIROHI	CO-ED
1957	8190308204	213952	GOVT. SENIOR SECONDARY SCHOOL KRISHNAGANJ	SIROHI	SIROHI	CO-ED
1958	8190203401	213891	AADARSHG.S.S.S. GIRVAR	SIROHI	ABU-ROAD	CO-ED
1959	8190513817	214035	G. SEC. SCHOOL GIRLS ANADARA	SIROHI	REODAR	GIRLS
1960	8190406102	213983	AADARSH GSS POSALIYA GIRLS	SIROHI	SHEOGANJ	CO-ED
1961	8190100101	213826	AADARSH GOVT SHS VEERWARA	SIROHI	PINDWARA	CO-ED
1962	8190507303	214011	AADARSHG.S.SEC.S. SIRODI	SIROHI	REODAR	CO-ED
1963	8190511810	214025	G. SEN. SEC. SCHOOL GIRLS DANTRAI	SIROHI	REODAR	GIRLS
1964	8190400417	213959	AADARSH_GOVT_SR_SEC_SCHOOL_KAILASHN AGAR	SIROHI	SHEOGANJ	CO-ED
1965	8190108903	213864	AADARSH GSS APARI KHERA	SIROHI	PINDWARA	CO-ED
1966	8190202208	213884	AADARSH G.S.S.S. AWAL	SIROHI	ABU-ROAD	CO-ED
1967	8190105001	213847	AADARSH GSHS KACHOLI	SIROHI	PINDWARA	CO-ED
1968	8190103601	213840	AADARSH GSS ACHPURA	SIROHI	PINDWARA	CO-ED
1969	8190207504	213902	AADARSH G.S.S. CHANAR	SIROHI	ABU-ROAD	CO-ED
1970	8190109305	213866	AADARSH GSSS SIVERA	SIROHI	PINDWARA	CO-ED
1971	8190108207	213860	AADARSH GSS MORAS	SIROHI	PINDWARA	CO-ED
1972	8190400705	213962	AADARSH GHSS MANADAR	SIROHI	SHEOGANJ	CO-ED
1973	8190209106	213886	AADARSHG.SEC.S. AKRABHATTA	SIROHI	ABU-ROAD	CO-ED
1974	8190103012	213838	AADARSH GSS BASANT GARH	SIROHI	PINDWARA	CO-ED
1975	8190407604	213991	AADARSH GHSS PURANA JOGAPURA	SIROHI	SHEOGANJ	CO-ED
1976	8190110202	213873	AADARSH GSHS PINDWARA	SIROHI	PINDWARA	CO-ED
1977	8190507707	214014	AADARSH G. SEC. SCHOOL PAMERA	SIROHI	REODAR	CO-ED
1978	8220519901	222169	GOVT. GIRLS SR. SEC. SCH. DEOLI	TONK	DEOLI	GIRLS
1979	8220306619	222036	GOVT. SR. SEC. SCH. DATTWAS	TONK	NEWAI	CO-ED
1980	8220118102	221943	GOVT. GIRLS SR. SEC. SCH. MALPURA	TONK	MALPURA	CO-ED
1981	8220414903	222119	GOVT. GIRLS SR. SEC. SCH. TODARAISINGH	TONK	TODARAISINGH	CO-ED
1982	8220119603	221944	GOVT. SR. SEC. SCH. MALPURA	TONK	MALPURA	CO-ED
1983	8220308601	222045	GOVT. GIRLS SR. SEC. SCH. JHILAI	TONK	NEWAI	GIRLS
1984	8220217803	222004	GOVT. SR. SEC. SCH. RANOLI	TONK	TONK	CO-ED
1985	8220322701	222076	GOVT. SR. SEC. SCH. NEWAI	TONK	NEWAI	CO-ED
1986	8220318004	222072	GOVT. SR. SEC. SCH. BANSTHALI	TONK	NEWAI	CO-ED
1987	8220414302	222118	GOVT. SR. SEC. SCH. TODARAISINGH	TONK	TODARAISINGH	CO-ED
1988	8220602302	222177	GOVT. GIRLS SEC. SCH. BANETHA	TONK	UNIYARA	GIRLS
1989	8220305401	222034	GOVT. SR. SEC. SCH. DANGRATHAL	TONK	NEWAI	CO-ED
1990	8220217301	222000	GOVT. SR. SEC. SCH. PEEPLU	TONK	TONK	CO-ED
1991	8220505805	222141	GOVT. SR. SEC. SCH. GHAD	TONK	DEOLI	CO-ED
1992	8220319101	222074	GOVT. SR. SEC. SCH. TURKIYA	TONK	NEWAI	CO-ED
1993	8220612004	222201	GOVT. SR. SEC. SCH. PACHALA	TONK	UNIYARA	CO-ED
1994	8220308906	222048	GOVT. SR. SEC. SCH. KAREDA BUJURG	TONK	NEWAI	CO-ED
1995	8220227915	222018	GOVT. GIRLS SEC. SCH. NEW TONK	TONK	TONK	CO-ED

1996	8220204009	221952	GOVT. SR. SEC. SCH. BAMOR	TONK	TONK	CO-ED
1997	8220415903	222120	GOVT. SWAMI VIVEKANAND MODEL SCH. TODA	TONK	TODARAISINGH	CO-ED
1998	8220110006	221929	GOVT. SR. SEC. SCH. PARLI	TONK	MALPURA	CO-ED
1999	8220103601	221916	GOVT. GIRLS SEC. SCH. PACHEWAR	TONK	MALPURA	GIRLS
2000	8220307607	222040	GOVT. SR. SEC. SCH. JAMDOLI	TONK	NEWAI	CO-ED
2001	8220111804	221931	GOVT. SR. SEC. SCH. KALMANDA	TONK	MALPURA	CO-ED
2002	8220211502	221978	GOVT. SR. SEC. SCH. KATHAMANA	TONK	TONK	CO-ED
2003	8220616204	222209	GOVT. SR. SEC. SCH. SUNTHARA	TONK	UNIYARA	CO-ED
2004	8220510804	222153	GOVT. GIRLS SEC. SCH. NAGARFORT	TONK	DEOLI	GIRLS
2005	8220216508	221997	GOVT. SR. SEC. SCH. NANER	TONK	TONK	CO-ED
2006	8220305103	222032	GOVT. SR. SEC. SCH. CHANANI	TONK	NEWAI	CO-ED
2007	8220504901	222138	GOVT. SR. SEC. SCH. GANWADI	TONK	DEOLI	CO-ED
2008	8220615802	222208	GOVT. SR. SEC. SCH. BHARELI	TONK	UNIYARA	CO-ED
2009	8220113302	221939	GOVT. SR. SEC. SCH. AAWDA	TONK	MALPURA	CO-ED
2010	8220314203	222063	GOVT. SR. SEC. SCH. RAJWAS	TONK	NEWAI	CO-ED
2011	8220103001	221913	GOVT. SR. SEC. SCH. LAWA	TONK	MALPURA	CO-ED
2012	8220208205	221970	GOVT. SR. SEC. SCH. GHANS	TONK	TONK	CO-ED
2013	8220316101	222067	GOVT. SR. SEC. SCH. SEEDRA	TONK	NEWAI	CO-ED
2014	8220401902	222085	GOVT. SR. SEC. SCH. BHASU	TONK	TODARAISINGH	CO-ED
2015	8220603802	222182	GOVT. SR. SEC. SCH. CHORU	TONK	UNIYARA	CO-ED
2016	8220205002	221955	GOVT. SR. SEC. SCH. BHARNI	TONK	TONK	CO-ED
2017	8220206804	221965	GOVT. SR. SEC. SCH. DEVPURA	TONK	TONK	CO-ED
2018	8220505902	222142	GOVT. SR. SEC. SCH. HISAMPUR	TONK	DEOLI	CO-ED
2019	8220230706	222024	GOVT. GIRLS SR. SEC. SCH. KOHNA W. 42 TONK	TONK	TONK	GIRLS
2020	8220511902	222159	GOVT. SR. SEC. SCH. RAJMAHAL	TONK	DEOLI	CO-ED
2021	8220203701	221951	GOVT. SR. SEC. SCH. BAGDI	TONK	TONK	CO-ED
2022	8220311203	222054	GOVT. SR. SEC. SCH. MUNDIYA	TONK	NEWAI	CO-ED
2023	8220607604	222190	GOVT. SR. SEC. SCH. KAKOD	TONK	UNIYARA	CO-ED
2024	8220100504	221900	GOVT. SR. SEC. SCH. CHAWANDIYA	TONK	MALPURA	CO-ED
2025	8220211310	221976	GOVT. SR. SEC. SCH. JHIRANA	TONK	TONK	CO-ED
2026	8220114402	221941	GOVT. SR. SEC. SCH. GANWAR	TONK	MALPURA	CO-ED
2027	8220221006	222010	GOVT. SR. SEC. SCH. SANKHNA	TONK	TONK	CO-ED
2028	8220400401	222078	GOVT. SR. SEC. SCH. BARWAS	TONK	TODARAISINGH	CO-ED
2029	8220500501	222122	GOVT. GIRLS SEC. SCH. AANWA	TONK	DEOLI	GIRLS
2030	8260520208	223294	G.G.S.SEC.S.RESIDENCY MADHUBAN CHETAK	UDAIPUR	GIRWA	GIRLS
2031	8260825621	223454	G.S.SEC.S.KHERWARA	UDAIPUR	KHERWARA	CO-ED
2032	8260900102	223459	G.G.S.SEC.S.SARADA	UDAIPUR	SARADA	GIRLS
2033	8260300129	214924	G.S.SEC.S.MAVLI	UDAIPUR	MAVLI	CO-ED
2034	8260808301	223427	G.S.SEC.S.KANPUR	UDAIPUR	KHERWARA	CO-ED
2035	8261403201	223505	G.S.SEC.S.BALUA	UDAIPUR	SEMARI	CO-ED
2036	8261406801	223497	G.S.SEC.S.TOKAR	UDAIPUR	SEMARI	CO-ED
2037	8261200811	223609	G.S.SEC.S.BILAKH	UDAIPUR	RISHABHDEV	CO-ED
2038	8260430207	223216	G.G.S.SEC.S.BHINDER	UDAIPUR	BHINDER	GIRLS
2039	8260501701	223229	G.S.SEC.S.UMARDA	UDAIPUR	GIRWA	CO-ED
2040	8260508409	223257	G.S.SEC.S.PADUNA	UDAIPUR	GIRWA	CO-ED
2041	8261301105	223362	G.S.SEC.S.NICHLI SIGRI	UDAIPUR	PHALASIYA	CO-ED
2042	8261201501	223618	G.S.SEC.S.MASARO KI OOBRI	UDAIPUR	RISHABHDEV	CO-ED
2043	8260510009	223265	G.S.SEC.S.BARAPAL	UDAIPUR	GIRWA	CO-ED
2044	8261309401	223402	G.S.SEC.S.BIROTHI	UDAIPUR	PHALASIYA	CO-ED
2045	8260813001	223440	G.S.SEC.S.KANBAI	UDAIPUR	KHERWARA	CO-ED
2046	8261200601	223607	G.S.SEC.S.BHUDHAR	UDAIPUR	RISHABHDEV	CO-ED
2047	8260900712	223463	G.G.SEC.S.CHAWAND	UDAIPUR	SARADA	GIRLS
2048	8261402001	223492	G.S.SEC.S.SEMARI	UDAIPUR	SEMARI	CO-ED
2049	8260508701	223259	G.S.SEC.S.BARA	UDAIPUR	GIRWA	CO-ED
2050	8260718001	223400	G.S.SEC.S.ODA	UDAIPUR	JHADOL	CO-ED
2051	8261201001	223611	G.S.SEC.S.SAGVADA	UDAIPUR	RISHABHDEV	CO-ED
2052	8260903001	223471	G.S.SEC.S.SINGHATWADA	UDAIPUR	SARADA	CO-ED
2053	8260326001	223147	G.G.S.SEC.S.SANWAD	UDAIPUR	MAVLI	GIRLS
2054	8260704306	223372	G.S.SEC.S.GORAN	UDAIPUR	JHADOL	CO-ED
2055	8260803001	223418	G.S.SEC.S.SARERA	UDAIPUR	KHERWARA	CO-ED
2056	8261309601	223393	G.S.SEC.S.AAMLIYA	UDAIPUR	PHALASIYA	CO-ED
2057	8260508805	223260	G.S.SEC.S.KAYA	UDAIPUR	GIRWA	CO-ED
2058	8261401201	223512	G.S.SEC.S.BADAWALI	UDAIPUR	SEMARI	CO-ED
2059	8260814605	223444	G.S.SEC.S.DABAYCHA	UDAIPUR	KHERWARA	CO-ED
2060	8261404101	223500	G.S.SEC.S.SURKHAND KHEDA	UDAIPUR	SEMARI	CO-ED
2061	8261022813	223573	G.G.SEC.S.GINGLA	UDAIPUR	SALUMBAR	GIRLS
2062	8261305601	223394	G.S.SEC.S.DAIYA	UDAIPUR	PHALASIYA	CO-ED
2063	8261403307	223516	G.S.SEC.S.INTALI GAON	UDAIPUR	SEMARI	CO-ED
2064	8261409806	223499	G.S.SEC.S.SADAKADI	UDAIPUR	SEMARI	CO-ED
2065	8261401501	223515	G.S.SEC.S.KUNDA	UDAIPUR	SEMARI	CO-ED
2066	8261703605	223288	G.S.SEC.S.JHAMAR KOTRA	UDAIPUR	KURABAD	CO-ED
2067	8261401101	223514	G.S.SEC.S.SALLADA	UDAIPUR	SEMARI	CO-ED

2068	8261506503	223578	G.S.SEC.S.JAITANA	UDAIPUR	JHALLARA	CO-ED
2069	8260817610	223450	G.S.SEC.S.LARATHI	UDAIPUR	KHERWARA	CO-ED
2070	8260710501	223385	G.S.SEC.S.GORANA	UDAIPUR	JHADOL	CO-ED
2071	8261302101	223365	G.S.SEC.S.BICHHIWADA	UDAIPUR	PHALASIYA	CO-ED
2072	8260906203	223480	G.S.SEC.S.PALODARA	UDAIPUR	SARADA	CO-ED
2073	8260509401	223261	G.S.SEC.S.ZAVAR	UDAIPUR	GIRWA	CO-ED
2074	8260505701	223245	G.S.SEC.S.PAI	UDAIPUR	GIRWA	CO-ED
2075	8260813901	223442	G.S.SEC.S.PATIYA	UDAIPUR	KHERWARA	CO-ED
2076	8260924601	223491	G.S.SEC.S.PAL NIMBODA	UDAIPUR	SARADA	CO-ED
2077	8260522601	223308	G.G.S.SEC.S.SUNDARAWAS	UDAIPUR	GIRWA	GIRLS
2078	8260723003	223407	G.G.SEC.S.OGNA	UDAIPUR	JHADOL	GIRLS
2079	8260808709	223428	G.S.SEC.S.KATARVAS KALA	UDAIPUR	KHERWARA	CO-ED
2080	8260815501	223445	G.S.SEC.S.JAVAS	UDAIPUR	KHERWARA	CO-ED
2081	8260804101	223420	G.S.SEC.S.THANA	UDAIPUR	KHERWARA	CO-ED
2082	8261303404	223368	G.S.SEC.S.MAADLA	UDAIPUR	PHALASIYA	CO-ED
2083	8261507601	223564	G.S.SEC.S.JHALLARA	UDAIPUR	JHALLARA	CO-ED
2084	8261009806	223542	G.S.SEC.S.SERIYA	UDAIPUR	SALUMBAR	CO-ED
2085	8260822001	223453	G.S.SEC.S.SUVERI	UDAIPUR	KHERWARA	CO-ED
2086	8260924402	223466	G.S.SEC.S.KARMATALAB	UDAIPUR	SARADA	CO-ED
2087	8260905505	223478	G.S.SEC.S.PADALA	UDAIPUR	SARADA	CO-ED
2088	8260810411	223432	G.S.SEC.S.BALICHA	UDAIPUR	KHERWARA	CO-ED
2089	8261407101	223498	G.S.SEC.S.KALIGHATI	UDAIPUR	SEMARI	CO-ED
2090	8261700209	223267	G.S.SEC.S.GUDALI	UDAIPUR	KURABAD	CO-ED
2091	8260905106	223477	G.S.SEC.S.NAI JHAR	UDAIPUR	SARADA	CO-ED
2092	8261300102	223360	G.G.SEC.S.FALASIYA	UDAIPUR	PHALASIYA	GIRLS
2093	8260502101	223230	G.S.SEC.S.TITARDI	UDAIPUR	GIRWA	CO-ED
2094	8260906504	223481	G.S.SEC.S.AMARPURA	UDAIPUR	SARADA	CO-ED
2095	8260707401	223377	G.S.SEC.S.KHAKHAD	UDAIPUR	JHADOL	CO-ED
2096	8261701506	223271	G.G.S.SEC.S.KURABAD	UDAIPUR	KURABAD	GIRLS
2097	8260206201	214914	G.S.SEC.S.BADI	UDAIPUR	BADGAON	CO-ED
2098	8260523301	223316	G.S.SEC.S.GOVERDHAN VILASH	UDAIPUR	GIRWA	CO-ED
2099	8260907203	223482	G.S.SEC.S.PILADAR	UDAIPUR	SARADA	CO-ED
2100	8261405604	223496	G.S.SEC.S.GHODASAR	UDAIPUR	SEMARI	CO-ED
2101	8261700102	223269	G.G.S.SEC.S.BAMBORA	UDAIPUR	KURABAD	CO-ED
2102	8260814204	223443	G.S.SEC.S.GUDA	UDAIPUR	KHERWARA	CO-ED
2103	8260307502	223116	G.G.SEC.S.DABOK	UDAIPUR	MAVLI	GIRLS
2104	8260705307	223374	G.S.SEC.S.MAKDADEV	UDAIPUR	JHADOL	CO-ED
2105	8260710701	223386	G.S.SEC.S.SULTAN JI KHERVADA	UDAIPUR	JHADOL	CO-ED
2106	8260901201	225275	G.SEC.S.NAL HALKAR	UDAIPUR	SARADA	CO-ED
2107	8261400113	223508	G.S.SEC.S.PAL DHANKAWADA	UDAIPUR	SEMARI	CO-ED
2108	8260906001	223479	G.S.SEC.S.DEVPURA	UDAIPUR	SARADA	CO-ED
2109	8260203802	214900	G.G.S.SEC.S.BEDLA	UDAIPUR	BADGAON	GIRLS
2110	8260817501	223449	G.S.SEC.S.KHANDI OOBARI	UDAIPUR	KHERWARA	CO-ED
2111	8261301402	223392	G.S.SEC.S.AAMIVADA	UDAIPUR	PHALASIYA	CO-ED
2112	8261404604	223502	G.S.SEC.S.CHANDODA	UDAIPUR	SEMARI	CO-ED
2113	8261300501	223364	G.S.SEC.S.GARNVAS	UDAIPUR	PHALASIYA	CO-ED
2114	8261406306	223507	G.SEC.S.SHAKTAWAT KA GUDA	UDAIPUR	SEMARI	CO-ED
2115	8260719105	223401	G.S.SEC.S.THOBABADA	UDAIPUR	JHADOL	CO-ED
2116	8261106903	223595	G.S.SEC.S.TATAKIYA	UDAIPUR	LASADIYA	CO-ED
2117	8261603703	214845	G.S.SEC.S.SEMAD	UDAIPUR	SAYRA	CO-ED
2118	8261503601	223557	G.S.SEC.S.SHESHPUR	UDAIPUR	JHALLARA	CO-ED
2119	8260602609	223329	G.S.SEC.S.GURRA	UDAIPUR	KOTRA	CO-ED
2120	8261308603	223403	G.S.SEC.S.NEVAJ	UDAIPUR	PHALASIYA	CO-ED
2121	8260302001	223094	G.S.SEC.S.JEVANA	UDAIPUR	MAVLI	CO-ED
2122	8261303901	223370	G.S.SEC.S.KHATI KAMADI	UDAIPUR	PHALASIYA	CO-ED
2123	8261305003	223391	G.S.SEC.S.JETAVADA	UDAIPUR	PHALASIYA	CO-ED
2124	8261502701	223549	G.S.SEC.S.SAMODA	UDAIPUR	JHALLARA	CO-ED
2125	8261600303	214859	G.S.SEC.S.NANDESHMA	UDAIPUR	SAYRA	CO-ED
2126	8260205714	214911	G.G.SEC.S.BADGAON	UDAIPUR	BADGAON	GIRLS
2127	8260800706	223413	G.S.SEC.S.BANJARIYA	UDAIPUR	KHERWARA	CO-ED
2128	8261003201	223527	G.S.SEC.S.GAWADA PAL	UDAIPUR	SALUMBAR	CO-ED
2129	8260505401	223244	G.S.SEC.S.ALSI GARH	UDAIPUR	GIRWA	CO-ED
2130	8260621805	223354	G.S.SEC.S.MALVA KA CHORA	UDAIPUR	KOTRA	CO-ED
2131	8260904203	223475	G.S.SEC.S.JAWAD	UDAIPUR	SARADA	CO-ED
2132	8261304009	223367	G.S.SEC.S.PIPAL BARA	UDAIPUR	PHALASIYA	CO-ED
2133	8260305504	223106	G.S.SEC.S.BHANSOL	UDAIPUR	MAVLI	CO-ED
2134	8261003905	223530	G.S.SEC.S.ISARWAS	UDAIPUR	SALUMBAR	CO-ED
2135	8260117803	214884	G.S.SEC.S.VAS	UDAIPUR	GOGUNDA	CO-ED
2136	8261207907	223628	G.S.SEC.S.JALPAKA	UDAIPUR	RISHABHDEV	CO-ED

List of 146 KGBV

S. No.	District	Block	Name of KGBV	Type
1	Ajmer	Kekri	Taswariya	TYPE-III
2	Ajmer	Kishagarh	Khatoli	TYPE-I
3	Ajmer	Masuda	Kirap	TYPE-III
4	Ajmer	Pisangan	Tabiji	TYPE-III
5	Ajmer	Srinagar	Srinagar	TYPE-III
6	Alwar	Kathumar	Tushari	TYPE-I
7	Alwar	Rajgarh	Rajpurbada	TYPE-III
8	Alwar	Thanagazi	Pratpagarh	TYPE-I
9	Alwar	Umrain	Akbarpur	TYPE-I
10	Alwar	Rajgarh	Tahela	TYPE-IV
11	Banswara	Anandpuri	Chhaja-	TYPE-I
12	Banswara	Bhagidora	Nogama	TYPE-I
13	Banswara	Kushalgarh	Chhoti sarva	TYPE-I
14	Banswara	Sajjangarh	Kadaimal	TYPE-I
15	Banswara	GARI	Saredi badi	TYPE-IV
16	Banswara	GHATOL	Ganora	TYPE-IV
17	Banswara	KUSHLGAR	Mokhampura	TYPE-IV
18	Banswara	Banswara	Banswara	TYPE-IV
19	Baran	Anta	Khajurnaklan	TYPE-III
20	Baran	BARAN	BARAN	TYPE-IV
21	Barmer	Balotra	Ramsin Mungra	TYPE-III
22	Barmer	Barmer	Siyani	TYPE-III
23	Barmer	Shiv	Harsani	TYPE-III
24	Barmer	Siwana	Mahilavas	TYPE-III
25	Bharatpur	Bayana	Samri	TYPE-I
26	Bharatpur	Deeg	Deeg	TYPE-I
27	Bharatpur	Kaman	Jurhara	TYPE-I
28	Bharatpur	Kumher	Awar	TYPE-I
29	Bharatpur	Nadbai	Bailara	TYPE-I
30	Bharatpur	Nagar	Manotakalan	TYPE-I
31	Bharatpur	Sewar	Barso	TYPE-I
32	Bharatpur	Weir	Nithar	TYPE-III
33	Bharatpur	DEEG	DEEG	TYPE-IV
34	Bharatpur	NADBAI	NADBAI	TYPE-IV
35	Bhilwara	Asind	B. K. Sareri	TYPE-III
36	Bhilwara	Kotri	Paroli	TYPE-III
37	Bikaner	Bikaner	Poogal	TYPE-III
38	Bikaner	Loonkaransar	Damolai	TYPE-I
39	Bikaner	Nokha	Kakku	TYPE-III
40	Bikaner	Kolayat	Jhajhu	TYPE-I
41	Bikaner	Dungargarh	Dungargarh	TYPE-IV
42	Bikaner	Kolayat	Bajju	TYPE-IV

43	Bikaner	Loonkaransar	Loonkaransar	TYPE-IV
44	Bundi	Hindoli	Hindoli	TYPE-IV
45	Chittorgarh	Badisadri	Kalyanpura	TYPE-I
46	Chittorgarh	Dungla	Badwai	TYPE-I
47	Chittorgarh	Nimbaheera	barada	TYPE-I
48	Chittorgarh	Bhainsrodgarh	Mandesara	TYPE-III
49	Chittorgarh	Bhpal sagar	Tana	TYPE-I
50	Chittorgarh	Begun	Chechi	TYPE-I
51	Chittorgarh	Bhadesar	Nahargarh	TYPE-III
52	Chittorgarh	Rashmi	Rashmi	TYPE-I
53	Churu	Sardarsaha	Hardesar	TYPE-III
54	Dausa	Dausa	Dausa	TYPE-III
55	Dausa	Lalsot	Ramgarh pachwara	TYPE-I
56	Dausa	Mahua	Pawta	TYPE-I
57	Dausa	Dausa	Nangal rajawtan	TYPE-IV
58	Dausa	Lalsot	Rahuwas	TYPE-IV
59	Dausa	Sikrai	Sikrai	TYPE-IV
60	Dholpur	Bari	Hansai	TYPE-III
61	Dholpur	Baseri	Mothiyapura	TYPE-III
62	Dholpur	Dholpur	Prerna Nagar	TYPE-III
63	Dholpur	Rajakhera	Marena	TYPE-III
64	Dungarpur	Aspur	Dhani ghati	TYPE-III
65	Dungarpur	Jothri	Genji	TYPE-III
66	Dungarpur	Dovda	Bhachadiya	TYPE-III
67	Dungarpur	Sagwada	Manakpura	TYPE-III
68	Dungarpur	Dovda	Damri	TYPE-IV
69	Jaipur	Jalsu	Anoppura	TYPE-III
70	Jaipur	Bassi	Kalyanpura	TYPE-I
71	Jaipur	Chaksu	Sheetlamata	TYPE-I
72	Jaipur	Dudu	Boraj	TYPE-I
73	Jaipur	Jamwa ramgarh	Medraj singh pura	TYPE-I
74	Jaipur	Fagi	Gopalpura(Dabich)	TYPE-I
75	Jaipur	Sanganer	Panwaliya	TYPE-III
76	Jalore	Aahor	Rama	TYPE-I
77	Jalore	Bhinmal	Punasa	TYPE-III
78	Jalore	Raniwara	Jalore Klan	TYPE-III
79	Jalore	San chore	Arnay	TYPE-III
80	Jhalawar	Bakani	Ratlai	TYPE-I
81	Jhalawar	Dag	Chaumehala	TYPE-III
82	jhunjhunu	Nawalgarh	Nawalgarh	TYPE-I
83	Jodhpur	Bap	Jamba	TYPE-III
84	Jodhpur	Bilara	Bhavi	TYPE-III
85	Jodhpur	Osian	Osian	TYPE-I
86	Jodhpur	Phalodi	Phalodi	TYPE-III
87	Karauli	Karauli	Masalpur	TYPE-III
88	Karauli	Nadoti	Dalpura	TYPE-I

89	Karauli	Sapotra	Naroli Dang	TYPE-III
90	Karauli	Todabhim	Mahaswa	TYPE-I
91	Kota	Itawa	Itawa	TYPE-III
92	Nagaur	Deegana	Degana	TYPE-I
93	Nagaur	Didwana	Molasar	TYPE-III
94	Nagaur	Jayal	Jayal	TYPE-III
95	Nagaur	Ladnun	Kusumbi	TYPE-III
96	Nagaur	Makrana	Makrana MiNo	TYPE-I
97	Nagaur	Makrana	Borawad	TYPE-III
98	Nagaur	Merta	Merta	TYPE-I
99	Nagaur	Mundwa	Roon	TYPE-III
100	Nagaur	Nagaur	Nagaur MiNo	TYPE-III
101	Nagaur	Nagaur	Tankla	TYPE-III
102	Nagaur	Riyan	Riyan	TYPE-III
103	Pali	Bali	Khetarli	TYPE-III
104	Pali	Mar.Jun	Sawarad	TYPE-III
105	Pali	Raipur	Bar	TYPE-I
106	Pali	Rani	Khod	TYPE-III
107	Pali	Sojat	Sojat	TYPE-I
108	Pali	Mar.Jun	Kharchi	TYPE-IV
109	Pratapgarh	Pratapgarh	Achalpur	TYPE-I
110	Rajsamand	Bhim	Nandawat	TYPE-I
111	Rajsamand	Deogarh	Vijayapura	TYPE-I
112	Rajsamand	KhamNor	Nedach	TYPE-III
113	Rajsamand	Kumbalgarh	Charbhujja	TYPE-III
114	Rajsamand	Amet	Amet	TYPE-IV
115	Rajsamand	Bhim	Bhim	TYPE-IV
116	Rajsamand	Devgarh	Devgarh	TYPE-IV
117	Rajsamand	Khamnor	Upli oden	TYPE-IV
118	Rajsamand	Rajsamand	Kankroli	TYPE-IV
119	S. Ganganagar	Gharsana	Gharsana	TYPE-I
120	S. Ganganagar	Anoopgarh	Anoopgarh	TYPE-IV
121	S.Madhapur	Bamanwas	Barnala	TYPE-III
122	S.Madhapur	Bounli	Bounli	TYPE-III
123	S.Madhapur	Gangapur	Khanpurbdoda	TYPE-III
124	S.Madhapur	Gangapur	Aliganz	TYPE-I
125	S.Madhapur	Khandar	Khandar	TYPE-I
126	S.Madhapur	Sawimadhup	Ckeri	TYPE-III
127	S.Madhapur	KHANDAR	KHANDAR	TYPE-IV
128	Sikar	Fatehpur	Tajsar	TYPE-III
129	Sikar	Piprali	Piprali(Bhadwashi)	TYPE-III
130	Sirohi	Sheoganj	Badgaon	TYPE-I
131	Sirohi	Sirohi	Jawal	TYPE-III
132	Sirohi	Pindwada	Pindwada	TYPE-IV
133	Sirohi	Sheoganj	Sheoganj	TYPE-IV
134	Tonk	Deoli	Anwa	TYPE-I

135	Tonk	Malpura	Malpura	TYPE-III
136	Tonk	Newai	Sirohi	TYPE-I
137	Tonk	Toda rai singh	Toda rai singh	TYPE-III
138	Tonk	Tonk	Tonk	TYPE-I
139	Tonk	Uniara	Aligarh	TYPE-III
140	Tonk	Tonk	Tonk	TYPE-IV
141	Udaipur	Bhinder	Kheroda	TYPE-III
142	Udaipur	Kotda	Kotda	TYPE-I
143	Udaipur	Jhadol	Oda	TYPE-III
144	Udaipur	Semari	Semari	TYPE-III
145	Udaipur	JHADOL	JHADOL	TYPE-IV
146	Udaipur	KHERWARA	KHERWARA	TYPE-IV

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Handwritten signatures and marks:
A large blue signature, possibly "Durg", is written across the bottom center. To its left is another signature, and to its right is a stylized mark resembling "M7".

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Sanitary Waste Related Challenges and its Management

Menstruation is a normal physiological phenomenon that women and adolescent girls experience every month. Hygienic management of menstruation is associated with the dignity and wellbeing of women and is the primary pillar of sanitation, hygiene and reproductive health. It may sound shocking but, unfortunately, it is considered as taboo in many societies even in the 21st century.

Restricting women from visiting religious places and barring other activities like cooking and eating certain foods are usually slapped on them during menstruation, more as perpetuation of outdated social practices but without any scientific validation. Due to social pressure, many girls opt to skip schools until the completion of periods because of lack of menstrual hygiene resources. In fact, there are several schools where separate toilets for girls are non-existent or are in a state of negligence. Such social stigma is a major stumbling block in achieving the lofty objective of gender equality and also affects the overall development of society.

With rapid urbanization, product availability and distribution, access to various options, increased mobility, awareness about menstrual hygiene, and consistent efforts from governments, the use of disposable sanitary napkins is growing rapidly. According to a recent study, 44,254 cm³ per female/year is the annual generation load of disposable sanitary napkins, which is often higher than any other hygiene product. It is estimated that 121 million women and adolescent girls use on average eight sanitary napkins every month in India; annually, this number shoots to 113,000 tons of menstrual waste generated. The generation of such high quantity sanitary pad waste creates stress on



human health.

Therefore, it is extremely necessary to promote the usage of sanitary napkins and avoid the risk resulting from the unscientific dumping of used sanitary waste in landfills and elsewhere. Better access to socially and culturally acceptable sanitary waste management facilities improves environmental sustainability and enables women and girls to fully engage in education and the workforce. The usual soiled sanitary pad disposal practice includes mixing with common garbage bins. The waste collector needs to segregate the menstrual waste from the rest solid waste, which is difficult, time-consuming and challenging. Therefore, at community levels, disposal techniques that are on-site, quick, safe and hygienic need to be prioritised.

Controlled decentralized incineration of soiled sanitary pads is the proven technique and it has marked its presence in many commercially available decentralized incinerators. Controlled incineration helps destroy the pathogens and pad material, and aids in overall sanitary waste management without which sanitary pads either get mixed with municipal solid waste or landfilled. The incinerators are the most favoured options at community levels; however, they are usually recognized for their poor performance, energy-intensive operation, toxic fumes generation from burning of plastics (e.g., furans and dioxins), costly and heavy in maintenance.

Based on the market research, there are limited incinerators that comply with the environmental guidelines. The available sanitary pad incinerators mostly perform subpar when it comes to achieving desired combustion chamber temperature and emission norms. Keeping in mind the voluminous sanitary waste generation, disposal and need of better designs of conventional incinerators, CSIR-NEERI, Sowball Aerothermics, Secunderabad, and International Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad came up with *GreenDispo*, an improved eco-friendly and energy-efficient electric sanitary pad incinerator.

GreenDispo: An Eco-friendly and Efficient Incinerator

An improved sanitary pad incinerator, "GreenDispo" is designed and developed with innovation in combustion chamber, ensuring instant and hygienic disposal of menstrual wastes in an automatic way, with auto power and thermal cut-off and is suitably insulated for energy conservation and user safety. Unlike many other incinerators operating at around 300-400°C resulting in harmful air emissions, GreenDispo has a primary and a secondary combustion chamber (optionally), which operates at 800 ± 50 °C and 950 ± 50 °C, respectively, with 2 seconds of gases residence time to help reduce carcinogenic air emissions, produced during the burning of plastics/chlorinated products. The unit can efficiently burn pads with high moisture content and super absorbent polymers (SAP). The exhaust concentration of Total Particulate Matter (TPM), CO, SO₂, and NO_x was observed to be 48.37 ± 8.7 mg/m³, 62.46 ± 8.10 mg/m³, 38.18 ± 1.08 mg/m³, 1.08 ± 0.44 mg/m³, respectively, with less than 5% ash per napkin, meeting standards under Waste Management Rules, 2016 (CPCB).

The exclusiveness of GreenDispo in terms of desired combustion temperature and emissions in line with the recommended value has generated excellent market, especially from responsible buyers, governments and other agencies. Development of such an incinerator is an excellent example of what can come out from judicious collaborations not only between two government R&D institutions, but also among the industry. This will promote the indigenous capabilities and potential available, thereby creating employment generation opportunities.



GreenDispo - Midi

GreenDispo comes in Mini, Midi and Maxi sizes based on capacity of pads and combustion chamber volume.

Salient Features

Ensures used sanitary pads disposal in a scientific and hygienic way

Energy-efficient heaters and innovative design of combustion chamber

Incinerates used sanitary pads at a temperature more than 800 °C

Optimized A/F ratio and heating cycles

Efficiently burns unbleached pads with high cellulose and super absorbent polymers (SAP)

Exhaust emissions comply with Bio-medical Waste (BMW) Management Rules, 2016

Eliminates Dioxin and Furan during combustion

Ash collected in separate tray with < 5% ash generated per napkin

Auto power and thermal cut-off and automatic temperature control

Suitably Insulated with safe device surface temperatures

Easy to operate and with low maintenance

Beneficiaries

Schools and Institutions

Community toilets

Girls' hostels

Industries and Offices

Metro/Railway Stations



Dissemination

Over 1,000 units covering different states/cities.

Users and supporters include the Madhya Pradesh government, Ministry of Human Resource Development (MHRD), All India Council for Technical Education (AICTE) institutions, UNDP, WaterAID and several other reputed agencies.

Other Links

Mega Portals

(<https://www.indiascienceandtechnology.gov.in/mega-portals>)

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